



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
**UTTAR PRADESH POLLUTION CONTROL BOARD**

Ref. No. 192344 /C-6/Sa-766/OA No. 176/2022/23

Dated 21-4-23

To,

The Registrar General,  
Hon'ble National Green Tribunal,  
Principal Bench,  
Faridkot House, Copernicus Marg,  
New Delhi- 110001

**Sub: Regarding submission of Affidavit of Member Secretary, UPPCB in compliance of order dated 17.03.2023 passed by Hon'ble National Green Tribunal, Principle Bench, New Delhi in O.A. No. 176/2022 Aman Chaudhary V/s Union of India and Others.**

Sir,

Kindly refer to the subject mentioned above. In compliance of order dated 17.03.2023 passed by Hon'ble National Green Tribunal, Principle Bench, New Delhi in O.A. No. 176/2022 Aman Chaudhary V/s Union of India and Others, Please find attached herewith Affidavit on behalf of U.P. Pollution Control Board for your kind perusal and further necessary action.

Enclosures: As above

Sincerely Yours,

(Ajay Kumar Sharma)  
Member Secretary

**Copy to: Following for information and further necessary action.**

Shri Pradeep Misra Advocate, Supreme Court, B-235, Sector-XIX, Noida, District-GB Nagar, 201301.

\_\_\_\_\_  
Member Secretary

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL AT NEW DELHI

ORIGINAL APPLICATION NO. 176/2022

IN THE MATTER OF:

Aman Chaudhary

.....Applicant

Versus

State of UP and Ors.

.....Respondents

AFFIDAVIT ON BEHALF OF MEMBER SECRETARY, UTTAR PRADESH POLLUTION CONTROL BOARD IN PURSUANCE TO THE ORDER DATED 29.09.2022 AND 17.03.2023 PASSED BY THE HON'BLE NATION GREEN TRIBUNAL

I, Ajay Kumar Sharma aged about 56 years, Member Secretary, Uttar Pradesh Pollution Control Board, TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow, U.P., do hereby solemnly affirm and state on oath as under;

1. That I, in the above noted capacity, well conversant with the facts and record of the present case, hence competent to swear this affidavit.
2. That vide its order dated 17.03.2023 this Hon'ble National Green Tribunal was pleased to pass the following direction deposed herein under;

".....12. Affidavits in terms of order dated 29.09.2022 be filed by the Director, Directorate Mining and Geology, Government of Uttar Pradesh and the Member Secretary, UPPCB personally within three weeks by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF/Word file. In their affidavits they shall specifically give detailed information in respect of the State of Uttar Pradesh as to in how many cases copies of environmental clearances/mining lease agreements were not sent to/received by UPPCB during the last five years and in how many cases mining was commenced without obtaining CTO from UPPCB and what measures have been taken for implementation of the guidelines and orders of this Tribunal as mentioned in the above said order.

13. List the matter for further consideration on 26.04.2023....."

3. That it is pertinent to mention here that the CPCB under the powers conferred under Section 18(1)(b) of the Water Act, 1974 and the Air Act, 1981 has issued direction dated 07.03.2016 regarding

A



Harmonization of classification of Industrial Sectors under Red/Orange/Green/White categories. The directions dated 07.03.2016 are annexed here with as Annexure No-1 to this affidavit.

4. That it is further worthwhile to mention here that in compliance to the directions issued by Central Pollution Control Board, were adopted by the UP Pollution Control Board in its 96<sup>th</sup> Board meeting dated 29.03.2016 and direction dated 18.04.2016 were issued to all concerned officers of the Board. A true copy of the letter dated 18.04.2016 is being annexed herewith and marked as Annexure No.-2 to this affidavit.

5. That in the final List issued by CPCB on 07.03.216 of Orange Category of Industrial Sectors the following comment regarding "Excavation of sand from the river bed" has been mentioned.

*"There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication /vague category. The details are as follows:-*

| Sl. No. | Origin at Sl. No. | Industry Sector                                                     | Original Category | Remarks                                                                                                                                                            |
|---------|-------------------|---------------------------------------------------------------------|-------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | 24                | Excavation of sand form the River Bed (excluding manual excavation) | o                 | Since such type of activities cause ecological disturbances, the instructions issued by the Government from time to time be followed. To be categorized by MoEF&CC |

6. That pursuant to above remarks made in categorization of sector, until now no clarification of MoEF&CC regarding categorization of 'Excavation of sand from the river bed', has been received from CPCB. In compliance of the Hon'ble NGT order dated 17.03.2023 in aforesaid case the details as desired by Hon'ble NGT regarding the status of issuance of CTO/CTE, Environmental Clearance (EC) by SEIAA and action



*R.A. 21/4/23*  
**Rekha Arora**  
 Adv. & Notary  
 Mid. H.O. LUCKNOW U.P. INDIA  
 Regd. No. 31(79)/2001

*A*

against defaulter units etc. are being annexed herewith and marked as  
Annexure No-3 to this affidavit.

*[Signature]*

Deponent

VERIFICATION

I, the above named deponent do hereby verify that the contents of  
above affidavit are true to my knowledge derived from official record. No part  
of the same is false and nothing material has been concealed there form.

VERIFIED THIS ON THE ....<sup>21</sup>... DAY OF APRIL, 2023 AT ....*Lko*.....

*[Signature]*

Deponent



Sworn & Verified  
before me.

*R. Arora*  
*21/4/23*  
**Rekha Arora**  
Adv. & Notary  
Mld. H.O. LUCKNOW U.P. INDIA  
Regd. No. 31(79)2001

I Identified The Deponent/executant  
Who Has Signed / Put *[Signature]* Before Me.



No.B-29012/ESS(CPA)/2015-16/

March 07, 2016

To

The Chairman  
All the State Pollution Control Boards / Pollution Control Committees  
( List Attached)

**SUB: MODIFIED DIRECTIONS UNDER SECTION 18(1)(b) OF THE WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974 and THE AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981 REGARDING HARMONIZATION OF CLASSIFICATION OF INDUSTRIAL SECTORS UNDER RED / ORANGE / GREEN / WHITE CATEGORIES.**

WHEREAS, under section 16 (2)(b) of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 (2)(c) of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the Central Pollution Control Board (CPCB), constituted under the Water (Prevention and Control of Pollution) Act, 1974, is to coordinate activities of the State Pollution Control Boards ( SPCBs) and Pollution Control Committees (PCCs); and

WHEREAS, under section 16 (2)(c) of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 (2)(d) of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the CPCB is to provide technical assistance and guidance to SPCBs and PCCs; and

WHEREAS, it was brought to the notice of CPCB, that different SPCBs /PCCs were following different criteria for classification of industrial sectors under Red/Orange/ Green category and that classification was being used by the SPCBs/PCCs for grant of consents to industries and for Inventorization / surveillance of industries.

WHEREAS, the issue regarding classification of industries was deliberated upon in the 56<sup>th</sup> Conference of Chairmen & Member Secretaries of CPCB & SPCBs/PCCs held on August 31, 2010 and a working group comprising of representatives from SPCBs & CPCB was constituted to prepare a consolidated list of industrial sectors falling under Red/Orange/Green category to bring uniformity in classification of industrial sectors across the country;

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

'Parivesh Bhawan', East Arjun Nagar, Delhi - 110032

दूरभाष/Tel. : 43102030, फ़ैक्स/Fax : 22305793, 22307078, 22307079, 22301932, 22304948

ई-मेल/e-mail : cpcb@nic.in वेबसाइट/Website : www.cpcb.nic.in

WHEREAS, the report prepared by the Working Group was discussed in the 57<sup>th</sup> Conference of Chairmen & Member Secretaries of CPCB & SPCBs/PCCs held in Delhi on September 15, 2011, wherein some modifications were proposed;

WHEREAS, the final report of the working group was prepared, incorporating the suggestions/observations made in the 57<sup>th</sup> Conference of Chairmen and Member Secretaries of CPCB & SPCBs/PCCs and in exercise of the powers delegated to the Chairman, CPCB under Section 18(1)(b) of the Water Act, 1974, following directions were issued for compliance to all SPCBs/PCCs to maintain uniformity in categorization of industries as red, orange and green as per list finalized by CPCB, which identified 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green':

a). To maintain uniformity in categorization of industries under Red/Orange/Green category, the SPCBs /PCCs shall adopt the list as finalized by CPCB based on the recommendations of that Working Group for grant of Consent, inventorization of industries under Red, Orange and Green categories and other related activities.

(b). The SPCBs/PCCs shall revise the list of Red, Orange and Green categories of industries operating in their jurisdiction based on the criteria specified in the final report of that Working Group and submit the same to CPCB within 90 days in hard copy as well as soft copy;

WHEREAS, later-on, it was observed that the process of categorization thus far was primarily based on the size of the industries and consumption of resources and pollution due to discharge of emissions and effluents and its likely impact on health was not considered as primary criteria;

WHEREAS, there have been proposals from the SPCBs / PCCs and industrial associations for categorization of the industrial sectors in a more pragmatic manner. The issue was discussed during the national level conference of the Environment Ministers of the States, held in New Delhi during April 06-07, 2015 and also during the Conference of the Chairmen and Member Secretaries of CPCB and SPCBs/PCCs held in New Delhi on April 08, 2015. Accordingly, a 'Working Group' comprising of the Members from Central Pollution Control Board and State Pollution Control Boards representing the States of Andhra Pradesh, Punjab, Tamilnadu, West Bengal, Madhya Pradesh and Maharashtra, was constituted to revisit the criteria of categorization of industries and suggest rationale based on pollution potential for categorization of industrial sectors and adopting it for implementation of pollution control plan;

WHEREAS, the Working Group has developed the criteria of categorization of industrial sectors based on the concept of Pollution Index which is a function of the emissions (air pollutants), effluents (water pollutants), hazardous wastes generated and consumption of resources. For this purpose the references are taken from the the Water (Prevention and Control

of Pollution ) Cess (Amendment) Act, 2003, Standards so far prescribed for various pollutants under Environment (Protection) Act , 1986 and Doon Valley Notification, 1989 issued by MoEFCC. The Pollution Index (PI) of any industrial sector is a number from 0 to 100 and the increasing value of PI denotes the increasing degree of pollution load from the industrial sector;

WHEREAS , based on the series of consultations with SPCBs, different Government / Non-government Institutions including industries and MoEFCC , the following criteria on 'Range of Pollution Index 'for the purpose of categorization of industrial sectors has been finalized:

- Industrial Sectors having Pollution Index score of 60 and above – Red category
- Industrial Sectors having Pollution Index score of 41 to 59 –Orange category
- Industrial Sectors having Pollution Index score of 21 to 40 –Green category
- Industrial Sectors having Pollution Index score incl. & upto 20 –White category

WHEREAS, based on the revised criteria, the 'Final Report on Revised Categorization of Industrial Sectors under Red/Orange/Green/White' has been evolved. The 'Categorization' is based on the relative pollution potential of the industrial sectors and grouping of the industrial sectors based on the use of raw materials, manufacturing process adopted and pollutants likely to be generated;

WHEREAS, based on relative Pollution Index, the number of industries in various categories are as under :

- i. The Red category of industrial sectors: 60
- ii. The Orange category of industrial sectors: 83
- iii. The Green category of industrial sectors: 63 and
- iv. The Newly introduced White category: 36

WHEREAS, there shall be no necessity of obtaining the Consent to Operate" for White category of industries and an intimation to concerned SPCB / PCC shall suffice;

WHEREAS, the purpose of categorization is to ensure that the industry is established in a manner consistent with the environmental objectives and to prompt industrial sectors to adopt cleaner technologies, ultimately resulting in generation of no or minimum pollutants.

WHEREAS the new categorization system shall also facilitate in self-assessment by industries;

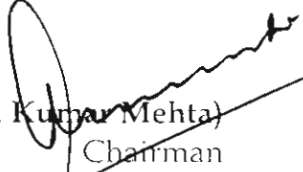
Now, therefore, in exercise of the powers delegated to the Chairman, CPCB under Section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 and Section 18(1)(b) of the Air (Prevention & Control of Pollution), Act , 1981 the earlier Directions issued in June 2012 in the context of categorisation of industries as Red, Orange & Green are withdrawn with immediate effect and following '**Directions**' are hereby issued for compliance by all SPCBs and PCCs :



1. That the SPCBs and PCCs shall adopt the Revised Criteria of categorization of industrial sectors as detailed in table nos. F1, F2, F3 and F4 and Revised Lists of Red, Orange, Green and White categories of industrial sectors, presented at table no. G2, G3, G4 and G5 respectively, in the 'Final Report' as attached herewith immediately.
2. That all pending applications for consideration of 'Consent to Establish' and 'Consent to Operate' and future such applications shall be processed as per revised criteria.
3. That the SPCBs and PCCs will provide the list of industries identified in each category existing in the State which have been considered for grant of consents. SPCBs/PCCs will forward the list of such industries before 31.05.2016 and the same will be uploaded on the websites of respective SPCB/PCC.
4. That the 'Revised Lists of Red, Orange, Green and White category of industrial sectors' shall be used by the SPCBs and PCCs for Consent Management and inventorization of industries under Red, Orange, Green and White categories. Siting of industries shall be only in conforming areas. SPCBs / PCCs shall evolve sector specific plans for control of pollution and industrial surveillance for verifying compliance.
5. That the SPCBs and PCCs shall revise /prepare the inventory of Red, Orange, Green and White categories of industries operating in their jurisdiction based on the revised criteria specified in the Final Report and submit the same to CPCB within 90 days i.e., before 30.05.2016 in hard copy as well as soft copy.
6. That the listed category of industries or those identified later-on under different categories shall not be linked to sanction of loan / finance or bank proceedings.
7. That any further addition of any new or left-over industrial sector and their categorization which is not listed in the revised list of Red, Orange, Green and White industrial sectors, shall be done at the level of concerned SPCB /PCC following revised criteria & guidelines as detailed in the attached document and no concurrence of CPCB shall normally be required. It is further clarified that while categorizing the industries, fractional numbers shall be rounded off to nearest integer.

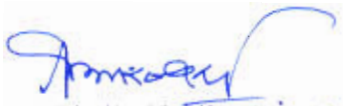


The SPCBs/PCCs shall acknowledge the receipt of directions and submit the 'Action Taken Report' in compliance with these directions to CPCB before 15.04.2016.

  
(Arun Kumar Mehta)  
Chairman  
7/3/16

Copy to:

1. The Chief Secretary of all the States and UTs
2. The Secretary ,  
Ministry of Micro, Small and Medium Entrepreneurs  
Udyog Bhawan, Rafi Marg, New Delhi - 110 011
3. The Secretary ,  
Ministry of Heavy Industries  
Udyog Bhawan, Rafi Marg, New Delhi - 110 011
4. The Secretary,  
Ministry of New and Renewable Energy  
Block-14, CGO Complex,  
Lodhi Road, New Delhi-110 003,
5. The Advisor(CP Division)  
Ministry of Environment ,Forests and Climate Change  
Indira Paryavaran Bhawan  
Jor Bagh Road, New Delhi - 110 003
6. All Zonal Offices of CPCB

  
(A. B. Aklolkar) 7.3.16  
Member Secretary

Final Document  
on  
Revised  
Classification  
of  
Industrial Sectors  
Under

**Red, Orange, Green and White Categories**  
(February 29, 2016)



**Central Pollution Control Board**  
Delhi

# Executive Summary

## Categorization of Industrial Sectors under Red, Orange, Green and White Category

The Ministry of Environment, Forest and Climate Change (MoEFCC) had brought out notifications in 1989, with the purpose of prohibition/ restriction of operations of certain industries to protect ecologically sensitive Doon Valley. The notification introduced the concept of categorization of industries as "Red", "Orange" and "Green" with the purpose of facilitating decisions related to location of these industries. Subsequently, the application of this concept was extended in other parts of the country not only for the purpose of location of industries, but also for the purpose of Consent management and formulation of norms related to surveillance / inspection of industries.

The concept of categorization of industries continued to evolve and as different State Pollution Control Boards interpreted it differently, a need arose to bring about necessary uniformity in its application across the country. In order to harmonize the 'Criteria of categorization', Directions were issued by CPCB under Section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 to all SPCBs/PCCs to maintain uniformity in categorization of industries as red, green and orange as per list finalized by CPCB, which identified 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green'.

The process of categorization thus far was primarily based on the size of the industries and consumption of resources. The pollution due to discharge of emissions & effluents and its likely impact on health was not considered as primary criteria. There was demand from the SPCBs / PCCs and industrial associations for categorization of the industrial sectors in a more transparent manner. Accordingly, the issue was discussed thoroughly during the national level conference of the Environment Ministers of the States, held in New Delhi during April 06-07, 2015 and a 'Working Group' comprising of the members from CPCB, APPCB, TNPCB, WBPCB, PPCB, MPPCB and Maharashtra PCB is constituted to revisit the criteria of categorization of industries and recommend measures for making the system transparent and rational.

The Working Group has developed the criteria of categorization of industrial sectors based on the Pollution Index which is a function of the emissions (air pollutants), effluents (water pollutants), hazardous wastes generated and consumption of resources. For this purpose the references are taken from the the Water (Prevention and Control of Pollution) Cess (Amendment) Act, 2003, Standards so far prescribed for various pollutants under Environment (Protection) Act, 1986 and Doon Valley Notification, 1989 issued by MoEFCC. The Pollution Index PI of any industrial sector is a number from 0 to 100 and the increasing value of PI denotes the increasing degree of pollution load from the industrial sector. Based on the series of brain storming sessions among CPCB, SPCBs and MoEFCC, the following criteria on 'Range of Pollution Index' for the purpose of categorization of industrial sectors is finalized.

- |                                                                   |                  |
|-------------------------------------------------------------------|------------------|
| ○ Industrial Sectors having Pollution Index score of 60 and above | - Red category   |
| ○ Industrial Sectors having Pollution Index score of 41 to 59     | -Orange category |
| ○ Industrial Sectors having Pollution Index score of 21 to 40     | -Green category  |
| ○ Industrial Sectors having Pollution Index score incl.&upto 20   | -White category  |

The newly introduced White category of industries pertains to those industrial sectors which are practically non-polluting such as Biscuit trays etc. from rolled PVC sheet (using automatic vacuum forming machines), Cotton and woolen hosiers making (Dry process only without any dying/washing operation), Electric lamp (bulb) and CFL manufacturing by assembling only, Scientific and mathematical instrument manufacturing, Solar power generation through photovoltaic cell, wind power and mini hydel power (less than 25 MW).

The salient features of the 'Re-categorization' Exercise are as follows :

- Due importance has been given to relative pollution potential of the industrial sectors based on scientific criteria . Further, wherever possible, splitting of the industrial sectors is also considered based on the use of raw materials, manufacturing process adopted and in-turn pollutants expected to be generated.
- The Red category of industrial sectors would be 60.
- The Orange category of industrial sectors would be 83.
- The Green category of industrial sectors would be 63.
- Newly introduced White category contains 36 industrial sectors which are practically non-polluting.
- There shall be no necessity of obtaining the Consent to Operate'' for White category of industries. An intimation to concerned SPCB / PCC shall suffice.
- No Red category of industries shall normally be permitted in the ecologically fragile area / protected area.

The purpose of categorization is to ensure that the industry is established in a manner which is consistent with the environmental objectives. The new criteria will prompt industrial sectors willing to adopt cleaner technologies, ultimately resulting in generation of fewer pollutants. Another feature of the new categorization system lies in facilitating self-assessment by industries as the subjectivity of earlier assessment has been eliminated. This 'Re-categorization' is a part of the efforts, policies and objective of present government to create a clean & transparent working environment in the country and promote the Ease of Doing Business.

Other similar efforts include installation of Continuous Online Emissions/ Effluent Monitoring Systems in the polluting industries, Revisiting of the CEPI (Comprehensive Environment Pollution Index) concept for assessment of polluted industrial clusters, Revision of existing industrial Emission/Effluent discharge standards, initiation of special drive on pollution control activities in Ganga River basin and many more in coming future.

-----



## **Revised Criteria of Categorization of Industries**

“Securing industrial pollution control in accordance with the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 by linking with categorization of industries, consent management and vigilance – ‘In context of Red, Orange, Green and White categories of industries’”

### **A: Genesis of Categorization:**

- The Ministry of Environment, Forest and Climate Change (MoEFCC) had brought out notifications, which inter-alia refers to Prohibition/ Restriction on operation of industries to protect ecologically sensitive areas or areas of specific importance. This has for the first time brought the concept of categorization of industries to “Red”, “Orange” and “Green” and restrict their operation in certain areas of importance. Therefore, it is at-once interpreted that Red, Orange and Green categorization is linked with location specific needs.
- The notification of MoEF was first brought on 2<sup>nd</sup> February, 1989 in case of “Restriction on location of industries, mining operations and other developmental activities in Doon Valley in “Uttarakhand” and thereafter another notification on 24<sup>th</sup> February 1999 regarding restriction on the setting up of industries in Dahanu Taluka in Maharashtra. The categorization had been made mainly on the basis of size of the industries, man power and consumption of resources.
- However, in other parts of the country, there have been variations in context to the classification of industries under Red, Orange and Green categories. SPCBs / PCCs were following their own criteria in different States thereby creating confusion.
- In order to harmonize the ‘Criteria of categorization’, a ‘Working Group’ was formed as per resolution passed during the 57<sup>th</sup> Conference of the Chairmen & Member Secretaries of CPCB and SPCBs. Based on the recommendations of the Working Group, Directions dated 4/6/2012 under Section 18(1)(b) of the Water

(Prevention & Control of Pollution) , Act, 1974 were issued to all SPCBs/PCCs with the effects to maintain uniformity in categorization of industries as red, green and orange as per list finalized by the Working Group. This indicative list included 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green'. However, these identified categories have not been assigned with scores as per existing criteria/ or any new criteria

**B: Categorization criteria used by SPCBs/PCCs:**

SPCBs and PCCs use the criteria of Red, Orange and Green categories for consent management and vigilance purposes for carrying out inspections to verify compliance to the stipulated standards. However the above categorization do not emphasize on sector-specific plan for control of pollution in accordance with priority based on pollution index.

**C: Gap in the process:**

1. The categorization has been made mainly on the basis of size of the industries and consumption of resources. The pollution due to discharge of emissions & effluents and its impact on health was not considered as primary criteria.
2. Categorization was on random basis, no scoring system was adopted.

**D: Resolutions made during National Level Conferences**

The issue was discussed thoroughly during the following national level conferences held in New Delhi:

- Conference of the Environment Ministers of Central Government and State Governments during April 06-07, 2015
- 59<sup>th</sup> Conference of Chairmen & Member Secretaries of Pollution Control Boards / Pollution Control Committees held on April 08, 2015

Accordingly following resolutions were made during the Conferences:

1. A 'Working Group' comprising of the members from CPCB, APPCB, TNPCB, WBPCB, PPCB, MPPCB and Maharashtra PCB is constituted.
2. This WG shall revisit the categorization of industries that is based on pollution index criteria & environmental issues such as generation of emission, effluent and hazardous wastes.
3. The categorization will be done on the basis of composite score (0-100 marks) of Pollution Index given in accordance with the following weightage.

|                                                                                                                                                                                                                                                                                      |          |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|
| Air Pollution Score based on parameters namely PM, CO, NO <sub>x</sub> , SO <sub>x</sub> , HMs, Benzene, Ammonia and other toxic parameters relevant to the industry.                                                                                                                | 40 Marks |
| Water Pollution Score based on parameters namely pH, TSS, NH <sub>3</sub> -N, BOD, Phenol and other toxic pollutants relevant to the industry.                                                                                                                                       | 40 Marks |
| Hazardous wastes (land fillable, incinerable, recyclable) as generated by the industry.                                                                                                                                                                                              | 20 Marks |
| Note : <ul style="list-style-type: none"> <li>• Parameters to be decided on the basis of the nature of the wastes generating from the industrial sector.</li> <li>• Industries having only either water pollution or air pollution, the score will be normalized wrt 100.</li> </ul> |          |

4. Based on the score of the Pollution Index, following categorization be made :
  - Type of industries, if scores 60 and above be categorized as Red
  - Type of industries, if scores from 30 to 59 be categorized as Orange
  - Type of industries, if scores from 15 to 29 be categorized as Green
  - Type of industries, if less than 15 be categorized as White or non-polluting industry.
5. SPCBs/PCCs may issue consent to the industries
  - Red category of industries for 5 years.
  - Orange category of industries for 10 years.
  - Green category of industries for 15 years.
  - No necessity of consent for non-polluting industries.
6. No red categories of industries will be permitted to establish in eco-sensitive areas and protected areas.

## **E: Follow-up Actions made on the Resolutions :-**

- Accordingly, a Committee comprising the Chairmen of CPCB, APPCB, TNPCB, MPPCB, MPCB, PPCB, WBPCB and MS, CPCB was constituted vide CPCB OM dated

23.04.2015 to review & classify industrial sectors into different categories based on criteria of respective pollution potential.

- The categorization is made on the basis of following:
  - Quality of emissions (air pollutants) generated
  - Quality of effluents ( water pollutants) generated
  - Types of hazardous wastes generated
  - Consumption of resources
- Reference is taken from the following :
  - The Water (Prevention and Control of Pollution ) Cess Act, 1977
  - Standards so far prescribed for various pollutants under the Environment (Protection) Act , 1986
  - Doon Valley Notification, 1989 issued by MoEF.

#### **F : Scoring Methodology :**

The details on the scoring methodology in respect of the aforesaid 3 components is presented in the following tables F-1 to F-4 .

**Table F-1 : Water Pollution Scoring Methodology**

| Sl. No.                                                                                                                                                                                       | Activity / Types of Discharges                                                                                                                                                                                                                                                                                                                                                                                                            | Score |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------|
| Part A : Score W1 : Score based on types of expected criteria water-pollutants present in industrial processes waste waters. <b>Maximum of the following seven categories is to be taken.</b> |                                                                                                                                                                                                                                                                                                                                                                                                                                           |       |
| W11                                                                                                                                                                                           | Waste-water which is polluted and the pollutants are - <ul style="list-style-type: none"> <li>• not easily biodegradable ( very high strength waste waters having BOD &gt; 5000 mg/l ); or</li> <li>• toxic; or</li> <li>• both toxic and not easily biodegradable.</li> </ul> (Presence of criteria water pollutants having prescribed standard limits up-to 10 mg/l or having BOD > 5000 mg/l). For details appendix 1 may be referred) | 30    |
| W12                                                                                                                                                                                           | Non-toxic high strength polluted waste-water having BOD in the range of 1000-5000 mg/l and the pollutants are biodegradable. <p align="center">(Presence of criteria water pollutants having prescribed standard limits from 11 mg/l to 250 mg/l and having BOD strength in the range of 1000-5000 mg/l) . For details appendix 1 may be referred)</p>                                                                                    | 25    |
| W13                                                                                                                                                                                           | Non toxic- polluted waste-water having BOD below 1000 mg/l and the pollutants are easily biodegradable. <p align="center">(Presence of criteria water pollutants having prescribed standard limits from 11mg/l to 250 mg/l and having BOD strength below 1000 mg/l) . For details appendix 1 may be referred)</p>                                                                                                                         | 20    |
| W14                                                                                                                                                                                           | Waste-water generated from the chemical processes and which is polluted due to presence of high TDS ( total dissolved solids) of inorganic nature. <p align="center">(Presence of criteria water pollutants having prescribed standard limits more than 250 mg/l. For details appendix 1 may be referred)</p>                                                                                                                             | 15    |
| W15                                                                                                                                                                                           | Waste-water generated from the physical unit operations / processes and which is polluted due to presence of TDS (total dissolved solids) of inorganic nature and of natural origin like fresh-water RO rejects, boiler blow-downs, brine solution rejects etc. <p align="center">(Presence of criteria water pollutants having prescribed standard limits more than 250 mg/l. For details appendix 1 may be referred)</p>                | 12    |
| W16                                                                                                                                                                                           | Non-toxic polluted waste-water from those units which are: <ul style="list-style-type: none"> <li>• Having the overall waste-water generation less than 10 KLD and</li> <li>• The pollutants are easily bio-degradable having BOD below 200 mg/l which can be easily treated in a single stage ASP (activated</li> </ul>                                                                                                                  | 12    |



|                                                                                 |                                                                                                                                                                                                                     |    |
|---------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|
|                                                                                 | sludge process) based Effluent Treatment Plant.<br>Note : This is a special category and is applicable to only those units having over-all liquid waste generation less than 10 KLD with low strength organic load. |    |
| W17                                                                             | Waste-water from cooling towers and cooling-re-circulation processes                                                                                                                                                | 10 |
| Part B : Score W2 : Score based on huge discharges of any kind (Penalty Clause) |                                                                                                                                                                                                                     |    |
| W2                                                                              | Industry having overall liquid waste generation of 100 KLD or more including industrial & domestic waste-water.                                                                                                     | 10 |
| Overall Water Pollution Score $W = W1 + W2$                                     |                                                                                                                                                                                                                     |    |

- **Water Pollutants covered under Group W11:**

- ✓ Free available Chlorine , Total residual chlorine, Fluoride (as F), Sulphide (as S), Free Ammonical Nitrogen, Dissolved phosphates (as P), Free ammonia (as NH<sub>3</sub>), Nitrate Nitrogen, Mercury (As Hg), Selenium (as Se), Hexa-valent chromium (as Cr + 6), Lead (as Pb), Tin , Vanadium (as V), Cadmium (as Cd), Manganese (as Mn), Total chromium (as Cr), Copper (as Cu), Iron (as Fe), Nickel (as Ni), Zinc (as Zn), Benzene, Arsenic (as As), Benzo-a-pyrene, Cyanide (as CN), Phenolic compounds (as C<sub>6</sub>H<sub>5</sub>OH) , Adsorbable Organic Halogens (AOX), Boron and /or
- ✓ BOD strength of waste water > 5000 mg/l

- **Water Pollutants covered under Group W12:**

- ✓ Sodium Absorption Ratio (SAR) , Biochemical oxygen demand (3 days at 27°C), Total Kjeldahl nitrogen (TKN), Ammonical nitrogen (as N), Suspended solids, Total nitrogen (as N), Chemical oxygen demand, Oils & grease and
- ✓ BOD strength of waste water is in the range of 1000-5000 mg/l

- **Water Pollutants covered under Group W13:**

- ✓ Sodium Absorption Ratio (SAR), Biochemical oxygen demand (3 days at 27°C), Total Kjeldahl nitrogen (TKN), Ammonical nitrogen (as N), Suspended solids, Total nitrogen (as N), Chemical oxygen demand and
- ✓ BOD strength of waste water is below 1000 mg/l

- **Water Pollutants covered under Group W14 and W15:**

Chlorides as Cl, Colour , Total dissolved solids (TDS - Inorganic)

- **Water Pollutants covered under Group W16**

- ✓ BOD strength of waste water is below 200 mg/l and overall discharge is less than 10 KLD.

**Table F-2 : Air Pollution Score**

| Sl. No.                                                                                                                                                                                                   | Air Pollutants Group | 'Range of Prescribed Standard' of criteria pollutants                                                                                                                                                                                                                                                                                                                                                                                            | Marks |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------|
| Part 1 : Score A1 = Score based on types of expected criteria Air Pollutants present in the emissions . Maximum of the following seven categories is to be taken. For details appendix 2 may be referred. |                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                  |       |
| 1                                                                                                                                                                                                         | Group A1A            | Presence of criteria air pollutants having prescribed standard limits up - to 2 mg/Nm <sup>3</sup>                                                                                                                                                                                                                                                                                                                                               | 30    |
| 2                                                                                                                                                                                                         | Group A1B            | Presence of criteria air pollutants having prescribed standard from 3 to 10 mg/Nm <sup>3</sup>                                                                                                                                                                                                                                                                                                                                                   | 25    |
| 3                                                                                                                                                                                                         | Group A1C            | Presence of criteria air pollutants having prescribed standard from 11 to 50 mg/Nm <sup>3</sup>                                                                                                                                                                                                                                                                                                                                                  | 20    |
| 4                                                                                                                                                                                                         | Group A1D            | Presence of criteria air pollutants having prescribed standard from 51 to 250 mg/Nm <sup>3</sup>                                                                                                                                                                                                                                                                                                                                                 | 15    |
| 5                                                                                                                                                                                                         | Group A1E            | Presence of criteria air pollutants having prescribed standard from 251 mg/Nm <sup>3</sup> & above.                                                                                                                                                                                                                                                                                                                                              | 10    |
| 6                                                                                                                                                                                                         | Group A1F            | <ul style="list-style-type: none"> <li>Generation of fugitive emissions of Particulate Matters which are: <ul style="list-style-type: none"> <li>Not generated as a result of combustion of any kind of fossil-fuel.</li> <li>Generated due to handling / processing of materials without involving the use of any kind of chemicals.</li> <li>Which can be easily contained /controlled with simple conventional methods</li> </ul> </li> </ul> | 10    |
| 7                                                                                                                                                                                                         | Group A1G            | <ul style="list-style-type: none"> <li>Generation of Odours which are : <ul style="list-style-type: none"> <li>Generated due to application of binding gums / cements /adhesives /enamels</li> <li>Which can be easily contained /controlled with simple conventional methods</li> </ul> </li> </ul>                                                                                                                                             | 10    |
| Part 2 : Score A2 = Score based on consumption of fuels and technologies required for air pollution control :                                                                                             |                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                  |       |
| 6                                                                                                                                                                                                         | Group A2F1           | <ul style="list-style-type: none"> <li>All such industries in which the daily consumption of coal/fuel is more than 24 MT/day and the particular (Particulate/gaseous/process) emissions from which can be controlled only with high level equipments / technology like ESPs, Bag House Filters, High Efficiency chemical wet scrubbers etc.</li> </ul>                                                                                          | 10    |
| 7                                                                                                                                                                                                         | Group A2F2           | <ul style="list-style-type: none"> <li>All such industries in which the daily consumption of coal/fuel is from 12 MT/day to 24 MT/day and the particular (Particulate/gaseous/process) emissions from which can be controlled with suitable proven technology.</li> </ul>                                                                                                                                                                        | 5     |
| Overall Air Pollution Score - A = A1 + A2                                                                                                                                                                 |                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                  |       |

- Air pollutants covered under Group A1A:  
Cd+Th, Dioxins & Furans, Mercury, Asbestos
- Air Pollutants covered under Group A1B:  
HF, Nickel+ Vanadium, HBr, Manganese, Lead, H<sub>2</sub>S, P<sub>2</sub>O<sub>5</sub> as H<sub>3</sub>PO<sub>4</sub>
- Air Pollutants covered under Group A1C:  
Chlorine, Pesticide compounds, CH<sub>3</sub>Cl, TOC, Total Fluoride, Hydrocarbons, NH<sub>3</sub>, HCL vapour & Mist, H<sub>2</sub>SO<sub>4</sub> Mist, SO<sub>2</sub>
- Air Pollutants covered under Group A1D:  
CO, PM, CO, NO<sub>x</sub>
- Air Pollutants covered under Group A1E:  
NO<sub>x</sub> with liquid-fuel, SO<sub>2</sub> with liquid-fuel

**Table F-3: Hazardous Waste Generation Score**

| Sl.No. | Types of Hazardous Waste Generated as per Schedule 1 / Schedule 2 of Hazardous Waste ( Management, Handling & Trans-boundary Movement) Rules , 2008 . <b>Maximum of the following four categories is to be taken</b>                                                                                             | Score |
|--------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------|
| HW1    | <ul style="list-style-type: none"> <li>Land disposable HW which require special care &amp; treatment for stabilization before disposal.</li> </ul>                                                                                                                                                               | 20    |
| HW2    | <ul style="list-style-type: none"> <li>Incinerable HW</li> </ul>                                                                                                                                                                                                                                                 | 15    |
| HW3    | <ul style="list-style-type: none"> <li>Land disposable HW which doesn't require treatment &amp; stabilization before disposal.</li> <li>High volume low effect wastes such as fly-ash, phspho-gypsum, red-mud, slags from pyro-metallurgical operations, mine tailings and ore beneficiation rejects)</li> </ul> | 10    |
| HW4    | <ul style="list-style-type: none"> <li>Recyclable HW, which are easily recyclable with proven technologies.</li> </ul>                                                                                                                                                                                           | 10    |

**Table F-4 : Calculation Sheet**  
Industrial Sector - .....

|                               |                        |       |  |
|-------------------------------|------------------------|-------|--|
| 1. Water Pollution Score (W)  |                        |       |  |
| Scores                        | Waste Water Category   | Value |  |
| Score on W1                   |                        |       |  |
| Score on W2                   |                        |       |  |
| Water Pollution Score = W1+W2 |                        |       |  |
| 2. Air Pollution Score (A)    |                        |       |  |
| Scores                        | Air Pollutant Category | Value |  |
| Score on A1                   |                        |       |  |
| Score on A2                   | -                      | -     |  |
| Air Pollution Score = A1+A2   |                        |       |  |
| 3. Hazardous Waste Score (HW) |                        |       |  |
| Score                         | HW Category            | Value |  |
| HW                            |                        |       |  |
| Grand Total = W + A + HW      |                        |       |  |

Note :

- Any of the industrial sector having only either air pollution (A) or water pollution (W) , the score will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times W \text{ ( or A)}\} / 40$$

- Any of the industrial sector having air pollution (A) and water pollution (W) both but no hazardous waste generation (H) , the joint score of air & water pollution will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times (W+A)\} / 80$$

- Any of the industrial sector having air pollution (A) & hazardous waste generation (H) but no water pollution (W), the joint score of air pollution & hazardous waste generation will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times (A+H)\} / 60$$

- Any of the industrial sector having water pollution (W) and hazardous waste generation (H) but no air pollution (A), the joint score of water pollution & hazardous waste generation will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times (W+H)\} / 60$$

## G : Developments :

- i. The existing Red ( 85 sectors) , Orange ( 73 sectors) and Green ( 86 sectors) i.e a total of 244 industrial sectors have been assessed as per the proposed formula by the Working Group. For this purpose, concerned Engineers / Scientists from the Member SPCBs were also involved & consulted during May 28-29, 2015.
- ii. After careful examination and consideration of the suggestions of concerned stake-holders the “Draft Document on Revised Concept of Categorization of Industrial Sectors ” was prepared by the Committee and circulated to all the SPCBs, PCCs and concerned Ministries for their information & comments. The ‘ Draft Document ’ was uploaded on the website of CPCB also for information & comments of one & all.
- iii. The matter was discussed during the 170<sup>th</sup> Board Meeting also and issues raised by the Board Members pertaining to some of the industrial sectors were clarified.
- iv. Responses were received from various concerned Ministries, SPCBs, Industrial Associations including individuals.
- v. Based on the above, final meeting was convened by the Secretary , MoEFCC with CPCB and senior officers of MoEFCC on January 06, 2016 to resolve the issues appropriately and finalize the ‘Re-categorization’. Accordingly , following modifications in the ‘Range of Pollution Index ‘for the purpose of categorization of industrial sectors were suggested :
  - Industrial Sectors having Pollution Index score of 60 and above – Red category
  - Industrial Sectors having Pollution Index score of 41 to 59 –Orange category
  - Industrial Sectors having Pollution Index score of 21 to 40 –Green category
  - Industrial Sectors having Pollution Index score incl.& upto 20 –White category
- vi. Based on the final criteria as described in v above , the final categorization is as follows :

| Category of Industrial Sector | Existing Categorization | Proposed (New) categorization |
|-------------------------------|-------------------------|-------------------------------|
| Red                           | 85                      | 60                            |
| Orange                        | 73                      | 83                            |
| Green                         | 86                      | 63                            |
| White                         | ---                     | 36                            |
| Total                         | 244                     | 242                           |

- vii. In the proposed categorization, some of the industrial sectors have been either deleted due to duplication or merged with similar type of sectors on account of same



characteristics of pollution generation. In a similar way, some of the industrial sectors are split into more sectors on account of variation in the raw materials / manufacturing process. As a result final totals of the existing and proposed categorization are different.

- viii. The industrial sector which doesn't fall under any of the above four categories ( Red, Orange, Green and White) , decision with regard to its categorization will be taken at the level of concerned SPCB/PCC by a committee headed by the Member Secretary , SPCB/PCC and comprising of two senior cadre Engineers / Scientists of the SPCB / PCC in accordance with the scoring-criteria specified in this document.
- ix. The summary is presented in the following Table G-1 and final lists of Red, Orange, Green and White categories of industries are presented in Tables G-2, G-3, G-4 and G-5 respectively, which are self explanatory.

**Table G-1: Final Summary Table Red , Orange, Green and White Categories of Industries (16-01-16)**

| Sl No.               | Original Categorization | Initial Nos. | Addition by Splitting into further classes | Deletion/ Shifting to foot-note due to vague term / Merger / other reasons | Re-categorization to Red | Re-categorization to Orange | Re-categorization to Green | Re-categorization to White | Check                                                    |
|----------------------|-------------------------|--------------|--------------------------------------------|----------------------------------------------------------------------------|--------------------------|-----------------------------|----------------------------|----------------------------|----------------------------------------------------------|
|                      |                         |              | 1                                          | 2                                                                          | 3                        | 4                           | 5                          | 6                          | 7                                                        |
| 1                    | Red                     | 85           | 11                                         | 7                                                                          | 60                       | 26                          | 3                          | Nil                        | 96=96                                                    |
| 2                    | Orange                  | 73           | 2                                          | 3                                                                          | Nil                      | 51                          | 19                         | 2                          | 75=75                                                    |
| 3                    | Green                   | 86           | Nil                                        | 3+2=5                                                                      | Nil                      | 6                           | 41                         | 34                         | 86=86                                                    |
| Final Categorization |                         | 244          | 13                                         | 15                                                                         | 60<br>(Red )             | 83<br>(Orange)              | 63<br>(Green)              | 36<br>(White)              | 257<br>=257<br>(Total categories including in foot-note) |

**Table G-2 : Final List of Red Category of Industrial Sectors**

| Sl No. | Orgnl Sl.No | Industry Sector                                                                                                                                                                                                                                    | W1 | W2 | W  | A1 | A2 | A  | H  | W+A+H | Revised Category | REMARKS                                                                                                                                                                                                                                                                                                                                                                                                                                         |
|--------|-------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|-------|------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.     | 38          | Isolated storage of hazardous chemicals (as per schedule of manufacturing, storage of hazardous chemicals rules ,1989 as amended)                                                                                                                  |    |    |    |    |    |    |    |       | R-R              | As per provisions of Rules, to be kept under Red category especially for safety purposes.                                                                                                                                                                                                                                                                                                                                                       |
| 2.     | 4           | Automobile Manufacturing (integrated facilities)                                                                                                                                                                                                   | 30 | -  | 30 | 20 | -  | 20 | 10 | 60    | R-R              | i. Such types of plants are having either one or combinations of polluting activities viz. washing, metal surface finishing operations, pickling, plating, electro-plating , phosphating, painting , heat treatment etc.<br>ii. Some of such plants may outsource some /all of the polluting activities. In such cases, after thorough inspection of such units by concerned SPCB, re-categorization of the industry shall be made accordingly. |
| 3.     | 34          | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Spent cleared metal catalyst containing copper,, Spent cleared metal catalyst containing zinc,, | 30 | -  | 30 | 20 | -  | 20 | 10 | 60    | R-R              | All the three types of pollutants are expected.                                                                                                                                                                                                                                                                                                                                                                                                 |
| 4.     | 44          | Manufacturing of lubricating oils ,grease and petroleum based products                                                                                                                                                                             | 20 | -  | 20 | 20 | -  | 20 | 20 | 60    | R-R              | Generates all sorts of pollution.                                                                                                                                                                                                                                                                                                                                                                                                               |
| 5.     | 66 E        | DG Set of capacity > 5 MVA                                                                                                                                                                                                                         | -  | -  | -  | 20 | 5  | 25 | -  | 62.5  | R-R              | i. Mainly air polluting.<br>ii. DG sets consume the diesel @ 0.21 litres/hr/KVA at full load.<br>iii. Average running is taken @ 12 hrs / day although many of the DG sets run for more than this period.                                                                                                                                                                                                                                       |
| 6.     | 31          | Industrial carbon including electrodes and graphite blocks, activated carbon, carbon black                                                                                                                                                         | 10 | -  | -  | 20 | 5  | 25 | 10 | 62.5  | R-R              | Mainly air polluting. Air pollution score is normalized to 100.                                                                                                                                                                                                                                                                                                                                                                                 |

|    |    |                                                                                                        |    |   |    |    |   |    |    |      |            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
|----|----|--------------------------------------------------------------------------------------------------------|----|---|----|----|---|----|----|------|------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 7. | 39 | Lead acid battery manufacturing(excluding assembling and charging of lead-acid battery in micro scale) | 10 | - | 10 | 25 | - | 25 | 10 | 62.5 | <b>R-R</b> | <p>i. Mainly air polluting. Air pollution scores are normalized to 100.</p> <p>ii. Lead Acid Battery manufacturing consists of various stages which broadly involve (after producing or receiving lead oxide): Paste Mixing , Grid Casting , Grid Pasting &amp; Curing , Hydro-setting, parting &amp; enveloping , Stacking, grouping &amp; inter-cell welding ,Formation.</p> <p>iii. Exposure of workmen to lead during all or any of the processes outlined above exceeds the prescribed standards if appropriate equipment in this respect is not installed at any Battery Manufacturing Unit.</p> <p>iv. All of the above processes, some more than others, involve release of lead particles or fumes into the environment. Pollution from the above processes can be grouped into two possible types, viz: (a) Lead Oxide becomes airborne and there is Particulate Pollution (b) Fumes are generated and there is Gaseous Pollution</p> |
| 8. | 62 | Phosphate rock processing plant                                                                        | 30 | - | 30 | 20 | - | 20 | -  | 62.5 | <b>R-R</b> | <p>i. The separation of phosphate rock from impurities and non-phosphate materials for use in fertilizer manufacture consists of beneficiation, drying or calcining at some operations, and grinding. Phosphate rock from the mines is first sent to beneficiation units to separate sand and clay and to remove impurities. Steps used in beneficiation depend on the type of rock.</p> <p>ii. The water &amp; air pollution scores are normalized to 100.</p>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |

|     |    |                                                                                                                                                                                                                                           |    |    |    |    |    |    |    |      |     |                                                                                                                                                                                                                                                                                                                                                                                                                                          |
|-----|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|------|-----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 9.  | 66 | Power generation plant [except Wind and Solar renewable power plants of all capacities and Mini Hydel power plant of capacity <25MW]                                                                                                      | 10 | -  | 10 | 15 | 10 | 25 |    | 62.5 | R-R | 1. Mainly air polluting. It uses a mixture of biomass (agro based) and coal ( < 10 %) as a fuel. Almost, round the year operation. 2. In case of DG sets of 5 MVA & more and emissions of SO <sub>2</sub> will take place due to use of liquid fuel. Air pollution score will be =20 + 10 = 30, Normalized score will be 75. 3. In case of 'Waste to Energy Plants' , water will be used for cooling and air score will be - 30+10 = 40. |
| 10. | 34 | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Spent catalyst containing nickel, cadmium, Zinc, copper, arsenic, vanadium and cobalt, | 30 | -  | 30 | 25 | -  | 25 | 10 | 65   | R-R | All the three types of pollutants are expected.                                                                                                                                                                                                                                                                                                                                                                                          |
| 11. | 67 | Processes involving chlorinated hydrocarbons                                                                                                                                                                                              | 30 | -  | 30 | 20 | -  | 20 | 15 | 65   | R-R | Chlorinated hydrocarbons are used in the manufacture of insecticides, pesticides and organo chloro pesticides. Effluents & emissions are toxic in nature.                                                                                                                                                                                                                                                                                |
| 12. | 74 | Sugar ( excluding Khandsari)                                                                                                                                                                                                              | 20 | 10 | 30 | 15 | 10 | 25 | 10 | 65   | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Sugar mills generate all sorts of pollution problems.                                                                                                                                                                                                                                                                              |
| 13. | 22 | Fibre glass production and processing (excluding moulding)                                                                                                                                                                                | -  | -  | -  | 20 | -  | 20 | 20 | 67   | R-R | i. The use of styrene in most methods of fiberglass production causes hazardous air pollution that is harmful to breathe at excessive levels.<br>ii. It is mainly air polluting & HW generating industry. The air pollution & HW scores are normalized to 100.<br>iii. In case of lead containing glass, the score of A1 will be 25 and final normalized score will be 75 and shall be categorized as Red.                               |
| 14. | 23 | Fire crackers manufacturing and bulk storage facilities                                                                                                                                                                                   | -  | -  | -  | 20 | -  | 20 | 20 | 67   | R-R | i. This is the normalized score based on air pollution & HW generation.<br>ii. Various hazardous chemicals are used in the manufacturing process.<br>iii. These chemicals are namely Potassium Nitrate , Potassium per-chlorate, Barium Nitrate, Aluminium compounds, Copper Chloride etc.                                                                                                                                               |

|     |    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |    |    |    |    |    |    |    |       |     |                                                                                                                                                                                                                                         |
|-----|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|-------|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |    |    |    |    |    |    |    |       |     | iv. These chemicals are highly hazardous and cause serious diseases among the workers. especially ability of blood to carry oxygen leading to headaches, methemoglobinemia and kidney problems , skin problems, thyroid metal fume etc. |
| 15. | 34 | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Dismantlers Recycling Plants -- Components of waste electrical and electronic assemblies comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule. | -  | -  | -  | 30 | 0  | 30 | 10 | 67    | R-R | Mainly air polluting and hazardous waste generating. Air & HW pollution scores are jointly normalized to 100.                                                                                                                           |
| 16. | 47 | Milk processes and dairy products(integrated project)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 20 | 10 | 30 | 20 | 5  | 25 | -  | 68.75 | R-R | i. Water as well as air polluting due to use of boilers.<br>ii. Water & air pollution scores are normalized to 100.                                                                                                                     |
| 17. | 63 | Phosphorous and its compounds                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 30 | -  | 30 | 25 | -  | 25 | -  | 68.75 | R-R | Water pollution & air pollution containing compounds of phosphorous are expected                                                                                                                                                        |
| 18. | 61 | Pulp & Paper ( waste paper based without bleaching process to manufacture Kraft paper)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 20 | 10 | 30 | 15 | 10 | 25 | 0  | 68.75 | R-R | Mainly water & air polluting . Water & air pollution scores are normalized to 100.                                                                                                                                                      |
| 19. | 13 | Coke making , liquefaction, coal tar distillation or fuel gas making                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 30 | -  | 30 | 20 | -  | 20 | 20 | 70    | R-R | It is a kind of petrochemical industry.                                                                                                                                                                                                 |

|     |    |                                                                                             |    |    |    |    |   |    |    |    |     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
|-----|----|---------------------------------------------------------------------------------------------|----|----|----|----|---|----|----|----|-----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 20. | 41 | Manufacturing of explosives, detonators, fuses including management and handling activities | 30 | -  | 30 | 20 | - | 20 | 20 | 70 | R-R | <ul style="list-style-type: none"> <li>i. Explosives manufacture and use contribute some measure of hazardous waste to the environment.</li> <li>ii. Nitroglycerin produces several toxic byproducts such as acids, caustics, and oils contaminated with heavy metals. These must be disposed of properly by neutralization or stabilization and transported to a hazardous waste landfill.</li> <li>iii. The use of explosives creates large amounts of dust and particulate from the explosion, and, in some cases, releases asbestos, <b>lead</b>, and other hazardous materials into the atmosphere.</li> </ul> |
| 21. | 45 | Manufacturing of paints varnishes, pigments and intermediate (excluding blending/mixing)    | 30 | -  | 30 | 25 | - | 25 | 15 | 70 | R-R | <ul style="list-style-type: none"> <li>i. The process may cause considerable emissions of volatile organic compounds (VOC). VOC contribute to the creation of ozone in the lower layers of the atmosphere (photochemical air pollution) and can present danger to health.</li> <li>ii. Dust and odour may also be a problem.</li> <li>iii. Washing of vessels will contribute waste-waters.</li> <li>iv. Large quantity of HWs are also produced.</li> </ul>                                                                                                                                                        |
| 22. | 56 | Organic Chemicals manufacturing                                                             | 30 | -  | 30 | 20 | - | 50 | 20 | 70 | R-R | Such types of industrial sectors generate all sorts of pollution.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 23. | 1  | Airports and Commercial Air Strips                                                          | 20 | 10 | 30 | -  | - | -  | 10 | 75 | R-R | <ul style="list-style-type: none"> <li>i. The Airports are generating mainly the waste-waters.</li> <li>ii. This is the water pollution normalized score for airports having discharge more than 100 KLD.</li> <li>iii. The airports / strips having discharge less than 100 KLD will have score of 50 and hence orange category.</li> <li>iv. If the score is normalized wrt water + HW both, then all the airports will come under Orange category (score - 58.33).</li> </ul>                                                                                                                                    |
| 24. | 3  | Asbestos and asbestos based industries                                                      | -  | -  | -  | 30 | - | 30 | 10 | 75 | R-R | <ul style="list-style-type: none"> <li>i. This is mainly air polluting industry.</li> <li>ii. Final score is based on air pollution score only.</li> <li>iii. Asbestos is carcinogenic and banned in many countries.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                     |
| 25. | 5  | Basic chemicals and electro chemicals and its derivatives including manufacturing of acid   | 30 | -  | 30 | -  | - | -  | 10 | 75 | R-R | <ul style="list-style-type: none"> <li>i. Standards prescribed for Inorganic Chemicals are adopted.</li> <li>ii. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                    |

|     |    |                                                                  |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
|-----|----|------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |    |                                                                  |    |    |    |    |    |    |    |    |     | iii. Water pollution score normalized to 100 is undertaken.<br>iv. The earlier Red category industrial sector namely "Hydrocyanic acid and its derivatives" is also merged under this industrial sector.                                                                                                                                                                                                                                                                            |
| 26. | 7  | Cement                                                           | -  | -  | -  | 20 | 10 | 30 | -  | 75 | R-R | This is mainly air polluting industry & hence normalized air pollution score.                                                                                                                                                                                                                                                                                                                                                                                                       |
| 27. | 9  | Chlorates, per-chlorates & peroxides                             | 30 | -  | 30 | -  | -  | -  | -  | 75 | R-R | i. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.<br>ii. Water pollution score normalized to 100 is undertaken.                                                                                                                                                                                                                                                                                                               |
| 28. | 10 | Chlorine, fluorine, bromine, iodine and their compounds          | 30 | -  | 30 | -  | -  | -  | -  | 75 | R-R | i. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.<br>ii. Water pollution score normalized to 100 is undertaken.                                                                                                                                                                                                                                                                                                               |
| 29. | 16 | Dyes and Dye- Intermediates                                      | 30 | -  | 30 | 20 | 5  | 25 | 20 | 75 | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Such types of industrial sectors generate all sorts of pollution.                                                                                                                                                                                                                                                                                                             |
| 30. | 26 | Health-care Establishment ( as defined in BMW Rules)             | 20 | 10 | 30 | -  | -  | -  | -  | 75 | R-R | i. Mainly water polluting.<br>ii. The water pollution score is normalized to 100 & valid for Hospitals having total waste-water generation > 100 KLD.<br>iii. The hospitals with incinerator will be categorized as Red irrespective of the quantity of the waste-water generation.<br>iv. The hospitals having total waste-water generation less than 100 KLD and without incinerator, the normalized water pollution score will be 50 and will be categorized as Orange category. |
| 31. | 29 | Hotels having overall waste-water generation @ 100 KLD and more. | 20 | 10 | 30 | 15 | -  | 15 | -  | 75 | R-R | i. Mainly water polluting. Small boiler may be installed.<br>ii. The water pollution score is normalized to 100 & valid for Hotels having waste-water generation > 100 KLD.<br>iii. The hotels having more than 20 rooms and waste-water generation less than 100 KLD and having a coal / oil fired boiler , the pollution score will be 35/40 & are categorized as Orange.<br>iv. The hotels having more than 20 rooms and waste-water generation less than 10 KLD and             |



|     |    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |    |    |    |    |    |    |    |    |     |                                                                                                              |
|-----|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|--------------------------------------------------------------------------------------------------------------|
|     |    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |    |    |    |    |    |    |    |    |     | having no-boiler & no hazardous waste generation, the pollution score will be 20 & are categorized as Green. |
| 32. | 34 | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Lead acid battery plates and other lead scrap/ashes/residues not covered under Batteries (Management and Handling) Rules, 2001. [ * Battery scrap, namely: Lead battery plates covered by ISRI, Code word "Rails" Battery lugs covered by ISRI, Code word "Rakes". Scrap drained/dry while intact, lead batteries covered by ISRI, Code word "rains".                                                                                                                                       | 30 | -  | 30 | 25 | -- | 25 | 20 | 75 | R-R | All the three types of pollutants are generated.                                                             |
| 33. | 34 | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Integrated Recycling Plants -- Components of waste electrical and electronic assemblies comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule. | 30 | -  | 30 | 25 | -  | 25 | 20 | 75 | R-R | All the three types of pollutants are expected.                                                              |
| 34. | 43 | Manufacturing of glue and gelatin                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 30 | 10 | 40 | 20 | -  | 20 | -  | 75 | R-R | Highly water polluting & obnoxious air polluting.                                                            |
| 35. | 49 | Mining and ore beneficiation                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 30 | 10 | 40 | 15 | 5  | 20 | -  | 75 | R-R | Both air and water polluting. Score is normalized with air & water pollution.                                |

|     |    |                                                                                                                                    |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |
|-----|----|------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 36. | 52 | Nuclear power plant                                                                                                                | 10 | -  | 10 | 30 | -  | 30 | 15 | 75 | R-R | i. Mainly air polluting due to incinerator.<br>Others - cooling water.<br>ii. Air pollution score is normalized to 100.                                                                                                                                                                                                                                                                                                                                                                                        |
| 37. | 58 | Pesticides (technical) (excluding formulation)                                                                                     | 30 | -  | 30 | 25 | -  | 25 | 20 | 75 | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Such types of industrial sectors generate all sorts of pollution.                                                                                                                                                                                                                                                                                                                                        |
| 38. | 64 | Photographic film and its chemicals                                                                                                | 30 | -  | 30 | -  | -  | -  | -  | 75 | R-R | i. Silver salts and other chemicals are used in preparation. Slight quantity of effluents is generated.<br>ii. Water pollution scores are normalized to 100.                                                                                                                                                                                                                                                                                                                                                   |
| 39. | 68 | Railway locomotive workshop/Integrated road transport workshop/Authorized service centers                                          | 20 | 10 | 30 | -  | -  | -  | 10 | 75 | R-R | i. Mainly water polluting industry. Water is used in the washing of locomotives, road transport vehicles during servicing.<br>ii. This score is valid for those Centers having discharge more than 100 KLD.<br>iii. Service Centers having waste-water generation < 100 KLD, the normalized score will be $= (100 \times 20) / 40 = 50$ .                                                                                                                                                                      |
| 40. | 84 | Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring | 30 | 10 | 40 | 15 | -  | 15 | 20 | 75 | R-R | In this sector all sorts of pollution are generated.                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
| 41. | 8  | Chlor Alkali                                                                                                                       | 30 | 10 | 40 | 20 | 10 | 30 | 10 | 80 | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Chlor-alkali units are having different section like NaOH, Cl <sub>2</sub> , SBP etc which are having toxic effluents. Additionally, fuel consumption is also on higher-side.                                                                                                                                                                                                                            |
| 42. | 70 | Ship Breaking Industries                                                                                                           | 30 | -  | 30 | 30 | -  | 30 | 20 | 80 | R-R | i. The ship-breaking industry creates numerous hazards for the coastal and marine environment.<br>ii. Ship-breaking releases a large number of dangerous pollutants, including toxic waste, oil, poly-chlorinated biphenyls, and heavy metals, into the waters and sea bed.<br>iii. While most of the oil is removed before a ship is scrapped, sand used to mop up the remaining oil is thrown into the sea. High concentrations of oil and grease are then found in the coastal waters, choking marine life. |

|     |    |                                                                                                                                                                                                                         |    |    |    |    |    |    |    |      |     |                                                                                                                                                                                                                                                                                                                                                                           |
|-----|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|------|-----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |    |                                                                                                                                                                                                                         |    |    |    |    |    |    |    |      |     | iv. Solid waste strewn on the shore, 45 tonnes on any given day according to a study by the Central Pollution Control Board, also finds its way into the sea.<br>v. Adding to the stress on coastal waters, the organic load from the thousands of workers living in cramped conditions with little or no sanitary facilities results in unacceptably high levels of BOD. |
| 43. | 53 | Oil and gas extraction including CBM (offshore & on-shore extraction through drilling wells)                                                                                                                            | 30 | -  | 30 | -  | -  | -  | 20 | 83   | R-R | i. Mainly water polluting & hazardous waste generating.<br>ii. The water pollution & HW generation scores are normalized to 100.                                                                                                                                                                                                                                          |
| 44. | 36 | Industry or process involving metal surface treatment or process such as pickling/ electroplating/paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing | 30 | -  | 30 | -  | -  | -  | 20 | 83   | R-R | Mainly water polluting & toxic hazardous waste generating industry. Scores are normalized to 100.                                                                                                                                                                                                                                                                         |
| 45. | 80 | Tanneries                                                                                                                                                                                                               | 30 | -  | 30 | -  | -  | -  | 20 | 83   | R-R | Mainly water polluting & hazardous waste generating industry. Scores are normalized to 100.                                                                                                                                                                                                                                                                               |
| 46. | 65 | Ports and harbour, jetties and dredging operations                                                                                                                                                                      | 30 | 10 | 40 | 15 | 10 | 25 | 20 | 85   | R-R | This category contain all sorts of pollution.                                                                                                                                                                                                                                                                                                                             |
| 47. | 77 | Synthetic fibers including rayon ,tyre cord, polyester filament yarn                                                                                                                                                    | 30 | 10 | 40 | 25 | 10 | 35 | 10 | 85   | R-R | This sector generates all sorts of pollution problems.                                                                                                                                                                                                                                                                                                                    |
| 48. | 81 | Thermal Power Plants                                                                                                                                                                                                    | 30 | 10 | 40 | 20 | 10 | 30 | 15 | 85   | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. TPP generate all sorts of pollution problems.                                                                                                                                                                                                                       |
| 49. | 71 | Slaughter house (as per notification S.O.270(E)dated 26.03.2001)and meat processing industries, bone mill, processing of animal horn, hoofs and other body parts                                                        | 25 | 10 | 35 | -  | -  | -  | -  | 87.5 | R-R | Mainly water polluting and obnoxious odour generating industry. The water pollution score is normalized to 100                                                                                                                                                                                                                                                            |
| 50. | 2  | Aluminium Smelter                                                                                                                                                                                                       | 30 | 10 | 40 | 20 | 10 | 30 | 20 | 90   | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. This sector is generating all sorts of pollution i.e. air, water and HW.                                                                                                                                                                                            |
| 51. | 12 | Copper Smelter                                                                                                                                                                                                          | 30 | 10 | 40 | 20 | 10 | 30 | 20 | 90   | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Integrated Copper Smelters contain all sorts of                                                                                                                                                                                                                     |

|     |    |                                                                                                        |    |    |    |    |    |    |    |     |     |                                                                                                                                                                                                                                                                                                                    |
|-----|----|--------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|-----|-----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |    |                                                                                                        |    |    |    |    |    |    |    |     |     | pollution.                                                                                                                                                                                                                                                                                                         |
| 52. | 20 | Fertilizer (basic) (excluding formulation)                                                             | 30 | 10 | 40 | 20 | 10 | 30 | 20 | 90  | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Generates all sorts of pollution.                                                                                                                                                                            |
| 53. | 37 | Iron & Steel (involving processing from ore/ integrated steel plants) and or Sponge Iron units         | 30 | 10 | 40 | 20 | 10 | 30 | 20 | 90  | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Such types of industrial sectors generate all sorts of pollution.                                                                                                                                            |
| 54. | 61 | Pulp & Paper ( waste paper based units with bleaching process to manufacture writing & printing paper) | 25 | 10 | 35 | 25 | 10 | 35 | 20 | 90  | R-R | Waste paper based Pulp & Paper mills with bleaching process generate all sorts of pollution.                                                                                                                                                                                                                       |
| 55. | 85 | Zinc Smelter                                                                                           | 30 | 10 | 40 | 20 | 10 | 30 | 20 | 90  | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Integrated Zinc smelter generates all sorts of pollution problems.                                                                                                                                           |
| 56. | 55 | Oil Refinery (mineral Oil or Petro Refineries)                                                         | 30 | 10 | 40 | 25 | 10 | 35 | 20 | 95  | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Such types of industrial sectors generate all sorts of pollution.                                                                                                                                            |
| 57. | 59 | Petrochemicals Manufacturing ( including processing of Emulsions of oil and water )                    | 30 | 10 | 40 | 25 | 10 | 35 | 20 | 95  | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Such types of industrial sectors generate all sorts of pollution.<br>iii. The earlier red category industrial sector namely "Processing of Emulsions of Oil & Water " is merged with this industrial sector. |
| 58. | 60 | Pharmaceuticals                                                                                        | 30 | 10 | 40 | 30 | 5  | 35 | 20 | 95  | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Such types of industrial sectors generate all sorts of pollution.                                                                                                                                            |
| 59. | 61 | Pulp & Paper ( Large-Agro + wood) , Small Pulp & Paper ( agro based-wheat straw/rice husk)             | 30 | 10 | 40 | 25 | 10 | 35 | 20 | 95  | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Large /Small Agro based Pulp & Paper mills contribute all sorts of pollution problems.                                                                                                                       |
| 60. | 15 | Distillery ( molasses / grain / yeast based)                                                           | 30 | 10 | 40 | -  | -  | -  | -  | 100 | R-R | Mainly water polluting industry. Final score is the normalized water pollution score.                                                                                                                                                                                                                              |

Note :

i. Under the column Revised Category, the full forms of the abbreviations are as follows :

- a. R-R means original category was Red and revised category is also Red
- b. R-O means original category was Red and revised category is Orange
- c. O-O means original category was Orange and revised category is also Orange
- d. O-G means original category was Orange and revised category is Green
- e. O-W means original category was Orange and revised category is White
- f. G-O means original category was Green and revised category is Orange
- g. G-G means original category was Green and revised category is also Green
- h. G-W means original category was Green and revised category is White

ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :

| Sl No. | Original Sl No. | Industry Sector                                                                                                                                                                                                    | Original Category | Remarks                                                                                                                                                                                                                                                                      |
|--------|-----------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1      | 14              | Common treatment and disposal facilities (CETP, TSDF, E-waste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary land fill site)                               | R                 | i. All such facilities are classified as Red but special category projects as these are parts of pollution control facilities.<br>ii. In case of CETP, the categorization will depend upon the category of member industries being served.                                   |
| 2      | 18              | Processing of Emulsions of Oil & Water                                                                                                                                                                             |                   | It is a part of Petrochemical industries. Transferred and merged with the industrial sector namely 'Petrochemicals' at Sl. No. 54.                                                                                                                                           |
| 3      | 27              | Heavy engineering including ship building (with investment on Plant & Machineries more than Rs 10 crores)                                                                                                          | R                 | Most of the pollution generating processes / operations under this category are similar to the industry category namely "Automobile Manufacturing (integrated facilities)" at Sl. No. 1 and may be referred accordingly.                                                     |
| 4      | 30              | Hydrocyanic acid and its derivatives                                                                                                                                                                               | R                 | Have been merged with the red category industrial sector namely "Basic chemicals and electro chemicals and its derivatives including manufacturing of acid" at Sl. No. 24                                                                                                    |
| 5      | 32              | Industrial estates/ parks / complexes/ areas/ export processing zones/ SEZs/ Biotech parks/ leather complex                                                                                                        | R                 | The classification will depend upon the category(ies) of the industries operating / proposed to be permitted in the area. In this context, guidelines prescribed in EIA Notification, 2006 shall be followed.                                                                |
| 6      | 33              | Industrial inorganic gases namely-<br>a) Chemical gas- Acetylene, hydrogen, chlorine, fluorine, ammonia, sulphur dioxide, ethylene, hydrogen-sulphide, phosphine<br>b) Hydrocarbon gases- Methane, ethane, propane | R                 | These gases are generally secondary products and produced alongwith other main products. To be classified as per the main parent plant.                                                                                                                                      |
| 7      | 69              | Reprocessing of used oils & waste oils                                                                                                                                                                             | R                 | i. The industry generates mainly the air pollution and oil bearing hazardous wastes. The normalized (air pollution & HW generation score is 58.33.<br>ii. To be deleted as already covered under HW Recyclers / Re-processors (Used oils / Waste Oils) under Orange Category |

**Table G-3 : Final List of Orange Category of Industrial Sectors**

| Final Sl. No. | Orgnl S.No | Industry Sector                                                                           | W1 | W2 | W  | A1 | A2 | A  | H  | W+A+H | Revised category | Remarks                                                                                                                                              |
|---------------|------------|-------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|-------|------------------|------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.            | 20         | Dismantling of rolling stocks ( wagons/ coaches)                                          | -- | -- | -- | 15 | -- | 15 | 10 | 41.67 | O-O              | Emissions of dust and generation of waste oils take place during dismantling. Air pollution & HW generation scores (15+10=25) are normalized to 100. |
| 2.            | 5          | Bakery and confectionery units with production capacity > 1 TPD. ( With ovens / furnaces) | 20 | -- | 20 | 15 | -- | 15 | -- | 43.75 | O-O              |                                                                                                                                                      |
| 3.            | 10         | Chanachur and ladoo from puffed and beaten rice( muri and shira) using husk fired oven    | 20 | -- | 20 | 15 | -- | 15 | -- | 43.75 | O-O              | Normal water and air polluting.                                                                                                                      |
| 4.            | 23         | Coated electrode manufacturing                                                            | 15 | 0  | 15 | 20 | 0  | 20 | 0  | 43.75 | <b>G-O</b>       | Preparation of core wire / rod, preparation of dry mix, preparation of wet mix, application of coating by extrusion, baking of coated electrodes     |
| 5.            | 24         | Compact disc computer floppy and cassette manufacturing / Reel manufacturing              | 15 | 0  | 15 | 20 | 0  | 20 | 0  | 43.75 | <b>G-O</b>       | Generates waste-water and process emissions.                                                                                                         |
| 6.            | 24         | Flakes from rejected PET bottle                                                           | 20 | -  | 20 | 15 | -  | 15 | -  | 43.75 | R-O              | Normal water & air pollutions are generated.                                                                                                         |
| 7.            | 30         | Food and food processing including fruits and vegetable processing                        | 20 | -- | 20 | 15 | -- | 15 | -- | 43.75 | O-O              | Normal water and air polluting.                                                                                                                      |
| 8.            | 40         | Jute processing without dyeing                                                            | 20 | -- | 20 | 15 | -- | 15 | -- | 43.75 | O-O              | CPCB has notified standards for this category. Both air and water pollutions are generated.                                                          |
| 9.            | 56         | Manufacturing of silica gel                                                               | 15 | 0  | 15 | 20 | 0  | 20 | 0  | 43.75 | <b>G-O</b>       | Waste-waters containing TDS and emissions of H <sub>2</sub> SO <sub>4</sub> are generated.                                                           |

|     |    |                                                                                   |    |    |    |    |    |      |    |       |     |                                                                                                                                                                                                                                                                                |
|-----|----|-----------------------------------------------------------------------------------|----|----|----|----|----|------|----|-------|-----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 10. | 45 | Manufacturing of tooth powder, toothpaste, talcum powder and other cosmetic items | 20 | -- | 20 | 15 | -- | 15   | -- | 43.75 | O-O | Both air and water pollution are generated.                                                                                                                                                                                                                                    |
| 11. | 55 | Printing or etching of glass sheet using hydrofluoric acid                        | 15 | -- | 15 | 20 | -- | 20   | -- | 43.75 | O-O | Both air and water pollution are generated.                                                                                                                                                                                                                                    |
| 12. | 65 | Silk screen printing, sari printing by wooden blocks                              | 20 | -- | 20 | 15 | -- | 15   | -- | 43.75 | O-O | Wash-water and PM emissions from boilers .                                                                                                                                                                                                                                     |
| 13. | 76 | Synthetic detergents and soaps(excluding formulation)                             | 20 | -  | 20 | 15 | -  | 15   | -  | 43.75 | R-O | i. This is the score for units having generation of waste-waters less than 100 KLD.<br>ii. The units having waste-water generation more than 100 KLD will become mainly water polluting and accordingly normalized water pollution score will be 75 and be categorized as Red. |
| 14. | 71 | Thermometer manufacturing                                                         | 15 | -- | 15 | 20 | -- | 20   | -- | 43.75 | O-O | Process - making glass bulb, forming reservoir in the glass tube for fluid, inserting fluid, scale marking. Use of fuel to heat the glass tubes and hydrofluoric acid to seal the scaling. Small quantities of spent acids are generated.                                      |
| 15. | 14 | Cotton spinning and weaving ( medium and large scale)                             | -- | -- | -- | 15 | -- | 37.5 | 10 | 47.5  | O-O | Mainly air polluting industry. Sources of air pollution (PM) are the fine particles of cotton from spinning process. Air pollution score is normalized to 100.                                                                                                                 |
| 16. | 1  | Almirah, Grill Manufacturing (Dry Mechanical Process )                            | -- | -- | -- | 20 | -- | 20   | -- | 50    | O-O | Air pollution due to spray painting (emissions of VOCs). Units without painting operations shall be categorized as White.                                                                                                                                                      |

|     |   |                                                                                     |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                                                                                                               |
|-----|---|-------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 17. | 2 | Aluminium & copper extraction from scrap using oil fired furnace (dry process only) | -- | -- | -- | 20 | -- | 20 | 10 | 50 | O-O | i. Normalized Air pollution score.<br>ii. Significant air pollution due to melting (emissions of SO <sub>2</sub> , PM).                                                                                                                                                       |
| 18. | 3 | Automobile servicing, repairing and painting (excluding only fuel dispensing)       | 20 | -- | 20 | 20 | -- | 20 | 10 | 50 | O-O | Normal water & air polluting and recyclable waste oil generating. If the waste water generation is more than 100 KLD, it will become mainly water polluting and Red category unit.                                                                                            |
| 19. | 4 | Ayurvedic and homeopathic medicine                                                  | 20 | -- | 20 | 15 | -- | 15 | 15 | 50 | O-O |                                                                                                                                                                                                                                                                               |
| 20. | 7 | Brickfields ( excluding fly ash brick manufacturing using lime process)             | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Significantly air polluting.                                                                                                                                                                                                                                                  |
| 21. | 8 | Building and construction project more than 20,000 sq. m built up area              | 20 | -- | 20 | 20 | -- | 20 | -- | 50 | O-O | 1. In the pre-construction stage , it is mainly air polluting due to generation of dust ( PM ) emissions. 2. After construction, it is mainly water polluting. If the discharge is more than 100 KLD, it will be having the normalized score of 75 and be categorized as Red. |
| 22. | 6 | Ceramics and Refractories                                                           | -  | -  | -  | 20 | -  | 20 | -  | 50 | R-O | i. Mainly air polluting industry.<br>ii. This score is for the units having coal consumption < than 12 MT/day.<br>iii. For the units having coal consumption > 12 MT /day, the normalized air pollution score will be 62.5 and shall be categorized as Red.                   |



|     |    |                                                                                                                                          |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                                                                                                                       |
|-----|----|------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 23. | 11 | Coal washeries                                                                                                                           | 15 | 10 | 25 | 15 | -  | 15 | -  | 50 | R-O | <p>i. Wet washeries are mainly water polluting industry generating effluents which are having inorganic SS &amp; TDS. Additionally, air pollution due to PM emissions is also generated.</p> <p>ii. Water &amp; air pollution scores are jointly normalized to 100.</p>               |
| 24. | 16 | Dairy and dairy products (small scale)                                                                                                   | 20 | -- | 20 | 20 | -- | 20 | -- | 50 | O-O | Water and air polluting both.                                                                                                                                                                                                                                                         |
| 25. | 18 | DG set of capacity >1MVA but < 5MVA                                                                                                      | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Mainly air polluting . air pollution score is normalized to 100.                                                                                                                                                                                                                      |
| 26. | 17 | Dry coal processing, mineral processing, industries involving ore sintering, pelletising, grinding & pulverization                       | -  | -  | -  | 20 | -  | 20 | -  | 50 | R-O | Mainly air polluting industry. Final score is the normalized air pollution score.                                                                                                                                                                                                     |
| 27. | 19 | Fermentation industry including manufacture of yeast, beer, distillation of alcohol (Extra Neutral Alcohol)                              | 20 | -  | 20 | -  | -  | -  | -  | 50 | R-O | <p>i. Mainly water polluting industry. This is the normalized water pollution score for units having discharge &lt; 100 KLD.</p> <p>ii. For the units having discharge &gt; 100 KLD, the normalized water pollution score will be 75 and shall be accordingly categorized as Red.</p> |
| 28. | 21 | Ferrous and Non-ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy-making | -  | -  | -  | 15 | 5  | 20 | 10 | 50 | R-O | <p>i. Mainly air polluting.</p> <p>ii. This score is applicable to secondary production of ferrous &amp; non-ferrous metals (excluding lead) up-to 1 MT/hour production.</p>                                                                                                          |

|     |    |                                                            |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
|-----|----|------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |    |                                                            |    |    |    |    |    |    |    |    |     | <p>iii. For lead, the normalized air pollution score will be = <math>(100 \times 25) / 40 = 62.5</math> and is categorized as Red.</p> <p>iv. For Induction Furnace clubbed with AOD furnace - separate calculation shall be made based on the capacity of the furnaces. In such industries, the molten metal from induction furnace is transferred to AOD furnace where other metals like manganese and nickel are added to get the metal of desired constituents. The lime and silicon are also added for reduction of the metal oxides to the base metal. the normalized air pollution score will be = <math>(100 \times 25) / 40 = 62.5</math> and is categorized as Red.</p> |
| 29. | 26 | Fertilizer (granulation / formulation / blending only)     | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Air polluting.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
| 30. | 27 | Fish feed, poultry feed and cattle feed                    | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Obnoxious odour , H <sub>2</sub> S etc. AP score is normalized to 100                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
| 31. | 28 | Fish processing and packing (excluding chilling of fishes) | 20 | -- | 20 | -- | -- | -- | -- | 50 | O-O | Mainly water polluting. WP score is normalized to 100.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |

|     |    |                                                                                                                                                                                                                                                                                |    |    |    |    |    |    |    |    |     |                                                                           |
|-----|----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|---------------------------------------------------------------------------|
| 32. | 31 | Forging of ferrous and non- ferrous metals ( using oil and gas fired furnaces)                                                                                                                                                                                                 | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Heating furnace. Mainly air polluting.                                    |
| 33. | 32 | Formulation/pelletization of camphor tablets, naphthalene balls from camphor/ naphthalene powders.                                                                                                                                                                             | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Mainly air polluting. Emissions of Benzene, HC are expected.              |
| 34. | 33 | Glass ceramics, earthen potteries and tile manufacturing using oil and gas fired kilns, coating on glasses using cerium fluorides and magnesium fluoride etc.                                                                                                                  | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Mainly air polluting. Emissions of SO2 are expected.                      |
| 35. | 35 | Gravure printing, digital printing on flex, vinyl                                                                                                                                                                                                                              | 20 | -- | 20 | 20 | -- | 20 | 10 | 50 | O-O | Waste waters , emissions of VOCs                                          |
| 36. | 36 | Heat treatment using oil fired furnace ( without cyaniding)                                                                                                                                                                                                                    | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Mainly air polluting and noise generating. AP Score is normalized to 100. |
| 37. | 28 | Hot mix plants                                                                                                                                                                                                                                                                 | -  | -  | -  | 20 | -  | 20 | -  | 50 | R-O | Mainly air polluting. Air pollution scores are normalized to 100.         |
| 38. | 37 | Hotels (< 3 star) or hotels having > 20 rooms and less than 100 rooms.                                                                                                                                                                                                         | 20 | -- | 20 | 20 | -- | 20 | -- | 50 | O-O | Mainly water polluting. WP score is normalized to 100.                    |
| 39. | 38 | Ice cream                                                                                                                                                                                                                                                                      | 20 | -- | 20 | 20 | -- | 20 | -- | 50 | O-O | Wash-water and boilers / oven for pasteurization.                         |
| 40. | 34 | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Paint and ink Sludge/residues                                                                                               | -  | -  | -  | 20 | 0  | 20 | 0  | 50 | R-O | Mainly air polluting. Air pollution score is normalized to 100            |
| 41. | 34 | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Brass Dross ,, Copper Dross,, Copper Oxide Mill Scale,, Copper Reverts, Cake & Residues,, Waste Copper and copper alloys in | 10 | -  | 10 | 20 | -  | 20 | 10 | 50 | R-O | Mainly air polluting.                                                     |

|     |    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                                                                                                                                                             |
|-----|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |    | dispersible form,,<br>Slags from copper processing for further processing or refining ,,<br>Insulated Copper Wire,,<br>Scrap/copper with PVC sheathing including ISRI-code material namely "Druid" ,,<br>Jelly filled Copper cables ,,<br>Zinc Dross-Hot dip Galvanizers SLAB,, Zinc Dross-Bottom Dross,,<br>Zinc ash/Skimming arising from galvanizing and die casting operations,,<br>Zinc ash/Skimming/other zinc bearing wastes arising from smelting and refining,,<br>Zinc ash and residues including zinc alloy residues in dispersible from,, |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                                                                                                                                                             |
| 42. | 35 | Industry or processes involving foundry operations                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | -  | -  | -  | 20 | -  | 20 | -  | 50 | R-O | <p>i. This score is valid for the foundries having capacity &lt; 5 MT/hr as such units require the coal/coke @ &lt; 500 kg/hr.</p> <p>ii. The units having capacity of 5 MT/hr and more, the coal/coke consumption will be more than 500 kg/hr and the normalized score will be 62.5 and classified accordingly as Red.</p> |
| 43. | 40 | Lime manufacturing (using lime kiln)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | -  | -  | -  | 20 | -  | 20 | -  | 50 | R-O | Mainly air polluting                                                                                                                                                                                                                                                                                                        |
| 44. | 41 | Liquid floor cleaner, black phenyl, liquid soap, glycerol mono-stearate manufacturing                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 20 | -- | 20 | 20 | -- | 20 | -- | 50 | O-O | Both air and water pollution are generated.                                                                                                                                                                                                                                                                                 |

|     |    |                                                                                                                                                                                                                                 |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                    |
|-----|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 45. | 42 | Manufacturing of glass                                                                                                                                                                                                          | 10 | -  | -  | 20 | -  | 20 | -  | 50 | R-O | i. Mainly air polluting ( melting at 1500°C and refining .<br>ii. In case of lead glass , the score of A1 will be 25 and accordingly the normalized scores will be 62.5 i.e. Red . |
| 46. | 43 | Manufacturing of iodized salt from crude/ raw salt                                                                                                                                                                              | 12 | -- | 12 | 20 | -- | 20 | -- | 50 | O-O | Boiling in Evaporators (multiple effect evaporators), centrifuging, iodization with KIO3 mixing . Mainly air polluting. Air pollution score is normalized to 100.                  |
| 47. | 42 | Manufacturing of mirror from sheet glass                                                                                                                                                                                        | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Evaporator & furnace for heating the metal to be applied as reflector on mirror. Mainly air polluting.                                                                             |
| 48. | 44 | Manufacturing of mosquito repellent coil                                                                                                                                                                                        | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Mainly air polluting. Toxic fumes are expected.                                                                                                                                    |
| 49. | 46 | Manufacturing of Starch/Sago                                                                                                                                                                                                    | 25 | -  | 25 | 15 | -  | 15 | -  | 50 | R-O | i. Water and air polluting industry. Boiler is used for steam generation.<br>ii. Water & air pollution scores are normalized to 100                                                |
| 50. | 46 | Mechanized laundry using oil fired boiler                                                                                                                                                                                       | 20 | -- | 20 | 20 | -- | 20 | -- | 50 | O-O | Both air and water pollution are generated.                                                                                                                                        |
| 51. | 47 | Modular wooden furniture from particle board, MDF<swan timber etc, Ceiling tiles/ partition board from saw dust, wood chips etc., and other agricultural waste using synthetic adhesive resin, wooden box making ( With boiler) | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | 1. Mainly air polluting. Boiler as well as VOCs from use of adhesives. 2. Without boiler, it will be a Green category industry.                                                    |
| 52. | 50 | New highway construction project                                                                                                                                                                                                | -  | -  | -  | 20 | -  | 20 | -  | 50 | R-O | Mainly air polluting project.                                                                                                                                                      |

|     |    |                                                                                                                          |    |    |    |    |    |    |    |    |            |                                                                                                                                                                                                                                                                                        |
|-----|----|--------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 53. | 51 | Non-alcoholic beverages(soft drink) & bottling of alcohol/non alcoholic products                                         | 20 | -  | 20 | 15 | 5  | 20 | -  | 50 | R-O        | i. Both air and water polluting. Score is normalized with air & water pollution. This score is valid for industries having waste-water generation < 100 KLD.<br>ii. For the units having waste-water generation > 100 KLD the , normalized score would be 62.5 and categorized as Red. |
| 54. | 49 | Paint blending and mixing (Ball mill)                                                                                    | 20 | -- | 20 | 20 | -- | 20 | 10 | 50 | O-O        | Both air and water pollution are generated.                                                                                                                                                                                                                                            |
| 55. | 62 | Paints and varnishes (mixing and blending)                                                                               | 20 | 0  | 0  | 20 | 0  | 20 | 0  | 50 | <b>G-O</b> | Waste-waters as well as fumes of VOCs due to solvents, pigments, varnishes.                                                                                                                                                                                                            |
| 56. | 51 | Ply-board manufacturing( including Veneer and laminate) with oil fired boiler/ thermic fluid heater(without resin plant) | 0  | -- | 0  | 20 | -- | 20 | -- | 50 | O-O        | Mainly air polluting because of use of boiler. AP score is normalized to 100                                                                                                                                                                                                           |
| 57. | 52 | Potable alcohol ( IMFL) by blending, bottling of alcohol products                                                        | 20 | -- | 20 | -- | -- | -- | -- | 50 | O-O        | Mainly water polluting. WP score is normalized to 100.                                                                                                                                                                                                                                 |
| 58. | 54 | Printing ink manufacturing                                                                                               | 20 | -- | 20 | 20 | -- | 20 | -- | 50 | O-O        | 1. Pigments, binders and solvents are used. 2. Boiler is also used. 3. Emissions of VOCs take place.                                                                                                                                                                                   |
| 59. | 70 | Printing press                                                                                                           | 20 | 0  | 20 | 20 | 0  | 20 | 0  | 50 | <b>G-O</b> | Colored waste-waters containing dyes and VOC emissions are generated.                                                                                                                                                                                                                  |
| 60. | 59 | Reprocessing of waste plastic including PVC                                                                              | 20 | -- | 20 | 20 | -- | 20 | -- | 50 | O-O        | Large quantities of wash-water and fugitive emissions are generated.                                                                                                                                                                                                                   |
| 61. | 61 | Rolling mill (oil or coal fired) and cold rolling mill                                                                   | 10 | -- | 10 | 20 | -- | 20 | -- | 50 | O-O        | Mainly air polluting. Air pollution score is normalized to 100. Others - cooling water and recyclable waste oils etc. are generated.                                                                                                                                                   |
| 62. | 67 | Spray painting, paint baking, paint shipping                                                                             | -- | -- | -- | 20 | -- | 20 | 10 | 50 | O-O        | Mainly air polluting. Emissions of VOCs and HC are generated.                                                                                                                                                                                                                          |

|     |    |                                                                                                                                                                                                 |    |    |    |    |    |    |    |    |            |                                                                                                                                                                                                                          |
|-----|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 63. | 72 | Steel and steel products using various furnaces like blast furnace /open hearth furnace/induction furnace/arc furnace/submerged arc furnace /basic oxygen furnace /hot rolling reheated furnace | 10 | -  | 10 | 20 | -  | 20 | 10 | 50 | R-O        | i. Mainly air polluting. In the emissions, oxides of manganese, nickel etc. are also present.<br>ii. Air pollution score is normalized to 100.                                                                           |
| 64. | 73 | Stone crushers                                                                                                                                                                                  | -  | -  | -  | 20 | -  | 20 | -  | 50 | R-O        | Mainly air polluting. Air pollution score is normalized to 100.                                                                                                                                                          |
| 65. | 75 | Surgical and medical products including prophylactics and latex                                                                                                                                 | 20 | -  | 20 | 20 | -  | 20 | -  | 50 | R-O        | Both air as well as water polluting. Air and water pollution scores are normalized to 100.                                                                                                                               |
| 66. | 85 | Teflon based products                                                                                                                                                                           | 0  | 0  | 0  | 20 | 0  | 20 | 0  | 50 | <b>G-O</b> | Due to spraying applications, emissions (HC) are generated                                                                                                                                                               |
| 67. | 70 | Thermocol manufacturing ( with boiler)                                                                                                                                                          | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O        | Polystyrene is heated. Mainly air polluting with boiler.                                                                                                                                                                 |
| 68. | 82 | Tobacco products including cigarettes and tobacco/opium processes                                                                                                                               | 20 | -  | 20 | 20 | -  | 20 | -  | 50 | R-O        | Such industries generate both air as well as water pollution. These scores are normalized to 100.                                                                                                                        |
| 69. | 72 | Transformer repairing/ manufacturing ( dry process only)                                                                                                                                        | -- | -- | -- | 20 | -- | 20 | 10 | 50 | O-O        | Mainly air polluting because of ovens, shot-blasting etc.                                                                                                                                                                |
| 70. | 73 | Tyres and tubes vulcanization/ hot retreating                                                                                                                                                   | 10 | -- | 10 | 20 | -- | 20 | -- | 50 | O-O        | Mainly air polluting . Emissions of PM, VOCs and obnoxious odour are generated.                                                                                                                                          |
| 71. | 83 | Vegetable oil manufacturing including solvent extraction and refinery /hydrogenated oils                                                                                                        | 20 | -  | 20 | 15 | 5  | 20 | 10 | 50 | R-O        | i. All sorts of pollution are generated.<br>ii. This score is valid for plants having waste-water generation < 100 KLD.<br>iii. If the waste-water generation is more than 100 KLD, the unit shall be classified as Red. |
| 72. | 74 | Wire drawing and wire netting                                                                                                                                                                   | 20 | -- | 20 | -- | -- | -- | -- | 50 | O-O        | Mainly water polluting. WP score is normalized to 100.                                                                                                                                                                   |

|     |    |                                                                                                                                          |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                                                                                                                                                                                                                                              |
|-----|----|------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 73. | 21 | Dry cell battery ( excluding manufacturing of electrodes) and assembling & charging of a lead battery on micro scale                     | 30 | -- | 30 | 15 | -- | 15 | 10 | 55 | O-O | Water and air polluting both.                                                                                                                                                                                                                                                                                                                                                                                |
| 74. | 50 | Pharmaceutical formulation and for R & D purpose ( For sustained release/ extended release of drugs only and not for commercial purpose) | 20 | -- | 20 | 20 | -- | 20 | 15 | 55 | O-O | i. All sorts of pollution are generated.<br>ii. R&D activities are to be shifted to Red category.                                                                                                                                                                                                                                                                                                            |
| 75. | 78 | Synthetic resins                                                                                                                         | 20 | -  | 20 | 20 | -  | 20 | 15 | 55 | R-O | All sorts of pollution are generated.                                                                                                                                                                                                                                                                                                                                                                        |
| 76. | 79 | Synthetic rubber excluding molding                                                                                                       | 20 | -  | 20 | 20 | -  | 20 | 15 | 55 | R-O | i. Most synthetic rubber is created from two materials, styrene and butadiene. Both are currently obtained from petroleum.<br>ii. Process is similar to a part of Petrochemical plants.                                                                                                                                                                                                                      |
| 77. | 9  | Cashew nut processing                                                                                                                    | 25 | -- | 25 | 20 | -- | 20 | -- | 56 | O-O | Normal water and air polluting.                                                                                                                                                                                                                                                                                                                                                                              |
| 78. | 12 | Coffee seed processing                                                                                                                   | 25 | -- | 25 | 20 | -- | 20 | -- | 56 | O-O | Normal water & air polluting industry.                                                                                                                                                                                                                                                                                                                                                                       |
| 79. | 57 | Parboiled Rice Mills                                                                                                                     | 25 | -  | 25 | 20 | -  | 20 | -  | 56 | R-O | i. Rice Mills are generating both air and water pollution. Waste-waters are having high strength in respect of BOD.<br>ii. This is the normalized air & water pollution score for units having waste-water generation < 100 KLD and fuel consumption less than 12 MTD.<br>iii. For units having waste-water generation > 100 KLD or fuel consumption > 12 MTD or both , the unit shall be classified as Red. |



|     |    |                                                                                                                                                                                                                        |    |    |    |    |    |    |    |       |     |                                                                                                                                                                                                                               |
|-----|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|-------|-----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 80. | 29 | Foam manufacturing                                                                                                                                                                                                     | -- | -- | -- | 20 | -- | 20 | 15 | 58    | O-O | i. Raw material is polyurethane, latex etc.<br>ii. Emissions of VOCs and HAPs. CH <sub>3</sub> Cl <sub>2</sub> and similar compounds as blowing agents.<br>iii. Outdated raw materials and spoiled slots are discarded as HW. |
| 81. | 34 | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely<br>- Used Oil – As per specifications prescribed from time to time.   | 10 | 0  | 10 | 20 | 0  | 20 | 15 | 58.33 | R-O | Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100                                                                                                                 |
| 82. | 34 | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely<br>- Waste Oil ---As per specifications prescribed from time to time. | -  | -  | -  | 20 | 0  | 20 | 15 | 58.33 | R-O | Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100.                                                                                                                |
| 83. | 56 | Producer gas plant using conventional up drift coal gasification ( linked to rolling mills glass and ceramic industry refractories for dedicated fuel supply)                                                          | -- | -- | -- | 20 | -- | 20 | 15 | 58.33 | O-O | Mainly air polluting & tar (HW) generating. SO <sub>2</sub> , CO, NO <sub>x</sub> are generated. Tar is the by-product and utilized by other industries in co-processing.                                                     |

Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
- R-R means original category was Red and revised category is also Red
  - R-O means original category was Red and revised category is Orange
  - O-O means original category was Orange and revised category is also Orange
  - O-G means original category was Orange and revised category is Green
  - O-W means original category was Orange and revised category is White
  - G-O means original category was Green and revised category is Orange
  - G-G means original category was Green and revised category is also Green
  - G-W means original category was Green and revised category is White

- ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication / vague category. The overall details are as follows:

| <i>Sl No .</i> | <i>Original SI No.</i> | <i>Industry Sector</i>                                              | <i>Original Category</i> | <i>Remarks</i>                                                                                                                                                       |
|----------------|------------------------|---------------------------------------------------------------------|--------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1              | 24                     | Excavation of sand from the river bed (excluding manual excavation) | O                        | Since such types of activities cause ecological disturbances, the instructions issued by the government from time to time be followed. To be categorized by MoEF&CC. |
| 2              | 39                     | Infrastructure Development Project                                  | O                        | Vast variety of such projects come under such category. This is to be decided by the concerned SPCB in line of EIA Notification , 2006.                              |
| 3              | 53                     | Power press                                                         | O                        | Very vague term hence deleted. Such types of general engineering units have already been covered.                                                                    |

**Table G-4 : Final List of Green Category of Industrial Sectors**

| Sl. No. | Orgnl Sl. No. | Industry Sector                                                                                                | W1 | W2 | W  | A1 | A2 | A  | H  | W+A+H | Revised Category | Remarks                                                                                       |
|---------|---------------|----------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|-------|------------------|-----------------------------------------------------------------------------------------------|
| 1.      | 2             | Aluminium utensils from aluminium circles by pressing only (dry mechanical operation)                          | -- | -- | -- | 10 | -- | 10 | -- | 25    | <b>G-G</b>       | Minor air pollution due to some fugitive PM emissions from buffing operations.                |
| 2.      | 6             | Ayurvedic and homeopathic medicines (without boiler)                                                           | 10 | -- | 10 | -- | -- | -- | -- | 25    | <b>G-G</b>       | Small quantities of waste-waters are generated from washing operations.                       |
| 3.      | 8             | Bakery /confectionery /sweets products (with production capacity <1tpd (with gas or electrical oven)           | 10 | -- | 10 | -- | -- | -- | -- | 25    | <b>G-G</b>       | Small quantities of waste-waters are generated from washing operations.                       |
| 4.      | 6             | Bi-axially oriented PP film along with metalizing operations                                                   | 10 | -- | 10 | -- | -- | -- | -- | 25    | <b>O-G</b>       | Mainly extrusion process involving Cooling water recirculation                                |
| 5.      | 10            | Biomass briquettes (sun drying) without using toxic hazardous wastes                                           | -- | -- | -- | 10 | -- | 10 | -- | 25    | <b>G-G</b>       | Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations. |
| 6.      | 13            | Blending of melamine resins & different powder, additives by physical mixing                                   | -- | -- | -- | 10 | -- | 10 | -- | 25    | <b>G-G</b>       | Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations. |
| 7.      | 15            | Brass and bell metal utensils manufacturing from circles(dry mechanical operation without re-rolling facility) | -- | -- | -- | 10 | -- | 10 | -- | 25    | <b>G-G</b>       | Minor air pollution due to some fugitive PM emissions from buffing operations.                |
| 8.      | 16            | Candy                                                                                                          | 10 | -- | 10 | 10 | -- | 10 | -- | 25    | <b>G-G</b>       | Small quantities of waste-water and minor                                                     |

|     |    |                                                                                                                                                                                             |    |    |    |    |    |    |    |    |            |                                                                                                                                   |
|-----|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|------------|-----------------------------------------------------------------------------------------------------------------------------------|
|     |    |                                                                                                                                                                                             |    |    |    |    |    |    |    |    |            | PM emissions are generated.                                                                                                       |
| 9.  | 17 | Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without using boilers)                                                                            | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | This score is valid with Small gas / electricity operated oven / furnace for making glue.                                         |
| 10. | 18 | Carpentry & wooden furniture manufacturing (excluding saw mill) with the help of electrical (motorized) machines such as electrical wood planner, steel saw cutting circular blade, etc.    | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor air pollution due to some fugitive PM emissions from cutting operations.                                                    |
| 11. | 19 | Cement products (without using asbestos / boiler / steam curing) like pipe ,pillar, jafri, well ring, block/tiles etc.(should be done in closed covered shed to control fugitive emissions) | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor air pollution due to some fugitive PM emissions from mixing operations.                                                     |
| 12. | 20 | Ceramic colour manufacturing by mixing & blending only (not using boiler and wastewater recycling process)                                                                                  | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor air pollution due to some fugitive PM emissions.                                                                            |
| 13. | 11 | Chilling plant, cold storage and ice making                                                                                                                                                 | 10 | -- | 10 | -- | -- | -- | -- | 25 | <b>O-G</b> | Cooling water recirculation only.                                                                                                 |
| 14. | 13 | Coke briquetting ( sun drying)                                                                                                                                                              | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Mainly air polluting industry. Sources of air pollution (PM) are pulverizes and mixers. Air pollution score is normalized to 100. |
| 15. | 28 | Cotton spinning and weaving (small scale)                                                                                                                                                   | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor PM emissions from spinning process.                                                                                         |
| 16. | 17 | Dal Mills                                                                                                                                                                                   | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Some fugitive emissions of PM.                                                                                                    |

|     |    |                                                                                                                                                                                     |    |    |    |    |    |    |    |    |            |                                                                                                                                                               |
|-----|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 17. | 29 | Decoration of ceramic cups and plates by electric furnace                                                                                                                           | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Fumes of enamels. Minor air pollution.                                                                                                                        |
| 18. | 19 | Digital printing on PVC clothes                                                                                                                                                     | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Minor emissions / odour generations are expected.                                                                                                             |
| 19. | 25 | Facility of handling, storage and transportation of food grains in bulk                                                                                                             | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Some fugitive emissions of PM during handling of grains.                                                                                                      |
| 20. | 36 | Flour mills (dry process)                                                                                                                                                           | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Fugitive dust emissions.                                                                                                                                      |
| 21. | 41 | Glass , ceramic, earthen potteries, tile and tile manufacturing using electrical kiln or not involving fossil fuel kiln                                                             | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor fugitive emissions only.                                                                                                                                |
| 22. | 34 | Glue from starch (physical mixing) with gas / electrically operated oven /boiler.                                                                                                   | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Some fugitive emissions of PM during mixing of raw materials.                                                                                                 |
| 23. | 42 | Gold and silver smithy (purification with acid smelting operation and sulphuric acid polishing operation) (using less or equal to 1 litre of sulphuric acid/ nitric acid per month) | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor fumes from cleaning process.                                                                                                                            |
| 24. | 36 | Heat treatment with any of the new technology like ultrasound probe , induction hardening , ionization beam, gas carburizing etc.                                                   | 10 | -- | 10 | 10 | -- | 10 | -- | 25 | <b>O-G</b> | <ul style="list-style-type: none"> <li>Cooling waters and minor heat fumes.</li> <li>Finalization of categorization subject to field verification.</li> </ul> |
| 25. | 46 | Insulation and other coated papers (excluding paper or pipe manufacturing)                                                                                                          | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor fumes due to application of poly-urethane                                                                                                               |
| 26. | 49 | Leather foot wear and leather products (excluding tanning and hide processing except cottage scale)                                                                                 | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor fumes due to use of adhesives / gums.                                                                                                                   |

|     |    |                                                                                                  |    |    |    |    |    |    |    |    |            |                                                                                                                                                                                                |
|-----|----|--------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 27. | 50 | Lubricating oil, greases or petroleum based products (only blending at normal temperature)       | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor fumes at the time of transfers from one container to other.                                                                                                                              |
| 28. | 54 | Manufacturing of pasted veneers using gas fired boiler or thermic fluid heater and by sun drying | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | 1. Minor fumes due to application of gums / adhesives / pastes etc.<br>2. This score is valid only for gas fired boiler.3. The units having coal fired boilers shall be categorized as Orange. |
| 29. | 59 | Oil mill Ghani and extraction ( no hydrogenation / refining)                                     | 10 | -- | 10 | -- | -- | -- | -- | 25 | <b>G-G</b> | Small quantities of floor washings & equipments washings are generated.                                                                                                                        |
| 30. | 48 | Packing materials manufacturing from non asbestos fibre, vegetable fibre yarn                    | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Some fugitive emissions of PM are expected.                                                                                                                                                    |
| 31. | 65 | Phenyl/toilet cleaner formulation and bottling                                                   | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor fumes of VOCs in the work zone                                                                                                                                                           |
| 32. | 67 | Polythene and plastic processed products manufacturing (virgin plastic)                          | 10 | -- | 10 | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Cooling water & emissions due to mixing of raw materials.                                                                                                                                      |
| 33. | 68 | Poultry, Hatchery and Piggery                                                                    | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Obnoxious odour containing H <sub>2</sub> S, CH <sub>4</sub> etc. and fugitive PM emissions                                                                                                    |
| 34. | 69 | Power looms (without dye and bleaching)                                                          | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor emissions of PM.                                                                                                                                                                         |
| 35. | 71 | Puffed rice (muri) (using gas or electrical heating system)                                      | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor emissions of PM.                                                                                                                                                                         |
| 36. | 57 | Pulverization of bamboo and scrap wood                                                           | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Some fugitive emissions of PM are expected.                                                                                                                                                    |
| 37. | 72 | Ready mix cement concrete                                                                        | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | PM emissions.                                                                                                                                                                                  |
| 38. | 73 | Reprocessing of waste cotton                                                                     | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | PM emissions.                                                                                                                                                                                  |
| 39. | 60 | Rice mill (Rice hullers only)                                                                    | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | PM emissions are generated. Mainly air                                                                                                                                                         |

|     |    |                                                                      |    |    |    |    |    |    |    |    |            |                                                                                             |
|-----|----|----------------------------------------------------------------------|----|----|----|----|----|----|----|----|------------|---------------------------------------------------------------------------------------------|
|     |    |                                                                      |    |    |    |    |    |    |    |    |            | polluting. AP score is normalized to 100                                                    |
| 40. | 62 | Rolling mill ( gas fired) and cold rolling mill                      | 10 | -- | 10 | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Mainly air polluting. AP score is normalized to 100                                         |
| 41. | 75 | Rubber goods industry (with gas operated baby boiler)                | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Some PM emissions and obnoxious odour.                                                      |
| 42. | 63 | Saw mills                                                            | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Mainly air polluting. PM and noise are generated.                                           |
| 43. | 77 | Soap manufacturing (hand made without steam boiling / boiler)        | 10 | -- | 10 | -- | -- | -- | -- | 25 | <b>G-G</b> | Small quantities of waste-water are generated.                                              |
| 44. | 80 | Spice grinding (upto-20 HP motor)                                    | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Small quantities of fugitive emissions of raw materials.                                    |
| 45. | 66 | Spice grinding (>20 hp motor)                                        | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Mainly air polluting. Fugitive emissions of PM.                                             |
| 46. | 81 | Steel furniture without spray painting                               | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Obnoxious gases from welding as well as noise pollution.                                    |
| 47. | 82 | Steeping and processing of grains                                    | 10 | -- | 10 | -- | -- | -- | -- | 25 | <b>G-G</b> | Washing waters are generated.                                                               |
| 48. | 86 | Tyres and tube retreating (without boilers)                          | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Due to applications of binding gum / adhesives / cement, some obnoxious fumes may generate. |
| 49. | 22 | Chilling plant and ice making without using ammonia                  | 12 | -- | 12 | -- | -- | -- | -- | 30 | <b>G-G</b> | Cooling water and brine water circuits. Spillages / blow down may take place                |
| 50. | 26 | CO2 recovery                                                         | 12 | -- | 12 | -- | -- | -- | -- | 30 | <b>G-G</b> | Normal water pollution from scrubbing action                                                |
| 51. | 32 | Distilled water ( without boiler) with electricity as source of heat | 12 | -- | 12 | -- | -- | -- | -- | 30 | <b>G-G</b> | TDS as distillation residues                                                                |

|     |    |                                                            |    |    |    |    |    |    |    |       |     |                                                                                                                                                                                                                                                                                                                                                                                                         |
|-----|----|------------------------------------------------------------|----|----|----|----|----|----|----|-------|-----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 52. | 45 | Hotels (up to 20 rooms and without boilers)                | 12 | -- | 12 | -- | -- | -- | -- | 30    | G-G | This score is valid for hotels having overall waste-water generation less than 10 KLD.                                                                                                                                                                                                                                                                                                                  |
| 53. | 53 | Manufacturing of optical lenses (using electrical furnace) | 12 | -- | 12 | -- | -- | -- | -- | 30    | G-G | Small quantities of waste-waters containing TDS, SS are generated.                                                                                                                                                                                                                                                                                                                                      |
| 54. | 58 | Mineralized water                                          | 12 | -- | 12 | -- | -- | -- | -- | 30    | G-G | RO Rejects.                                                                                                                                                                                                                                                                                                                                                                                             |
| 55. | 68 | Tamarind powder manufacturing                              | 12 | -- | 12 | 15 | -- | 15 | -- | 33.75 | O-G | <ul style="list-style-type: none"> <li>Dried tamarind fruits - cleaned and after soaking them in water they are boiled in steam jacketed kettle for about 40-45 minutes. Then pulp is extracted in pulper and dried in drum type drier and on cooling, the final product is packed.</li> <li>Generates small quantities of waste waters and air emissions. Joint score is normalized to 100.</li> </ul> |
| 56. | 15 | Cutting, sizing and polishing of marble stone              | 15 | -- | 15 | -- | -- | -- | -- | 37.5  | O-G | Mainly water polluting . Water pollution score is normalized to 100.                                                                                                                                                                                                                                                                                                                                    |
| 57. | 22 | Emery powder ( fine dust of sand) manufacturing            | -- | -- | -- | 15 | -- | 15 | -- | 37.5  | O-G | Air polluting. PM emissions take place during various stages of grindings of naturally occurring minerals.                                                                                                                                                                                                                                                                                              |
| 58. | 25 | Flyash export, transport & disposal facilities             | -  | -  | -  | 15 | -  | 15 | -  | 37.5  | R-G | <ul style="list-style-type: none"> <li>This is mainly air polluting activity.</li> <li>This is the normalized score based on air pollution.</li> </ul>                                                                                                                                                                                                                                                  |
| 59. | 48 | Mineral stack yard / Railway sidings                       | 15 | -  | 15 | 15 | -  | 15 | -  | 37.5  | R-G | <ul style="list-style-type: none"> <li>Mainly air pollution due to loading, unloading, storage and transportation of the minerals.</li> </ul>                                                                                                                                                                                                                                                           |



|     |    |                                           |    |    |    |    |    |    |    |      |            |                                                                                                                                                                                                                                                                                    |
|-----|----|-------------------------------------------|----|----|----|----|----|----|----|------|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |    |                                           |    |    |    |    |    |    |    |      |            | <ul style="list-style-type: none"> <li>Waste-water generation mainly during rains only.</li> </ul>                                                                                                                                                                                 |
| 60. | 54 | Oil and gas transportation pipeline       | -  | -  | -  | 10 | 5  | 15 | -  | 37.5 | R-G        | <ul style="list-style-type: none"> <li>Contains small gas based power plants up-to 5 MWs.</li> <li>Air pollution score is normalized to 100.</li> <li>In case , if these power plants are bigger / liquid fuel / oil based, scores will be calculated accordingly.</li> </ul>      |
| 61. | 64 | Seasoning of wood in steam heated chamber | -- | -- | -- | 15 | -- | 15 | -- | 37.5 | O-G        | Air pollution due to use boiler for supply of steam. Air pollution score is normalized to 100.                                                                                                                                                                                     |
| 62. | 84 | Synthetic detergent formulation           | -- | -- | -- | 15 | -- | 15 | -- | 37.5 | <b>G-G</b> | <ul style="list-style-type: none"> <li>This score is valid for the industries which are not manufacturing LABSA. It is procured from outside.</li> <li>Small quantities of emissions are generated from mini boiler.</li> <li>Air pollution score is normalized to 100.</li> </ul> |
| 63. | 69 | Tea processing ( with boiler)             | -- | -- | -- | 15 | -- | 15 | -- | 37.5 | O-G        | With boiler, it is an orange category industry. Without boiler, it will be green category industry.                                                                                                                                                                                |

## Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
  - a. R-R means original category was Red and revised category is also Red
  - b. R-O means original category was Red and revised category is Orange
  - c. O-O means original category was Orange and revised category is also Orange
  - d. O-G means original category was Orange and revised category is Green
  - e. O-W means original category was Orange and revised category is White
  - f. G-O means original category was Green and revised category is Orange
  - g. G-G means original category was Green and revised category is also Green
  - h. G-W means original category was Green and revised category is White
- ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :

| Sl No . | Origin al Sl No. | Industry Sector                                                                             | Original Categor y | Remarks                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
|---------|------------------|---------------------------------------------------------------------------------------------|--------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | 47               | Jobbing and Machining                                                                       | G                  | Vague category to be deleted, as such activities have already been covered in other categories.                                                                                                                                                                                                                                                                                                                                                                                |
| 2       | 66               | Reel manufacturing                                                                          | G                  | Already covered in other categories. Hence, deleted                                                                                                                                                                                                                                                                                                                                                                                                                            |
| 3       | 1                | Assembling of acid lead batteries (up to 10 batteries per day excluding lead plate casting) | G                  | Already covered in Orange category. Hence, deleted                                                                                                                                                                                                                                                                                                                                                                                                                             |
| 4       | 5                | Automobile fuel outlets (only dispensing)                                                   | G                  | Minor air pollution due to some fugitive emissions during fuel filling operations. May be exempted from the purview of Consent management.                                                                                                                                                                                                                                                                                                                                     |
| 5       | 30               | Diesel generator sets (15 KVA to 1 MVA)                                                     | G                  | <ul style="list-style-type: none"> <li>• Normal operation – 12 hrs a day.</li> <li>• Consumption of diesel = 1680 litres for 1 MVA DG set at full load @ 0.21 litres / KVA / hr.</li> <li>• Stand-alone DG Sets having total capacity 1 MVA or less and equipped with acoustic enclosures alongwith adequate stack height may be exempted from the purview of Consent management. Higher capacity DG sets have already been covered under Red / Orange categories .</li> </ul> |

**Table G-5: Final List of White Category of Industries**

| Sl. No. | Orgnl Sl. No. | Industry Sector                                                                                                                                            | W1 | W2 | W  | A1 | A2 | A  | H  | W+A+H | Revised Category |
|---------|---------------|------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|-------|------------------|
| 1.      | 3             | Assembly of air coolers /conditioners ,repairing and servicing                                                                                             | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 2.      | 4             | Assembly of bicycles ,baby carriages and other small non motorizing vehicles                                                                               | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 3.      | 7             | Bailing (hydraulic press)of waste papers                                                                                                                   | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 4.      | 9             | Bio fertilizer and bio-pesticides without using inorganic chemicals                                                                                        | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 5.      | 11            | Biscuits trays etc from rolled PVC sheet (using automatic vacuum forming machines)                                                                         | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 6.      | 12            | Blending and packing of tea                                                                                                                                | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 7.      | 14            | Block making of printing without foundry (excluding wooden block making)                                                                                   | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 8.      | 21            | Chalk making from plaster of Paris ( only casting without boilers etc. ( sun drying / electrical oven)                                                     | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 9.      | 25            | Compressed oxygen gas from crude liquid oxygen ( without use of any solvents and by maintaining pressure & temperature only for separation of other gases) | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 10.     | 27            | Cotton and woolen hosiers making ( Dry process only without any dying / washing operation)                                                                 | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 11.     | 31            | Diesel pump repairing and servicing ( complete mechanical dry process)                                                                                     | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 12.     | 33            | Electric lamp ( bulb) and CFL manufacturing by assembling only                                                                                             | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |

|     |    |                                                                                                                            |    |    |    |    |    |    |    |    |            |
|-----|----|----------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|------------|
| 13. | 34 | Electrical and electronic item assembling (completely dry process)                                                         | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 14. | 23 | Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations / painting) | -- | -- | -- | -- | -- | -- | -- | -- | <b>O-W</b> |
| 15. | 35 | Flavoured betel nuts production/ grinding (completely dry mechanical operations)                                           | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 16. | 37 | Fly ash bricks/ block manufacturing                                                                                        | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 17. | 38 | Fountain pen manufacturing by assembling only                                                                              | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 18. | 39 | Glass ampules and vials making from glass tubes                                                                            | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 19. | 40 | Glass putty and sealant ( by mixing with machine only)                                                                     | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 20. | 43 | Ground nut decorticating                                                                                                   | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 21. | 44 | Handloom/ carpet weaving ( without dying and bleaching operation)                                                          | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 22. | 48 | Leather cutting and stitching (more than 10 machine and using motor)                                                       | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 23. | 51 | Manufacturing of coir items from coconut husks                                                                             | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 24. | 52 | Manufacturing of metal caps containers etc                                                                                 | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 25. | 55 | Manufacturing of shoe brush and wire brush                                                                                 | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 26. | 57 | Medical oxygen                                                                                                             | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 27. | 60 | Organic and inorganic nutrients ( by physical mixing)                                                                      | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 28. | 61 | Organic manure (manual mixing)                                                                                             | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 29. | 63 | Packing of powdered milk                                                                                                   | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 30. | 64 | Paper pins and u clips                                                                                                     | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 31. | 58 | Repairing of electric motors and generators ( dry mechanical process)                                                      | -- | -- | -- | -- | -- | -- | -- | -- | <b>O-W</b> |
| 32. | 74 | Rope (plastic and cotton)                                                                                                  | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |

|     |    |                                                                                                           |    |    |    |    |    |    |    |    |            |
|-----|----|-----------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|------------|
| 33. | 76 | Scientific and mathematical instrument manufacturing                                                      | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 34. | 78 | Solar module non conventional energy apparatus manufacturing unit                                         | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 35. | 79 | Solar power generation through solar photovoltaic cell, wind power and mini hydel power (less than 25 MW) | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 36. | 83 | Surgical and medical products assembling only (not involving effluent / emission generating processes)    | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |

*Note : Under the column Revised Category, the full forms of the abbreviations are as follows :*

- a. R-R means original category was Red and revised category is also Red*
- b. R-O means original category was Red and revised category is Orange*
- c. O-O means original category was Orange and revised category is also Orange*
- d. O-G means original category was Orange and revised category is Green*
- e. O-W means original category was Orange and revised category is White*
- f. G-O means original category was Green and revised category is Orange*
- g. G-G means original category was Green and revised category is also Green*
- h. G-W means original category was Green and revised category is White*

.....



**केन्द्रीय प्रदूषण नियंत्रण बोर्ड**  
**CENTRAL POLLUTION CONTROL BOARD**  
 (पर्यावरण एवं वन मंत्रालय, भारत सरकार)  
 (MINISTRY OF ENVIRONMENT & FORESTS, GOVT. OF INDIA)

No. B-29012/ESS/CPA/2015-16

19.08.2015

**Sub: "Harmonization of Classification of industries under Red / Orange / Green / White Categories".**

During the Conference of the Environment Ministers of States held in New Delhi during April 06-07, 2015, it was resolved to adopt pollution potential criteria for categorization of Red, Orange & Green categories of industries and that a Committee be constituted with State representatives. Further, in the 59<sup>th</sup> Conference of Chairmen & Member Secretaries of Pollution Control Boards/PCCs held in New Delhi on April 08, 2015, it was agreed to constitute a Committee to look into categorization system of industries based on their respective pollution potential index.

2. Accordingly, a Committee comprising the Chairmen of CPCB, APPCB, TNPCB, MPPCB, MPCB, PPCB, WBPCB and MS, CPCB was constituted vide CPCB OM dated 23.04.2015 to review & classify industrial sectors into different categories based on criteria of respective pollution potential indices.
3. The existing Red ( 85 sectors) , Orange ( 73 sectors) and Green ( 86 sectors) industrial sectors have been assessed as per the proposed formula by a group of Scientists from CPCB . For this purpose , concerned Engineers / Scientists from the Member SPCBs of the Committee were also involved & consulted during May28-29, 2015.
4. After careful examination and consideration of the suggestions of concerned stake-holders the "Draft Document on Revised Concept of Categorization of Industrial Sectors " is prepared by the Committee .

In this context, the Undersigned is directed to forward a copy of the " Draft Document on Revised Concept of Categorization of Industrial Sectors to all the SPCBs, PCCs and concerned Ministries for their comments. Accordingly, the same is enclosed herewith and all the SPCBs, PCCs and concerned Ministries are, hereby requested to provide their comments by 04.09.2015. The comments may kindly be sent through hard copy as well as soft copy at e-mail: [nkgupta.cpcb@nic.in](mailto:nkgupta.cpcb@nic.in) , [nkgpcb@hotmail.com](mailto:nkgpcb@hotmail.com) .

Encl : As above

[N.K. Gupta]  
Incharge - ESS

To:

1. All the State Pollution Control Boards / Pollution Control Committees
2. The Secretary, Ministry of Micro Small and Medium Enterprises, New Delhi
3. The Secretary, Ministry of Heavy Industries & Public Enterprises, New Delhi
4. The Advisor & Incharge , CP Division, MoEFCC, New Delhi
5. CPCB Website

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

'Parivesh Bhawan', East Arjun Nagar, Delhi - 110032

दूरभाष / Tel. : 43102030, फैक्स / Fax : 22305793, 22307078, 22307079, 22301932, 22304948

ई-मेल / e-mail : [cpcb@nic.in](mailto:cpcb@nic.in) वेबसाइट / Website : [www.cpcb.nic.in](http://www.cpcb.nic.in)



उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
टी. सी.-12 वी., विभूति खण्ड,  
गोमती नगर, लखनऊ

संख्या- *179/2016*

/ C-2 / सामान्य नोटिस-347/2016

दिनांक- *18-4-16*

समस्त नियंत्रक अधिकारी,  
"बोर्ड" मुख्यालय/  
समस्त क्षेत्रीय अधिकारी/  
समस्त क्षेत्रीय अधिकारी(प्रभारी),  
उ०प्र० प्रदूषण नियंत्रण बोर्ड

दिनांक-29 मार्च, 2016 को सम्पन्न बोर्ड की 96वीं बैठक की कार्यसूची संख्या-96.04 पर केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-18(1) (बी) के अंतर्गत सभी औद्योगिक इकाईयों को लाल श्रेणी/नारंगी श्रेणी/हरी श्रेणी/सफेद श्रेणी में विभाजित करने हेतु पारित आदेश दिनांक 07-03-2016 के अनुपालन में श्रेणीवार व्यवस्था को बोर्ड में अंगीकृत करने के संबंध में प्रस्ताव प्रस्तुत किया गया था, जिस पर बोर्ड द्वारा अनुमोदन प्रदान कर दिया गया है।

बोर्ड द्वारा अनुमोदित उक्त प्रस्ताव की छायाप्रति, सूची सहित इस निर्देश के साथ संलग्न कर प्रेषित की जा रही है कि वर्णित उक्त निर्णय के अनुसार अग्रिम कार्यवाही किया जाना सुनिश्चित करें।

संलग्नक:- यथोपरि।

(एस० प्र० यादव)  
सदस्य सचिव

पृ०सं० एवं दिनांक उपरोक्त

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

- 1- प्रमुख सचिव, पर्यावरण विभाग, उ०प्र०शासन के निजी सचिव।
- 2- अध्यक्ष महोदय के निजी सहायक।
- 3- श्री प्रदीप शर्मा, वेब मास्टर को सूची बोर्ड की वेबसाइट पर अपलोड किये जाने हेतु।
- 4- गार्ड फाईल।

(एस०आर० सदान)  
मुख्य पर्यावरण अधिकारी (प्रशा०)



**Table G-1: Final Summary Table Red , Orange, Green and White Categories of Industries (16-01-16)**

| Sl No.               | Original Categorization | Initial Nos. | Addition by Splitting into further classes | Deletion/ Shifting to foot-note due to vague term / Merger / other reasons | Re-categorization to Red | Re-categorization to Orange | Re-categorization to Green | Re-categorization to White | Check                                                    |
|----------------------|-------------------------|--------------|--------------------------------------------|----------------------------------------------------------------------------|--------------------------|-----------------------------|----------------------------|----------------------------|----------------------------------------------------------|
|                      |                         |              |                                            |                                                                            |                          |                             |                            |                            |                                                          |
|                      |                         | 1            | 2                                          | 3                                                                          | 4                        | 5                           | 6                          | 7                          | (1+2) = (3 to 7)                                         |
| 1                    | Red                     | 85           | 11                                         | 7                                                                          | 60                       | 26                          | 3                          | Nil                        | 96=96                                                    |
| 2                    | Orange                  | 73           | 2                                          | 3                                                                          | Nil                      | 51                          | 19                         | 2                          | 75=75                                                    |
| 3                    | Green                   | 86           | Nil                                        | 3+2=5                                                                      | Nil                      | 6                           | 41                         | 34                         | 86=86                                                    |
| Final Categorization |                         | 244          | 13                                         | 15                                                                         | 60<br>(Red )             | 83<br>(Orange)              | 63<br>(Green)              | 36<br>(White)              | 257<br>=257<br>(Total categories including in foot-note) |



**Table G-2 : Final List of Red Category of Industrial Sectors**

| Sl No. | Orgnl Sl.No | Industry Sector                                                                                                                                                                                                                                    | W1 | W2 | W  | A1 | A2 | A  | H  | W+A+H | Revised Category | REMARKS                                                                                                                                                                                                                                                                                                                                                                                                                                         |
|--------|-------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|-------|------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.     | 38          | Isolated storage of hazardous chemicals (as per schedule of manufacturing, storage of hazardous chemicals rules ,1989 as amended)                                                                                                                  |    |    |    |    |    |    |    |       | R-R              | As per provisions of Rules, to be kept under Red category especially for safety purposes.                                                                                                                                                                                                                                                                                                                                                       |
| 2.     | 4           | Automobile Manufacturing (integrated facilities)                                                                                                                                                                                                   | 30 | -  | 30 | 20 | -  | 20 | 10 | 60    | R-R              | i. Such types of plants are having either one or combinations of polluting activities viz. washing, metal surface finishing operations, pickling, plating, electro-plating , phosphating, painting , heat treatment etc.<br>ii. Some of such plants may outsource some /all of the polluting activities. In such cases, after thorough inspection of such units by concerned SPCB, re-categorization of the industry shall be made accordingly. |
| 3.     | 34          | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Spent cleared metal catalyst containing copper,, Spent cleared metal catalyst containing zinc,, | 30 | -  | 30 | 20 | -  | 20 | 10 | 60    | R-R              | All the three types of pollutants are expected.                                                                                                                                                                                                                                                                                                                                                                                                 |
| 4.     | 44          | Manufacturing of lubricating oils ,grease and petroleum based products                                                                                                                                                                             | 20 | -  | 20 | 20 | -  | 20 | 20 | 60    | R-R              | Generates all sorts of pollution.                                                                                                                                                                                                                                                                                                                                                                                                               |
| 5.     | 66 E        | DG Set of capacity > 5 MVA                                                                                                                                                                                                                         | -  | -  | -  | 20 | 5  | 25 | -  | 62.5  | R-R              | i. Mainly air polluting.<br>ii. DG sets consume the diesel @ 0.21 litres/hr/KVA at full load.<br>iii. Average running is taken @ 12 hrs / day although many of the DG sets run for more than this period.                                                                                                                                                                                                                                       |
| 6.     | 31          | Industrial carbon including electrodes and graphite blocks, activated carbon, carbon black                                                                                                                                                         | 10 | -  | -  | 20 | 5  | 25 | 10 | 62.5  | R-R              | Mainly air polluting. Air pollution score is normalized to 100.                                                                                                                                                                                                                                                                                                                                                                                 |

|    |    |                                                                                                        |    |   |    |    |   |    |    |      |            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
|----|----|--------------------------------------------------------------------------------------------------------|----|---|----|----|---|----|----|------|------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 7. | 39 | Lead acid battery manufacturing(excluding assembling and charging of lead-acid battery in micro scale) | 10 | - | 10 | 25 | - | 25 | 10 | 62.5 | <b>R-R</b> | <p>i. Mainly air polluting. Air pollution scores are normalized to 100.</p> <p>ii. Lead Acid Battery manufacturing consists of various stages which broadly involve (after producing or receiving lead oxide): Paste Mixing , Grid Casting , Grid Pasting &amp; Curing , Hydro-setting, parting &amp; enveloping , Stacking, grouping &amp; inter-cell welding ,Formation.</p> <p>iii. Exposure of workmen to lead during all or any of the processes outlined above exceeds the prescribed standards if appropriate equipment in this respect is not installed at any Battery Manufacturing Unit.</p> <p>iv. All of the above processes, some more than others, involve release of lead particles or fumes into the environment. Pollution from the above processes can be grouped into two possible types, viz: (a) Lead Oxide becomes airborne and there is Particulate Pollution (b) Fumes are generated and there is Gaseous Pollution</p> |
| 8. | 62 | Phosphate rock processing plant                                                                        | 30 | - | 30 | 20 | - | 20 | -  | 62.5 | <b>R-R</b> | <p>i. The separation of phosphate rock from impurities and non-phosphate materials for use in fertilizer manufacture consists of beneficiation, drying or calcining at some operations, and grinding. Phosphate rock from the mines is first sent to beneficiation units to separate sand and clay and to remove impurities. Steps used in beneficiation depend on the type of rock.</p> <p>ii. The water &amp; air pollution scores are normalized to 100.</p>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |

|     |    |                                                                                                                                                                                                                                           |    |    |    |    |    |    |    |      |     |                                                                                                                                                                                                                                                                                                                                                                                                                                          |
|-----|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|------|-----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 9.  | 66 | Power generation plant [except Wind and Solar renewable power plants of all capacities and Mini Hydel power plant of capacity <25MW]                                                                                                      | 10 | -  | 10 | 15 | 10 | 25 |    | 62.5 | R-R | 1. Mainly air polluting. It uses a mixture of biomass (agro based) and coal ( < 10 %) as a fuel. Almost, round the year operation. 2. In case of DG sets of 5 MVA & more and emissions of SO <sub>2</sub> will take place due to use of liquid fuel. Air pollution score will be =20 + 10 = 30, Normalized score will be 75. 3. In case of 'Waste to Energy Plants' , water will be used for cooling and air score will be - 30+10 = 40. |
| 10. | 34 | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Spent catalyst containing nickel, cadmium, Zinc, copper, arsenic, vanadium and cobalt, | 30 | -  | 30 | 25 | -  | 25 | 10 | 65   | R-R | All the three types of pollutants are expected.                                                                                                                                                                                                                                                                                                                                                                                          |
| 11. | 67 | Processes involving chlorinated hydrocarbons                                                                                                                                                                                              | 30 | -  | 30 | 20 | -  | 20 | 15 | 65   | R-R | Chlorinated hydrocarbons are used in the manufacture of insecticides, pesticides and organo chloro pesticides. Effluents & emissions are toxic in nature.                                                                                                                                                                                                                                                                                |
| 12. | 74 | Sugar ( excluding Khandsari)                                                                                                                                                                                                              | 20 | 10 | 30 | 15 | 10 | 25 | 10 | 65   | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Sugar mills generate all sorts of pollution problems.                                                                                                                                                                                                                                                                              |
| 13. | 22 | Fibre glass production and processing (excluding moulding)                                                                                                                                                                                | -  | -  | -  | 20 | -  | 20 | 20 | 67   | R-R | i. The use of styrene in most methods of fiberglass production causes hazardous air pollution that is harmful to breathe at excessive levels.<br>ii. It is mainly air polluting & HW generating industry. The air pollution & HW scores are normalized to 100.<br>iii. In case of lead containing glass, the score of A1 will be 25 and final normalized score will be 75 and shall be categorized as Red.                               |
| 14. | 23 | Fire crackers manufacturing and bulk storage facilities                                                                                                                                                                                   | -  | -  | -  | 20 | -  | 20 | 20 | 67   | R-R | i. This is the normalized score based on air pollution & HW generation.<br>ii. Various hazardous chemicals are used in the manufacturing process.<br>iii. These chemicals are namely Potassium Nitrate , Potassium per-chlorate, Barium Nitrate, Aluminium compounds, Copper Chloride etc.                                                                                                                                               |

|     |    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |    |    |    |    |    |    |    |       |     |                                                                                                                                                                                                                                         |
|-----|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|-------|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |    |    |    |    |    |    |    |       |     | iv. These chemicals are highly hazardous and cause serious diseases among the workers. especially ability of blood to carry oxygen leading to headaches, methemoglobinemia and kidney problems , skin problems, thyroid metal fume etc. |
| 15. | 34 | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Dismantlers Recycling Plants -- Components of waste electrical and electronic assemblies comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule. | -  | -  | -  | 30 | 0  | 30 | 10 | 67    | R-R | Mainly air polluting and hazardous waste generating. Air & HW pollution scores are jointly normalized to 100.                                                                                                                           |
| 16. | 47 | Milk processes and dairy products(integrated project)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 20 | 10 | 30 | 20 | 5  | 25 | -  | 68.75 | R-R | i. Water as well as air polluting due to use of boilers.<br>ii. Water & air pollution scores are normalized to 100.                                                                                                                     |
| 17. | 63 | Phosphorous and its compounds                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 30 | -  | 30 | 25 | -  | 25 | -  | 68.75 | R-R | Water pollution & air pollution containing compounds of phosphorous are expected                                                                                                                                                        |
| 18. | 61 | Pulp & Paper ( waste paper based without bleaching process to manufacture Kraft paper)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 20 | 10 | 30 | 15 | 10 | 25 | 0  | 68.75 | R-R | Mainly water & air polluting . Water & air pollution scores are normalized to 100.                                                                                                                                                      |
| 19. | 13 | Coke making , liquefaction, coal tar distillation or fuel gas making                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 30 | -  | 30 | 20 | -  | 20 | 20 | 70    | R-R | It is a kind of petrochemical industry.                                                                                                                                                                                                 |

|     |    |                                                                                             |    |    |    |    |   |    |    |    |     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
|-----|----|---------------------------------------------------------------------------------------------|----|----|----|----|---|----|----|----|-----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 20. | 41 | Manufacturing of explosives, detonators, fuses including management and handling activities | 30 | -  | 30 | 20 | - | 20 | 20 | 70 | R-R | <ul style="list-style-type: none"> <li>i. Explosives manufacture and use contribute some measure of hazardous waste to the environment.</li> <li>ii. Nitroglycerin produces several toxic byproducts such as acids, caustics, and oils contaminated with heavy metals. These must be disposed of properly by neutralization or stabilization and transported to a hazardous waste landfill.</li> <li>iii. The use of explosives creates large amounts of dust and particulate from the explosion, and, in some cases, releases asbestos, <b>lead</b>, and other hazardous materials into the atmosphere.</li> </ul> |
| 21. | 45 | Manufacturing of paints varnishes, pigments and intermediate (excluding blending/mixing)    | 30 | -  | 30 | 25 | - | 25 | 15 | 70 | R-R | <ul style="list-style-type: none"> <li>i. The process may cause considerable emissions of volatile organic compounds (VOC). VOC contribute to the creation of ozone in the lower layers of the atmosphere (photochemical air pollution) and can present danger to health.</li> <li>ii. Dust and odour may also be a problem.</li> <li>iii. Washing of vessels will contribute waste-waters.</li> <li>iv. Large quantity of HWs are also produced.</li> </ul>                                                                                                                                                        |
| 22. | 56 | Organic Chemicals manufacturing                                                             | 30 | -  | 30 | 20 | - | 50 | 20 | 70 | R-R | Such types of industrial sectors generate all sorts of pollution.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 23. | 1  | Airports and Commercial Air Strips                                                          | 20 | 10 | 30 | -  | - | -  | 10 | 75 | R-R | <ul style="list-style-type: none"> <li>i. The Airports are generating mainly the waste-waters.</li> <li>ii. This is the water pollution normalized score for airports having discharge more than 100 KLD.</li> <li>iii. The airports / strips having discharge less than 100 KLD will have score of 50 and hence orange category.</li> <li>iv. If the score is normalized wrt water + HW both, then all the airports will come under Orange category (score - 58.33).</li> </ul>                                                                                                                                    |
| 24. | 3  | Asbestos and asbestos based industries                                                      | -  | -  | -  | 30 | - | 30 | 10 | 75 | R-R | <ul style="list-style-type: none"> <li>i. This is mainly air polluting industry.</li> <li>ii. Final score is based on air pollution score only.</li> <li>iii. Asbestos is carcinogenic and banned in many countries.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                     |
| 25. | 5  | Basic chemicals and electro chemicals and its derivatives including manufacturing of acid   | 30 | -  | 30 | -  | - | -  | 10 | 75 | R-R | <ul style="list-style-type: none"> <li>i. Standards prescribed for Inorganic Chemicals are adopted.</li> <li>ii. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                    |

|     |    |                                                                  |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
|-----|----|------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |    |                                                                  |    |    |    |    |    |    |    |    |     | iii. Water pollution score normalized to 100 is undertaken.<br>iv. The earlier Red category industrial sector namely "Hydrocyanic acid and its derivatives" is also merged under this industrial sector.                                                                                                                                                                                                                                                                            |
| 26. | 7  | Cement                                                           | -  | -  | -  | 20 | 10 | 30 | -  | 75 | R-R | This is mainly air polluting industry & hence normalized air pollution score.                                                                                                                                                                                                                                                                                                                                                                                                       |
| 27. | 9  | Chlorates, per-chlorates & peroxides                             | 30 | -  | 30 | -  | -  | -  | -  | 75 | R-R | i. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.<br>ii. Water pollution score normalized to 100 is undertaken.                                                                                                                                                                                                                                                                                                               |
| 28. | 10 | Chlorine, fluorine, bromine, iodine and their compounds          | 30 | -  | 30 | -  | -  | -  | -  | 75 | R-R | i. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.<br>ii. Water pollution score normalized to 100 is undertaken.                                                                                                                                                                                                                                                                                                               |
| 29. | 16 | Dyes and Dye- Intermediates                                      | 30 | -  | 30 | 20 | 5  | 25 | 20 | 75 | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Such types of industrial sectors generate all sorts of pollution.                                                                                                                                                                                                                                                                                                             |
| 30. | 26 | Health-care Establishment ( as defined in BMW Rules)             | 20 | 10 | 30 | -  | -  | -  | -  | 75 | R-R | i. Mainly water polluting.<br>ii. The water pollution score is normalized to 100 & valid for Hospitals having total waste-water generation > 100 KLD.<br>iii. The hospitals with incinerator will be categorized as Red irrespective of the quantity of the waste-water generation.<br>iv. The hospitals having total waste-water generation less than 100 KLD and without incinerator, the normalized water pollution score will be 50 and will be categorized as Orange category. |
| 31. | 29 | Hotels having overall waste-water generation @ 100 KLD and more. | 20 | 10 | 30 | 15 | -  | 15 | -  | 75 | R-R | i. Mainly water polluting. Small boiler may be installed.<br>ii. The water pollution score is normalized to 100 & valid for Hotels having waste-water generation > 100 KLD.<br>iii. The hotels having more than 20 rooms and waste-water generation less than 100 KLD and having a coal / oil fired boiler , the pollution score will be 35/40 & are categorized as Orange.<br>iv. The hotels having more than 20 rooms and waste-water generation less than 10 KLD and             |

|     |    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |    |    |    |    |    |    |    |    |     |                                                                                                              |
|-----|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|--------------------------------------------------------------------------------------------------------------|
|     |    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |    |    |    |    |    |    |    |    |     | having no-boiler & no hazardous waste generation, the pollution score will be 20 & are categorized as Green. |
| 32. | 34 | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Lead acid battery plates and other lead scrap/ashes/residues not covered under Batteries (Management and Handling) Rules, 2001. [ * Battery scrap, namely: Lead battery plates covered by ISRI, Code word "Rails" Battery lugs covered by ISRI, Code word "Rakes". Scrap drained/dry while intact, lead batteries covered by ISRI, Code word "rains".                                                                                                                                       | 30 | -  | 30 | 25 | -- | 25 | 20 | 75 | R-R | All the three types of pollutants are generated.                                                             |
| 33. | 34 | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Integrated Recycling Plants -- Components of waste electrical and electronic assemblies comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule. | 30 | -  | 30 | 25 | -  | 25 | 20 | 75 | R-R | All the three types of pollutants are expected.                                                              |
| 34. | 43 | Manufacturing of glue and gelatin                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 30 | 10 | 40 | 20 | -  | 20 | -  | 75 | R-R | Highly water polluting & obnoxious air polluting.                                                            |
| 35. | 49 | Mining and ore beneficiation                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 30 | 10 | 40 | 15 | 5  | 20 | -  | 75 | R-R | Both air and water polluting. Score is normalized with air & water pollution.                                |

|     |    |                                                                                                                                    |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |
|-----|----|------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 36. | 52 | Nuclear power plant                                                                                                                | 10 | -  | 10 | 30 | -  | 30 | 15 | 75 | R-R | i. Mainly air polluting due to incinerator.<br>Others - cooling water.<br>ii. Air pollution score is normalized to 100.                                                                                                                                                                                                                                                                                                                                                                                        |
| 37. | 58 | Pesticides (technical) (excluding formulation)                                                                                     | 30 | -  | 30 | 25 | -  | 25 | 20 | 75 | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Such types of industrial sectors generate all sorts of pollution.                                                                                                                                                                                                                                                                                                                                        |
| 38. | 64 | Photographic film and its chemicals                                                                                                | 30 | -  | 30 | -  | -  | -  | -  | 75 | R-R | i. Silver salts and other chemicals are used in preparation. Slight quantity of effluents is generated.<br>ii. Water pollution scores are normalized to 100.                                                                                                                                                                                                                                                                                                                                                   |
| 39. | 68 | Railway locomotive workshop/Integrated road transport workshop/Authorized service centers                                          | 20 | 10 | 30 | -  | -  | -  | 10 | 75 | R-R | i. Mainly water polluting industry. Water is used in the washing of locomotives, road transport vehicles during servicing.<br>ii. This score is valid for those Centers having discharge more than 100 KLD.<br>iii. Service Centers having waste-water generation < 100 KLD, the normalized score will be $= (100 \times 20) / 40 = 50$ .                                                                                                                                                                      |
| 40. | 84 | Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring | 30 | 10 | 40 | 15 | -  | 15 | 20 | 75 | R-R | In this sector all sorts of pollution are generated.                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
| 41. | 8  | Chlor Alkali                                                                                                                       | 30 | 10 | 40 | 20 | 10 | 30 | 10 | 80 | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Chlor-alkali units are having different section like NaOH, Cl <sub>2</sub> , SBP etc which are having toxic effluents. Additionally, fuel consumption is also on higher-side.                                                                                                                                                                                                                            |
| 42. | 70 | Ship Breaking Industries                                                                                                           | 30 | -  | 30 | 30 | -  | 30 | 20 | 80 | R-R | i. The ship-breaking industry creates numerous hazards for the coastal and marine environment.<br>ii. Ship-breaking releases a large number of dangerous pollutants, including toxic waste, oil, poly-chlorinated biphenyls, and heavy metals, into the waters and sea bed.<br>iii. While most of the oil is removed before a ship is scrapped, sand used to mop up the remaining oil is thrown into the sea. High concentrations of oil and grease are then found in the coastal waters, choking marine life. |



|     |    |                                                                                                                                                                                                                         |    |    |    |    |    |    |    |      |     |                                                                                                                                                                                                                                                                                                                                                                           |
|-----|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|------|-----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |    |                                                                                                                                                                                                                         |    |    |    |    |    |    |    |      |     | iv. Solid waste strewn on the shore, 45 tonnes on any given day according to a study by the Central Pollution Control Board, also finds its way into the sea.<br>v. Adding to the stress on coastal waters, the organic load from the thousands of workers living in cramped conditions with little or no sanitary facilities results in unacceptably high levels of BOD. |
| 43. | 53 | Oil and gas extraction including CBM (offshore & on-shore extraction through drilling wells)                                                                                                                            | 30 | -  | 30 | -  | -  | -  | 20 | 83   | R-R | i. Mainly water polluting & hazardous waste generating.<br>ii. The water pollution & HW generation scores are normalized to 100.                                                                                                                                                                                                                                          |
| 44. | 36 | Industry or process involving metal surface treatment or process such as pickling/ electroplating/paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing | 30 | -  | 30 | -  | -  | -  | 20 | 83   | R-R | Mainly water polluting & toxic hazardous waste generating industry. Scores are normalized to 100.                                                                                                                                                                                                                                                                         |
| 45. | 80 | Tanneries                                                                                                                                                                                                               | 30 | -  | 30 | -  | -  | -  | 20 | 83   | R-R | Mainly water polluting & hazardous waste generating industry. Scores are normalized to 100.                                                                                                                                                                                                                                                                               |
| 46. | 65 | Ports and harbour, jetties and dredging operations                                                                                                                                                                      | 30 | 10 | 40 | 15 | 10 | 25 | 20 | 85   | R-R | This category contain all sorts of pollution.                                                                                                                                                                                                                                                                                                                             |
| 47. | 77 | Synthetic fibers including rayon ,tyre cord, polyester filament yarn                                                                                                                                                    | 30 | 10 | 40 | 25 | 10 | 35 | 10 | 85   | R-R | This sector generates all sorts of pollution problems.                                                                                                                                                                                                                                                                                                                    |
| 48. | 81 | Thermal Power Plants                                                                                                                                                                                                    | 30 | 10 | 40 | 20 | 10 | 30 | 15 | 85   | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. TPP generate all sorts of pollution problems.                                                                                                                                                                                                                       |
| 49. | 71 | Slaughter house (as per notification S.O.270(E)dated 26.03.2001)and meat processing industries, bone mill, processing of animal horn, hoofs and other body parts                                                        | 25 | 10 | 35 | -  | -  | -  | -  | 87.5 | R-R | Mainly water polluting and obnoxious odour generating industry. The water pollution score is normalized to 100                                                                                                                                                                                                                                                            |
| 50. | 2  | Aluminium Smelter                                                                                                                                                                                                       | 30 | 10 | 40 | 20 | 10 | 30 | 20 | 90   | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. This sector is generating all sorts of pollution i.e. air, water and HW.                                                                                                                                                                                            |
| 51. | 12 | Copper Smelter                                                                                                                                                                                                          | 30 | 10 | 40 | 20 | 10 | 30 | 20 | 90   | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Integrated Copper Smelters contain all sorts of                                                                                                                                                                                                                     |

|     |    |                                                                                                        |    |    |    |    |    |    |    |     |     |                                                                                                                                                                                                                                                                                                                    |
|-----|----|--------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|-----|-----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |    |                                                                                                        |    |    |    |    |    |    |    |     |     | pollution.                                                                                                                                                                                                                                                                                                         |
| 52. | 20 | Fertilizer (basic) (excluding formulation)                                                             | 30 | 10 | 40 | 20 | 10 | 30 | 20 | 90  | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Generates all sorts of pollution.                                                                                                                                                                            |
| 53. | 37 | Iron & Steel (involving processing from ore/ integrated steel plants) and or Sponge Iron units         | 30 | 10 | 40 | 20 | 10 | 30 | 20 | 90  | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Such types of industrial sectors generate all sorts of pollution.                                                                                                                                            |
| 54. | 61 | Pulp & Paper ( waste paper based units with bleaching process to manufacture writing & printing paper) | 25 | 10 | 35 | 25 | 10 | 35 | 20 | 90  | R-R | Waste paper based Pulp & Paper mills with bleaching process generate all sorts of pollution.                                                                                                                                                                                                                       |
| 55. | 85 | Zinc Smelter                                                                                           | 30 | 10 | 40 | 20 | 10 | 30 | 20 | 90  | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Integrated Zinc smelter generates all sorts of pollution problems.                                                                                                                                           |
| 56. | 55 | Oil Refinery (mineral Oil or Petro Refineries)                                                         | 30 | 10 | 40 | 25 | 10 | 35 | 20 | 95  | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Such types of industrial sectors generate all sorts of pollution.                                                                                                                                            |
| 57. | 59 | Petrochemicals Manufacturing ( including processing of Emulsions of oil and water )                    | 30 | 10 | 40 | 25 | 10 | 35 | 20 | 95  | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Such types of industrial sectors generate all sorts of pollution.<br>iii. The earlier red category industrial sector namely "Processing of Emulsions of Oil & Water " is merged with this industrial sector. |
| 58. | 60 | Pharmaceuticals                                                                                        | 30 | 10 | 40 | 30 | 5  | 35 | 20 | 95  | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Such types of industrial sectors generate all sorts of pollution.                                                                                                                                            |
| 59. | 61 | Pulp & Paper ( Large-Agro + wood) , Small Pulp & Paper ( agro based-wheat straw/rice husk)             | 30 | 10 | 40 | 25 | 10 | 35 | 20 | 95  | R-R | i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.<br>ii. Large /Small Agro based Pulp & Paper mills contribute all sorts of pollution problems.                                                                                                                       |
| 60. | 15 | Distillery ( molasses / grain / yeast based)                                                           | 30 | 10 | 40 | -  | -  | -  | -  | 100 | R-R | Mainly water polluting industry. Final score is the normalized water pollution score.                                                                                                                                                                                                                              |

Note :

i. Under the column Revised Category, the full forms of the abbreviations are as follows :

- a. R-R means original category was Red and revised category is also Red
- b. R-O means original category was Red and revised category is Orange
- c. O-O means original category was Orange and revised category is also Orange
- d. O-G means original category was Orange and revised category is Green
- e. O-W means original category was Orange and revised category is White
- f. G-O means original category was Green and revised category is Orange
- g. G-G means original category was Green and revised category is also Green
- h. G-W means original category was Green and revised category is White

ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :

| Sl No. | Original Sl No. | Industry Sector                                                                                                                                                                                                    | Original Category | Remarks                                                                                                                                                                                                                                                                      |
|--------|-----------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1      | 14              | Common treatment and disposal facilities (CETP, TSDF, E-waste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary land fill site)                               | R                 | i. All such facilities are classified as Red but special category projects as these are parts of pollution control facilities.<br>ii. In case of CETP, the categorization will depend upon the category of member industries being served.                                   |
| 2      | 18              | Processing of Emulsions of Oil & Water                                                                                                                                                                             |                   | It is a part of Petrochemical industries. Transferred and merged with the industrial sector namely 'Petrochemicals' at Sl. No. 54.                                                                                                                                           |
| 3      | 27              | Heavy engineering including ship building (with investment on Plant & Machineries more than Rs 10 crores)                                                                                                          | R                 | Most of the pollution generating processes / operations under this category are similar to the industry category namely "Automobile Manufacturing (integrated facilities)" at Sl. No. 1 and may be referred accordingly.                                                     |
| 4      | 30              | Hydrocyanic acid and its derivatives                                                                                                                                                                               | R                 | Have been merged with the red category industrial sector namely "Basic chemicals and electro chemicals and its derivatives including manufacturing of acid" at Sl. No. 24                                                                                                    |
| 5      | 32              | Industrial estates/ parks / complexes/ areas/ export processing zones/ SEZs/ Biotech parks/ leather complex                                                                                                        | R                 | The classification will depend upon the category(ies) of the industries operating / proposed to be permitted in the area. In this context, guidelines prescribed in EIA Notification, 2006 shall be followed.                                                                |
| 6      | 33              | Industrial inorganic gases namely-<br>a) Chemical gas- Acetylene, hydrogen, chlorine, fluorine, ammonia, sulphur dioxide, ethylene, hydrogen-sulphide, phosphine<br>b) Hydrocarbon gases- Methane, ethane, propane | R                 | These gases are generally secondary products and produced alongwith other main products. To be classified as per the main parent plant.                                                                                                                                      |
| 7      | 69              | Reprocessing of used oils & waste oils                                                                                                                                                                             | R                 | i. The industry generates mainly the air pollution and oil bearing hazardous wastes. The normalized (air pollution & HW generation score is 58.33.<br>ii. To be deleted as already covered under HW Recyclers / Re-processors (Used oils / Waste Oils) under Orange Category |

**Table G-3 : Final List of Orange Category of Industrial Sectors**

| Final Sl. No. | Orgnl S.No | Industry Sector                                                                           | W1 | W2 | W  | A1 | A2 | A  | H  | W+A+H | Revised category | Remarks                                                                                                                                              |
|---------------|------------|-------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|-------|------------------|------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.            | 20         | Dismantling of rolling stocks ( wagons/ coaches)                                          | -- | -- | -- | 15 | -- | 15 | 10 | 41.67 | O-O              | Emissions of dust and generation of waste oils take place during dismantling. Air pollution & HW generation scores (15+10=25) are normalized to 100. |
| 2.            | 5          | Bakery and confectionery units with production capacity > 1 TPD. ( With ovens / furnaces) | 20 | -- | 20 | 15 | -- | 15 | -- | 43.75 | O-O              |                                                                                                                                                      |
| 3.            | 10         | Chanachur and ladoo from puffed and beaten rice( muri and shira) using husk fired oven    | 20 | -- | 20 | 15 | -- | 15 | -- | 43.75 | O-O              | Normal water and air polluting.                                                                                                                      |
| 4.            | 23         | Coated electrode manufacturing                                                            | 15 | 0  | 15 | 20 | 0  | 20 | 0  | 43.75 | G-O              | Preparation of core wire / rod, preparation of dry mix, preparation of wet mix, application of coating by extrusion, baking of coated electrodes     |
| 5.            | 24         | Compact disc computer floppy and cassette manufacturing / Reel manufacturing              | 15 | 0  | 15 | 20 | 0  | 20 | 0  | 43.75 | G-O              | Generates waste-water and process emissions.                                                                                                         |
| 6.            | 24         | Flakes from rejected PET bottle                                                           | 20 | -  | 20 | 15 | -  | 15 | -  | 43.75 | R-O              | Normal water & air pollutions are generated.                                                                                                         |
| 7.            | 30         | Food and food processing including fruits and vegetable processing                        | 20 | -- | 20 | 15 | -- | 15 | -- | 43.75 | O-O              | Normal water and air polluting.                                                                                                                      |
| 8.            | 40         | Jute processing without dyeing                                                            | 20 | -- | 20 | 15 | -- | 15 | -- | 43.75 | O-O              | CPCB has notified standards for this category. Both air and water pollutions are generated.                                                          |
| 9.            | 56         | Manufacturing of silica gel                                                               | 15 | 0  | 15 | 20 | 0  | 20 | 0  | 43.75 | G-O              | Waste-waters containing TDS and emissions of H <sub>2</sub> SO <sub>4</sub> are generated.                                                           |

|     |    |                                                                                   |    |    |    |    |    |      |    |       |     |                                                                                                                                                                                                                                                                                |
|-----|----|-----------------------------------------------------------------------------------|----|----|----|----|----|------|----|-------|-----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 10. | 45 | Manufacturing of tooth powder, toothpaste, talcum powder and other cosmetic items | 20 | -- | 20 | 15 | -- | 15   | -- | 43.75 | O-O | Both air and water pollution are generated.                                                                                                                                                                                                                                    |
| 11. | 55 | Printing or etching of glass sheet using hydrofluoric acid                        | 15 | -- | 15 | 20 | -- | 20   | -- | 43.75 | O-O | Both air and water pollution are generated.                                                                                                                                                                                                                                    |
| 12. | 65 | Silk screen printing, sari printing by wooden blocks                              | 20 | -- | 20 | 15 | -- | 15   | -- | 43.75 | O-O | Wash-water and PM emissions from boilers .                                                                                                                                                                                                                                     |
| 13. | 76 | Synthetic detergents and soaps(excluding formulation)                             | 20 | -  | 20 | 15 | -  | 15   | -  | 43.75 | R-O | i. This is the score for units having generation of waste-waters less than 100 KLD.<br>ii. The units having waste-water generation more than 100 KLD will become mainly water polluting and accordingly normalized water pollution score will be 75 and be categorized as Red. |
| 14. | 71 | Thermometer manufacturing                                                         | 15 | -- | 15 | 20 | -- | 20   | -- | 43.75 | O-O | Process - making glass bulb, forming reservoir in the glass tube for fluid, inserting fluid, scale marking. Use of fuel to heat the glass tubes and hydrofluoric acid to seal the scaling. Small quantities of spent acids are generated.                                      |
| 15. | 14 | Cotton spinning and weaving ( medium and large scale)                             | -- | -- | -- | 15 | -- | 37.5 | 10 | 47.5  | O-O | Mainly air polluting industry. Sources of air pollution (PM) are the fine particles of cotton from spinning process. Air pollution score is normalized to 100.                                                                                                                 |
| 16. | 1  | Almirah, Grill Manufacturing (Dry Mechanical Process )                            | -- | -- | -- | 20 | -- | 20   | -- | 50    | O-O | Air pollution due to spray painting (emissions of VOCs). Units without painting operations shall be categorized as White.                                                                                                                                                      |

|     |   |                                                                                     |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                                                                                                               |
|-----|---|-------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 17. | 2 | Aluminium & copper extraction from scrap using oil fired furnace (dry process only) | -- | -- | -- | 20 | -- | 20 | 10 | 50 | O-O | i. Normalized Air pollution score.<br>ii. Significant air pollution due to melting (emissions of SO <sub>2</sub> , PM).                                                                                                                                                       |
| 18. | 3 | Automobile servicing, repairing and painting (excluding only fuel dispensing)       | 20 | -- | 20 | 20 | -- | 20 | 10 | 50 | O-O | Normal water & air polluting and recyclable waste oil generating. If the waste water generation is more than 100 KLD, it will become mainly water polluting and Red category unit.                                                                                            |
| 19. | 4 | Ayurvedic and homeopathic medicine                                                  | 20 | -- | 20 | 15 | -- | 15 | 15 | 50 | O-O |                                                                                                                                                                                                                                                                               |
| 20. | 7 | Brickfields ( excluding fly ash brick manufacturing using lime process)             | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Significantly air polluting.                                                                                                                                                                                                                                                  |
| 21. | 8 | Building and construction project more than 20,000 sq. m built up area              | 20 | -- | 20 | 20 | -- | 20 | -- | 50 | O-O | 1. In the pre-construction stage , it is mainly air polluting due to generation of dust ( PM ) emissions. 2. After construction, it is mainly water polluting. If the discharge is more than 100 KLD, it will be having the normalized score of 75 and be categorized as Red. |
| 22. | 6 | Ceramics and Refractories                                                           | -  | -  | -  | 20 | -  | 20 | -  | 50 | R-O | i. Mainly air polluting industry.<br>ii. This score is for the units having coal consumption < than 12 MT/day.<br>iii. For the units having coal consumption > 12 MT /day, the normalized air pollution score will be 62.5 and shall be categorized as Red.                   |

|     |    |                                                                                                                                          |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                                                                                                                       |
|-----|----|------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 23. | 11 | Coal washeries                                                                                                                           | 15 | 10 | 25 | 15 | -  | 15 | -  | 50 | R-O | <p>i. Wet washeries are mainly water polluting industry generating effluents which are having inorganic SS &amp; TDS. Additionally, air pollution due to PM emissions is also generated.</p> <p>ii. Water &amp; air pollution scores are jointly normalized to 100.</p>               |
| 24. | 16 | Dairy and dairy products (small scale)                                                                                                   | 20 | -- | 20 | 20 | -- | 20 | -- | 50 | O-O | Water and air polluting both.                                                                                                                                                                                                                                                         |
| 25. | 18 | DG set of capacity >1MVA but < 5MVA                                                                                                      | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Mainly air polluting . air pollution score is normalized to 100.                                                                                                                                                                                                                      |
| 26. | 17 | Dry coal processing, mineral processing, industries involving ore sintering, pelletising, grinding & pulverization                       | -  | -  | -  | 20 | -  | 20 | -  | 50 | R-O | Mainly air polluting industry. Final score is the normalized air pollution score.                                                                                                                                                                                                     |
| 27. | 19 | Fermentation industry including manufacture of yeast, beer, distillation of alcohol (Extra Neutral Alcohol)                              | 20 | -  | 20 | -  | -  | -  | -  | 50 | R-O | <p>i. Mainly water polluting industry. This is the normalized water pollution score for units having discharge &lt; 100 KLD.</p> <p>ii. For the units having discharge &gt; 100 KLD, the normalized water pollution score will be 75 and shall be accordingly categorized as Red.</p> |
| 28. | 21 | Ferrous and Non-ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy-making | -  | -  | -  | 15 | 5  | 20 | 10 | 50 | R-O | <p>i. Mainly air polluting.</p> <p>ii. This score is applicable to secondary production of ferrous &amp; non-ferrous metals (excluding lead) up-to 1 MT/hour production.</p>                                                                                                          |

|     |    |                                                            |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
|-----|----|------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |    |                                                            |    |    |    |    |    |    |    |    |     | <p>iii. For lead, the normalized air pollution score will be = <math>(100 \times 25) / 40 = 62.5</math> and is categorized as Red.</p> <p>iv. For Induction Furnace clubbed with AOD furnace - separate calculation shall be made based on the capacity of the furnaces. In such industries, the molten metal from induction furnace is transferred to AOD furnace where other metals like manganese and nickel are added to get the metal of desired constituents. The lime and silicon are also added for reduction of the metal oxides to the base metal. the normalized air pollution score will be = <math>(100 \times 25) / 40 = 62.5</math> and is categorized as Red.</p> |
| 29. | 26 | Fertilizer (granulation / formulation / blending only)     | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Air polluting.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
| 30. | 27 | Fish feed, poultry feed and cattle feed                    | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Obnoxious odour , H <sub>2</sub> S etc. AP score is normalized to 100                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
| 31. | 28 | Fish processing and packing (excluding chilling of fishes) | 20 | -- | 20 | -- | -- | -- | -- | 50 | O-O | Mainly water polluting. WP score is normalized to 100.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |



|     |    |                                                                                                                                                                                                                                                                                |    |    |    |    |    |    |    |    |     |                                                                           |
|-----|----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|---------------------------------------------------------------------------|
| 32. | 31 | Forging of ferrous and non- ferrous metals ( using oil and gas fired furnaces)                                                                                                                                                                                                 | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Heating furnace. Mainly air polluting.                                    |
| 33. | 32 | Formulation/pelletization of camphor tablets, naphthalene balls from camphor/ naphthalene powders.                                                                                                                                                                             | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Mainly air polluting. Emissions of Benzene, HC are expected.              |
| 34. | 33 | Glass ceramics, earthen potteries and tile manufacturing using oil and gas fired kilns, coating on glasses using cerium fluorides and magnesium fluoride etc.                                                                                                                  | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Mainly air polluting. Emissions of SO2 are expected.                      |
| 35. | 35 | Gravure printing, digital printing on flex, vinyl                                                                                                                                                                                                                              | 20 | -- | 20 | 20 | -- | 20 | 10 | 50 | O-O | Waste waters , emissions of VOCs                                          |
| 36. | 36 | Heat treatment using oil fired furnace ( without cyaniding)                                                                                                                                                                                                                    | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Mainly air polluting and noise generating. AP Score is normalized to 100. |
| 37. | 28 | Hot mix plants                                                                                                                                                                                                                                                                 | -  | -  | -  | 20 | -  | 20 | -  | 50 | R-O | Mainly air polluting. Air pollution scores are normalized to 100.         |
| 38. | 37 | Hotels (< 3 star) or hotels having > 20 rooms and less than 100 rooms.                                                                                                                                                                                                         | 20 | -- | 20 | 20 | -- | 20 | -- | 50 | O-O | Mainly water polluting. WP score is normalized to 100.                    |
| 39. | 38 | Ice cream                                                                                                                                                                                                                                                                      | 20 | -- | 20 | 20 | -- | 20 | -- | 50 | O-O | Wash-water and boilers / oven for pasteurization.                         |
| 40. | 34 | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Paint and ink Sludge/residues                                                                                               | -  | -  | -  | 20 | 0  | 20 | 0  | 50 | R-O | Mainly air polluting. Air pollution score is normalized to 100            |
| 41. | 34 | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Brass Dross ,, Copper Dross,, Copper Oxide Mill Scale,, Copper Reverts, Cake & Residues,, Waste Copper and copper alloys in | 10 | -  | 10 | 20 | -  | 20 | 10 | 50 | R-O | Mainly air polluting.                                                     |

|     |    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                                                                                                                                                             |
|-----|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |    | dispersible form,,<br>Slags from copper processing for further processing or refining ,,<br>Insulated Copper Wire,,<br>Scrap/copper with PVC sheathing including ISRI-code material namely "Druid" ,,<br>Jelly filled Copper cables ,,<br>Zinc Dross-Hot dip Galvanizers SLAB,, Zinc Dross-Bottom Dross,,<br>Zinc ash/Skimming arising from galvanizing and die casting operations,,<br>Zinc ash/Skimming/other zinc bearing wastes arising from smelting and refining,,<br>Zinc ash and residues including zinc alloy residues in dispersible from,, |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                                                                                                                                                             |
| 42. | 35 | Industry or processes involving foundry operations                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | -  | -  | -  | 20 | -  | 20 | -  | 50 | R-O | <p>i. This score is valid for the foundries having capacity &lt; 5 MT/hr as such units require the coal/coke @ &lt; 500 kg/hr.</p> <p>ii. The units having capacity of 5 MT/hr and more, the coal/coke consumption will be more than 500 kg/hr and the normalized score will be 62.5 and classified accordingly as Red.</p> |
| 43. | 40 | Lime manufacturing (using lime kiln)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | -  | -  | -  | 20 | -  | 20 | -  | 50 | R-O | Mainly air polluting                                                                                                                                                                                                                                                                                                        |
| 44. | 41 | Liquid floor cleaner, black phenyl, liquid soap, glycerol mono-stearate manufacturing                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 20 | -- | 20 | 20 | -- | 20 | -- | 50 | O-O | Both air and water pollution are generated.                                                                                                                                                                                                                                                                                 |

|     |    |                                                                                                                                                                                                                                 |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                               |
|-----|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 45. | 42 | Manufacturing of glass                                                                                                                                                                                                          | 10 | -  | -  | 20 | -  | 20 | -  | 50 | R-O | <p>i. Mainly air polluting ( melting at 1500°C and refining .</p> <p>ii. In case of lead glass , the score of A1 will be 25 and accordingly the normalized scores will be 62.5 i.e. Red .</p> |
| 46. | 43 | Manufacturing of iodized salt from crude/ raw salt                                                                                                                                                                              | 12 | -- | 12 | 20 | -- | 20 | -- | 50 | O-O | Boiling in Evaporators (multiple effect evaporators), centrifuging, iodization with KIO3 mixing . Mainly air polluting. Air pollution score is normalized to 100.                             |
| 47. | 42 | Manufacturing of mirror from sheet glass                                                                                                                                                                                        | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Evaporator & furnace for heating the metal to be applied as reflector on mirror. Mainly air polluting.                                                                                        |
| 48. | 44 | Manufacturing of mosquito repellent coil                                                                                                                                                                                        | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | Mainly air polluting. Toxic fumes are expected.                                                                                                                                               |
| 49. | 46 | Manufacturing of Starch/Sago                                                                                                                                                                                                    | 25 | -  | 25 | 15 | -  | 15 | -  | 50 | R-O | <p>i. Water and air polluting industry. Boiler is used for steam generation.</p> <p>ii. Water &amp; air pollution scores are normalized to 100</p>                                            |
| 50. | 46 | Mechanized laundry using oil fired boiler                                                                                                                                                                                       | 20 | -- | 20 | 20 | -- | 20 | -- | 50 | O-O | Both air and water pollution are generated.                                                                                                                                                   |
| 51. | 47 | Modular wooden furniture from particle board, MDF<swan timber etc, Ceiling tiles/ partition board from saw dust, wood chips etc., and other agricultural waste using synthetic adhesive resin, wooden box making ( With boiler) | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O | 1. Mainly air polluting. Boiler as well as VOCs from use of adhesives. 2. Without boiler, it will be a Green category industry.                                                               |
| 52. | 50 | New highway construction project                                                                                                                                                                                                | -  | -  | -  | 20 | -  | 20 | -  | 50 | R-O | Mainly air polluting project.                                                                                                                                                                 |

|     |    |                                                                                                                          |    |    |    |    |    |    |    |    |            |                                                                                                                                                                                                                                                                                        |
|-----|----|--------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 53. | 51 | Non-alcoholic beverages(soft drink) & bottling of alcohol/non alcoholic products                                         | 20 | -  | 20 | 15 | 5  | 20 | -  | 50 | R-O        | i. Both air and water polluting. Score is normalized with air & water pollution. This score is valid for industries having waste-water generation < 100 KLD.<br>ii. For the units having waste-water generation > 100 KLD the , normalized score would be 62.5 and categorized as Red. |
| 54. | 49 | Paint blending and mixing (Ball mill)                                                                                    | 20 | -- | 20 | 20 | -- | 20 | 10 | 50 | O-O        | Both air and water pollution are generated.                                                                                                                                                                                                                                            |
| 55. | 62 | Paints and varnishes (mixing and blending)                                                                               | 20 | 0  | 0  | 20 | 0  | 20 | 0  | 50 | <b>G-O</b> | Waste-waters as well as fumes of VOCs due to solvents, pigments, varnishes.                                                                                                                                                                                                            |
| 56. | 51 | Ply-board manufacturing( including Veneer and laminate) with oil fired boiler/ thermic fluid heater(without resin plant) | 0  | -- | 0  | 20 | -- | 20 | -- | 50 | O-O        | Mainly air polluting because of use of boiler. AP score is normalized to 100                                                                                                                                                                                                           |
| 57. | 52 | Potable alcohol ( IMFL) by blending, bottling of alcohol products                                                        | 20 | -- | 20 | -- | -- | -- | -- | 50 | O-O        | Mainly water polluting. WP score is normalized to 100.                                                                                                                                                                                                                                 |
| 58. | 54 | Printing ink manufacturing                                                                                               | 20 | -- | 20 | 20 | -- | 20 | -- | 50 | O-O        | 1. Pigments, binders and solvents are used. 2. Boiler is also used. 3. Emissions of VOCs take place.                                                                                                                                                                                   |
| 59. | 70 | Printing press                                                                                                           | 20 | 0  | 20 | 20 | 0  | 20 | 0  | 50 | <b>G-O</b> | Colored waste-waters containing dyes and VOC emissions are generated.                                                                                                                                                                                                                  |
| 60. | 59 | Reprocessing of waste plastic including PVC                                                                              | 20 | -- | 20 | 20 | -- | 20 | -- | 50 | O-O        | Large quantities of wash-water and fugitive emissions are generated.                                                                                                                                                                                                                   |
| 61. | 61 | Rolling mill (oil or coal fired) and cold rolling mill                                                                   | 10 | -- | 10 | 20 | -- | 20 | -- | 50 | O-O        | Mainly air polluting. Air pollution score is normalized to 100. Others - cooling water and recyclable waste oils etc. are generated.                                                                                                                                                   |
| 62. | 67 | Spray painting, paint baking, paint shipping                                                                             | -- | -- | -- | 20 | -- | 20 | 10 | 50 | O-O        | Mainly air polluting. Emissions of VOCs and HC are generated.                                                                                                                                                                                                                          |

|     |    |                                                                                                                                                                                                 |    |    |    |    |    |    |    |    |            |                                                                                                                                                                                                                          |
|-----|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 63. | 72 | Steel and steel products using various furnaces like blast furnace /open hearth furnace/induction furnace/arc furnace/submerged arc furnace /basic oxygen furnace /hot rolling reheated furnace | 10 | -  | 10 | 20 | -  | 20 | 10 | 50 | R-O        | i. Mainly air polluting. In the emissions, oxides of manganese, nickel etc. are also present.<br>ii. Air pollution score is normalized to 100.                                                                           |
| 64. | 73 | Stone crushers                                                                                                                                                                                  | -  | -  | -  | 20 | -  | 20 | -  | 50 | R-O        | Mainly air polluting. Air pollution score is normalized to 100.                                                                                                                                                          |
| 65. | 75 | Surgical and medical products including prophylactics and latex                                                                                                                                 | 20 | -  | 20 | 20 | -  | 20 | -  | 50 | R-O        | Both air as well as water polluting. Air and water pollution scores are normalized to 100.                                                                                                                               |
| 66. | 85 | Teflon based products                                                                                                                                                                           | 0  | 0  | 0  | 20 | 0  | 20 | 0  | 50 | <b>G-O</b> | Due to spraying applications, emissions (HC) are generated                                                                                                                                                               |
| 67. | 70 | Thermocol manufacturing ( with boiler)                                                                                                                                                          | -- | -- | -- | 20 | -- | 20 | -- | 50 | O-O        | Polystyrene is heated. Mainly air polluting with boiler.                                                                                                                                                                 |
| 68. | 82 | Tobacco products including cigarettes and tobacco/opium processes                                                                                                                               | 20 | -  | 20 | 20 | -  | 20 | -  | 50 | R-O        | Such industries generate both air as well as water pollution. These scores are normalized to 100.                                                                                                                        |
| 69. | 72 | Transformer repairing/ manufacturing ( dry process only)                                                                                                                                        | -- | -- | -- | 20 | -- | 20 | 10 | 50 | O-O        | Mainly air polluting because of ovens, shot-blasting etc.                                                                                                                                                                |
| 70. | 73 | Tyres and tubes vulcanization/ hot retreating                                                                                                                                                   | 10 | -- | 10 | 20 | -- | 20 | -- | 50 | O-O        | Mainly air polluting . Emissions of PM, VOCs and obnoxious odour are generated.                                                                                                                                          |
| 71. | 83 | Vegetable oil manufacturing including solvent extraction and refinery /hydrogenated oils                                                                                                        | 20 | -  | 20 | 15 | 5  | 20 | 10 | 50 | R-O        | i. All sorts of pollution are generated.<br>ii. This score is valid for plants having waste-water generation < 100 KLD.<br>iii. If the waste-water generation is more than 100 KLD, the unit shall be classified as Red. |
| 72. | 74 | Wire drawing and wire netting                                                                                                                                                                   | 20 | -- | 20 | -- | -- | -- | -- | 50 | O-O        | Mainly water polluting. WP score is normalized to 100.                                                                                                                                                                   |

|     |    |                                                                                                                                          |    |    |    |    |    |    |    |    |     |                                                                                                                                                                                                                                                                                                                                                                                                              |
|-----|----|------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|-----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 73. | 21 | Dry cell battery ( excluding manufacturing of electrodes) and assembling & charging of a lead battery on micro scale                     | 30 | -- | 30 | 15 | -- | 15 | 10 | 55 | O-O | Water and air polluting both.                                                                                                                                                                                                                                                                                                                                                                                |
| 74. | 50 | Pharmaceutical formulation and for R & D purpose ( For sustained release/ extended release of drugs only and not for commercial purpose) | 20 | -- | 20 | 20 | -- | 20 | 15 | 55 | O-O | i. All sorts of pollution are generated.<br>ii. R&D activities are to be shifted to Red category.                                                                                                                                                                                                                                                                                                            |
| 75. | 78 | Synthetic resins                                                                                                                         | 20 | -  | 20 | 20 | -  | 20 | 15 | 55 | R-O | All sorts of pollution are generated.                                                                                                                                                                                                                                                                                                                                                                        |
| 76. | 79 | Synthetic rubber excluding molding                                                                                                       | 20 | -  | 20 | 20 | -  | 20 | 15 | 55 | R-O | i. Most synthetic rubber is created from two materials, styrene and butadiene. Both are currently obtained from petroleum.<br>ii. Process is similar to a part of Petrochemical plants.                                                                                                                                                                                                                      |
| 77. | 9  | Cashew nut processing                                                                                                                    | 25 | -- | 25 | 20 | -- | 20 | -- | 56 | O-O | Normal water and air polluting.                                                                                                                                                                                                                                                                                                                                                                              |
| 78. | 12 | Coffee seed processing                                                                                                                   | 25 | -- | 25 | 20 | -- | 20 | -- | 56 | O-O | Normal water & air polluting industry.                                                                                                                                                                                                                                                                                                                                                                       |
| 79. | 57 | Parboiled Rice Mills                                                                                                                     | 25 | -  | 25 | 20 | -  | 20 | -  | 56 | R-O | i. Rice Mills are generating both air and water pollution. Waste-waters are having high strength in respect of BOD.<br>ii. This is the normalized air & water pollution score for units having waste-water generation < 100 KLD and fuel consumption less than 12 MTD.<br>iii. For units having waste-water generation > 100 KLD or fuel consumption > 12 MTD or both , the unit shall be classified as Red. |

|     |    |                                                                                                                                                                                                                        |    |    |    |    |    |    |    |       |     |                                                                                                                                                                                                                               |
|-----|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|-------|-----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 80. | 29 | Foam manufacturing                                                                                                                                                                                                     | -- | -- | -- | 20 | -- | 20 | 15 | 58    | O-O | i. Raw material is polyurethane, latex etc.<br>ii. Emissions of VOCs and HAPs. CH <sub>3</sub> Cl <sub>2</sub> and similar compounds as blowing agents.<br>iii. Outdated raw materials and spoiled slots are discarded as HW. |
| 81. | 34 | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely<br>- Used Oil – As per specifications prescribed from time to time.   | 10 | 0  | 10 | 20 | 0  | 20 | 15 | 58.33 | R-O | Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100                                                                                                                 |
| 82. | 34 | Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely<br>- Waste Oil ---As per specifications prescribed from time to time. | -  | -  | -  | 20 | 0  | 20 | 15 | 58.33 | R-O | Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100.                                                                                                                |
| 83. | 56 | Producer gas plant using conventional up drift coal gasification ( linked to rolling mills glass and ceramic industry refectories for dedicated fuel supply)                                                           | -- | -- | -- | 20 | -- | 20 | 15 | 58.33 | O-O | Mainly air polluting & tar (HW) generating. SO <sub>2</sub> , CO, NO <sub>x</sub> are generated. Tar is the by-product and utilized by other industries in co-processing.                                                     |

Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
- R-R means original category was Red and revised category is also Red
  - R-O means original category was Red and revised category is Orange
  - O-O means original category was Orange and revised category is also Orange
  - O-G means original category was Orange and revised category is Green
  - O-W means original category was Orange and revised category is White
  - G-O means original category was Green and revised category is Orange
  - G-G means original category was Green and revised category is also Green
  - G-W means original category was Green and revised category is White

- ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication / vague category. The overall details are as follows:

| <i>Sl No .</i> | <i>Origin al SI No.</i> | <i>Industry Sector</i>                                              | <i>Original Categor y</i> | <i>Remarks</i>                                                                                                                                                       |
|----------------|-------------------------|---------------------------------------------------------------------|---------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1              | 24                      | Excavation of sand from the river bed (excluding manual excavation) | O                         | Since such types of activities cause ecological disturbances, the instructions issued by the government from time to time be followed. To be categorized by MoEF&CC. |
| 2              | 39                      | Infrastructure Development Project                                  | O                         | Vast variety of such projects come under such category. This is to be decided by the concerned SPCB in line of EIA Notification , 2006.                              |
| 3              | 53                      | Power press                                                         | O                         | Very vague term hence deleted. Such types of general engineering units have already been covered.                                                                    |



**Table G-4 : Final List of Green Category of Industrial Sectors**

| Sl. No. | Orgnl Sl. No. | Industry Sector                                                                                                | W1 | W2 | W  | A1 | A2 | A  | H  | W+A+H | Revised Category | Remarks                                                                                       |
|---------|---------------|----------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|-------|------------------|-----------------------------------------------------------------------------------------------|
| 1.      | 2             | Aluminium utensils from aluminium circles by pressing only (dry mechanical operation)                          | -- | -- | -- | 10 | -- | 10 | -- | 25    | <b>G-G</b>       | Minor air pollution due to some fugitive PM emissions from buffing operations.                |
| 2.      | 6             | Ayurvedic and homeopathic medicines (without boiler)                                                           | 10 | -- | 10 | -- | -- | -- | -- | 25    | <b>G-G</b>       | Small quantities of waste-waters are generated from washing operations.                       |
| 3.      | 8             | Bakery /confectionery /sweets products (with production capacity <1tpd (with gas or electrical oven)           | 10 | -- | 10 | -- | -- | -- | -- | 25    | <b>G-G</b>       | Small quantities of waste-waters are generated from washing operations.                       |
| 4.      | 6             | Bi-axially oriented PP film along with metalizing operations                                                   | 10 | -- | 10 | -- | -- | -- | -- | 25    | <b>O-G</b>       | Mainly extrusion process involving Cooling water recirculation                                |
| 5.      | 10            | Biomass briquettes (sun drying) without using toxic hazardous wastes                                           | -- | -- | -- | 10 | -- | 10 | -- | 25    | <b>G-G</b>       | Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations. |
| 6.      | 13            | Blending of melamine resins & different powder, additives by physical mixing                                   | -- | -- | -- | 10 | -- | 10 | -- | 25    | <b>G-G</b>       | Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations. |
| 7.      | 15            | Brass and bell metal utensils manufacturing from circles(dry mechanical operation without re-rolling facility) | -- | -- | -- | 10 | -- | 10 | -- | 25    | <b>G-G</b>       | Minor air pollution due to some fugitive PM emissions from buffing operations.                |
| 8.      | 16            | Candy                                                                                                          | 10 | -- | 10 | 10 | -- | 10 | -- | 25    | <b>G-G</b>       | Small quantities of waste-water and minor                                                     |

|     |    |                                                                                                                                                                                             |    |    |    |    |    |    |    |    |            |                                                                                                                                   |
|-----|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|------------|-----------------------------------------------------------------------------------------------------------------------------------|
|     |    |                                                                                                                                                                                             |    |    |    |    |    |    |    |    |            | PM emissions are generated.                                                                                                       |
| 9.  | 17 | Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without using boilers)                                                                            | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | This score is valid with Small gas / electricity operated oven / furnace for making glue.                                         |
| 10. | 18 | Carpentry & wooden furniture manufacturing (excluding saw mill) with the help of electrical (motorized) machines such as electrical wood planner, steel saw cutting circular blade, etc.    | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor air pollution due to some fugitive PM emissions from cutting operations.                                                    |
| 11. | 19 | Cement products (without using asbestos / boiler / steam curing) like pipe ,pillar, jafri, well ring, block/tiles etc.(should be done in closed covered shed to control fugitive emissions) | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor air pollution due to some fugitive PM emissions from mixing operations.                                                     |
| 12. | 20 | Ceramic colour manufacturing by mixing & blending only (not using boiler and wastewater recycling process)                                                                                  | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor air pollution due to some fugitive PM emissions.                                                                            |
| 13. | 11 | Chilling plant, cold storage and ice making                                                                                                                                                 | 10 | -- | 10 | -- | -- | -- | -- | 25 | <b>O-G</b> | Cooling water recirculation only.                                                                                                 |
| 14. | 13 | Coke briquetting ( sun drying)                                                                                                                                                              | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Mainly air polluting industry. Sources of air pollution (PM) are pulverizes and mixers. Air pollution score is normalized to 100. |
| 15. | 28 | Cotton spinning and weaving (small scale)                                                                                                                                                   | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor PM emissions from spinning process.                                                                                         |
| 16. | 17 | Dal Mills                                                                                                                                                                                   | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Some fugitive emissions of PM.                                                                                                    |

|     |    |                                                                                                                                                                                     |    |    |    |    |    |    |    |    |            |                                                                                                                                                               |
|-----|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 17. | 29 | Decoration of ceramic cups and plates by electric furnace                                                                                                                           | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Fumes of enamels. Minor air pollution.                                                                                                                        |
| 18. | 19 | Digital printing on PVC clothes                                                                                                                                                     | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Minor emissions / odour generations are expected.                                                                                                             |
| 19. | 25 | Facility of handling, storage and transportation of food grains in bulk                                                                                                             | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Some fugitive emissions of PM during handling of grains.                                                                                                      |
| 20. | 36 | Flour mills (dry process)                                                                                                                                                           | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Fugitive dust emissions.                                                                                                                                      |
| 21. | 41 | Glass , ceramic, earthen potteries, tile and tile manufacturing using electrical kiln or not involving fossil fuel kiln                                                             | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor fugitive emissions only.                                                                                                                                |
| 22. | 34 | Glue from starch (physical mixing) with gas / electrically operated oven /boiler.                                                                                                   | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Some fugitive emissions of PM during mixing of raw materials.                                                                                                 |
| 23. | 42 | Gold and silver smithy (purification with acid smelting operation and sulphuric acid polishing operation) (using less or equal to 1 litre of sulphuric acid/ nitric acid per month) | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor fumes from cleaning process.                                                                                                                            |
| 24. | 36 | Heat treatment with any of the new technology like ultrasound probe , induction hardening , ionization beam, gas carburizing etc.                                                   | 10 | -- | 10 | 10 | -- | 10 | -- | 25 | <b>O-G</b> | <ul style="list-style-type: none"> <li>Cooling waters and minor heat fumes.</li> <li>Finalization of categorization subject to field verification.</li> </ul> |
| 25. | 46 | Insulation and other coated papers (excluding paper or pipe manufacturing)                                                                                                          | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor fumes due to application of poly-urethane                                                                                                               |
| 26. | 49 | Leather foot wear and leather products (excluding tanning and hide processing except cottage scale)                                                                                 | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor fumes due to use of adhesives / gums.                                                                                                                   |

|     |    |                                                                                                  |    |    |    |    |    |    |    |    |            |                                                                                                                                                                                                |
|-----|----|--------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 27. | 50 | Lubricating oil, greases or petroleum based products (only blending at normal temperature)       | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor fumes at the time of transfers from one container to other.                                                                                                                              |
| 28. | 54 | Manufacturing of pasted veneers using gas fired boiler or thermic fluid heater and by sun drying | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | 1. Minor fumes due to application of gums / adhesives / pastes etc.<br>2. This score is valid only for gas fired boiler.3. The units having coal fired boilers shall be categorized as Orange. |
| 29. | 59 | Oil mill Ghani and extraction ( no hydrogenation / refining)                                     | 10 | -- | 10 | -- | -- | -- | -- | 25 | <b>G-G</b> | Small quantities of floor washings & equipments washings are generated.                                                                                                                        |
| 30. | 48 | Packing materials manufacturing from non asbestos fibre, vegetable fibre yarn                    | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Some fugitive emissions of PM are expected.                                                                                                                                                    |
| 31. | 65 | Phenyl/toilet cleaner formulation and bottling                                                   | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor fumes of VOCs in the work zone                                                                                                                                                           |
| 32. | 67 | Polythene and plastic processed products manufacturing (virgin plastic)                          | 10 | -- | 10 | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Cooling water & emissions due to mixing of raw materials.                                                                                                                                      |
| 33. | 68 | Poultry, Hatchery and Piggery                                                                    | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Obnoxious odour containing H <sub>2</sub> S, CH <sub>4</sub> etc. and fugitive PM emissions                                                                                                    |
| 34. | 69 | Power looms (without dye and bleaching)                                                          | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor emissions of PM.                                                                                                                                                                         |
| 35. | 71 | Puffed rice (muri) (using gas or electrical heating system)                                      | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Minor emissions of PM.                                                                                                                                                                         |
| 36. | 57 | Pulverization of bamboo and scrap wood                                                           | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Some fugitive emissions of PM are expected.                                                                                                                                                    |
| 37. | 72 | Ready mix cement concrete                                                                        | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | PM emissions.                                                                                                                                                                                  |
| 38. | 73 | Reprocessing of waste cotton                                                                     | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | PM emissions.                                                                                                                                                                                  |
| 39. | 60 | Rice mill (Rice hullers only)                                                                    | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | PM emissions are generated. Mainly air                                                                                                                                                         |

|     |    |                                                                      |    |    |    |    |    |    |    |    |            |                                                                                             |
|-----|----|----------------------------------------------------------------------|----|----|----|----|----|----|----|----|------------|---------------------------------------------------------------------------------------------|
|     |    |                                                                      |    |    |    |    |    |    |    |    |            | polluting. AP score is normalized to 100                                                    |
| 40. | 62 | Rolling mill ( gas fired) and cold rolling mill                      | 10 | -- | 10 | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Mainly air polluting. AP score is normalized to 100                                         |
| 41. | 75 | Rubber goods industry (with gas operated baby boiler)                | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Some PM emissions and obnoxious odour.                                                      |
| 42. | 63 | Saw mills                                                            | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Mainly air polluting. PM and noise are generated.                                           |
| 43. | 77 | Soap manufacturing (hand made without steam boiling / boiler)        | 10 | -- | 10 | -- | -- | -- | -- | 25 | <b>G-G</b> | Small quantities of waste-water are generated.                                              |
| 44. | 80 | Spice grinding (upto-20 HP motor)                                    | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Small quantities of fugitive emissions of raw materials.                                    |
| 45. | 66 | Spice grinding (>20 hp motor)                                        | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>O-G</b> | Mainly air polluting. Fugitive emissions of PM.                                             |
| 46. | 81 | Steel furniture without spray painting                               | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Obnoxious gases from welding as well as noise pollution.                                    |
| 47. | 82 | Steeping and processing of grains                                    | 10 | -- | 10 | -- | -- | -- | -- | 25 | <b>G-G</b> | Washing waters are generated.                                                               |
| 48. | 86 | Tyres and tube retreating (without boilers)                          | -- | -- | -- | 10 | -- | 10 | -- | 25 | <b>G-G</b> | Due to applications of binding gum / adhesives / cement, some obnoxious fumes may generate. |
| 49. | 22 | Chilling plant and ice making without using ammonia                  | 12 | -- | 12 | -- | -- | -- | -- | 30 | <b>G-G</b> | Cooling water and brine water circuits. Spillages / blow down may take place                |
| 50. | 26 | CO2 recovery                                                         | 12 | -- | 12 | -- | -- | -- | -- | 30 | <b>G-G</b> | Normal water pollution from scrubbing action                                                |
| 51. | 32 | Distilled water ( without boiler) with electricity as source of heat | 12 | -- | 12 | -- | -- | -- | -- | 30 | <b>G-G</b> | TDS as distillation residues                                                                |

|     |    |                                                            |    |    |    |    |    |    |    |       |     |                                                                                                                                                                                                                                                                                                                                                                                                         |
|-----|----|------------------------------------------------------------|----|----|----|----|----|----|----|-------|-----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 52. | 45 | Hotels (up to 20 rooms and without boilers)                | 12 | -- | 12 | -- | -- | -- | -- | 30    | G-G | This score is valid for hotels having overall waste-water generation less than 10 KLD.                                                                                                                                                                                                                                                                                                                  |
| 53. | 53 | Manufacturing of optical lenses (using electrical furnace) | 12 | -- | 12 | -- | -- | -- | -- | 30    | G-G | Small quantities of waste-waters containing TDS, SS are generated.                                                                                                                                                                                                                                                                                                                                      |
| 54. | 58 | Mineralized water                                          | 12 | -- | 12 | -- | -- | -- | -- | 30    | G-G | RO Rejects.                                                                                                                                                                                                                                                                                                                                                                                             |
| 55. | 68 | Tamarind powder manufacturing                              | 12 | -- | 12 | 15 | -- | 15 | -- | 33.75 | O-G | <ul style="list-style-type: none"> <li>Dried tamarind fruits - cleaned and after soaking them in water they are boiled in steam jacketed kettle for about 40-45 minutes. Then pulp is extracted in pulper and dried in drum type drier and on cooling, the final product is packed.</li> <li>Generates small quantities of waste waters and air emissions. Joint score is normalized to 100.</li> </ul> |
| 56. | 15 | Cutting, sizing and polishing of marble stone              | 15 | -- | 15 | -- | -- | -- | -- | 37.5  | O-G | Mainly water polluting . Water pollution score is normalized to 100.                                                                                                                                                                                                                                                                                                                                    |
| 57. | 22 | Emery powder ( fine dust of sand) manufacturing            | -- | -- | -- | 15 | -- | 15 | -- | 37.5  | O-G | Air polluting. PM emissions take place during various stages of grindings of naturally occurring minerals.                                                                                                                                                                                                                                                                                              |
| 58. | 25 | Flyash export, transport & disposal facilities             | -  | -  | -  | 15 | -  | 15 | -  | 37.5  | R-G | <ul style="list-style-type: none"> <li>This is mainly air polluting activity.</li> <li>This is the normalized score based on air pollution.</li> </ul>                                                                                                                                                                                                                                                  |
| 59. | 48 | Mineral stack yard / Railway sidings                       | 15 | -  | 15 | 15 | -  | 15 | -  | 37.5  | R-G | <ul style="list-style-type: none"> <li>Mainly air pollution due to loading, unloading, storage and transportation of the minerals.</li> </ul>                                                                                                                                                                                                                                                           |

|     |    |                                           |    |    |    |    |    |    |    |      |            |                                                                                                                                                                                                                                                                                    |
|-----|----|-------------------------------------------|----|----|----|----|----|----|----|------|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |    |                                           |    |    |    |    |    |    |    |      |            | <ul style="list-style-type: none"> <li>Waste-water generation mainly during rains only.</li> </ul>                                                                                                                                                                                 |
| 60. | 54 | Oil and gas transportation pipeline       | -  | -  | -  | 10 | 5  | 15 | -  | 37.5 | R-G        | <ul style="list-style-type: none"> <li>Contains small gas based power plants up-to 5 MWs.</li> <li>Air pollution score is normalized to 100.</li> <li>In case , if these power plants are bigger / liquid fuel / oil based, scores will be calculated accordingly.</li> </ul>      |
| 61. | 64 | Seasoning of wood in steam heated chamber | -- | -- | -- | 15 | -- | 15 | -- | 37.5 | O-G        | Air pollution due to use boiler for supply of steam. Air pollution score is normalized to 100.                                                                                                                                                                                     |
| 62. | 84 | Synthetic detergent formulation           | -- | -- | -- | 15 | -- | 15 | -- | 37.5 | <b>G-G</b> | <ul style="list-style-type: none"> <li>This score is valid for the industries which are not manufacturing LABSA. It is procured from outside.</li> <li>Small quantities of emissions are generated from mini boiler.</li> <li>Air pollution score is normalized to 100.</li> </ul> |
| 63. | 69 | Tea processing ( with boiler)             | -- | -- | -- | 15 | -- | 15 | -- | 37.5 | O-G        | With boiler, it is an orange category industry. Without boiler, it will be green category industry.                                                                                                                                                                                |

## Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
  - a. R-R means original category was Red and revised category is also Red
  - b. R-O means original category was Red and revised category is Orange
  - c. O-O means original category was Orange and revised category is also Orange
  - d. O-G means original category was Orange and revised category is Green
  - e. O-W means original category was Orange and revised category is White
  - f. G-O means original category was Green and revised category is Orange
  - g. G-G means original category was Green and revised category is also Green
  - h. G-W means original category was Green and revised category is White
- ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :

| Sl No . | Origin al Sl No. | Industry Sector                                                                             | Original Categor y | Remarks                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
|---------|------------------|---------------------------------------------------------------------------------------------|--------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | 47               | Jobbing and Machining                                                                       | G                  | Vague category to be deleted, as such activities have already been covered in other categories.                                                                                                                                                                                                                                                                                                                                                                                |
| 2       | 66               | Reel manufacturing                                                                          | G                  | Already covered in other categories. Hence, deleted                                                                                                                                                                                                                                                                                                                                                                                                                            |
| 3       | 1                | Assembling of acid lead batteries (up to 10 batteries per day excluding lead plate casting) | G                  | Already covered in Orange category. Hence, deleted                                                                                                                                                                                                                                                                                                                                                                                                                             |
| 4       | 5                | Automobile fuel outlets (only dispensing)                                                   | G                  | Minor air pollution due to some fugitive emissions during fuel filling operations. May be exempted from the purview of Consent management.                                                                                                                                                                                                                                                                                                                                     |
| 5       | 30               | Diesel generator sets (15 KVA to 1 MVA)                                                     | G                  | <ul style="list-style-type: none"> <li>• Normal operation – 12 hrs a day.</li> <li>• Consumption of diesel = 1680 litres for 1 MVA DG set at full load @ 0.21 litres / KVA / hr.</li> <li>• Stand-alone DG Sets having total capacity 1 MVA or less and equipped with acoustic enclosures alongwith adequate stack height may be exempted from the purview of Consent management. Higher capacity DG sets have already been covered under Red / Orange categories .</li> </ul> |



**Table G-5: Final List of White Category of Industries**

| Sl. No. | Orgnl Sl. No. | Industry Sector                                                                                                                                            | W1 | W2 | W  | A1 | A2 | A  | H  | W+A+H | Revised Category |
|---------|---------------|------------------------------------------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|-------|------------------|
| 1.      | 3             | Assembly of air coolers /conditioners ,repairing and servicing                                                                                             | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 2.      | 4             | Assembly of bicycles ,baby carriages and other small non motorizing vehicles                                                                               | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 3.      | 7             | Bailing (hydraulic press)of waste papers                                                                                                                   | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 4.      | 9             | Bio fertilizer and bio-pesticides without using inorganic chemicals                                                                                        | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 5.      | 11            | Biscuits trays etc from rolled PVC sheet (using automatic vacuum forming machines)                                                                         | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 6.      | 12            | Blending and packing of tea                                                                                                                                | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 7.      | 14            | Block making of printing without foundry (excluding wooden block making)                                                                                   | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 8.      | 21            | Chalk making from plaster of Paris ( only casting without boilers etc. ( sun drying / electrical oven)                                                     | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 9.      | 25            | Compressed oxygen gas from crude liquid oxygen ( without use of any solvents and by maintaining pressure & temperature only for separation of other gases) | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 10.     | 27            | Cotton and woolen hosiers making ( Dry process only without any dying / washing operation)                                                                 | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 11.     | 31            | Diesel pump repairing and servicing ( complete mechanical dry process)                                                                                     | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |
| 12.     | 33            | Electric lamp ( bulb) and CFL manufacturing by assembling only                                                                                             | -- | -- | -- | -- | -- | -- | -- | --    | <b>G-W</b>       |

|     |    |                                                                                                                            |    |    |    |    |    |    |    |    |            |
|-----|----|----------------------------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|------------|
| 13. | 34 | Electrical and electronic item assembling (completely dry process)                                                         | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 14. | 23 | Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations / painting) | -- | -- | -- | -- | -- | -- | -- | -- | <b>O-W</b> |
| 15. | 35 | Flavoured betel nuts production/ grinding (completely dry mechanical operations)                                           | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 16. | 37 | Fly ash bricks/ block manufacturing                                                                                        | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 17. | 38 | Fountain pen manufacturing by assembling only                                                                              | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 18. | 39 | Glass ampules and vials making from glass tubes                                                                            | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 19. | 40 | Glass putty and sealant ( by mixing with machine only)                                                                     | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 20. | 43 | Ground nut decorticating                                                                                                   | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 21. | 44 | Handloom/ carpet weaving ( without dying and bleaching operation)                                                          | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 22. | 48 | Leather cutting and stitching (more than 10 machine and using motor)                                                       | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 23. | 51 | Manufacturing of coir items from coconut husks                                                                             | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 24. | 52 | Manufacturing of metal caps containers etc                                                                                 | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 25. | 55 | Manufacturing of shoe brush and wire brush                                                                                 | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 26. | 57 | Medical oxygen                                                                                                             | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 27. | 60 | Organic and inorganic nutrients ( by physical mixing)                                                                      | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 28. | 61 | Organic manure (manual mixing)                                                                                             | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 29. | 63 | Packing of powdered milk                                                                                                   | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 30. | 64 | Paper pins and u clips                                                                                                     | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 31. | 58 | Repairing of electric motors and generators ( dry mechanical process)                                                      | -- | -- | -- | -- | -- | -- | -- | -- | <b>O-W</b> |
| 32. | 74 | Rope (plastic and cotton)                                                                                                  | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |

|     |    |                                                                                                           |    |    |    |    |    |    |    |    |            |
|-----|----|-----------------------------------------------------------------------------------------------------------|----|----|----|----|----|----|----|----|------------|
| 33. | 76 | Scientific and mathematical instrument manufacturing                                                      | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 34. | 78 | Solar module non conventional energy apparatus manufacturing unit                                         | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 35. | 79 | Solar power generation through solar photovoltaic cell, wind power and mini hydel power (less than 25 MW) | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |
| 36. | 83 | Surgical and medical products assembling only (not involving effluent / emission generating processes)    | -- | -- | -- | -- | -- | -- | -- | -- | <b>G-W</b> |

*Note : Under the column Revised Category, the full forms of the abbreviations are as follows :*

- a. R-R means original category was Red and revised category is also Red*
- b. R-O means original category was Red and revised category is Orange*
- c. O-O means original category was Orange and revised category is also Orange*
- d. O-G means original category was Orange and revised category is Green*
- e. O-W means original category was Orange and revised category is White*
- f. G-O means original category was Green and revised category is Orange*
- g. G-G means original category was Green and revised category is also Green*
- h. G-W means original category was Green and revised category is White*

.....



**केन्द्रीय प्रदूषण नियंत्रण बोर्ड**  
**CENTRAL POLLUTION CONTROL BOARD**  
 (पर्यावरण एवं वन मंत्रालय, भारत सरकार)  
 (MINISTRY OF ENVIRONMENT & FORESTS, GOVT. OF INDIA)

No. B-29012/ESS/CPA/2015-16

19.08.2015

**Sub: "Harmonization of Classification of industries under Red / Orange / Green / White Categories".**

During the Conference of the Environment Ministers of States held in New Delhi during April 06-07, 2015, it was resolved to adopt pollution potential criteria for categorization of Red, Orange & Green categories of industries and that a Committee be constituted with State representatives. Further, in the 59<sup>th</sup> Conference of Chairmen & Member Secretaries of Pollution Control Boards/PCCs held in New Delhi on April 08, 2015, it was agreed to constitute a Committee to look into categorization system of industries based on their respective pollution potential index.

2. Accordingly, a Committee comprising the Chairmen of CPCB, APPCB, TNPCB, MPPCB, MPCB, PPCB, WBPCB and MS, CPCB was constituted vide CPCB OM dated 23.04.2015 to review & classify industrial sectors into different categories based on criteria of respective pollution potential indices.
3. The existing Red ( 85 sectors) , Orange ( 73 sectors) and Green ( 86 sectors) industrial sectors have been assessed as per the proposed formula by a group of Scientists from CPCB . For this purpose , concerned Engineers / Scientists from the Member SPCBs of the Committee were also involved & consulted during May28-29, 2015.
4. After careful examination and consideration of the suggestions of concerned stake-holders the "Draft Document on Revised Concept of Categorization of Industrial Sectors " is prepared by the Committee .

In this context, the Undersigned is directed to forward a copy of the " Draft Document on Revised Concept of Categorization of Industrial Sectors to all the SPCBs, PCCs and concerned Ministries for their comments. Accordingly, the same is enclosed herewith and all the SPCBs, PCCs and concerned Ministries are, hereby requested to provide their comments by 04.09.2015. The comments may kindly be sent through hard copy as well as soft copy at e-mail: [nkgupta.cpcb@nic.in](mailto:nkgupta.cpcb@nic.in) , [nkgpcb@hotmail.com](mailto:nkgpcb@hotmail.com) .

Encl : As above

[N.K. Gupta]  
Incharge - ESS

To:

1. All the State Pollution Control Boards / Pollution Control Committees
2. The Secretary, Ministry of Micro Small and Medium Enterprises, New Delhi
3. The Secretary, Ministry of Heavy Industries & Public Enterprises, New Delhi
4. The Advisor & Incharge , CP Division, MoEFCC, New Delhi
5. CPCB Website

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

'Parivesh Bhawan', East Arjun Nagar, Delhi - 110032

दूरभाष / Tel. : 43102030, फैक्स / Fax : 22305793, 22307078, 22307079, 22301932, 22304948

ई-मेल / e-mail : [cpcb@nic.in](mailto:cpcb@nic.in) वेबसाइट / Website : [www.cpcb.nic.in](http://www.cpcb.nic.in)

**Consolidated Status of Mining Leases in UP**

- Total Number of Mining Leases (As per the information received by concerned Regional officer from the District Mining Officer) : 1232
- Total No. of CTO Granted to Mining Leases : 444
- Total No. of CTO Rejected of Mining Leases : 18
- Total No. of CTO pending of Mining Leases : 62
- Total No. of Mining Leases which have not applied for CTO : 708
- Total Number of Cases Carrying Out Mining without Grant of CTO by UPPCB : 577
- Total No. of E.C. issued by SEIAA to Mining Leases : 1232
- Total Number of Cases in which Environmental Compensation has been Imposed on Mining Units : 18
- Total Number of Cases in which Show Cause for Environmental Compensation has been issued on Mining Units: 639
- Total Amount of Environmental Compensation has been Imposed on Mining Units : Rs. 35,92,30,032 /-
- Total Number of Cases in which Environmental Compensation has been Recovered/Realized from Mining Units : 04
- Total Amount of Environmental Compensation that has been Recovered/Realized from Mining Units: Rs. 71,90,000 /-
- Total Number of Cases in which Recovery of Environmental Compensation is Pending from Mining Units : 14

### Status of Mining Leases in UP

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                  | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1    | MS VAIBHAVRAJ ENTERPRISES, Gata/Khand No. 01, Village/Ghat-Nauraspur, Tehsil- Loni, Distt - Ghaziabad                                                                                                                                                                                                           | Ghaziabad        | 14.01.2023                                                  | 24.01.2023                      | NA                                  | NO                                                      | No                                                       | Yes                              | No                                                      | No                                          | NA                                                     | No                                    |
| 2    | SHRI MUMTAJ ALI, 8Mi, 9Mi, 10Mi, 11Mi, 12Mi, 13Mi, 17Mi, 18, 19,20Mi, 21Mi,22Mi, 25Mi,26Mi,27Mi, 30Mi, 37Mi, 38Mi, 39Mi, 40Mi, 41Mi, 53Mi, 54Mi, 55Mi, 56Mi, 57Mi, 237Mi, 238 Mi, 239Mi, 240 Mi, Khand 01, Panchayara, GHAZIABAD.                                                                               | Ghaziabad        | 12.12.2023                                                  | 05.01.2023                      | NA                                  | NO                                                      | No                                                       | Yes                              | No                                                      | No                                          | NA                                                     | No                                    |
| 3    | NEW PANTHER SECURITY GUARD SERVICE, Gata 303mi, 313mi, 290mi, 301mi, 303, 304mi, 314mi, 297mi, 298mi, 302mi, 311mi, 312mi, 313mi, 314mi, GHAZIABAD.                                                                                                                                                             | Ghaziabad        | 14.12.2022                                                  | 07.01.2023                      | NA                                  | NO                                                      | No                                                       | Yes                              | No                                                      | No                                          | NA                                                     | No                                    |
| 4    | M/s Garvit Hospitality and infracon Pvt. Ltd, 639, 637Mi, 635, 636Mi, 632Mi, 631Mi, 633, 634, 614 Jhuppa, Jewar, Greater Noida                                                                                                                                                                                  | Gautambudh Nagar | 13-02-2023                                                  | 13-02-2023                      | NA                                  | NO                                                      | No                                                       | Yes                              | No                                                      | No                                          | NA                                                     | No                                    |
| 5    | M/s H.S.M. Holding Pvt. Ltd., at Gata No. 76Mi, Village-Bela Kalan, Sadar, Gautambudh Nagar.                                                                                                                                                                                                                    | Gautambudh Nagar | 17-11-2020                                                  | 7/7/2021                        | NA                                  | NO                                                      | No                                                       | Yes                              | No                                                      | No                                          | NA                                                     | No                                    |
| 6    | MS SARANG INFRATECH Village Hardauli, TehsilGhatampur, District Kanpur Nagar, State Uttar Pradesh,KANPUR NAGAR,209206, 14.0 hectare leased area at Khasra/Gata no. 1152, 1087, 1155, 1153, 1156, 1157, 1158, 1159, 1160, 1154, 1171, 1163 & 1164, Village: Hardauli, Tehsil: Ghatampur, District: Kanpur Nagar. | KANPUR NAGAR     | 11/5/2022                                                   | 12/7/2022                       | NA                                  | NO                                                      | NO                                                       | YES                              | NO                                                      | NO                                          | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                            | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 7    | Shri Nagebdra Singh, R/o - MIG-02 Mahabalipuram, Kanpur Nagar, U.P., M/s Vaishnavi Enterprises, River Ordinary Sand Mining at Araj/Gata/Khand No.-2Mi, Area 26.00 Acre (10.50 Ha) , Village- Katari Sunaudha, Tehsil-Bihaur, Distt.- Kanpur Nagar, U.P.,M/s Vaishnavi Enterprises, (Leased Area-10.50 Ha) | Kanpur Nagar     | NOT APPLIED                                                 | NA                              | NA                                  | NO                                                      | YES                                                      | YES                              | NO                                                      | 42937500.00                                 |                                                        | YES                                   |
| 8    | Shri Subodh Shukla, R/o-Bagkuchha, District-Farrukhabad, M/s R.C. Construction Company, Mining of Minor Mineral (Ordinary Sand), at Plot No.- 970 Ka, 1162, Village- Bhaupur Chaurasi, Tehsil-Amritpur, District- Farrukhabad, U.P., M/s R.C. Construction Company, (Leased Area-7.194 Ha)                | Farrukhabad      | NOT APPLIED                                                 | NA                              | NA                                  | NO                                                      | YES                                                      | YES                              | NO                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 9    | Mr. Suresh Chandra Dani, R/o Gujajali Vichali, Haldwani Nainital. Uttarakhand, Proposed Sand Mining Project in Ganga River At Gata no. 10, Vill: Gangli Masharq, Tehsil Kaimaganj, Distt: Farrukhabad, U.P., L.Area 7.366 ha.                                                                             | Farrukhabad      | 1/10/2022                                                   | 2/22/2022                       | NA                                  | NO                                                      | NO                                                       | YES                              | NO                                                      | NO                                          | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 10   | M/s Moti Construction Company, R/o- 405 Kh, Naya Patel Nagar, Tehsil- Orai, District- Jalaun, River Sand Mine, at Khasra No.- 698K, 699 & 721, Village- Katri Ludhwa Khera (Rani Ghat), Tehsil - Sadar, District.- Kanpur, U.P., M/s Moti Construction Company, (Leased Area-21.58 Ha)                                                                                           | Kanpur Nagar     | NOT APPLIED                                                 | NA                              | NA                                  | NO                                                      | YES                                                      | YES                              | NO                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 11   | Shri Chandershekhar Chaurasia S/o Deen Dayal Chaurasia, R/o 28, Brahmapuri Colony, Near Jugauli Crossing, Faizabad Road, Lucknow, U.P., M/s Eureka Mines and Minerals LLP, River Bed Sand Mining Project from Yamuna River of M/s Eureka Mines and Minerals LLP located at Gata No.- 1598 Cha, Village- Samuhi, Tehsil- Ghatampur, District- Kanpur Nagar, (Leased Area-27.5 Ha) | Kanpur Nagar     | NOT APPLIED                                                 | NA                              | NA                                  | NO                                                      | YES                                                      | YES                              | NO                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 12   | Shri Siddharth S/o Shri Shashi Kumar, Village- Lohaie, Tehsil- Kaimganj, District- Farrukhabad, U.P., Proposed "Soil Excavation Project" at Gata No.-496, 527, 902 Mi, 1100, 1101, 865, 1114, located in Village- Puraori, Tehsil- Kaimganj, District- Farrukhabad, U.P. (Leased Area-1.4126 Ha)                                                                                 | Farrukhabad      | NOT APPLIED                                                 | NA                              | NA                                  | NO                                                      | YES                                                      | YES                              | NO                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                            | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 13   | Shri Abhay Pratap Singh S/o Shri Arun Pratap Singh, R/o- Murhas, Post- Jaitpur, Tehsil & District- Farrukhabad, U.P. Proposed "Soil Excavation" Project at Gata No.- 942, 945, 984, Village-Gagoli, Tehsil- Sadar, District- Farrukhabad, U.P., (Leased Area- 1.2510 Ha)                                  | Farrukhabad      | NOT APPLIED                                                 | NA                              | NA                                  | NO                                                      | YES                                                      | YES                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 14   | Shri Suresh Chandra Dani (Prop.), R/o- Gaujajali, Bichli Haldawani, District- Nainital, Uttar Khand, Proposed of River Bed Sand Mining along Ganga river, at Gata No.- 72, at Village/Ghat- Katri Manpur, Tehsil- Sadar, District- Farrukhabad, U.P., of Shri Suresh Chandra Dani, Leased Area -10.177 ha | Farrukhabad      | NOT APPLIED                                                 | NA                              | NA                                  | NO                                                      | YES                                                      | YES                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 15   | Shri Suresh Chandra Dani, R/o- Gaujajali, Bichli Haldawani, District- Nainital, Uttar Khand, Proposed of River Bed Sand Mining along river bed of Ganga river, at Gata No.- 1/3, at Village- Sinauli, Tehsil- Kaimganj, District- Farrukhabad, U.P., of Shri Suresh Chandra Dani, Leased Area - 10.177 ha | Farrukhabad      | NOT APPLIED                                                 | NA                              | NA                                  | NO                                                      | YES                                                      | YES                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 16   | Shri Bhupendra Singh S/o Shri Ramratn Singh, R/o- Manohar Nagar, Pikhana, District- Farrukhabad, U.P., Proposed "Soil Excavation Project" at Gata No.-04, Village- Meerpur, Tehsil -Farrukhabad, District- Farrukhabad, U.P., (Leased Area- 1.1980 1.1980 Ha)                                             | Farrukhabad      | NOT APPLIED                                                 | NA                              | NA                                  | NO                                                      | YES                                                      | YES                              | NO                                                      | NO                                          | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 17   | Shri Anil Kumar S/o Shri Ranjesh, R/o- Village-Aakhoonpur Raipur Khas,Lakhanpur, Tehsil- Kaimganj, District- Farrukhabad, U.P., Proposed "Soil Excavation Project" at Gata No.-313,Village- Lakhanpur, Tehsil- Kaimganj, District- Farrukhabad, U.P, (Leased Area-0.3280 Ha)                                                                                                             | Farrukhabad      | NOT APPLIED                                                 | NA                              | NA                                  | NO                                                      | YES                                                      | YES                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 18   | Shri Anantram Shakya S/o Shri Kalicharan, R/o- Kuiyanboot Dhillawal, Post- Pachpukhara, Tehsil- Sadar, District- Farrukhabad, U.P., M/s Kamla Contractor & Supplier Assampur Amritpur, Proposed for Ordinary Sand Mining Project at Gata No.33, Village-Assampur, Teshil- Amritpur, District- Farrukhabad, U.P., M/s Kamla Contractor & Supplier Assampur Amritpur,Leased Area -10.05 ha | Farrukhabad      | NOT APPLIED                                                 | NA                              | NA                                  | NO                                                      | YES                                                      | YES                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 19   | Shri Suneel Raajak S/o Shri Hira Rajak, R/o- 1333, Pragatisheel Colony Road, Vijay Nursing Home, Narmda Road, Bhita Thana- Gorakhpur, Distt- Jabalpur(M.P) Sand/ Mining Project of Shri Sunil Rajak (Area 8.00 ha) Near Village-Pratappur, Tehsil-Bara, District- Allahahbd, U.P., Lease Area 8.00 Ha                                                                                    | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                               | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 20   | Smt. Srimani Gupta W/o Shri Ashok Kumar Gupta, R/o- Mayur Vihar Jhalwa, Tehsil- Sadar, Distt.- Allahabad EC of mining lease for extraction of Sand/Morrum from river bed Yamuna at Zone No./Gata No/ Khand No.-11/3 and 11/4, Area- 24.28 ha. (60.00 Acres) Village- Diya, Tehsil- Manjhanpur, Distt.- Kaushambi, U.P., Lease Area: 24.28 Ha | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 21   | Shri Abdul Samad, S/o Shri Abdul Qayyum, House No. 151/165, Village-Pura, Manohar Das, Akbarpur, Post-Kareli, GTB Nagar, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Gata No. 10/25 & 10/26, Village-Kataiya, Tehsil-Chail, District-Kaushambi, U.P. (Leased Area-24.28 ha)                                 | Kaushambi        | 03.12.2021                                                  | 15.02.2022                      |                                     | NO                                                      |                                                          | Yes                              | No                                                      | NO                                          | -                                                      | -                                     |
| 22   | Shri Sanjeev Kumar Gupta, S/o Shri Surendra Kumar Gupta, R/o Shri 437/189, Nevada Colony, Ashok Nagar, Tehsil-Sadar, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No. 4, Village-Semri Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)                                                      | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 23   | Shri Sarvesh Kumar Pathak, S/o Shri Lalji Pathak, R/o Muriladih, Thana-Ghorawal, District-Sonebhadra, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No. 2, Village-Pandua, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)                                   | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 24   | Shri Vidyabhushan Singh, S/o Shri Ramesh Singh, R/o Village-Pawari, Tehsil-Karchhana, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No. 5, Village-Naudiha, Amilia, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)                      | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 25   | Shri Udai Pratap Singh, S/o Shri Budhiram Singh, R/o 86B, Mohile Nagar, Allapur, Thana-George Town, Tehsil-Sadar, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No. 11, Village-Kanjasa, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha) | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                            | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 26   | Smt. Sunita Singh, W/o Shri Raviraj Singh, R/o Village-Pawari, Tehsil-Karchhana, District-Allahabad, U.P. M/s Raj Construction Proposed river bed Sand Mining from Yamuna River at Khand No. 6, Village-Majhiyari and Bhadhaur, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-10.0 Ha)                                               | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 27   | Shri Dharendra Kumar Dwivedi, S/o ShriRamesh Chandra Dwivedi, R/o 115C/2B/1, Tarakutir Road, Lukarganj, Thana-Khuldabad, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No.11, Village/Ghat-Birwal, Kainua, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)                                | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 28   | Smt. Sunita Singh, W/o Shri Raviraj Singh, R/o H.N. 53-A, Shaktinagar, Chaka, FCI, Tehsil-Karchhana, District-Allahabad, U.P. M/s Raj Construction Proposed river bed Sand Mining from Yamuna River at Khand No.16, Village-Madauka, Meerakpur and Mahewapatti (Paschim), Tehsil-Karchhana, District-Allahabad, U.P. (Leased Area-8.0 Ha) | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 29   | Shri Ajay Lal, S/o Shri Ram Chandra Patel, R/o Chitauri, Post-Jasra, Thana-Choorpur, District-Allahabad, U.p. Proposed river bed Sand Mining from Yamuna River at Zone No./Plot No. 12, Village/Ghat-Deoria, Bikar and Iradatgang, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)                                                                  | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 30   | Smt Sunit Singh W/o Raviraj Singh, Address: Shri Surendra Kumar S/o Late Shivmurti Bhartiya, Owner, R/o- Village - Berui, Tehsil- Phoolpur, Distt.- Allahabad, U.P., M/s Raj Construction Sand/ Mining from River bed of yamuna at khand No.- 14, at Village- Baswar, Tehsil- Karchhana, Distt.- Allahabad, U.P., M/s Raj Construction, (Leased Area-12.00 Ha) | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 31   | Shri Kalpanal Karwaria, Owner, R/o- 1203, Ahiyapur, Malwiya Nagar, Distt.- Allahabad, U.P., M/s K.K Associates Morrum Mining at Yamuna river, Khand No.-16/2 & 16/3, Village- Mahewa, Tehsil- Manjhanpur, Distt.- Kaushambi, U.P., M/s K.K Associates, (Leased Area-20.23 Ha)                                                                                  | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                      | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 32   | Shri Saiyad Sahil Ali S/o Shri Mohd. Rajan Babu, House No.- 1/8/40, Village- Kumharan Tola, Post- Sahadatganj, Cantt., Distt.- Faizabad, U.P. Proposed River Bed from Yamuna River located at Khand No. - 15/41 & 15/42, Village- Umrawan, Tehsil- Manjhanpur, Distt.- Kaushambi, U.P., (Leased Area-24.28 Ha)                                      | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 33   | Shri Yamuna Prasad Shukla S/o Shri Siyaram Shukla, Owner, Village- Kohrar Bazar, Thana & Tehsil - Meja, Distt.- Allahabad, M/s Yamuna Enterprises Sand Mining from River Bed of Tons at Khand- 45, Area- 6.0 ha (14.82 Acres) , Village- Sulmai to Sodhiya, Tehsil- Karchhana, Distt.- Allahabad, U.P.,M/s Yamuna Enterprises, (Leased Area-6.0 Ha) | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 34   | Shri Sanjeev Kumar Gupta, S/o Shri Surendra Kumar Gupta, Owner, R/o 437/189, Nevada Colony, Ashok Nagar, Tehsil- Sadar, District-Allahabad, U.P. Sand Mining from River Bed of Yamuna River from Khand No.-3, Area 8.00 Ha (19.76 Acres) , Village- Bhilor, Tehsil- Bara, Distt.- Allahabad, U.P.,M/s C.L. Gupta & Sons, (Leased Area-8.00 Ha)      | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 35   | Shri Rajesh Sharma S/o Shri Ram Gopal Sharma, R/o - 2-450/1, Tulsi Nagar Polysheet Haldwani, Distt.- Nanital, U.P. River Sand/Morrum Mining at Khand No.-16/18 To 16/19, Area 60.00 Acre (24.28 Ha) , Village- Jamunapur, Tehsil- Manjhanpur, Distt.- Kaushambi, U.P.,M/s Vaishnavi Enterpries, (Leased Area-24.28 Ha)                                                               | Kaushambi        | 03.02.2021                                                  | 03.06.2021                      | NA                                  | NO                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | NO                                    |
| 36   | Shri Arun Kumar S/o Late Shri Ram Vilas Singh, R/o- A1/123, D.L.F. Dilshad Vistar 2, Sahibabad Pasaunda, District- Ghazaabad, U.P. Sand/ Morrum from river bed of Yamuna, at Zone No./ Gata No./ Khand No.-11/15 and 11/16, Area 24.28 Ha(60.00 Acres), at Village- Diya Uparhar, Tehsil- Manjhanpur, District- Kaushambi, U.P., M/s Rishab Herbal Pvt Ltd., (Leased Area- 24.28 Ha) | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                               | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 37   | Shri Rajesh Mishra, Owner, R/o- Village and Post- Ayah, Tehsil and District- Fatehpur, U.P., M/s Rajesh Mishra Construction And Suppliers Proposed River Bed sand/Morrum Mining in Yamuna River for Gata No.- 130, 131, 180, 181, 184, 185, 187 and 189, Area- 16.78 ha (41.46 Acres), Village- Gokan, Tehsil & District- Fatehpur, U.P., M/s Rajesh Mishra Construction And Suppliers(Leased Area-16.78 Ha) | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 38   | Shri Ravindra Kumar Pandey S/o Shri Ram Krishna Pandey, R/o- Nimbi, Post- Khai, Tehsil- Karchhana, District- Allahabad, U.P., M/s Bajarang Construction River Bed Sand Mining in River Tons, at Zone No./ Gata No./ Khand No.- 44, Area- 6.0 ha(14.82 Acres) at Village- Bagheda and Dharwara, Tehsil- Karchhana , District- Allahabad, U.P., M/s Bajarang Construction, Lease Area- 6.0 ha                  | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 39   | M/s S.S Brothers & Company, Owner, R/o- 107 a, Mori, Daraganj, District- Allahabad, U.P., River Bed Sand Mining in River Tons, at Zone No./ Gata No./ Khand No.- 08, Area- 8.0 ha(19.76 Acres) at Village- Kachara, Mishrapur, Nagarwar, Tehsil- Bara, District- Allahabad, U.P., M/s S.S Brothers & Company, Lease Area- 8.0 ha                         | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 40   | Shri Jaspal Singh S/o Shri Hukam Singh, R/o- 2/337, Guru Nanakpur Bhotia Parao Haldwani, District- Nanital, U.K. Area- 60.00 Acre/ 24.28 Ha. for River Sand/ Morrum Mining at Khand No.- 11/29 to 11/30, Village- Chhikawa, Tehsil- Manjhanpur, District- Kaushambi, U.P.                                                                                | Kaushambi        | 10.12.2021                                                  | 15.02.2022                      | NA                                  | NO                                                      |                                                          | Yes                              | No                                                      | NO                                          | NO                                                     | NO                                    |
| 41   | Shri Santosh Kumar Yadav S/o Shri Deena Nath Singh Yadav, Owner, R/o- H.No.- 184, Eldico Green, Gomati Nagar, District- Lucknow, U.P., M/s Enterprises Proposed "Sand/Morrum Mining " Project in Yamuna River at Gata No.-467, 466, 454, 425, 426, 427, 428, 430 & 431, Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P.,(Leased Area: 6 Ha) | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 42   | Shri Sunil Kumar Pandey S/o Shri Anand Shankar Pandey, Village- Badahari, Tehsil- Manjhanpur, District- Kaushambi, U.P.<br>Proposed River Bed Sand Mining Project from Yamuna River for M/s Harsh Enterprises, located at Plot No.-13/18, 13/19, Village- Badahari, Tehsil- Manjhanpur, District- Kaushambi, U.P.,<br>Sanctioned Lease Area: 24.28 Ha                                         | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 43   | Shri Ram Prasad Rai (Director), S/o Late Kishun Dayal Rai, R/o- Koilwar, District- Bhojpur, Bihar, M/s Bansidhar Construction Pvt. Ltd. Proposed " Sand/Morrum Mining" at Yamuna Bed River, Gata No.-108 to 120, 124 to 133 & 153 & 162, Area - 35.63 Ha (88.00 Acres )Village- Oti, Tehsil- Fatehpur, District- Fatehpur, U.P., M/s Bansidhar Construction Pvt. Ltd., (Leased Area-35.63 Ha) | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 44   | Shri Kesri Nandan Singh, S/o Sri Rama Shankar Singh, R/o Vastu Nagar Haweliya Jhunsli, Tehsil Phoolpur, Distt: Allahabad.<br>Morrum nine Katri (Khand 14/11 to 14/12) Vill: Katri, Teshil Manjahanpur Distt: Kaushambi- 24.28 ha                                                                                                                                                              | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                      | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 45   | Shri Chandrika Prasad S/o Late Munnar , Owner, (Lessee), R/o Ibrahimpur Tehsil- Chinar, District- Mirzapur, U.P. Proposed Capacity Expansion Project "Gitti-Stone, Boulder & Khandas ine' at Gata No.- 2098/B of Area- 15.00 Acres (6.07 ha), Village- Bhatauti, Tehsil- Meja, District-Allahabad, U.P., Lease Area: 6.07 Ha        | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 46   | Shri CEO Uttar Pradesh Expressways Industrial Development Authority(UPEIDA), C-11 Second Floor, Paryatan Bhawan, Vipin Khand, Gomti Nagar, Lucknow, U.P. Proposed Sand/Morrum Mining" Project at Gata No.-9/18, 9/19, Village- Nanda Ka Purva, Tehsil- Chail, District-Kaushambi, U.P., (Leased Area:24.280 Ha)                     | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 47   | Shri Sudhakar Katiyar, Owner, R/o- Village- Maseni, Tehsil- Farrukhabad, District- Farrukhabad Proposed River Bed Sand/Morrum Mining in River Ganga at Village-Bhithaura, Gata No.-AS-1, Gata No.- 771/1/9 to 771/2/9, Area- 12.0 ha( 29.65 Acres) at Village- Asani, Tehsil- Fatehpur, District-Fatehpur, U.P., Lease Area: 12.0ha | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                            | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 48   | Shri Rajesh Kumar Singh S/o Shri Ranjeet Singh H.No.28B/100 D/1, Neta Chauraha, Allahpur Tehsil - Sadar, District - Allahabad, UP<br>Proposed Riverbed Morrum Mining Project from Yamuna River of M/s R. A. And Sons located at Khand No. 14/3,14/4, Village - Dedhawal, Tehsil - Manjhanpur, District - Kaushambi,UP. Sanctioned Lease Area - 24.28 ha, Effective working Area 16.996 ha | Kaushambi        | 26.11.2021                                                  | 08.12.2021                      | NA                                  | NO                                                      | NA                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 49   | Shri Deepak Chaurasia R/o 393/161,Ashok Nagar Allhabad UP Proposed Cluster of Mines of Bhatauti Gitti, Patthar & Boulder Mining project at plot no- 2062/86, plot no- 2089/87, plot no-2089/88, plot no -2089/89 plot no2089/90, plot no2089/91, plot no2089/92, (Area- 36.82 Ha or 91 Acre) at Village - Bhatauti Tehsil - Maja, District - Allahabad , UP.                              | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 50   | Shri Manish Ojha, R/o Village- Katieya, Chayal, District - Kaushambi, U.P. Proposed Moram Mining Project at Yamuna River bed, Khand No. - 10/17 & 10/18 over an area of 24.28 Ha situated in Village - Kataieya, Tehsil - Chayal, District - Kaushambi, U.P.                                                                                                                              | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 51   | Shri Vijay Kumar Agarwal S/o Late Shri Rameshwar Prasad Agarwal, R/o: 12/10, Dr. Lohia Marg, Tehsil - Sadar, District - Allahabad (U.P.) Proposed "Gitti, Pathar & Khandas Mining" at Bhukhand No. 85 Area - 12.50 Acres (5.061 Ha) Village- Bhatauni, Tehsil - Meja, District- Allahabad, Uttar Pradesh                                                                                                         | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 52   | Shri Rajesh Kushwaha S/o Late Shri Mahadev Prasad, R/o- 20/17, Rasoolpur, Allahabad, U.P., M/s Rajesh Enterprises Proposed River Bed Sand Mining Project from Yamuna River for M/s Rajesh Enterprises located at Khand No.- 15/43 to 15/44, Village- Mahewa, Tehsil- Manjhanpur, District- Kaushambi, U.P., Sanctioned Lease Area: 59.99 acre(24.28 ha)                                                          | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 53   | Shri Mohd. Asif Usmani S/o Mohd. Mukwil Usmani, R/o- A 1068/5 G.T.B. Nagar, Karaili, District- Allahabad, M/s Bharat Earth Movers Proposed River Bed Sand/Morrum Mining Project from Yamuna River for M/s Bharat Earth Movers, located at Khand No.- 15/45 to 15/46, Village- Mahewa, Tehsil- Manjhanpur, District- Kaushambi, U.P., Sanctioned Lease Area: 24.28 ha (60 Acre), Effective Area- 18.88 ha (46.65) | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                               | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 54   | Shri Nafees Ahmad, H.No.- 1/47, Naim Khan Hata, Sadar Bazar Cantt, Ahmadpur, Urf Kamlapur, Lucknow, M/s Kunwar Infradevelopers Pvt. Ltd. Proposed River Bed Sand/Morrum Mining Project for M/s Kunwar Infradevelopers Pvt. Ltd., located at Khand No.- 16/20 to 16/22, Village- Mahewa, Tehsil- Manjhanpur, District- Kaushambi, U.P., Sanctioned Lease Area: 36.28 ha (89.645 Acre), Effective Area- 27.30 ha (67.459 Acre) | Kaushambi        | 22.10.2021                                                  | 09.12.2021                      | NA                                  | NO                                                      | NA                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 55   | Shri Shesh Narayan Karwariya S/o Shri Liladhar Karwariya, Village- Tenva, Tehsil- Manjhanpur, District- Kaushambi, U.P. Proposed River Bed Sand/Morrum Mining Project from Yamuna River for Shri Shesh Narayan Karwariya located at Khand No.-16/16 & 16/17, Village- Jamunapur, Tehsil- Manjhanpur, District- Kaushambi, U.P., Lease Area: 24.28 ha, Effective Working Area: 16.38 Ha                                       | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                              | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 56   | Shri Pankaj Kumar S/o Shri Bhagwan Das, Owner, R/o- Mahmoodpur Manauri, Tehsil- Chayal, District- Kaushambi, U.P., M/s Jai Bajarang Traders Proposed River Bed Sand Mining Project from Yamuna River for M/s Jai Bajarang Traders located at Khand No.- 11/05 to 11/06, Village- Diya Uparhar, Tehsil- Manjhanpur, District- Kaushambi, U.P., Lease Area: 24.28 ha (59.97 acre),            | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 57   | Shri Sanjay Tyagi ,Managing Director, M/s Devyash Project & Infra-Structure Pvt. Ltd., Village- Ramnagar Kauhan, Tehsil- Fatehpur, District- Fatehpur, U.P. Proposed Sand/Morrum Mining Project in Yamuna River at Khand No.- R.K. 1A,(Gata No.-Part of 144 etc, 40, 36, 32, 68, 5) , Village- Ramnagar Kauhan, Tehsil- Fatehpur, District- Fatehpur, U.P., Sanctioned Lease Area: 34.81 Ha | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 58   | Shri Manoj Kumar Yadav, Managing Director, M/s Classic Infraventures L.L.P., Village- Adhawal, Tehsil & District- Fatehpur, U.P. Proposed Sand/Morrum Mining Project at Khand No.- A-11 ,(Gata No.-250 Mi, 249 239 Mi, 240 Mi, 241 Mi, 227 Mi, 229 Mi, 219 Mi, 212 Mi, 220 Mi, 225, 222, 221, 224, 223, 226, 244, 245, 242, Part of 252, 23, 256, Part of 251, 243, 246, 248, 247) , Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P., M/s Classic Infraventures L.L.P., Sanctioned Lease Area: 40.48 Ha | Fatehpur         | 31.10.2020                                                  | 05.11.2020                      | NA                                  | NO                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 59   | Smt. Kalpana Karwariya W/o Shri Kapil Muni Karwariya, H.No.- Flat No.- 219, Near RML Hospital, North Avenue, District- New Delhi, M/s K.K. Associates Proposed Riverbed Sand/Morrum Mining Project from Ken River of M/s K.K. Associates located at Khand No.- 10/27 to10/28 , Village- Kataaiya, Tehsil- Chail, District-Kaushambi, Uttar Pradesh. Sanctioned Lease Area-24.28 Ha                                                                                                                                   | Kaushambi        | 29.01.2021                                                  | 01.06.2021                      | NA                                  | NO                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 60   | Shri Shivpratap Singh Chandel S/o Shri Kallu Singh, R/o- 20-A, Gautam Nagar, Tehsil- Sadar, District- Fatehpur, U.P., M/s Jai Shakti Realcon Pvt. Ltd. Proposed River Bed Sand/Morrum Mining having lease area 40.48 ha (100.0 acre) along River Yamuna in Gata No.- 391 Mi (Khand No.- 04), Village- Korra Kanak, Tehsil- Fatehpur, District- Fatehpur, U.P., M/s Jai Shakti Realcon Pvt. Ltd. (Leased Area-40.48 Ha) | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 61   | Smt. Neelam Singh , Village- Katka, Post- Tamakhus, Distrct- Sant Kabir Nagar, U.P. Proposed Riverbed Sand/Morrum Mining Project from Yamuna River at Khand No.-14/5 & 14/6 (Area: 24.28 Ha) located at Village - Dedhawal, Tehsil -Manjhanpur , District - Kaushmbhi , U.P., Lease Area - 24.28 Ha.                                                                                                                   | Kaushambi        | 27.10.2020                                                  | 21.12.2020                      | NA                                  | NO                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                     | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 62   | Shri Bishan Singh S/o Ghanaram, R/o- 650, C.I.C. Campus Jhokan Bagh, Jhansi, U.P., M/s Ghanarm Infraengineers Pvt. Ltd. Proposed River Bed Sand Mining Project from Yamuna River for M/s Ghanarm Infraengineers Pvt. Ltd. located at Khand No.- SG-01, Gata No.- 191, 272, 378, 379, 380, 293/2, Village- Sangolipur Garha, Tehsil- Khanga, District- Fatehpur, U.P., Sanctioned Lease Area: 31.57 ha (78.0 acre), | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 63   | Shri Tejinder Pal Singh S/o Suchha Singh, Ghumman, 233, Vishnupuri Annex Indore,M.P., M/s Indore Property Pvt. Ltd., "Ram Nagar Kauhan" Ordinary Sand Mining Project at Gata No.- 36 & 5mi, Khand- 1 B, 36 & 15 Mi"Sand/Morrum Mining Project at Village-Ram Nagar Kauhan, Tehsil- Fatehpur, District- Fatehpur,, U.P.,Lease Area: 40.48 ha                                                                        | Fatehpur         | 11.12.2022                                                  | 07.01.2023                      | NA                                  | NO                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 64   | Shri Arun Kumar Mishra, M/s Dijiyana Mining Corporation Pvt. Ltd.,Vishnupuri Annex Indore "Korra Kanak" Sand/Morrum Mining Project over an area of 40.48 ha, (Khand No.- 03, Gata No.- 383 Mi, 391) near Village- Korra Kanak, Tehsil & District- Fatehpur, U.P.                                                                                                                                                   | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                                     | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 65   | Shri Yogesh Kumar Saxena, S/o Shri Brahmdev Saxena M/s Sainik Foods Pvt.Ltd R/o111, Virat Khand 2, Gomti Nagar , Lucknow River Sand/Morrum Mining Area - 84.0 Acre (34.00 Ha) For River Sand/ Morrum Mining Khand No. G.M-02 Gata No. 127, 128, 130, 126, 125, 123, 124, 122, 121, 108 97, 96 95 112, 99 98, 93, 94, 129, 132, 140 Area - 84.00 Acre (34.00 Ha) Village - Gadhiwa Majhigawa Tehsil- Khaga, District - Fatehpur U.P | Fatehpur         | 26.08.2020                                                  | 21.10.2020                      | NA                                  | NO                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 66   | Shri Ram Prasad Rai (Director), S/o Late Kishun Dayal Rai, R/o-Koilwar, District- Bhojpur, Bihar, M/s Bansidhar Construction Pvt. Ltd. Proposed " Sand/Morrum Mining" at Yamuna Bed River, Gata No.-108 to 120, 124 to 133 & 153 & 162, Area - 35.63 Ha (88.00 Acres )Village- Oti, Tehsil- Fatehpur, District- Fatehpur, U.P., M/s Bansidhar Construction Pvt. Ltd., (Leased Area-35.63 Ha)                                       | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 67   | Shri Ram Prasad Rai (Director), S/o Late Kishun Dayal Rai, R/o-Koilwar, District- Bhojpur, Bihar, M/s Bansidhar Construction Pvt. Ltd. Proposed Moram Mining Project at Yamuna River bed, Khand No. - 302, 301, 296, 297, 286 mi, 271 mi, 287 mi, 270 mi, 269 mi, 259, 58 mi, 255, 254, 253, 291, 252, 251, 292, 290, 289, 288, 287, 294, & 293, at Khand No.- A-10, OF Area-40.48, Ha(100.03 Acres) Village - Adhawal, Tehsil & District - Fatepur, U.P.,M/s Bansidhar Construction Pvt. Ltd. | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 68   | Shri Vidhya Bhushan Singh, Owner, at Khasra No./Plot No.- 107, Khand No.- 8 & 9, Area- 2.631 Ha, Village- Surwadlapur, Tehsil- Meja, District- Prayagraj, U.P. Proposed Project of Sand Stone (Gitti- Pathhar, Khandas & Boulder) Mine Project at Khasra No./Plot No.- 107, Khand No.- 8 & 9, Area- 2.631 Ha, Village- Surwadlapur, Tehsil- Meja, District- Prayagraj, U.P., (Leased Area-1.01 ha)                                                                                             | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 69   | Shri Vijay Bahadur, R/o- Panti Meja Khas, Tehsil- Meja, District- Praygraj, U.P. Proposed of Sand Stone (Gitti- Pathhar, Khandas, Boulder) mine at Khasra No./ Plot No.- 1 mi, Khand No.-K/2, Area- 2.02 Ha (5.0 Acres) at Village- Kewalpur, Tehsil- Meja, District- Praygraj, U.P., of Shri Vijay Bahadur                                                                                                                      | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 70   | Shri Vikas Singh, R/o- 8044 near Dot Pul Rambag, Tehsil- Sadar, District- Prayagraj, U.P., M/s Sarita Construction Company/106546 Proposed of Building Stone (Gitti, Boulder) mine at Khasra No./Plot No.- 719, Khand No.-02, Area- 2.024 Ha (5.00 Acres) at Village- Chhatahara Ghurehtha, Tehsil- Bara, District- Allahabad, U.P., M/s Sarita Construction Company/106546                                                      | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 71   | Smt. Madhubala Ojha W/o Shri Manish Ojha, R/o- Shyam Colony, Vishunipur, Near Bhagwatiganj, Balrampur, U.P., M/s Aditya Building Material Supplier and Contractor Proposed Morrum Mining Project at Yamuna River Bed at Gata No- 33, 34, 38, 39, 50, 51, 56, 57, Khnad No. S.P.- 1 & 2, Village- Salempur, Tehsil- Khaga, District- Fatehpur, U.P., M/s Aditya Building Material Supplier and Contractor ,(Leased Area-30.36 Ha) | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 72   | Shri Upendra Kumar Gupta S/o Shri Munnilal Gupta, R/o- House No.- E-91, Shree Nath Vihar, Flat No- 2, Chilla Road, District- Fatehpur, U.P. Proposed River Bed Sand/Morrum Mining Project having lease area- 35.63 ha (88.00 acre)along River Yamuna in Khand No.- 04, Gata No.- 121 to 124, 135 to 153, at Village- Oti, Tehsil- Sadar, District- Fatehpur, U.P., M/s Shreebamdev Global Pvt. Ltd. Lease Area: 35.63 ha                                             | Fatehpur         | 06.10.2020                                                  | 27.12.2020                      | NA                                  | NO                                                      |                                                          | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 73   | Shri Sanjay Tyagi ,Managing Director, M/s Devyash Project & Infra-Structure Pvt. Ltd., Village- Pura, Thana- Mansoorpur, Tehsil- Khatauli, District- Muzaffarnagar, U.P. Proposed Sand/Morrum Mining Project at Khand No.-R- 2,(Gata No.- 20, 42, 43, 45, 48, 21, 41, 40, 46, 47,29, 30, 39, 38, 37, 28, 31, 32, 33, 36, 27, 34) , Village- Ranipur, Tehsil-Khaga, District- Fatehpur, U.P.,M/s Devyash Project & Infra-Structure Pvt. Ltd. ,(Leased Area- 32.38 ha) | Fatehpur         | 04.02.2021                                                  | 21.02.2021                      |                                     | NO                                                      |                                                          | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 74   | Shri Abhishek Singh S/o Shri Jai Prakash Singh, R/o- Village- Shivpuri, Thana- Khakhareru, Tehsil- Khanga, District- Fatehpur, U.P. Proposed River Bed Sand/ Morrum Mining at River Yumana Project at Khand No.- R-3, Gata No- 34 mi, 54, 55, 97, 96, 56, 53, 35, 95, 57, 58, 52, 51, 92, 91, 59, 60, 50, 89, 90, 62, 61, 49, Village- Ranipur, Tehsil- Khaga, District- Fatehpur, U.P., Lease Area: 34.41 ha | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 75   | Shri Indrasan Maurya S/o Bhrigunath, R/o-Khand No.- 7/17, Village- Rasulpur Byur, Tehsil- Chail, District.- Kaushambi, U.P Proposed river bed Sand/Morrum from river bed Yamuna at Khand No.- 7/17, Village- Rasulpur Byur, Tehsil- Chail, District.- Kaushambi, U.P.,Lease Area: 9.0 Ha                                                                                                                      | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 76   | Shri Kavach Kumar Nirmal, M/s Prime Vision Industries Pvt. Ltd., 312, 3 Floor, Vishal Chambar, P-1, Sector -18, Noida, U.P. Proposed of Sand/Morrum Mining Project for M/s Prime Vision Industries Pvt. Ltd. at Khand No.- 11/37 to 11/39, Village- Engna, Tehsil- Manjhanpur, District- Kaushambi, U.P.,Leased Area - 16.0 ha                                                                                | Kaushambi        | 26.08.2020                                                  | 17.10.2020                      |                                     | NO                                                      |                                                          | Yes                              | No                                                      | NO                                          | -                                                      | -                                     |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 77   | Shri Kamlesh Kumar Singh, R/o-Para V.W, Dhanupur, Tehsil-Handiya, District-Prayagraj, U.P. Proposed Project of Building Stone ( Gitti, Boulder) Mine Project at Khasra No./Plot No.- 107, Khand No.- 7 & 8, Village-Surwadlapur, Tehsil-Meja, District- Allahabad, U.P., (Leased Area-2.631 ha)                                                      | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 78   | Shri Sanjay Kumar S/o Late Jagat Narayan, Owner, R/o- Mahmoodpur, Manauri, District- Kaushambi, U.P., M/s Sagar Brick Field. Extraction of Sand/Morrum from river bed Yamuna at Zone No./Gata No/ Khand No.- 8/3 and 8/4, Village- Rushai, Saidpur, Tehsil- Chail, District.- Kaushambi, U.P., M/s Sagar Brick Field., Lease Area: 24.28 Ha          | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 79   | Shri Daljeet Singh, Owner, Amlikaur, Kalukuwan, Banda Gadhiwa Majhigawan Sand/Morrum Mining at Khasra No.- 177, 178 Mi, 176, 160, 159 A, 162, 161, 158, 157 Mi, 156, 155, 163 Mi, 154, 148, 146, 147, 145, 144, 143, 138, 142, 141, 139 Mi, 140 Mi, 129,, Village- Gadhiwa Majhigawan, Tehsil- Khaga, District- Fatehpur, U.P., Lease Area: 34.00 ha | Fatehpur         | 23.01.2021                                                  | 29.05.2021                      | NA                                  | NO                                                      |                                                          | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                               | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 80   | Shri Mahip Singh, R/o- Bishen Ka Pura, Post-Dohriya Uruwa, Tehsil- Meja, District- Prayagraj, U.P. Proposed for ordinary sand mining from river bed of Ganga river at Khand No.- 30, at Village- Paranipur- II (Bara Shiv Temple to High Tension Line Tower) & Imlauti, Tehsil- Meja/ Handiya, District- Prayagraj, U.P., M/s Mahip Construction/88944, Leased Area - 5.0 ha | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 81   | Shri Kadam Raj Singh S/o Late hanu Pratap Singh, R/o- Village- Amaaw Madhupur, District- Jaunpur, U.P. Proposed for Ordinary Sand Mining from river bed of Ganga River located at Khand No.-27, Village- Chaudhraan, Tehsil- Karchhana, District- Prayagraj, U.P., Lease Area: 5.00 Ha ,                                                                                     | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 82   | Smt. Reeta Singh W/o Shri Vijay Bahadur, R/o- Village- Sinhapur, Post- Saaripur, Tehsil- Aurai, District- Bhadohi, U.P. Proposed for Ordinary Sand Mining from river bed of Ganga River located at Khand No.-25, Village- Kabra to Diha and Kakra to Jamunipur, Tehsil- Karchhana, District- Prayagraj, U.P., Lease Area: 4.00 Ha ,                                          | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 83   | Shri Narendra Singh Romar, R/o- Shop No.-03, Radhey Govind Complex, Dharmshala road, M/s Anantadrishti Multiventures L.L.P "Adhwal Sand/Morrum Mining " Project for at river bank of Yamuna Gata No.-299, 300, 305, 306, 325 mi, 326 mi, 327 mi, at river bank of Yamuna Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P.,(Leased Area: 15.0 Ha)                                         | Fatehpur         | 26.11.2020                                                  | 31.12.2020                      | NA                                  | NO                                                      |                                                          | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 84   | Shri Manoj Kumar Mishra S/o Shri Mahesh Kumar, R/o- Dudhua, Post & Thana- Utraanv, Tehsil- Handiya, District- Prayagraj, U.P. Proposed of Ordinary Sand Mining Project on River bed of Tons, at Khand No.- 42, Village-From Ganga Tons Sangam to Bhaganpur, Tehsil- Karchhana, District- Prayagraj, U.P.,Leased Area -5.00 ha                                                                        | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 85   | Shri Upendra Kumar Gupta S/o Shri Minnilal Gupta, R/o- House No.- E-91, Shri Nath Vihar Colony, Flat No- 2, Chilla Road, District- Banda, U.P. Proposed River Bed Sand/Morrum Mining having lease area 7.13 ha (17.61) along River Ken in Khanda No.- BA- 1,Gata No.- 43 mi, 44 mi, Village- Bara, Tehsil- Bindki, District- Fatehpur, U.P., M/s Shreebamdev Global Pvt. Ltd., (Leased Area-7.13 Ha) | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                    | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 86   | Shri Vikas Singh , R/o- 80/44 near Dot Pul Rambag, Tehsil- Sadar, District- Prayagraj, U.P., M/s Sarita Construction Company Proposed of Building Stone (Khanda & Gitti, Boulder) Mining Project at Khasra No./ Plot No.- 719, Khand No.- 01, at Village- Chhatahara Ghurehtha, Tehsil- Bara, District- Prayagraj, U.P., M/s Sarita Construction Company, (Leased Area- 2.024 ha) | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 87   | Shri Nitin Nishad, R/o- 252 C, Nai Basti, Kydganj, District- Prayagraj, U.P. Proposed Capacity Expansion of Sand Stone (Gitti- Pathhar, Khandas, Boulder) mine at Khasra No./Plot No.- 2098, Khand No.- 51A, at Village- Bhatauti, Tehsil- Meja, District- Prayagraj, U.P., M/s Nitin Nishad/90873, Leased Area - 2.631 ha                                                        | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 88   | Shri Varun Kumar, R/o- Ward No.- 70, Sindhi Tola, Shankargarh, District- Prayagraj, U.P. Proposed of "Building Stone (Gitti- Boulder) Sand Stone Mine" Project at Khasra No./Plot No./Gata No.-174, Khand No.-B/9, at Village- Bangaliya, Tehsil- Meja, District-Prayagraj, U.P.,M/s Varun Kumar/110803, Leased Area -4.048 ha                                                    | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                    | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 89   | Smt. Yaduvanshi Pragya Singh ,Director, R/o- K-1, Block-D, Shalimar Grand -10, Jopling Road, Lucknow, U.P. Proposed Sand/ Morrum Mining Project at Adhawal Composite-02, Gata No.- 331, 33 to 335, 339 to 343, 346 to 351, 362 to 366, 376, 380 to 390, 392, 395 to 397, 407, Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P. , M/s Pragyasan Business Pvt. Ltd. Lease Area: 45.0 ha | Fatehpur         | 19.03.2023                                                  | 28.03.2023                      | NA                                  | NO                                                      |                                                          | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 90   | Shri Alok Mishra, R/o- S-17/78, E-5, Krishna Nagar, Colony, Pahadiya, Thana- Sarnath, Tehsil- Sadar, District-Varanasi, U.P. Proposed of Sand /Morrum Mining Project at Gata No.-402 to 404, 432 to 436, 438, 440 to 453, 468 to 473, 480 to 488,Village-Adhawal, Tehsil & District- Fatehpur, U.P.,Leased Area -30.0 ha                                                                          | Fatehpur         | 11.02.2021                                                  | 02.06.2021                      | NA                                  | NO                                                      |                                                          | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 91   | Shri Ravi Jain, Director, R/o- 214 2nd Floor Bardhman Plaza Neta Ji Subhash Place, Delhi, M/s Amoras Trading India Proposed River Bed Sand/ Morrum Mining Project from Yamuna River located at Khasra No./Gata No.- 389, 391, Village-Korra Kanak, Tehsil-Fatehpur, District- Fatehpur, U.P., M/s M/s Amoras Trading India, Lease Area: 40.0 ha                                                   | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 92   | Shri Taaraknath Kaviraaj, R/o-284, Maharaja Nand Kumar Road(N), Alam Bazar, Baranagar, Kolkata Proposed river bed Sand/Morrum Mining Yamuna River for at Khand No.- 05, Gata No.- 376 Mi, 377 Mi, 374 Mi, 415 Mi, 414 Mi, 378, 381 Mi, 413 Mi, 379, 380 Mi, 412 Mi, 409, 408 Mi, 411 Mi, 410, 406 Mi, 438 Mi, 439, 405, 398 Mi, 399 Mi, 440 Mi, 404 Mi, 403 Mi, 435, Village- Adhaval, Tehsil- Fatepur, District- Fatepur, U.P. ,M/s Lime Light Dealers Pvt. Ltd., Lease Area 23.00 Ha | Fatehpur         | 01.09.2021                                                  | 07.11.2021                      | NA                                  | NO                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 93   | Smt. Mansi Rastogi W/o Shri Deepak Rastogi, Owner, H.No.- 132 HIG, Preetam Nagar, Gayasuddinpur, Uprhar, District- Allahabad, U.P. Proposed River Bed Sand/Morrum Mining Project from Yamuna River for M/s Balaji Coal Company, located at Khand No.- 9/8 to 9/10, Village- Umarwal, Tehsil- Chail, District- Kaushambi, U.P., Sanctioned Lease Area: 18 ha,                                                                                                                           | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 94   | Shri Javed Ali, R/o- Subhash Nagar Saini, Tehsil- Sirathu, District- Kaushambi, U.P. , M/s Aman Brick Field Proposed Sand/ Morrum Mining Project from Yamuna Riverbed for located at Khand No.-10/19 to 10/21, Village- Kataieya, Tehsil- Chayal, District- Kaushambi, U.P. , M/s Aman Brick Field, Lease Area: 10.0 ha                                                                          | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 95   | Shri Sunil Kumar S/o Shri Chandan Singh, R/o- H.N.- 239/18, Shanti Nagar, Gurgaon, Haryana, M/s The Sunworld Travels Proposed River Bed Sand/ Morrum Mining Project from Yamuna River located at Gata No.- 4, 5, 16, 17, 18, 25, 48 & 56, Village- Ghazipur, Tehsil- Khaga, District-Fatehpur, U.P., M/s The Sunworld Travels, Lease Area: 15.0 ha                                               | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 96   | Shri Durgesh Pratap Singh S/o Shri Satrubandhan Singh, R/o- Village- Koshnakalan, Tehsil- Meja, District- Prayagraj, U.P., M/s Maa Savitri Stones Proposed of " Building Stone (Khanda, Boulder, Gitti ) Mine" Project at Khasra No./Plot No./Gata No.-3114, 3115, Khand No.-18, at Village- Koshnakalan, Tehsil- Meja, District- Prayagraj, U.P., M/s Maa Savitri Stones, Lease area-2.024 ha., | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                                    | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 97   | Shri Manoj Kumar Singh S/o Shri Jagdish Singh, R/o- Present Add- 70 C/5B/1A, Uttari Lokpur, Naini, District-Pryagraj, U.P. Proposed of " Building Stone (Khand, Boulder, Gitti ) Mine" Project at Khasra No./Plot No./Gata No.- 3460, Khand No.-17, at Village- Koshnakalan, Tehsil- Meja, District- Prayagraj,U.P., Lease area-1.619 ha.,                                                                                        | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 98   | Shri Anuruddha Kumar Tiwari, R/o- 44 Kalaulteer, Danda,District- Hamirpur, U.P., M/s Tesmas Treading Pvt. Ltd. Proposedof Sangolipur Garha Sand/ Morrum Mining Project for Production of 2,50.00 cubic/year or 4,50,00 TPA located at Khasra No./Gata No.- 191, 269/3, 270 to 277, 293/2, 375, 376, 378, 379, Village- Sangolipur Garha , Tehsil- Khaga, District-Fatehpur, U.P., M/s Tesmas Treading Pvt. Ltd..Lease Area: 25 ha | Fatehpur         | 18.11.2021                                                  | 15.02.2022                      | NA                                  | NO                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                                    | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 99   | Shri Anuruddha Kumar Tiwari, R/o- 44 Kalaulteer, Danda, District- Hamirpur, U.P., M/s Tesmas Treading Pvt. Ltd. Proposed of Gadhiva Majhgawan-1 Sand/ Morrum Mining Project for Production of 2,50.00 cubic/year or 4,50,00 TPA located at Khasra No./Gata No.- 61 to 69, 86 to 92, 93 Mi, 94 Mi, 98 Mi, 99 Mi, Village-Gadhiva Majhgawan, Tehsil-Khaga, District-Fatehpur, U.P., M/s Tesmas Treading Pvt. Ltd..Lease Area: 25 ha | Fatehpur         | 23.09.2022                                                  | 10.11.2022                      | NA                                  | NO                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 100  | Shri Adhya Prasad Mishra S/o Late Shri Kamla Sankar Mishra, R/o- Dighiya Babgani Manda, Teshil- Meja, District- Prayagraj, U.P. Proposed of " Building Stone (Khanda, Gitti, Boulder )Mining" Project at Arajai No./Plot No.275, 278, Khand No.- DH/13, at Village- Dharawal, Teshil- Meja, District- Prayagraj, U.P. Lease area-4.048 ha.                                                                                        | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 101  | Shri Rohit Vershney S/o Shri Jitendra Rai Vershney, R/o- Shankargarh, Tehsil- Bara, District- Prayagraj, U.P. Proposed of " Building Stone (Khanda ,Gitti, Boulder) Mining" Project at ArajaiNo./ Plot No.-98, Khand No.- 07, at Village-Parvezabad, Tehsil- Bara, District- Prayagraj, U.P., Lease area-8.094 ha.                                                                                                                | Prayagraj        | 26.02.2023                                                  | 24.03.2023                      |                                     | NO                                                      |                                                          | Yes                              | No                                                      | NO                                          | -                                                      | -                                     |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 102  | Smt. Rinku Singh W/o Shri Uday Kuamar, R/o- 16 F 811, Kajirpur, Naini, District- Prayagraj, U.P. Proposed of "Building Stone (Khanda, Gitti & Boulder) Sand Stone Mine" Project located at Arajai No./Plot No.-59, 98, Khand No.- 05, at Village-Parvezabad, Tehsil- Bara, District- Prayagraj, U.P., M/s Mateshree Associates, Leased Area -6.072 ha | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 103  | Shri Chandan Kumar Maurya S/o Shri Ram Khelawan Maurya, R/o- Village-Pipari, Sant Ravidas Nagar, Bhadohi, U.P. Proposed of " Building Stone (Khanda, Gitti & Boulder)Mining" Project at Gata No.-275, 276, Khand No.- D.H/12, at Village- Dharawal, Tehsil-Meja, District -Prayagraj, U.P., Lease area-6.758 ha                                       | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 104  | Shri Somesh Bhardwaj S/o Shri Om Prakash Bharadwaj, R/o- Ganj, Mahoba, District-Fatehpur, U.P., M/s Ambey Granite Proposed of Sand/Morrum Mining Project at Guruwal Composite at Gata No.- 53 to 71, 74 to 86, 91, 132 to 134, Khand No.- 01, Village- Guruwal, Tehsil- Khaga, District-Fatehpur, U.P., M/s Ambey Granite, (Lease Area: 50.00 ha)     | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 105  | Shri Madan Gupta S/o Vidhya Prasad Gupta, R/o- Nearby ISRO Ayodhya Nagar, Huzur, Bhopal, M.P. Proposed of Sand/Morrum Mining Project from Riverbed of Yamuna River located at Gata No.- 78 to 120, 124 to 133, 153 to 162, Village- Oti Composite , Tehsil & District- Fatehpur, U.P., (Lease Area: 50.0 ha)                                                  | Fatehpur         | 19.01.2023                                                  | 06.03.2023                      | NA                                  | NO                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 106  | M/s Chawla Silica Sand Trading Company R/o A1, Ekanki kunj ,Prayaraj, U.P. Proposed "Silica Sand Mining Project" at Arazi No. -2 , Village- Lakhnauti, Tehsil- Bara, District- Prayagraj, U.P.,Lease Area: 16.75 Ha, M/s Chawla Silica Sand Trading Company                                                                                                   | Prayagraj        | 07.10.2022                                                  | 14.11.2022                      |                                     | NO                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | NO                                    |
| 107  | Shri Sontosh Kuamr Yadav S/o Shri Deena Nath Yadav, R/o- 94, Eldeco Green, Gomti Nagar, Lucknow, U.P. Proposed "Ordinary Sand Mining Project at, Gata No.-46, 47, 50, 54, 61, 62, 69, 55, 60, 63, 68, 70, 75, 74, 71, 67, 64, 59 & 56, Village- Devranar, Tehsil- Fatehpur, District- Fatehpur, U.P. , M/s Pragyasan Contractor Pvt. Ltd. Lease Area: 15.0 ha | Fatehpur         | 25.11.2022                                                  | 22.12.2022                      | NA                                  | NO                                                      |                                                          | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 108  | Shri Mahesh Chandra, Owner, R/o-Chak Nagar Dwitty, Tehsil- Manjhanpur, District- Kausambhi, U.P. Proposed Project of river "Sand/ Morrum Mining" on the River bed of Yamuna River, at Khand No-13/15 to 13/17, Village-Badahari, Tehsil- Manjhanpur, District- Kausambhi, U.P., Lease Area 27.17 Ha                                                                                  | Kaushambi        | 17.03.2023                                                  | 26.03.2023                      | NA                                  | NO                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | NO                                    |
| 109  | Smt. Kusum Devi, Owner, R/o- Pandila, Post- Ismailganj, Thana- Tharvai, District- Prayagraj , U.P., M/s Kusum Construction Proposed of "Sand Stone (Khanda, Gitti & Boulder) Mine" Project located at Gata No.-174, Khanda No.- B/4, Village- Bangaliya, Tehsil-Meja District- Prayagraj , U.P., M/s Kusum Construction, Leased Area - 2.024 ha                                      | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 110  | Shri Hemandas Gawri (Prop) Shri Chanchal Das Gawri R/o- 21A, Lukarganj ( Near Police Chowki) Tehsil- Sadar, District – Prayagraj U.P., M/s J.H. Traders Proposed Building Stone (Khanda, Boulder, Gitty) Sandstone mine at Araji No. /Plot No. Gata No- 1251, Khand No.-05, at Village – Kohdar, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s J.H. Traders, Area 8.097 ha | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                      | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 111  | Shri Ravi Shankar Gupta S/o Late Hira Laal, R/o- Daranagar, Tehsil- Sirathu, District- District- Kaushambi, U.P., Proposed river bed Sand/Morrum Mining Project along river Yamuna located at , Khand No.- 9/25 to 9/26, Village-Mohammadabad Kewat Ka Purwa, Tehsil-Chayal, District-Kaushambi, U.P., (Leased Area-16.00 Ha)                                                       | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 112  | Smt. Shakuntla W/o Shri Punjab Singh, R/o-Village-Bisenpur, Post-Dohariya, Thana-Meja, District-Allahabad,Uttar Prades Proposed of Ordinary River Sand Mining project at Khand No-31, Village-ParanipurIII (from tower of hightension line up to constructing tower of high tension line) & Kandla Mawaiya (Ganga River), Tehsil-Meja/Handiya District- Prayagraj, U.P.,Area 5.0 Ha | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 113  | Shri Ateek Ahmad R/o: Plot No.- 154, Vivek Nagar, Kanpur Sagar Road, Kabrai, Mahoba-210424 Uttar Pradesh Proposed Building Stone (Gitti-Boulder) Sand Stone mine, at Khasra no. /Plot no./ Gata No. – 1144, Khand No.3, Area 2.024 ha. (5.0 Acres) at Village – Mamauli, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s Kumar Garnitey/90284.                              | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 114  | Smt. Nirmila Devi D/o Shri Vishwanath R/o- 191C/ 146C Chaukhandi, Kydganj District- Prayagraj, U.P Proposed of "Ordinary Sand Mining at Yamuna River" having mine area: 8.0 ha., located at Khand No. 7, Village- Manpur, Ojha Patti, Barhula, Tehsil- Bara, District: Prayagraj                                                                                                              | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 115  | Shri Santosh Tiwari S/o Shri Surendra Tiwari, R/o- Mo. No.- C- 144, Sector-E, Thana- Aliganj, District- Lucknow, U.P. Proposed of Sand/Morrum Mining Project from Riverbed of Yamuna River located at Khand No.- 15/35 to 15/39, (Khand Sr. No.- 03) Village- Umrawan , Tehsil- Manjhanpur, District- Kaushambi, U.P., (Lease Area: 10.00 ha)                                                 | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 116  | Shri Akhilesh Kumar Singh S/o Late Rakesh Bahadur Singh, R/o- 162- Chilbila Nahwai Manda, Tehsil- Meja, District- Prayagraj, U.P.,M/s Akhilesh Kumar Singh Proposed of Building Stone (Khanda & Gitti, Boulder) Mining Project at Araj No./ Gata No.- 1 Kha, Khand No.- V/6, , at Village- Veerpur, Tehsil- Meja, District- Prayagraj, U.P.,M/s Akhilesh Kumar Singh, (Leased Area- 2.834 ha) | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                    | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 117  | Shri Atul Kumar Tiwari, R/o- Village – Sikikalan, Tehsil- Meja, District-Prayagraj, Uttar Pradesh of Shri Atul Kumar Tiwari. Proposed of Building Stone (Gitti/Boulder/Khanda) mine, at Khasra No. /Plot No./Gata No.- 984 (2), 665, 666 and 669, Area 2.834 ha. (7.00 Acres) at Village – Sikikalan, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Shri Atul Kumar Tiwari. | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 118  | Shri Jagdish Prasad S/o Shri Baljor Shri Jagdish Prasad, Village- Mohammadabad Kewat Ka Purwa, Tehsil-Chayal, District- Kaushambi, U.P., M/sMaa Vaishno Traders Proposed “Sand/ Morrum Mining” Project at Khand No.- 9/27 to 9/29, Village Mohammadabad Kewat Ka Purwa, Tehsil- Chayal, District- Kaushambi, U.P. (Leased Area : 21.50 ha.)                                       | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                             | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 119  | Shri Ravindra Kumar (Prop) S/o Shri Rajendra Prasad Jaiswal R/o- 463/380A/1, F/1, New Basti Keedganj District – Prayagraj, Uttar Pradesh Proposed of Building Stone (Gitti / Boulder / Khanda) mine, at Khasra no. /Plot no./Gata No.- 1, 522, Khand No.D.H./7 Area 4.0480 ha (10.00 Acres) at Village – Dharawal, TehsilMeja, District- Prayagraj, Uttar Pradesh of M/s Jyoti Associates. | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 120  | Sunita Singh W/o Shri Dinesh Pratap Singh R/o – Rajapur, Bharatganj Tehsil - Meja, District – Prayagraj U.P. Proposed Building Stone (Gitti / Boulder / Khanda) Sandstone mine at Araji No. /Plot No. – 01 , Khand No.–G/1, at Village – Gudgawa, TehsilMeja, District- Prayagraj , Uttar Pradesh of Smt. Sunita Singh, Area 2.024 ha.                                                     | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 121  | Shri Birendra Singh S/o Shri Ram Kishor Singh R/o- Atarra Chungi, Chowki Khushwaha Nagar, Tehsil- Banda, District- Banda (U.P.)<br>Proposed of "Riverbed of Yamuna Sand/Morrum Mining Project" located at Gata No. 64 to 69, 83 to 91, 108 to 112, 115 to 121, 141 to 149, 161, 162, 167, 168, 183 to 186, 202 to 210, 234 to 245, 301 to 313, 383 to 390, 395 to 402, 409 to 412, 417 to 423, 463, 464, 587/471, 471 to 475, 499, 500, 505 to 510, 537 to 544, 561 to 565, 577 to 579, 585 & 586 , Village: Urauli, Tehsil & District- Fatehpur, Uttar Pradesh,(Area 50.0 Ha.) | Fatehpur         | 19.01.2023                                                  | 06.03.2023                      | NA                                  | NO                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 122  | Smt. Mohini Devi W/o Shri Shankar Dayal Singh R/o- Village- Osa, Post – Kherhat Khurd, Jari, District- Prayagraj, U.P Proposed "Building stone Sand stone (Gitti, Boulder, Khanda)" Project at GataNo.-2061 Khand No.- 2A, Village- Bhatouti, Tehsil- Meja, District- Prayagraj, U.P. (Applied Area : 8.097 ha.)                                                                                                                                                                                                                                                                | Prayagraj        | 11.02.2023                                                  | 28.02.2023                      | NA                                  | NO                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 123  | Shri Rupesh Tripathi S/o Shri Ram Naresh Tripathi, R/o-Village- Ganpa, Tehsil- Sirathu, District- Kaushambi, U.P<br>Proposed for Sand/Moram Mining From Yamuna Riverbed located at Khand No. 9/20 to 9/21, Village- Nanda ka purwa, Tehsil- Chail, District: Kaushambi (U.P.),Lease Area: 14.0 Ha             | Kaushambi        | 24.05.2022                                                  | 22.08.2022                      | NA                                  | NO                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 124  | Shri Vinod Kumar Rai S/o Late Hardas R/o- 1962/2 Sahni Compound, Civil Line, Station Road, District- Jhansi, U.P., M/s Anuradha Construction<br>Proposed "Sand/ Morrum Mining" Project at Khand No.- 10/30 to 10/34, VillageBhakhanda, Tehsil- Manjhanpur, District- Kaushambi, U.P. (Leased Area : 34.50 ha) | Kaushambi        | 28.12.2022                                                  | 06.03.2023                      | NA                                  | NO                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 125  | Shri Achintay Karvariya S/o Shri Kapil Muni Karvariya R/o – 1184 Malviya Nagar, Thana-Atarsuiya, Tehsil-Sadar, District- Prayagraj, U.P. Proposed Sand/ Moram Mining From Yamuna Riverbed Located at Khand No. 14/07 To 14/10, Village- Katri, Tehsil- Manjhanpur District: Kaushambi (U.P.) Lease Area: 17.0 | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                              | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 126  | Shri Deepak Singh, R/o- Village – Hinauti Pandey, Tehsil- Bara, District- Prayagraj, Uttar Pradesh of Shri Deepak Singh. Proposed of Building Stone (Gitti/Boulder/Khanda) Sandstone mine, at Khasra no./Plot no./Gata No.- 272, Khand No.6, Area 0.809 ha (2.00 Acres) at Village – Hinauti Pandey, Tehsil- Bara, District- Prayagraj, Uttar Pradesh of Shri Deepak Singh. | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 127  | Shri Rajeshwar Mishra (Prop) R/o: D-168, Gangotri Nagar Dandi, Prayagraj. U.P., , M/s Khushi Enterprises Proposed of Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Araj No./Plot No./Gata No.- 1744, Khand No.-59, at Village – Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s Khushi Enterprises, Area 8.097 ha                            | Prayagraj        | 15.02.2023                                                  | 28.02.2023                      | NA                                  | NO                                                      | NA                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | NO                                    |
| 128  | Shri Alok Tiwari S/o Shri Anil Tiwari R/o- 4781 / 190F1 Alopi Bag, Tehsil- Sadar, District – Prayagraj U.P. Proposed Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Araj No. /Plot No. Gata No- 642, 644, at Village – Sikikalan, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Shri Alok Tiwari, Area- 4.048 ha                                          | Prayagraj        | 10.02.2023                                                  | 18.02.2023                      | NA                                  | NO                                                      | NA                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                             | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 129  | Smt. Renu W/o Shri Satendra Kumar R/o- Ahiran Ka Pura, Dari Tehsil- Meja, District – Prayagraj U.P., M/s Jai Maa Aadi Group Proposed Building Stone (Gitti/Boulder/Khanda) Sandstone mine at Araji No. /Plot No. - 275, Khand No.–DH/14, at Village – Dharawal, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s Jai Maa Aadi Group, Area 1.012 ha. | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 130  | Shri Jitendra Singh S/o Shri Shankar Dayal Singh, R/o- VillAage- Bhatauti, Teh.- Meja, Distt.- Prayagraj, Uttar Pradesh Proposed of Building Stone Sand Stone (Gitti, Boulder, Khanda) Mine at Gata No. - 2098, Khand No.- 44, Village- Bhatouti, Tehsil- Meja, District- Prayagraj, U.P., M/S Kanha Enterprises, (Area- 8.097 Ha.)                        | Prayagraj        | 11.02.2023                                                  | 28.02.2023                      | NA                                  | NO                                                      | NA                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | NO                                    |
| 131  | Shri Suresh Kumar Pathak, R/o- Bhadiwa Amba, Dandi, Prayagraj U.P. Proposed Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Araji No./Plot No./Gata No.- 2061, 2098, Khand No.–03, at Village – Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s A.K. Enterprises, Area 8.097 ha.                                              | Prayagraj        | 05.02.2023                                                  | 30.03.2023                      | NA                                  | NO                                                      | NA                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 132  | Shri Usha Rani Gavri (Prop) W/o Shri Hemandas Gavri Office Add: 3rd Floor, Flat No.104 Skandh Apartment, Lukarganj, Prayagraj. Permanent Add:- 21A, Lukarganj (Near Police Chowki) Thana- Kuldabad, Tehsil- Sadar, District – Prayagraj U.P. Proposed Building Stone (Khanda, Boulder, Gitty) Sandstone mine at Arajai No. /Plot No./Gata No- 174, Khand No.–B/10, at Village – Bangaliya, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s M.K.A. Enterprises, Area 2.428 ha | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 133  | Shri Diwakar Singh, R/o- Village- Kosanakalan Manda, Tehsil- Meja, District- Prayagraj Uttar Pradesh, M/s D.P.S Enterprises Proposed of Building Stone (Khanda, Boulder, Gitti) Sandstone mine at Arajai No. /Plot No. Gata No- 174, Khand No.–B/5, at Village – Bangaliya, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s D.P.S Enterprises, Area 2.0240 ha                                                                                                                | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 134  | Shri Arun Kumar Singh (Prop) S/o Shri Dharmendra Pratap Singh R/o: 529 Manda Khas Tehsil- Meja, District-Prayagraj U.P. Proposed of building stone (Gitti, Boulder, Khanda) sandstone mine at Araj No. /Plot No./Gata No- 1Mi, khand no.-K/3, at village – Kewalpur, tehsil- Meja, district- Prayagraj, Uttar Pradesh of Shri Arun Kumar Singh, area 2.024 ha | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 135  | Shri Ravi Nandan, R/o- at Village – Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh Proposed of Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Araj No./Plot No./Gata No.- 2098, Khand No.-52, at Village – Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Shri Ravi Nandan, Area 4.048 ha )                            | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 136  | Shri Ram Kesarwani, R/o- Village – Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh Proposed of Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Araj No./Plot No./Gata No.- 2098, Khand No.-41 and 43, at Village – Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Shri Ram Kesarwani, Area- 4.048 ha                     | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 137  | Shri Rajeev Kumar Singh S/o Shri Surendra Bahadur Singh R/O- Village Rajapur, Post – Bharatganj, Tehsil Meja, District- Prayagraj (U.P.) Proposed of “Building Stone Sand Stone (Khanda, Boulder Gitti) Mining Project” located at Araj No. 1Mi, khand K/1, Village- Kevalpur, Tehsil- Meja & District- Prayagraj, Uttar Pradesh, (Area 1.214 Ha.)     | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 138  | Shri Aditya Singh S/o Shri Jagdish Singh, R/o- House No.- 109, Purani Bindki, Fatehpur, U.P. Proposed Ordinary Soil Excavation Project” at Gata No.- 159Ka, 159Kha, 159Gha, 113, 163, 165, Village- Mavaiya Mustakil, Tehsil- Bindki, District- Fatehpur, U.P. (Area – 1.392 ha).                                                                      | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 139  | Shri Nirmal Kumar Chaubey (Prop) S/o Shri Balwant Chaubey Add:- Chhorhar Hanumanganj District–Balua, U.P Proposed Building Stone (Khanda, Boulder Gitti) Sandstone mine located at Araj No. /Plot No. Gata No- 174, Khand No.–B/3, Area 2.0240 ha (5.0 Acres) at Village – Bangliya, Tehsil- Meja, District- Prayagraj, Uttar Pradesh, Area- 2.0240 ha | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                               | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 140  | Smt. Santoshi Singh W/o Shri Deepak Kumar Singh R/o: 12, Hanumanbag Colony Mamfordganj, Thana-Colonelganj, Tehsil- Sadar, District- Prayagraj-U.P. Proposed Project is to extract Sand Stone at located Arajil No./Plot No./Gata No.- 2061, Khand No.-1B, Area 8.097 ha (20.0 Acres) at Village – Bhatauti, Tehsil-Meja, District- Prayagraj, Uttar Pradesh. | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 141  | Smt. Saroj Singh, R/o- Village-Bangliya, Tehsil - Meja, District- Prayagraj, U.P. Proposed of Building Stone (Khanda/ Boulder/Khanda) Sand Stone mine at Arajil No./Gata No.- 174, Khand No.-B/2, at Village –Bangaliya, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Smt. Saroj Singh, Area 1.619 ha.                                                | Prayagraj        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | NO                                                     | NO                                    |
| 142  | Shri Sunil Kesharwani, S/o Shri Ram Babu Kesharwani R/o –744, G T Road, Bamrauli, Distt- Prayagraj, U.P. Proposed river bed Sand/Morrum Mining having lease area 16.00 ha (40 acre) along river Yamuna in Khand No. 9/3 to 9/4 at Village – Piparhata, Tehsil- Chail, District- Kaushambi, U. P. of M/s Vishwanath Enterprises, Area 16.00 ha                | Kaushambi        | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 143  | Smt. Yaduvanshi Pragya Singh D/o Shri Yaduvanshi Ashok Kumar Singh Add.- K-1 Block D, Shalimar Grand-10 Jopling Road, Lucknow, U.P. Proposed "Sand/ Morrum Mining" Project at Adhawal Composite-2 Gata No.- 331, 333 to 335, 339 to 343, 346 to 351, 362 to 366, 376, 380 to 390, 392, 395 to 397, 407, Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P. (Applied Area : 45.0 ha.) | Fatehpur         | NA                                                          | NA                              | NA                                  | NA                                                      | NA                                                       | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 144  | NAVNEET AGARWAL (MINING LEASE) BHUKHAND NO. 376, KHAND NO. 2, GOLAHYA, BARA, PRAYAGRAJ                                                                                                                                                                                                                                                                                                         | Prayagraj        | 3/19/2023                                                   | 3/30/2023                       | NA                                  | NO                                                      | NA                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 145  | SHRI BAJRANG STONE (MINING LEASE) BHUKHAND NO. 584, KHAND NO. 2 & 3, PIPRAON, MEJA, PRAYAGRAJ                                                                                                                                                                                                                                                                                                  | Prayagraj        | 3/17/2023                                                   | 3/30/2023                       | NA                                  | NO                                                      | NA                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 146  | SHRI BAJRANG STONE BHUKHAND NO. 584, KHAND NO. 8, PIPRAON, MEJA, PRAYAGRAJ                                                                                                                                                                                                                                                                                                                     | Prayagraj        | 3/17/2023                                                   | 3/30/2023                       | NA                                  | NO                                                      | NA                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 147  | SITA RAM AGARWAL CHIDI, BARA, PRAYAGRAJ                                                                                                                                                                                                                                                                                                                                                        | Prayagraj        | 3/15/2023                                                   | 3/30/2023                       | NA                                  | NO                                                      | NA                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 148  | MAA GANGA STONES GATA NO. 90, KHAND NO. 5, 6, AREA-4.05 HECT. VILLAGE-KOTA TEHSIL-BARA, PRAYAGRAJ,PRAYAGRAJ,                                                                                                                                                                                                                                                                                   | Prayagraj        | 3/13/2023                                                   | 3/30/2023                       | NA                                  | NO                                                      | NA                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 149  | PARERHAT INFRASTRUCTURE PRIVATE LIMITED KOHDAR, MEJA, PRAYAGRAJ                                                                                                                                                                                                                                                                                                                                | Prayagraj        | 3/11/2023                                                   | 3/30/2023                       | NA                                  | NO                                                      | NA                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 150  | AMAN BRICK FIELD KHAND NO. 08, AREA 8.0 HECTARE, (19.76 ACRES)VILLAGE-KACHARA, MISHRAPUR, NAGARWAR, TEHSIL-BARA, PRAYAGRAJ PRAYAGRAJ                                                                                                                                                                                                                                                 | Prayagraj        | 3/3/2023                                                    | 3/30/2023                       | NA                                  | NO                                                      | NA                                                       | Yes                              | No                                                      | NO                                          | No                                                     | No                                    |
| 151  | Shri Buddh Singh S/o Shri Shatrujeet Singh R/o - 816, Moth, Poonch, Tehsil- Moth District- Jhansi, U. P., M/s Buddh Singh Granite, Proposes of Building Stone (Khanda, Boulder, Balast) Mining at Gata No./Araji No.-281, Khand No. 01, at Village -Madaurakhurd, Tehsil- Moth, District- Jhansi, Uttar Pradesh of M/s Buddh Singh Granite, Area 0.890 ha                            | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 152  | Shri Prabhat Jain S/o Shri Suresh Jain, R/o: Purana High Court, Laskar, District- Gwalior, Madhya Pradesh, M/s Skybridge Developers Pvt. Ltd., Proposed of Riverbed Sand/Morrum Mining from Riverbed of Betwa River located at Gata No.- 01, Khand No.- 01, Village- Ghatyari, Tehsil- Garautha, District- Jhansi, Uttar Pradesh, M/s Skybridge Developers Pvt. Ltd., Area: 40.0 ha, | Jhansi           | 1/25/2023                                                   | 2/4/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 153  | Shri Siddharth Yadav S/o Shri Jitendra Singh Yadav R/o- 364, Pratappura Nagra, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed for Khailar Khanda- Boulder/ Gitty- Ballast Mining Project at Gata No.-669 (Khand No.07), Village- Khailar, Tehsil- Sadar, District-Jhansi, Uttar Pradesh by Shri Siddharth Yadav, Area- 2.530 Ha.                                      | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 154  | Smt. Shruti Dubey W/o Shri Tarun Gupta, R/o- 1346 Kunj Vihar Colony, Civil Line, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed for Chaukari KhandaBoulder/ Gitty- Ballast Mining Project at Gata No.1127, Khand No.-03, Village-Chaukari, Tehsil-Garautha, District-Jhansi, Uttar Pradesh by Smt. Shruti Dubey, Area- 0.8090 Ha.                                     | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 155  | Shri Jitendra Pratap Singh Yadav S/o Shri Chhatrapal Singh Yadav, R/o- 50 Purana Raiganj, Seepari bazar, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed for Khailar KhandaBoulder/ Gitty- Ballast Mining Project at Gata No. 669 (Khand No.21), Village- Khailar, Tehsil- Sadar, District- Jhansi, Uttar Pradesh by Shri Jitendra Pratap Singh Yadav, Area- 2.023 Ha. | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                            | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 156  | Shri Deeraj Kumar Prajapati S/o Shri Jitendra Kumar Prajapati, R/o- H.No.- 511, New Basti, District: Jhansi, Uttar Pradesh, Proposed Project of Building Stone (Khanda, Boulder, Ballast (Gitti) Mine at Arazi No.- 464 (Khand-01), Village- Pahara, Tehsil- Garautha, District- Jhansi, Uttar Pradesh, Area 1.618 ha                     | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 157  | Shri Ramesh Kumar Saravagi S/o Shri Chedi Lal Saravagi, R/o 94/11, Civil Line, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed for Khailar Khanda- Boulder/ Gitty- Ballast Mining Project at Gata No.- 669 (Khand No.40), Village- Khailar, Tehsil- Sadar, District-Jhansi, Uttar Pradesh by Shri Ramesh Kumar Saravagi, Area 3.237 Ha. | Jhansi           | 4/9/2023                                                    | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 158  | Shri Shivpal Singh S/o- Shri Kartar Singh R/o - Village & Post-Khilli Tehsil- Moth, District- Jhansi (U.P.), Proposed Project of "Building Stone Khanda – Boulder/ Gitti- Ballast Mining " located at Gata No. 455 (Khand No. - 01), in Village- Pachobai, Tehsil- Moth, District- Jhansi, Uttar Pradesh, Area 0.809 Ha.                  | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 159  | Shri Sanjay Parecha, R/o-Ao 28 Ramnath City, Rajgarh, Tehsil-Sadar, District- Jhansi, (U.P.), Proposed Khanda- Boulder/ Gitty-Ballast Mining Project Area 2.0 Ha. for a Production of 60,000m <sup>3</sup> /yr at Gata No.310,Khand No.-4, Village- Dagariyarund , Tehsil-Sadar, District-Jhansi                                                               | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 160  | Shri Sagar Parecha, R/o- Ao 27 Ramnath City, Rajgarh, Tehsil-Sadar, District- Jhansi, (U.P.), Proposed for Building Stone, khanda, gitty, boulder Mining Project Area 1.214 Ha. for a Production of 36420 m <sup>3</sup> /yr at Gata No.1127,Khand No.-2, Village- Chaukari, Tehsil-Garautha, District-Jhansi State-Uttar Pradesh by Prop. Shri Cuckil Parecha | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 161  | Shri Ratan Singh Yadav S/o- Shri Hiralal R/O- Village: Poonchha, Thana: Poonchha District: Jhansi, U.P., M/s Ratan Stone Gramudyog, Proposed Project of "Building stone, Khanda – Boulder/ Gitti -Baillast Mining" located at Gata No- 505 (Khand-01), Area 1.618 Ha. in Village Patha, Tehsil-Garautha, District Jhansi, U.P., M/s Ratan Stone Gramudyog      | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                    | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 162  | Smt. Priyanka Seth, W/o Shri Saurabh Gupta, R/o 905, Chandra Vihar Colony, Tehsil & District: Jhansi, U.P, Proposed of "Sand/Morrum Mining" at Betwa River Bed at Gata No. 321 (Khand – 01) of Area: 4.5 Ha, Village: Saujna, Tehsil: Moth, District: Jhansi, State: Uttar Pradesh.                               | Jhansi           | 3/23/2023                                                   | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 163  | Shri Rajendra Mishra, R/o- 127/581, S-Block Vinoba Nagar, Juhi, Kanpur Nagar, U.P., Proposed Project of "Building Stone, Khanda, Boulder, Ballast (Gitty) Mine" located at Gata No-152, Khand No.- 02, Village- Daun, Tehsil- Sadar, District- Jhansi, U.P., M/s Deep Builders, Area: 1.214                       | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 164  | Shri Vaibhav Gupta S/o Late Shri Urmila Charan Gupta R/o- 944, Civil Lines Tehsil- Jhansi, District – Jhansi, UP., Proposed "Building Stone Boulder Khanda / Gitti-Ballast" located at Gata No. 654/3 (Khand No.- 12), Area- 1.274 Ha. in Village- Goramachhiya, Tehsil- Sadar & District- Jhansi, Uttar Pradesh. | Jhansi           | 4/5/2023                                                    | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 165  | Shri Satish Yadav S/o - Shri Kartar Singh Yadav R/O- Village and P.O. - Khilli, Thana – Poonch, Tehsil : Moth, Distt: Jhansi, (U.P.), Proposed Project of “Building stone, Khanda – Boulder/ Gitti - Ballast Mining” located at Gata No- 23 (Khand-04), Area 1.30 Ha. in Village Dasna, Tehsil- Moth, District- Jhansi, Uttar Pradesh. | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 166  | Shri Dhiraj Kumar Prajapati S/o Shri Jitendra Kumar Prajapati R/o- 511, New Basti, Jhansi, Uttar Pradesh, Proposed Building Stone “Khandas, Gitti, Boulder Mining Project” at Gata No. 98 (Khand – 05) ,Village: Karanpura, Tehsil: Garautha, District: Jhansi, State: Uttar Pradesh, Area: 0.809 Ha                                   | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 167  | Shri Milan Yadav S/O- Shri Pramod Kumar R/O- 612 H.No, Kamal Singh Colony, Khati Baba District: Jhansi (U.P.), Proposed Project of “Building stone, Khanda – Boulder/ Gitti -Ballast Mining” located at Gata No- 442T (Khand-01), in Village Dongri, Tehsil- Sadar, District Jhansi, Uttar Pradesh, Area 1.618 Ha                      | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                      | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 168  | Shri Mukul Yadav S/o Shri Deendayal Yadav, R/o- 516, Shivaji Nagar, Kanpur Road, Jhansi, U.P., Proposed Project of Building Stone (Khandas,Gitti,Boulder ) Mining at Khand -12,Gata No.-27, Village- Dunara, Tehsil-Sadar,District- Jhansi, U.P., Lease area- 1.416 ha.                                                                                             | Jhansi           | 1/17/2023                                                   | 2/18/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | NA                                                     | NO                                    |
| 169  | Shri Anoop Parecha, R/o- Bo 30 Ramnath City, Rajgarh, Tehsil- Sadar, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti ) Mine" Project at Gata No.-277, Khand No.- 02, at Village-Silari, Tehsil-Moth, District- Jhansi, U.P., Lease area-1.416 ha.,                                                                           | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 170  | Shri Devendra Kumar Gupta, R/o- 160 OM Shanti Nagar, Tehsil- Sadar, District- Jhansi, U.P., M/s Saksham Contractor and Suppliers, Proposed of " Building Stone (Khanda, Gitti, Boulder) Mining" Project at Gata No.-181, Khand No.- 04, at Village- Haivatpura, Tehsil-Garautha, District -Jhansi, U.P.,M/s Saksham Contractor and Suppliers, Lease area-0.8090 ha. | Jhansi           | 3/11/2023                                                   | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 171  | Shri Devendra Kumar Gupta, R/o-Gata No.-181, Khand No.- 03, at Village- Haivatpura, Tehsil- Garautha, District -Jhansi, U.P., M/s Saksham Contractor and Suppliers, Proposed of " Building Stone (Khanda,Gitti, Boulder) Mining" Project at Gata No.-181, Khand No.- 03, at Village- Haivatpura, Tehsil-Garautha, District -Jhansi, U.P. Lease area- 1.214 ha. | Jhansi           | 3/11/2023                                                   | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 172  | Shri Dinesh Kumar Rajpoot S/o Shri Manohar Lal Rajpoot, R/o- H.No.- Mo Parwaripura, Tehsil- Mauranipur, District- Jhansi, U.P., Proposed of Sand/Morrum Mining Project from Sukhani Riveratlocated at Gata No.- 1984 mi & 01, Village- Dhawakar/ Sitaura, Tehsil- Mauranipur, District- Jhansi, U.P.,Lease Area- 09.0 ha                                       | Jhansi           | 3/13/2023                                                   | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 173  | Shri Satyam Gupta S/o Saurabh Gupta, R/o- 944, Civil Lines, Tehsil & District- Jhnasi, U.P., Proposed of "Building Stone (Khanda, Gitti, Boulder) Mining" Project at Gata No.- 22, Khand No.-07, Village- Dunara, Tehsil - Sadar, District-Jhansi, U.P., Leased Area -3.237 ha                                                                                 | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                              | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 174  | Shri Jitendra Singh, R/o-Village-Nawada, Tehsil-Mauranipur, District- Jhansi, U.P., Proposed River Bed Sand Mining Project at Gata No.-28, 67, 73, 76, Khand No.-02, Village- Nawada, Tehsil-Mauranipur, District- Jhansi, U.P., Lease Area: 14.0 ha)                                                                                       | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 175  | Shri Pramod Kumar Gupta S/o Shri Ram Narayan Gupta, R/o-1215 Civil Line, Shakti Nagar, B.K.D, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder & Gitti ) Mining" Project at Gata No.-669, Khand No.-03, at Village- Khailar , Tehsil-Sadar, District- Jhansi, U.P., Lease area-2.023 ha.,                     | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 176  | Smt. Khushbu Yadav W/o Shri Neelesh, R/o- 17, Kamal Residency, Shivaji Nagar, District- Jhansi, U.P., M/s Brij Construction Company, Proposed of " Building Stone (Khanda, Boulder & Gitti ) Mining" Project at Gata No.-244, Khand No.-01, at Village- Musawali, Tehsil-Moth, District- Jhansi, U.P., M/s Brij Construction Company, Lease | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                      | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 177  | Shri Anoop Parecha, R/o- Bo 30 Ramnath City, Rajgarh, Tehsil-Sadar, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti ) Mine" Project at Gata No.-3096, Khand No.- 12, at Village-Bijauli, Tehsil-Sadar, District- Jhansi, U.P., Lease area-0.8090 ha.,        | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 178  | Shri Pawan Kumar Seth S/o Shri Bhagwat Prasad, R/o- Damele Chowk, Mauranipur, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder ) Mining" Project at Gata No.-479, 480, Khand No.- 01, at Village-Kanja, Tehsil-Mauranipur, District-Jhansi, U.P., Lease area-2.023 ha., | Jhansi           | 3/25/2023                                                   | -                               |                                     | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 179  | Smt.Ragini Dubey, R/o-B.A. 5 K.K. Puri Colony, Seeparee, Tehsil & District-Jhansi, U.P., Proposed of Red Morrum Mine Project at Gata No.-2232, Khand No.- 04, at Village-Jhansi, U.P., Lease area-0.8090 ha.,                                                                                       | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 180  | Smt. Anupama Yadav W/o Shri Charan Singh Yadav, R/o- 178, CP Mission Compound, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder ) Mining" Project at Gata No.-23, Khand No.- 07, at Village-Dasna, Tehsil-Moth, District- Jhansi, U.P., Lease area-2.00 ha.,   | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                               | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 181  | Shri Sandeep Singh Yadav, Owner, R/o-143, Barwa Sagar, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti ) Mining" Project at Gata No.-37/4, at Village-Jarbo, Tehsil-Sadar, District- Jhansi, U.P., Lease area-1.011 ha                                       | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 182  | Shri Suraj Prasad Gupta S/o Shri Kalicharan Gupta, R/o- Kabrai, Tehsil & District- Mahoba, U.P., Proposed of " Building Stone ( Gitti , Khanda & Boulder) Mining" Project at Gata No.-745/2, at Village-Makarbai , Tehsil-Sadar, District- Jhansi, U.P., Lease area-1.182 ha.,                               | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 183  | Shri Deepak Wadhi S/o Shri Jagmohan Wadhi, R/o- 1533, Janki Puram, Civil Line, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone ( Gitti , Khanda & Boulder) Mining" Project at Gata No.-856, Khand No.-04, at Village-Pali Pahari, Tehsil-Sadar, District- Jhansi, U.P., Lease area-0.728 ha.,  | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 184  | Shri Veerendra Singh Rajput, Owner, R/o- Ward NO.- 02, Ganesh Colony, Near Bus, Tehsil- Bareilly , District- Raisen, M.P., Proposed of river bed Sand/Morrum Mine in Betwa river bed located at ,Gata No.-64 Khand No.-01, Village-Kalyanpura , Tehsil-Tahrauli, District-Jhansi, U.P., (Leased Area-4.0 Ha) | Jhansi           | 3/22/2023                                                   | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 185  | Shri Akhil Pratap Singh S/o Shri Raj Bahadur Singh, R/o- Village- Chhapar, Post- Bharosa, Tehsil- Moth, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti )" Project at Gata No.-87, Khand No.-02, at Village- Dasna, Tehsil- Moth, District- Jhansi, U.P., Lease area-0.809 ha.,           | Jhansi           | 3/25/2023                                                   | -                               |                                     | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 186  | Shri Pramd Kumar Gupta S/o Late Ramnarayan Guupta, R/o- Shaktinagar Gwalior Road, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Gitti )" Project at Araji No.-1195/11 & 1219/11,at Village- Digara, Tehsil-Sadar, District- Jhansi, U.P., Lease area- 1.296 ha.                                | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 187  | Shri Pravendra Singh S/o Shri Vishun Singh, R/o- 240/4, Ao Kachahari Chauraha Civil Lines, Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Boulder & (Gitti) Bailast) Mining" Project at Gata No.- 120, Khand No.-01, Village- Majhari, Tehsil- Tahrauli, District- Jhansi, U.P., , Leased Area -0.809 ha. | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                    | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 188  | Smt. Sumit Singh W/o Shri Shri Brij Mohan Singh, R/o- 1184, Shivaji Nagar, Tehsil & District- Jhansi, U.P., M/s R.S. Mines & Minerals, Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 02, Khand No.- 01, Village- Kalothra , Tehsil- Tahrauli, District- Jhansi, U.P., M/s R.S. Mines & Minerals, (Lease Area: 3.50 ha) | Jhansi           | 3/26/2023                                                   | -                               |                                     | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 189  | Shri Harpal Singh, R/o- 206 Katra, Gursarai Dehat, Tehsil- Garautha, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti )Mining" Project at Gata No.-226, Khand No.-07, at Village-Sirvo, Tehsil- Garautha, District- Jhansi, U.P., Leased Area -0.809 ha                                                                     | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 190  | Smt. Ratna Jadaun W/o Virendra Singhy Jadaun, R/o- E-7, M-708, Arera Colony Bhopal, M.P., Proposed River Bed Sand Mining Project at Gata No.-523, Village- Khakuora , Tehsil-Mauranipur, District- Jhansi, U.P., Lease Area: 20.0 ha)                                                                                                                             | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                             | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 191  | Shri Sagar Parecha, Owner,R/o- Village-Dangariyarund, Tehsil- Sadar, District-Jhansi, U.P.,, Proposed of " Building Stone (Khanda, Boulder & Gitti )Mine" Project at Araj No.-310, Khand No.- 03, at Village-Dangariyarund , Tehsil- Sadar, District-Jhansi, U.P.,Lease area-2.0 ha.                       | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 192  | Shri Pawan Kumar Seth S/o Shri Bhagwat Prasad, R/o- Damele Chowk, Mauranipur, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti )Mining" Project at Gata No.-1619, Khand No.- 03, at Village- Rauni, Tehsil- Mauranipur, District- Jhansi, U.P., Lease area-1.618 ha. | Jhansi           | 3/25/2023                                                   | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 193  | Smt. Archana Gupta W/o Shri Devendra Kumar Gupta, 160, Om Shanti Nagar, Laxmi Gate, Jhansi Khas, Jhansi-284002., Proposed for Building Stone (Khandas, Gitti, Boulder Mining at Gata No.- 515, 16, 17, Khand -03, Village- Sirbo, Chanpura, Tehsil- Garautha,District- Jhansi, U.P., Lease area- 1.214 ha. | Jhansi           | 3/11/2023                                                   | -                               |                                     | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 194  | Shri Kailash Chand Gupta, R/o- H.No.- 17, Purani Truck Union, Mandrayal Road, District- Karauli, Rajasthan, Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River at Gata No.-1 Ka, 470, Village- Khama , Tehsil- Garautha, District- Jhansi, U.P., (Lease Area: 12.00 ha)      | Jhansi           | 1/10/2022                                                   | 1/25/2022                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 195  | Shi Anoop Singh Patel S/o Shri Khyali Ram Patel, R/o- Mohalla Parvaripur, Tehsil & District- Mainpuri, U.P., Proposed Building Stone (khanda, Gitti & Boulder) Mining Project at Gata No.-295, Khand No.-01, Village- Khilara, Tehsil-Mauranipur, District Jhansi, U.P. Lease area- 0.809 ha. | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 196  | Shri Anand Kumar Yadav S/o Shri Sadhu Ram Yadav, 27, Isai Chowki, Khailar, Tehsi & District- Jhansi, U.P., Proposed for Building Stone (Gitti & Khandas, Boulder Mining at Gata No.-669, Khand No.-27, Village- Khailar, Tehsi -Sadar, District- Jhansi, U.P., Lease area- 2.023 ha.          | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 197  | Shri Rajendra Singh Yadav S/o Shri Lakhan Yadav, R/o- C.P. Mission Compound, Tehsil & District-Jhansi, U.P., M/s Shivam Steels,, Building Stone, Khanda & Boulder, Gitti/Ballast Mining at Gata No.-205/02,, Khand No.- 01, at Village- Bhadarwara Bujurg, Tehsil-Garautha, District - Jhansi, U.P. , M/s Shivam Steels, Lease area-1.618 ha. | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 198  | Shri Mukul Yadav S/o Shri Deendayal Yadav, R/o- 516 Shivaji Nagar Kanpur Road, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khandas, Gitti & Boulder, )Mining" Project atKhand No.- 13, Gata No.-27, at Village- Dunara, Tehsil-Sadar, District -Jhansi, U.P. Lease area- 2.023 ha.                                         | Jhansi           | 1/17/2023                                                   | 2/18/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 199  | Shri Vijay Kumar Khatri S/o Shri R.M. Khatri, R/o- Purana 45 Naya 762, Civil Lines,District- Jhansi, U.P., Proposed of " Building Stone (Khanda,Gitti, Boulder) Mining" Project at Gata No.-267, Khand No.- 01, at Village- Silari, Tehsil-Moth, District -Jhansi, U.P. Lease area-1.416 ha.                                                  | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                  | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 200  | Shri Amit Singh, R/o- 1087/1 Station Road , PNB Bank K Pass, District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti-Boulder) Mine" Project at Gata No.-669, Khand No.-01, at Village- Khailar, Tehsil & District- Jhansi, U.P. Leased Area -2.509 ha                                                | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 201  | Shri Amit Singh, R/o- 1087/1 Station Road , PNB Bank K Pass, District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti-Boulder) Mine" Project at Gata No.-669, Khand No.-04, at Village- Khailar, Tehsil & District- Jhansi, U.P. Leased Area -2.225 ha                                                | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 202  | Shri Raj Kumar Parecha S/o Shri Ishwar Das Pareacha, R/o- 1533, Jankipuram Civil Lines, Tehsil & District -Jhansi, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder )Mining" Project at Gata No.-06, Khand No.- 01, at Village- Punawali Kalan, Tehsil & District - Jhansi, U.P. Lease area-2.428 ha. | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 203  | ShriVinay Kumar S/o Shri Lala Ram Verma, R/o- 748, Vanshi Gauhara, Thana- Korwali Mainpuri, District- Mainpuri, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder )Mining" Project at Gata No.-105, Khand No.- 01, at Village- Athodna, Tehsil-Sadar, District - Jhansi, U.P. Lease area-2.023 ha.                                      | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 204  | ShriVinay Kumar S/o Shri Lala Ram Verma, R/o- 748, Vanshi Gauhara, Thana- Korwali Mainpuri, District- Mainpuri, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder )Mining" Project at Gata No.-442 Ga, Khand No.- 02, at Village- Dongri, Tehsil-Sadar, District - Jhansi, U.P. Lease area-1.618 ha.                                    | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 205  | Smt. Anupama Yadav W/o Shri Charan Singh Yadav, R/o- B-178, c.p. Misssion Compund, Jhansi, U.P., M/s Raj Construction Company, Proposed of " Building Stone (Khanda, Gitti & Boulder)Mining" Project at Gata No.-173, Khand No.- 01, at Village- Dhawar, Tehsil-Moth, District -Jhansi, U.P., M/s Raj Construction Company, Lease area-2.832 ha. | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                          | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 206  | Shri Harsh Kochar, C-1, & C-2, Industrial Estate, Jhansi, M/s J.K. Minerals, Proposed for Diaspore-Pyrophyllite Mining Project at Khasra No.- 1340, 1344, 1345, 1339, 1328, and Bawal Tanda 421, 422, at Village- Palar, Bewal & Tanda, Tehsil- Jhansi, U.P.,(Leased Area:72.50 Ha)                                                                                     | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 207  | Shri Devashish Biswas, Owner, R/o- B-603, 6th floor Aleesha Apartment, 3 way Road, Raja Ram Mohan Rai Marg, District- Lucknow, U.P., M/s Dee. Enterprises, Proposed of " Building Stone(Khanda, Gitti & Boulder) Mine" Project at Gata No.-181, Khand No.-01,at Village- Haivatpura, Tehsil-Garautha, District- Jhansi, U.P. M/s Dee. Enterprises, Lease area-2.023 ha. | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 208  | Smt. Shashi Devi W/o Shri Virendra Kumar, R/o- House No.- 168/19, Noniya Mohal, District- Banda,U.P.,M/s Shubh Construction, Proposed River Bed Sand/Morrum Mining Project along river Betwa in Gata No.- 321 Ga, Village- Salemapur , Tehsil- Moth, District-Jhansi, U.P., (Leased Area-10.0 ha)                                                                       | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                  | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 209  | Smt. Saraswati Dubey W/o Shri Sanjay Dubey, R/o- 81, Bajrang Colony, Block Side of Medical College, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone(Khanda, Gitti & Boulder)Mining" Project at Gata No.-326, Khand No.-01,at Village-Todi, Tehsil-Moth, District Jhansi, U.P. Lease area-0.809 ha.                                                | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 210  | Shri Tarun Gupta S/o Shri Ashok umar Gupta, R/o- 1346 Naya 712, Kunj Bihari Colony, Gwalior Road, Tehsil & District- Jhansi,U.P., Proposed River Bed Sand/Morrum Mining having lease Area 14.00 ha (34.58 acre) along river Betwa in Gata No.- 01, 218 Ka, Village- Kudri, Tehsil- Garautha, District- Jhansi, U.P., Lease Area: 14.00 ha, Shri Tarun Gupta     | Jhansi           | 3/9/2023                                                    | -                               |                                     | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 211  | Shri Chaudhary Ubaid Ahmad Thekedar S/o Shri Shahid Hussain, R/o- Nai Basti Banki, Tehsil- Nawabganj, District- Barabanki, U.P., Proposed of " Building Stone(Khanda, Gitti & Boulder) & Red Morrum Mining" Project at Gata No.-585, Khand No.-01,at Village- Bhandra, Tehsil- Mauranipur, District Jhansi, U.P. Lease area-2.0 ha., Shri Chaudhary Ubaid Ahmad | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 212  | Shri Anoop Kumar Singh S/o Shri Dharmjeet Singh, R/o- B-27/70, 2ND Floor, Barhar Kothi, Durga Kund Road, Near Gurudham Crossing, Varanasi, U.P., M/s M.C.C. Mahadev Construction Pvt. Ltd., Proposed of " Building Stone(Khanda, Gitti & Boulder) Mine" Project at Gata No.-19, Khand No.-05, at Village- Paraaichha, Tehsil-Moth, District-Jhansi, U.P. M/s M.C.C. Mahadev Construction Pvt. Ltd. , Lease area-2.023 ha.        | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 213  | Shri Vipin Kumar Saxena, Owner,R/o- MG-A/135, Ashiyana Prtham, Tehsil & District- Moradabad, U.P. Area-24.00 Ha on Dhasan River for Sand/Moorum Mining Project at Gata No.-1419 Kha, Khand No.- 01, Villlage- Dhamnaud, Tehsil- Garautha, District- Jhansi, U.P., Area-24.00 Ha on Dhasan River for Sand/Moorum Mining Project at Gata No.-1419 Kha, Khand No.- 01, Villlage- Dhamnaud, Tehsil- Garautha, District- Jhansi, U.P. | Jhansi           | 12/28/2022                                                  | 3/6/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                            | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 214  | Smt. Triveni Devi W/o Shri Ratan La Ahirwar, R/o- 365, Nainagarh, Nagra,Jhansi,U.P., Proposed for Punawali Kalan(Gitti-Ballast & Khanda, Boulder) Mine" Project at Gata No.-2449, 2451/2, Village- Punawali Kalan, Tehsil & District- Jhansi, U.P., Leased Area -5.0 Acres                                                                | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 215  | Shri Arvind Kumar Nagayach, Owner, R/o- 808 Ramnagar Ajnaari Road, Railway Crossing K pass , Orai, District- Jhansi, U.P., M/s Nikhil Enterprises, Proposed of "Building Stone (Khanda, Gitti & Boulder) Mine" Project at Gata No.-515, Khand No.- 04, at Village- Sirvo, Tehsil- Garautha, District- Jhansi, U.P., Leased Area -2.023 ha | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 216  | Shri Anirudha Singh, Owner, R/o- 860 C.P. Mission Compound, Tehsil- Sadar, District-Jhansi, U.P., M/s Friends Enterprises, Proposed of "Building Stone (Khanda, Gitti & Boulder) Mine" Project at Gata No.-1293, Khand No.- 02, at Village- Karari, Tehsil- Sadar, District- Jhansi, U.P., Leased Area -2.023 ha                          | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 217  | Shri Srimati Saraswati Dubey, R/o- 81 Bajrang Colony Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder) Mining" Project at Gata No.-603, Khand No.- 02, at Village- Sywari (Siori), Tehsil- Mauranipur, District- Jhansi, U.P., Leased Area -1.214 ha                                                                                                                                                              | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 218  | Shri Anoop Kuamr Singh, R/o- H.No.-B-30/5, Plot No.-914/915, Ambrosiya Apartment , B.H.U Road, Sadar, Varanasi, U.P., Proposed of "Building Stone (Khandas, Gitti & Boulder) Mining" Project located at Gata No.-22, Khanda No.- 01, at Village-Paraichha , Tehsil-Moth, District- Jhansi, U.P., Leased Area -1.902 ha                                                                                                                                 | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 219  | Shri Deepak Changani S/o Shri Chetan Lal, Owner, R/o- H.No.- 1042, CIC Camapus, Jhokan Bag, Tehsil & District- Jhansi, U.P. Proposed River Bed Sand Mining Project from Managoru River at Gata No.-794, Village- Atpei , Tehsil-Mauranipur, District- Jhansi, U.P., Lease Area: 2.50 ha), Proposed River Bed Sand Mining Project from Managoru River at Gata No.-794, Village- Atpei , Tehsil-Mauranipur, District- Jhansi, U.P., Lease Area: 2.50 ha) | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                              | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 220  | Smt. Ratna Jadaun W/o Virendra Singhy Jadaun, R/o- E-7, M-708, Arera Colony Bhopal, M.P., Proposed River Bed Sand Mining Project at Gata No.-523, Village-Khakura , Tehsil-Mauranipur, District- Jhansi, U.P., Lease Area: 20.0 ha)                                                                                                                                                                                         | Jhansi           | 1/10/2022                                                   | 1/28/2022                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 221  | Shri Sujeet Tiwari, R/o-372/28, Babulal Karkhane K Pass, Civil lines, Tehsil- Sadar, District- Jhansi, U.P., M/s Sanika Construction, Proposed Project of riverbed "Ordinary Sand Mining" on the riverbed of River Gorbora at Gata No.- 373, 374, 382, 383, 384, 386, 387, 782, 800, 692 at Village-Navada, Tehsil- Mauranipur, District-Jhansi, U.P., M/s Sanika Construction, Leased Area -3.0 ha                         | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 222  | Shri Dinesh Kmar S/o Shri Sheetal Prasad, Village- Bharosa, Tehsil- Moth, District- Jhansi, U.P., M/s Bharosa Sarkar Cintractor Suppliers, Proposed River Bed Sand/Morrum Mining Project from Dhasan River of Shri Dinesh Kmar S/o Shri Sheetal Prasad located at Gata No.- 908 Na, Khand No.-02, Village- Kharwanch, Tehsil- Garautha, District- Jhansi, U.P., M/s Bharosa Sarkar Cintractor Suppliers, Lease Area: 20 ha, | Jhansi           | 3/13/2023                                                   | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                             | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 223  | Shri Ishwar Das Parecha, R/o- 57/A, Sundar Vihar Colony, Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder) Mining" Project located at Araj No.-696, Khand No.- 01 , at Village-Karari, Tehsil & District- Jhansi, U.P., Leased Area -2.023 ha                                                                                                                         | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 224  | Shri Jai Ram Yadav S/o Shri Badri Prasad, R/o- Village-Khalishpur, Tehsil- Budhanpur, District- Azmgarh, U.P., M/s Jai Ram Engineers Contractors, Proposed of "Building Stone (Khanda, Gitti & Boulder) Mining" Project at located Gata No.-281, Khanda No.- 05, Area - 1.780 ha , at Village- Madaurakhurd, Tehsil- Moth, District- Jhansi, U.P.,M/s Jai Ram Engineers Contractors, Leased Area -1.780 ha | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 225  | Shri Sanjay Kumar Gupta S/o Shri Govind Prasad Gupta, R/o- 1/1, Virangana Nagar, Kanpur Road, District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder) Mining" Project at located Gata No./Araj No./ Plot No.-643, Khanda No.- 17, Area - 2.306 ha (5.698 Acres), at Village- Goramachhiya, Tehsil & District- Jhansi, U.P., Leased Area -2.306 ha                                    | Jhansi           | 4/9/2023                                                    | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                          | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 226  | Shri Ashish Kumar Singh S/o Shri Kailash Singh, R/o- Station Road, Paraichha, Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder) Mine" Project at Gata No./Araji No./Plot No.-719, at Village- Goramachhiya, Tehsil & District- Jhansi, U.P., M/s Ashish Enterprises, Leased Area -1.214 ha                                                         | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 227  | Smt. Rita Gupta W/o Shri Sanjay Kumar Gupta, R/o- 49, Kailash Residency, Than- Kotwali, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone(Khanda, Gitti & Boulder) Mine" Project at Khasra No.-03, at Village- Sirov , Tehsil-Garautha, District-Jhansi, U.P., Lease area-2.023 ha.                                                                                         | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 228  | Shri Sujeet Bahadur Singh, S/o- Shri Harihar Singh, R/o- Village- Sersa, Tehsil- Moth, District- Jhansi, U.P.,M/s Harihar Stone Gramodhyog, Proposed of Building Stone (Gitti- Pathhar, Khandas, Boulder) mine at Gata No./Araji No./ Plot No.- 12, Khand No.-02, Area- 0.890 Ha (2.25 Acres) at Village- Paraichha, Tehsil- Moth, District- Jhansi, U.P., M/s Harihar Stone Gramodhyog | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 229  | Shri Sushil Kumar Gupta, R/o- A.M, 2/14 Virangana Nagar, Thana- Nawabad, Tehsil & District- Jhansi, U.P., M/s Sushil Stone Gramodhyog, Proposed of Building Stone (Khanda, Gitti, Boulder) Mine Project at khand no- 03, Village- Khairo, Tehsil- Garautha, District- Jhansi, U.P., M/s Sushil Stone Gramodhyog, Leased Area -2.023 ha                                           | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 230  | Shri Anurudh Kumar Khare S/o Shri Siyasaran Khare, R/o- 34, Purani Kotwali, Pachkuiya, Tehsil & District- Jhansi, U.P., Proposed Project of Building Stone,(Khandas & Gitti, Boulder ) Mine Project located at Gata No./Araji No./Plot No.- 87, Khand No.- 01, Area- 1.214 Ha, Villlage- Dasna, Tehsil- Moth, District- Jhansi, U.P., M/s Khare Traders, Leased Area -1.214ha    | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 231  | Shri Sujeet Bahadur Singh, S/o- Shri Harihar Singh, R/o- Village- Sersa, Tehsil- Moth, District- Jhansi, U.P., Proposed Project of Building Stone,(Khandas & Gitti, Boulder ) Mine Project located at Gata No./Araji No./Plot No.- 281, Khand No.- 01, Area- 0.890 Ha (2.25 Acres), Villlage- Marodakhurd, Tehsil- Moth, District- Jhansi, U.P., M/s Harihar Stone Gramodhyog, L | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 232  | Shri Anup Kumar Singh, R/o- B30/5, Flat No.- 914/915, Ambrosiya Apartment, B.H.U. Road, Tehsil- Sadar, District- Varansi, U.P., Proposed Project of Building Stone,(Khandas & Gitti, Boulder ) Mine Project located at Gata No./Plot No.- 22, Khand No.- 01, Area- 1.902 Ha (4.698 Acres), Villlage-Paraichha, Tehsil- Moth, District- Jhansi, U.P., M/s Mahadev Construction Company, Leased Ar | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 233  | Sri Radhika Raman Yadav, Thekedar, Village Lighaura, Tehsil Garautha, District-Jhansi, U.P., Khanda, Gitty/Boulders (Building stone) project at Gata no./Araji no./Plot no. 1098, Khand-01,at Village Sakarar, Tehsil Mauranipur, District-Jhansi., Lease area 1.618 ha.M/s Radhika Raman yadav thekedar                                                                                         | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 234  | Shri Bishan Singh S/o Shri Ghanaram , Director, For- Ghanaram Infra Engineers Pvt. Ltd., R/o 818 west Patel Nagar, New Delhi, Proposed Sand/Morrum Mining Project for M/s Ghanaram Infra Engineers Pvt. Ltd., located at Gata No./Zone No./Khand No- 01 Ka, Village- Kukargaon, Tehsil- Tehrauli, District- Jhansi, U.P.,(Leased Area-30.361 Ha)                                                 | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 235  | Shri Rajesh Singh , M/s Ambey Suppliers Pvt. Ltd. , W-21, First Floor, Rajauri Garden, Dehli, Erach (Khand-01/Area- 40.468 ha) Sand/Morrum Mine on Betwa River at Khand No.- 01, Village- Erach Tehsil- Garautha, District- Jhansi, U.P., M/s Ambey Suppliers Pvt. Ltd., Sanctioned Lease Area: 40.468 ha             | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 236  | Shri Shrestha Sahu S/o Shri Vinod Sahu, Owner, R/o- 940/80 Civil Line ,Jhansi, U.P., M/s Vardan Construction, Area- 30.0 Acre/ 12.140 Ha. for River Sand/Morrum Mining at Khand No./ Gata No.- 1129, Village- Dikauli, Tehsil- Garautha, District- Jhansi, U.P., M/s Vardan Construction (Leased Area- 12.140 Ha)     | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 237  | Shri Mayank Tomar, Lesses, i26, Bapu Nagar, Bhilwara, Rajasthan, Dhawaker River Sand/Morrum Mine at Khasra No.-1984 & 2009, at Village- Dhawaker, Tehsil- Mauranipur, District- Jhansi, U.P., (Leased Area-12.14 Ha)                                                                                                  | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 238  | Shri Ashish Yadav S/o Ram Pratap, R/o- Village- Palar, Badagaon, Tehsil & District.- Jhansi, U.P., M/s Green India Consultina Pvt. Ltd., Chelra Sand Mine on Betwa River at Khand No.- 1055, 1107, Villgae- Chelra, Tehsil- Moth, District-Jhansi, U.P., M/s Green India Consultina Pvt. Ltd.,(Leased Area-16.187 Ha) | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 239  | Shri Akarshit Sharma, Address: H.No.-74, C.O.D. Farm, Jwalanagar, Vikash Nagar, Tehsil-Sadar, District- Rampur, M/s Green India Consultina Pvt. Ltd., Luhargaon Sand Mine On Betwa River at Khand No.- 01, Village- Luhargaon, Tehsil- Tahrauli, District- Jhansi, U.P.,M/s Green India Consultina Pvt. Ltd., (Leased Area-12.14 Ha)     | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 240  | Shri Sharad Pratap Singh S/o Shri Shyam Sundar Singh, R/o- Village- 240, 4A, Kachahri Chauraha, Distt.- Jhansi, U.P., M/s Sharad Enterprises, River Sand Mining at Araj/Gata/Khand No.-184, Area 22.00 Acre (8.903 Ha) , Village- Paraicha, Tehsil- Moth, Distt.- Jhansi, U.P.,M/s Sharad Enterprise, (Leased Area-8.903 Ha)             | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 241  | Shri Karan Singh Rathore S/o- Bharath Singh Rathore, A/49 Basant Vihar Panchayawala, Near Raysal School, Jaipur, Vaishali Nagar, Rajasthan, M/s Shri Kuberkamna Marbles Pvt. Ltd., Mailwara Sand Mine on UR River located at Gata No. 950, 966 at Village - Mailwara, Tehsil- Mauranipur, Distt.- Jhansi , U.P., (Leased Area-14.164 Ha) | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 242  | Shri Akarshit Sharma S/o Sanjeev K. Sharma, H. No.- 74, C.O.D. Farm Jwalanagar, Vikas Nagar, Tehsil-Sadar, Distt.- Rampur, U.P., M/s Green India Consultina Pvt. Ltd., Pachauro Sand / Morrum Mine on Sukhnai River located at Gata No. 968, 796, 797, 1102 at Village - Pachauro, Tehsil- Mauranipur, Distt.- Jhansi , U.P., (Leased Area-8.093 Ha) | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 243  | Kamlesh Sahu (Shri Ashish Yadav), R/o- Village- Palar, Badagaon, Distt.- Jhansi, U.P., Shamsherpura Sand Mine on Betwa River located at Gata No. 01 Village - Shamsherpura, Tehsil- Teharauli, Distt.- Jhansi , U.P., (Leased Area-12.140 Ha)                                                                                                        | Jhansi           | 3/25/2023                                                   | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 244  | Shri Saurabh Gupta (Shri Jagat Vikram Singh), Owner, Add.- Ream Nagar Road, Near Bharat Mandir, Chirgaon Road, Jhansi, U.P., M/s Vikram Construction Company, Sand Mining from River Bed of Dhasan River at Gata No.-434 , Village- Kharwanch, Tehsil- Garautha, Distt.- Jhansi, U.P.,M/s Vikram Construction Company, (Leased Area-24.281 Ha)       | Jhansi           | 10/21/2020                                                  | 11/11/2020                      | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 245  | Shri Aman Deep Singh S/o Shri Ranjeet Singh, Katghar, Veer Shah Hazari, Moradabad-244001, M/s A.D. Agro Foods Pvt. Ltd., Tharro Sand Mine on Betwa River located at Gata No. 01, 319, Village - Tharro, Tehsil- Garautha, Distt.- JHANSI , U.P., M/s A.D. Agro Foods Pvt. Lt, (Leased Area-20.234 Ha) | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 246  | Shri Kailash Chand, E7 M708, Arera Colony, Bhopal, M.P., M/s R.S.I. Stone World Pvt. Ltd., Devri Sand Mine on Dhasan River located at Gata No 381/10, 332/1, Village - Devri, Tehsil- Garautha, Distt.- JHANSI , U.P., M/s R.S.I. Stone World Pvt. Ltd., (Leased Area-21.044 Ha)                      | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 247  | Shri Ashok Kumar Rai, Prop., M/s Maa Betwa Trading Company, R/o Village-Badora, Post-Ghisauli, District-Jhansi, U.P., Sand/Moram mining at Araj/Gata No. 278 & 293, Village- Teharka, Tehsil-Garautha, District-Jhansi, U.P. (Leased Area-20.224 Ha)                                                  | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 248  | Smt. Manju Kushwaha, 429, Bada Gaon Gate, Teachers colony, Jhansi, 284001, Diaspore- Pyrophilyte Mining project at Plot No. 1002, Village-Parvasi, Tehsil & District Jhansi, 10.12 Ha                                                                                                                 | Jhansi           | 8/9/2018                                                    | -                               | 8/10/2018                           | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 249  | Sri. Sujeet Bahadur Singh, S/o Sri Hari Har Singh, Village-Sersa, Tehsil-Moth, Jhansi, U.P., EC for Stone Ballast/Khanda Boulder Mine at Araj No. 19, Village-Paraicha, Tehsil-Moth, Jhansi, U.P.                                                                        | Jhansi           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 250  | Smt. Meera Yadav,, Sand/Morum Mining Project                                                                                                                                                                                                                             | Jhansi           | 1/17/2023                                                   | 2/18/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 251  | Shri Baljit Saluja, R/o- 526 Civil Line, Near Bank Of Baroda, Court Road, District- Lalitpur, U.P., Proposed of "Building stone (khanda-boulder/gitti-ballast)" Mine at Gata/Arazi No- 584/1/6, Village- Amarpur, Tehsil- Lalitpur & District- Lalitpur, Uttar Pradesh.  | Lalitpur         | 3/13/2023                                                   | 3/26/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 252  | Smt. Seema Yadav, R/o- 86, CIVIL LINE, LALITPUR, UTTAR PRADESH, Proposed of "Building stone (khanda-boulder/gitti-ballast)" Mine at Gata/Arazi No-1342/3, Village- Gugarwara, Tehsil- Mahroni & District- Lalitpur, Uttar Pradesh By Smt. Seema Yadav, Area – 2.023 ha., | Lalitpur         | 2/15/2023                                                   | 3/16/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 253  | Shri Surendra Kumar Rai, R/o- Village- Chhilla, Pargana- Banpur, Tehsil- Mahroni & District- Lalitpur, Uttar Pradesh By M/s Tridev Construction, Proposed of "Building stone (khanda-boulder/gitti-ballast)" Mine at Gata/Arazi No-217Kha, Village- Chhilla, Pargana- Banpur, Tehsil- Mahroni & District- Lalitpur, Uttar Pradesh By M/s Tridev Construction (Shri Surendra Kumar Rai), Area- 2.53 ha | Lalitpur         | 12/14/2022                                                  | 12/16/2022                      | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 254  | Smt. Rajni Raja, R/o- Village- Pipra, Tehsil- Talbehat & District- Lalitpur, Uttar Pradesh, "Proposed of Building stone (khanda-boulder/gitti-ballast)" Mine at Gata/Arazi No-558Mi, Khand-1, VillagePipra, Tehsil- Talbehat & District- Lalitpur, Uttar Pradesh By Smt. Rajni Raja, Area-1.437 ha.                                                                                                   | Lalitpur         | 1/22/2023                                                   | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 255  | Shri Brijendra Rai, R/o- Village- Daulatpur, Tehsil-Mahroni, District-Lalitpur, Uttar Pradesh By M/s Trishira Material Supplier, Proposed of "Building stone (Khanda-Boulder/Gitti-Ballast)" Mine at Arazi No.-26, Khand-01, Village- Daulatpur, Tehsil- Mahroni, District-Lalitpur, Uttar Pradesh By M/s Trishira Material Supplier (Shri Brijendra Rai), Area 2.214 ha                              | Lalitpur         | 12/14/2022                                                  | 12/16/2022                      | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 256  | Shri Pancham Singh Tomar, R/o- Village- Ramgarha, Tehsil- Madawara, District-Lalitpur, Uttar Pradesh, Proposed of "Building stone (Khanda-Boulder/Gitti-Ballast)" Mine at Arazi No.-287/5, Village- Ramgarha, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh By Shri Pancham Singh Tomar, Area 1.214 ha                                     | Lalitpur         | 1/22/2023                                                   | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 257  | Smt. Punkunvar Raja Bundela, R/o- Village- Ramgarha , Tehsil- Madawara & District- Lalitpur, Developed By M/s Rajmani Bundela Construction,, Proposed Red Morrum mine, at Gata No.- 557, Village- Ramgarha , Tehsil- Madawara & District Lalitpur, Developed By M/s Rajmani Bundela Construction, (Smt. Punkunvar Raja Bundela), Area 2.023 ha | Lalitpur         | 2/2/2023                                                    | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 258  | Smt. Neelam Baronia W/o - Shri Dushyant Baronia R/o- 934, Main bajar, Lalitpur road, Mahroni District - Lalitpur, U.P., Proposed Project of "Red Morrum Mine (by the weathering of stony rocks)" located at Gata No- 315, Village Pachauda, Tehsil Mahroni, District Lalitpur, Uttar Pradesh. Area 1.0 Ha                                      | Lalitpur         | 9/30/2022                                                   | 10/20/2022                      | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 259  | Shri Mrityunjay Singh, R/o- Village- Madanpur, Tehsil- Madawara, District-Lalitpur, Uttar Pradesh, Proposed of "Imarati Patthar/Sandstone (Slab/Patiya, Gitti, Khanda, Boulders)" Mine at Arazi No.- 815/4, Khand-02, Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh, Area:1.214, By Shri Mrityunjay Singh | Lalitpur         | 2/15/2023                                                   | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 260  | Shri Khilawan Singh, R/o- Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh, Proposed of "Imarati Patthar/Sandstone (Slab/Patiya, Gitti, Khanda, Boulders)" Mine at Arazi No.-815/4, Khand-03, Village- Madanpur, Tehsil- Madawara, District-Lalitpur, Uttar Pradesh By Smt. Nupur Singh, Area: 1.214         | Lalitpur         | 2/14/2023                                                   | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 261  | Smt. Nupur Singh, R/o- Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh, Proposed of "Imarati Patthar/Sandstone (Slab/Patiya, Gitti, Khanda, Boulders)" Mine at Arazi No.-815/4, Khand-03, Village- Madanpur, Tehsil- Madawara, District-Lalitpur, Uttar Pradesh By Smt. Nupur Singh, Area: 1.0              | Lalitpur         | 2/14/2023                                                   | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                          | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 262  | Shri Rajeev Singh S/o Shri Brijendra Pratap Singh, R/o-- Ambedkar Nagar Colony, Kabrai, District- Mahoba, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder, Patiya, Lalmorrum etc) Mining" Project at Araj No.- 93/1, Khanda No.- 07, at Village- Lakhanapur, Tehsil-Lalitpur, District- Lalitpur, U.P., Leased Area -2.134ha | Lalitpur         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 263  | Shri Ravaraja S/o shri Seetal Singh, Village -Jugupura, Devgarh Road, Lalitpur, District- Lalitpur, U.P., Proposed Building Stone (khanda, Gitti & Boulder, Ballast) Mining Project at Gata No.-1498, Khand No.-04, Village-Gadiya, Tehsil-Talbehat, District- Lalitpur, U.P. Lease area-2.023 ha.                                      | Lalitpur         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 264  | Shri Jayram Singh Niranjana, Owner, Near Risala Temple Azadpura, Tehsil & District- Lalitpur, U.P., Proposed for Khanda, Gitti & Boulder Mining at Araj No.- 02/1, Khand No.- 04, Village-Lakhanpura, Tehsil & District- Lalitpur, U.P., Leased Area -1.00 ha                                                                           | Lalitpur         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 265  | Shri Lakshmi Shankar, Adwaha, Post- Muhara, Tehsil & District- Lalitpur, U.P., Proposed for Khanda, Gitti Mining Project at Araj No.-02/1, Khand-02, Village- Lakhanpura, Tehsil- Lalitpur, District- Lalitpur, U.P., Lease area- 2.550 ha.                          | Lalitpur         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 266  | Shri Bhupendra Singh, Owner, R/o- Village- Pachauni, Tehsil & District- Lalitpur, U.P., Proposed of Riverbed Sand /Morrum mine at Khasra/Gata No.- 01, Khand No.-01, Village- Pachauni, Tehsil & District- Lalitpur, U.P., Leased Area -2.023 ha                     | Lalitpur         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 267  | Shri Jai Hind Singh Bundela, Owner, R/o- Village- Pachauni, Tehsil & District- Lalitpur, U.P., Proposed of Riverbed Sand /Morrum mine at Khasra/Gata No.- 01, Khand No.-02, Village- Pachauni, Tehsil & District- Lalitpur, U.P., Leased Area -1.618 ha              | Lalitpur         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 268  | Shri Kaushal Kishore Soni, Owner, R/o- Village- Balargua, Talbehat, District- Lalitpur, U.P., M/s Natraj Builders, Proposed for River Sand Mine at Khasra/Araj No.-391, Village- Balargua, Talbehat, District- Lalitpur, U.P., M/s Natraj Builders, (Area: 3.238 Ha) | Lalitpur         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 269  | Smt. Karuna Parecha Ruchi Satya,R/o-1533, Jankipuram Civil Line , Jhansi, Proposed of Khanda,Gitti mine at Araj/Gata No.- 02/1, Khand No.-03, Villlage-Lakhanpura, Tehsil & District-Lalitpur, U.P.,Lease Area 1.0 Ha                                                                  | Lalitpur         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 270  | Shri Phool Singh Yadav S/o Shri Shuk Dayal,394, Basalguwa, Tabehat, Lalitpur, U.P., Proposed for (Khanda, Gitti & Boulder)Mining at Araj No.- 93/1, Khand No.- 05, Village-Lakhanpura, Tehsil & District-Lalitpur, U.P., Leased Area -2.024 ha                                         | Lalitpur         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 271  | Shri Santosh Kumar Singh, Village-Lakhanapur, District- Lalitpur, U.P., Proposed for Khand Gitti Mining Project at Araj No.- 09, Village-Lakhanapur, District-Lalitpur, U.P,Area-1.396 Ha                                                                                              | Lalitpur         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 272  | Shri Harjeet Singh, M/s Sangam Stone Crusher, Village-Lakhanpura, Tehsil-Lalitpur,District-Lalitpur,U.P., Proposed for Khanda, Gitti Mining Project for Area- 2.064 ha, at Araj No.-93/1, Khand-08, Village- Lakhanpura, Tehsil-Lalitpur,District-Lalitpur,U.P., Lease area- 2.064 ha. | Lalitpur         | 1/1/2023                                                    | 1/10/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                            | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 273  | Shri Ravendra Singh Chauhan, Owner, 440, Near National Convent School, Lalitpur, U.P., Padwa River Sand Mine at Araji No.- 01, at Villge- Padwa, Tehsil- Mahaoni, District- Lalitpur, U.P., M/s Ramraja Minerals, Leased Area -2.60 ha    | Lalitpur         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 274  | Sri. Deependra Singh Chauhan, MS KRISHNA ENTERPRISES, 115, Vijay nagar, Kanpur Road, District- Lucknow, Uttar Pradesh- 226023, Sand Mining at River Sharda, Village-Mudi, Gata No. 443, Tehsil, Dhaurahra, District Lakhimpur Khiri, U.P. | Lalitpur         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 275  | M/s Mount Victoria Granites Ltd, 36/34, Pal Mohan Mension, East Patel Nagar, New Delhi, Stone Mining Project at Vill-Madwari, Distt-Lalitpur, U.P. (Leased Area-3.583 Hac)                                                                | Lalitpur         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 276  | M/s Mount Victoria Granites Ltd, 36/34, Pal Mohan Mension, East Patel Nagar, New Delhi-110008, Sand Stone Mining at Vill- Madwari, Distt- Lalitpur,U.P.(Leased Area-4.127 Hac)                                                            | Lalitpur         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 277  | Shri Yogendra Pramani, R/o-356/4, Civil Line Thana-Nawabad, Tehsil- Sadar, istrict- Jhansi, U.P., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 747, Khand No.- 05, Village- Pathrehta , Tehsil- Kalpi, District- Jalaun, U.P., (Lease Area: 16.194 ha)                                       | Jalaun           | 12/25/2022                                                  | 3/25/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | NO                                    |
| 278  | Shri Priyesh Gangele, R/o- 02 Bhawani Nagar, Amit Motors. Bhopal, M.P., M/s Kamtanath Enterprises Pvt. Ltd., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 1782 & 1783, Khand No.- 01, Village- Mohan, Tehsil- Orai, District- Jalaun, U.P., (Lease Area: 14.574 ha)                          | Jalaun           | 12/23/2022                                                  | 1/10/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | NO                                    |
| 279  | Shri Shyam Mohan Tiwari, R/o- 03, Bhawan Nagar, Near Bhel, Gate No.-1, Indrapuri, Bhopal, M.P., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 747, Khand No.- 06, Village- Pathrehta , Tehsil- Kalpi, District- Jalaun, U.P., M/s Krishna Technoconsultant Pvt. Ltd., (Lease Area: 10.121 ha) | Jalaun           | 12/19/2022                                                  | 1/10/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 280  | Shri Nikhil Jain, R/o- 13- A, unv Block, Shalimarbagh, Delhi, M/s Abundance Toujours Pvt. Ltd., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 747, Khand No.- 03, Village- Pathrehta , Tehsil- Kalpi, District- Jalaun, U.P., (Lease Area: 16.194 ha)                 | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 281  | Shri jaideep Rai(Shri Yogendra Pramani, R/o-356/4, Civil Line Thana-Nawabad, Tehsil- Sadar, istrict- Jhansi, U.P.), Proposed River Bed Sand/Morrum Mining Project from Betwa River for located at Khand No.- 240, Khand No.-04, Village- Himanpura, Tehsil-Kalpi, District- Jalaun, U.P., Lease Area: 16.194 ha) | Jalaun           | 3/12/2023                                                   | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | NO                                    |
| 282  | Shri Bishan Singh, R/o- 240/4A, Civil Lines Kachahari Chauraha, Tehsil- Jhansi, District- Jhansi, U.P., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 240, Khand No.- 03, Village- Hamanpur, Tehsil- Kalpi, District- Jalaun, U.P., (Lease Area: 13.360 ha)           | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                              | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 283  | Shri Mohammad Jawed, Owner, R/o- 41 Raipur, IIM Road, District- Lucknow, U.P., M/s M P Infra, Proposed River Bed Sand/Morrum Mining Project on the River Bed of River Betwa located at Gata No.- 1396 G, Khand No.- 02, Village- Bhedikhurd, Tehsil- Kalpi, District- Jalaun, Uttar Pradesh. M/s M P Infra, Sanctioned Lease Area- 20.242Ha | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 284  | Shri Karan Singh Rajput S/o Shri Harnarayan Singh, Add.-257, Ganeshganj, Oraí, Jalaun, U.P., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 1064, Khand No.- 01, Village- Kahta Hamirpur, Tehsil- Kalpi, District- Jalaun, U.P., (Lease Area: 9.710 ha)                                           | Jalaun           | 12/15/2022                                                  | 1/2/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 285  | Shri Nirmal Kant Tiwari, R/o-204, Budhauyana Rath, District- Hamirpur, U.P., M/s Mankameshwar Infrastructure, Proposed river bed Ordinary Sand Mining from Betwa River at Gata No.-1396, Khand No.- 1, Village- Bhedi Khurd, Tehsil- Kalpi, District- Jalaun, U.P., M/s Mankameshwar Infrastructure, (Leased Area-20.42 Ha)                 | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 286  | Shri Sudhir Singh, Owner,R/o-561 Gopalganj, Tehsil- Orai,District- Jalaun,U.P., M/s Gauri Traders, Proposed Project of River Bed Ordinary Sand Mining on the River Betwa at Gata No.- 1191/2, Khand No.- 04 , Village- Sikarivyas, ,Tehsil- Orai,District- Jalaun,U.P., M/s Gauri Traders Lease Area: 20.242 ha,                                                         | Jalaun           | 12/17/2022                                                  | 3/22/2022                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 287  | Shri Devendra Kumar Gupta S/o Shri Shiv Kumar Gupta, Owner, R/o 160- Om Shanti Nagar, Jhansi U.P., M/s Shaksham Contractors Suppliers, Proposed River Bed Sand/Morrum Mining Project from Betwa River for , located at Gata No.- 317 Mi, Khand No.- 03, Village- Kurauna, Tehsil- Orai, District- Jalaun, U.P.,M/s Shaksham Contractors Suppliers(Leased Area-20.242 Ha) | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 288  | Smt. Archana Gupta W/o Shri Devendra Kumar Gupta, Owner, R/o- 160- Om Shanti Nagar Laxmi gate, Thana- Kotwali, Jhansi U.P.,, Proposed Sand/Morrum Mining Project located at Gata No.- 317 Mi, Khand No.- 04, Village- Kurauna, Tehsil- Orai, District- Jalaun, U.P.,(Leased Area-16.194 Ha)                                                                              | Jalaun           | 3/27/2023                                                   | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 289  | Shri Sumit Kumar Singh, R/o- Majhara Gonda, District-Gonda, U.P., M/s A.S.V.P. Construction, Proposed River Bed Sand/Morrum Mining Project at Gata No.-05A, Gata No.- 2556 & 2557, Village- Bandhauri, Tehsil- Urai, Distt.- Jalaun, U.P., M/s A.S.V.P. Construction, Lease Area 36.437 Ha                             | Jalaun           | 12/18/2021                                                  | 2/14/2022                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 290  | Shri Ram Kumar Singh S/o Shri Harpal Singh Parmar, R/o- Range Chauraha, Gursarai, Thana- Gursarai, Tehsil- Garautha, District- Jhansi, U.P., Proposed Sand/Morrum Mining Project from Betwa River at Khand No.- 01, Gata No.- 2513, 2629, Village- Kharka, Tehsil- Orai, District- Jalaun, U.P., Leased Area-20.242 Ha | Jalaun           | 3/13/2023                                                   | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | NO                                    |
| 291  | Shri Rajesh Singh, M/s Kuber Kamna Marbels Pvt. Ltd., 312- Ganpati Plaza, Bhati, 41 M. Road, Rajasthan, Basrehi Sand/Morrum Mine on the Betwa River for M/s Kuber Kamna Marbels Pvt. Ltd. at Gata No.- 596, Khand No.- 02, (Area- 16.194 Ha), Village- Basrehi, Tehsil- Kalpi, District- Jalaun, U.P.,                 | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 292  | Shri Chandershekhar Chaurasia S/o Deen Dayal Chaurasia, R/o 28, Brahmapuri Colony, Near Jugauli Crossing, Faizabad Road, Lucknow, U.P., M/s Eureka Mines and Minerals LLP, Proposed Riverbed Sand/Morrum Mining Project from Ken River of M/s Eureka Mines and Minerals LLP located at Gata No.-747 (Khand No.- 01), Village- Pathreta, Tehsil- Kalpi, District-Jalaun, Uttar Pradesh. Sanctioned Lease Area- 40.02 Ha | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 293  | Shri Suresh Chandra Gupta S/o Shri Narayan Das Gupta, Owner, H.No.- 60, Ganesh Bazar, Jhansi Khas, District- Jhansi, U.P., M/s Suresh Chandra Gupta, Proposed Riverbed Sand Mining Project from Betwa River at Gata No. 2559, 2563, Khand No.- 01 (Area: 20.242 Ha) Village - Bandhauli, Tehsil - Orai, District - Jalaun, U.P., Lease Area - 20.242 Ha.                                                               | Jalaun           | 10/27/2020                                                  | 11/12/2020                      | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 294  | Shri Anand Gupta S/o Shri Laxminarayan Gupta, R/o- Maharajpur, Kanpur Nagar, U.P., Proposed River Bed Sand/Morrum Mining Project having lease area- 20.242 ha (50.1 acre) along River Betwa in Gata No.- 1396 Ga, Khand No.- 04, at Village- Bhedikhurd, Tehsil- Kalpi, District- Jalaun, U.P., Lease Area: 20.242 ha,                                                                                | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 295  | Shri Devendra Kumar Gupta S/o Shri Shiv Kumar Gupta, Owner, R/o 160- Om Shanti Nagar, Jhansi U.P., M/s Saksham Contractors Suppliers, Proposed River Bed Sand/Morrum Mining Project from Betwa River for M/s Saksham Contractors Suppliers, located at Gata No.- 2513, 2629, Khand No.- 02, Area-20.242 ha (50.00 Acres) Village- Kharka, Tehsil- Orai, District- Jalaun, U.P., Lease Area: 20.242 ha | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                  | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 296  | Shri Ajay Kumar Kattiyar, Owner R/o- 117/721 Q-Block, Kakadev Sarada Nagar, Naveen Nagar, District- Kanpur Nagar,U.P., M/s New Pooja Construction, Total Area- 22.0 Acres (8.906 Ha),Effective Workable Area- 17.30Acres (7.012 Ha), River Sand/Morrum Mining Project at Gata No.-1782, 1783, Khand No.- 02, Village- Mohana, Tehsil- Orai, District- Jalaun, U.P., M/s Khajuraho Motors Pvt.Ltd., Sanctioned L | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 297  | Shri Yashpal Singh Parmar, Owner, M/s Khajuraho Motors Pvt.Ltd., District- Chhatarpur, M.P., Proposed Sand/Morrum Mining Area- 50.0 Acres (20.242 Ha),Effective Area:49.41Acres (20.005 Ha)Project at Gata No.- 2558, 2559, Khand No.- 03, Village- Bandhauli, Tehsil- Orai, District- Jalaun, U.P., M/s Khajuraho Motors Pvt.Ltd., Sanctioned Lease Area:                                                      | Jalaun           | 7/13/2022                                                   | 8/24/2022                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 298  | Shri Maheep Kumar Ojha S/o Shri Ramdeo Prasad Ojha, Village- Dhushah, Tehsil- Balrampur, District-Balrampur, U.P., M/s Bindu and Ram Construction Company, Proposed River Bed Sand Mining Project from Betwa River for M/s Bindu and Ram Construction Company, located at Gata No.- 1396 Ga and Khand No.- 03, Village- Bhedi Khurd, Tehsil- Kalpi, District- Jalaun, U.P., Sanctioned Lease Area: 20.242 Ha , Effective Ar            | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 299  | Shri Umesh Chandra Bansal S/o Shri Kailash Narayan Bansal, Village- Jauti Road, Near Radha Krishan Temple, Porsa, District- Muraina, U.P., M/s Kanhaiyan Lal And Sons, Proposed River Bed Sand Mining Project from Betwa River for M/s Kanhaiyan Lal And Sons located at Gata No.- 1782, 1783, Khand No- 03,Village- Muhana, Tehsil- Orai, District- Jalaun, U.P., Sanctioned Lease Area: 8.906 ha , Effective Workable Area- 8.016 Ha | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 300  | Shri Suresh Chandra Gupta S/o Shri Narayan Das Gupta, Owner, H.No.- 60, Ganesh Bazar, Jhansi City, District- Jhansi, U.P., M/s Suresh Chandra Gupta, Area- 40.0 Acre/16.194 Ha. for River Sand/Morrum Mining Project at Khand No.- 03, Gata No.- 267, 268 ,Village- Kyotra, Tehsil- Kalpi, District- Jalaun, U.P., M/s Suresh Chandra Gupta (Leased Area- 16.194 Ha) | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 301  | Sri Bishan Singh S/o Shri Ghanaram Singh R/o H.No. 240/4A, Civil Lines, Kachhehri Chauraha, Distt: Jhansi, U.P., Sand/Morrum Mining from Betwa River Gata no. 240 Khand no.5, Vill: Himanpura, Tehsil Kalpi, Dsitt: Jalaun.U.P. Lease Area 16.194 ha                                                                                                                 | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 302  | Shri Yashpal Singh Parmar, Owner, M/s Khajuraho Motors Pvt.Ltd., District- Chhatarpur, M.P., Area- 40.0 Acre( 16.194 ha) for River Sand/Morrum Mining at Khand No.-04, Gata No.- 2558, 2563, Village- Bandhauri, Tehsil- Urai, District- Jalaun, U.P., M/s Khajuraho Motors Pvt.Ltd (Leased Area-16.194 Ha)                                                          | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                              | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 303  | Shri Raghendra Singh S/o Shri Devi Prasad, Owner, Village & Post- Bijaura, Than- Todi Fatehpur, Tehsil- Garautha, District- Jhansi, U.P., Sand/Morrum Mining at Betwa River Bed, Gata No.- 1191/2, Khand No.- 03, Village- Sikarivyas, Tehsil- Orai, District- Jalaun, U.P., Lease Area 20.242 Ha                           | Jalaun           | 11/27/2020                                                  | 4/17/2021                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 304  | Shri Suresh Chandra Gupta S/o Shri Narayan Das Gupta, Owner, H.No.- 60, Ganesh Bazar, Jhansi City, District- Jhansi, U.P., M/s Suresh Chandra Gupta, Sand/Morrum Mining from betawa river for M/s Suresh Chandra Gupta at Gata No. 596 Khand No. 1, Village- Basrehi, Tehsil- Kalpi, District- Jalaun, U.P. (Area 16.194ha) | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 305  | Shri Rupesh Kumar Chauhan S/o Shri Shyampal Singh Chauhan, Owner, 2/588, Tulsinagar Pollysheets Post- Kathgodam Haldwani, District- Nanital, Uttarkhand, Area-30.00 Acre (12.145 Ha) for River Sand/ Morrum Mining at Gata No.- 2558, 2563, Khand No.- 05, Village- Bandhauli, Tehsil- Urai, District- Jalaun, U.P.         | Jalaun           | 9/2/2020                                                    | 11/5/2020                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                                  | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 306  | Shri Sharad Pratap Singh S/o Shri Shyam Sundar Singh Yadav, Owner, H.No.- 240, 4A, Civil Lines, Kachahri Chauraha, Distt.- Jhansi, U.P., M/s Sharad Enterprises, Proposed River Bed sand/Morrum Mining from Betwa River for M/s Sharad Enterprises located at Gata No.- 240, Khand No.- 2, Village- Himanpura, Tehsil- Kalpi, District- Jalaun U.P., Working Area- 16.40 ha (43.0 Acre), Sanctioned Lease Area- 20.242 ha (50 A | Jalaun           | 10/1/2020                                                   | 11/12/2020                      | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 307  | Shri Ankit Gupta S/o Shri Vijay Shankar Gupta, Owner, H.No.- 843, Sector- 19, Indira Ngar, Lucknow, U.P., M/s Maa Raktdantika Contractors and Suppliers Pvt. Ltd., Proposed river bed sand/Morrum Mining from Betwa River for M/s Maa Raktdantika Contractors and Suppliers Pvt. Ltd., located at Gata No.-1396 Ga,Khand No.- 2, Village- Bhedi Khued, Tehsil- Kalpi, District- Jalaun, U.P.,(Leased Area-20.242 Ha)            | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 308  | Shri Sharif Khan, Owner, R/o- 315 Nemi Nagar, Extension- Vaishalinagar, Jaipu , M/s Green India Consultina Pvt. Ltd., Karthara Sand Mine on Betwa River at Khand No.- 01,Gata No.- 208, Villgae- Karthara, Tehsil- Orai, District-Jalaun, U.P., M/s Green India Consultina Pvt. Ltd.,(Leased Area-6.882 Ha)                            | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 309  | Shri Vishwas Parmani, S/o H. Parmani, R/o - Associated Commerce, Pipriya, Distt.- Hoshangabad(M.P.), M/s Associated Commerce, Sand/ Morum Mining Project from Betwa River for M/s Associated Commerce located at Gata No.- 747/16, Village-Patharehta, Tehsil-Kalpi, Disst.- Jalaun, U.P., M/s Associated Commerce, Lease Area 8.90 Ha | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 310  | Sri Mahesh Kumar Dubery,, EC for Khanda/Gitti/Boulder Stone Mining Project at Gata No-892/3, Vill-Chhirwali, Tehsil-Konch, Distt-Jalaun, U.P. (Leased Area 2.70 Acres)                                                                                                                                                                 | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |
| 311  | Sri. Brijendra Singh, Village-Nrew Ramnagar Orai, Tehsil-Orai, District-Jalaun, Sand/Morum Mining Project at Gata No- 860/19, Village-Simiriya, Tehsil- Orai, District Jalaun (Leased Area 3.112 Hac)                                                                                                                                  | Jalaun           | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 312  | Shri Shailendra Kumar Dubey S/o Shri Indra Kumar Dubey, R/o. Vill. Kalana Dubey, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 36/6/5, Vill. Sonbarsa, Teh. Lalganj, Area 2.50 Acre., Distt. Mirzapur                                                                       | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 313  | Shri Vishal Dubey S/o. Shri Ramjiddhar Dubey, R/o. Vill. Kalana, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 36/5/2, Vill. Sonbarsa, Teh. Lalganj, Area 4.00 Acre, Distt. Mirzapur                                                                                        | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 314  | Shri Sanjay Singh S/o. Shri Ramchandrar Singh, R/o. Vill. Bhaluahi, Post Badalapur, Distt. Mirzapur, Mining Project at Gata No. 615K Mi & 615/692 Mi, Vill. Sahira(Niji), Teh. Lalganj, Area 10.00 Acre, Distt. Mirzapur.                                                             | MIRZAPUR         | 2/1/2023                                                    | 3/15/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 315  | Shri Anirudh Kumar Tiwari S/o. Shri Vikramadity Tiwari, R/o. Vill. Chauguna, Post-Kador, Distt. Sant Ravidas Nagar (Bhadohi), Mining Project at Gata No. 83 Kh, Vill. Bhusi Patharaha (Niji), Teh. Lalganj, Distt. Mirzapur.                                                          | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 316  | M/s. Nav Nirman Infrahiets & Moovers Pvt. Ltd., Partner Shri Ramesh Chandra Mishra S/o. Shri Hari Narayan Mishra, R/o. Vill. Dhanvativaya, Teh. Aurai, Distt. Bhadohi, Mining Project at Gata No. 83Ga, Vill. Bhusi Patharaha (Niji), Teh. Lalganj, Area 12.00 Acre, Distt. Mirzapur. | MIRZAPUR         | 1/24/2023                                                   | 5/29/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                            | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 317  | M/s. Om Jay Infradevelopers, Partner Shri Rahul Singh S/o. Om Prakash Singh R/o. House No. 31, Bhuneshwar Nagar Colony, Ardali Bazar, Sadar, Distt. Varanasi, Mining Project at Gata No. 6438Ga, Vill. Naugawan, Teh. Lalganj, Area 9.88 Acre, Distt. Mirzapur.                                                           | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 318  | Shri Rana Ranjan Singh S/o. Late Rameshwar Singh, R/o. Vill. Matikhana, Post Belan Baraudha, Distt. Mirzapur, Mining Project at Gata No. 112Mi & 121Mi, Vill. Matikhana (Niji), Teh. Lalganj, Area 1.75 Acre, Distt. Mirzapur.                                                                                            | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 319  | M/s. Dilip Bildcon Ltd., Director Shri Dilip Survanshi S/o. Late Shiv Narayan Suryavanshi, R/o. Plot No. 05, Inside Govind Narayan Singh Gate, Chunabhatti Kolar Road, Bhopal (M.P.), Mining Project at Gata No. 760, 762, 766, 768 & 770, Vill. Semari Mangradaha (Niji), Area 4.00 Teh. Lalganj, Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 320  | M/s. Dilip Bildcon Ltd., Director Shri Dilip Survanshi S/o. Late Shiv Narayan Suryavanshi, R/o. Plot No. 05, Inside Govind Narayan Singh Gate, Chunabhatti Kolar Road, Bhopal (M.P.), Mining Project at Gata No. 764, Vill. Semari Mangradaha (Niji), Teh. Lalganj, Area 6.20 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 321  | Smt. Arun Devi W/o. Shri Dinesh Prasad Singh, R/o. Vill. Khaira Kala, Dubar Kalan, Teh. Lalganj, Distt. Mirzapur, Mining Project at Gata No. 614, 615 & 616, Village Layan (Niji), Teh. Lalganj, Area 3.91 Acre, Distt. Mirzapur.                                                                    | MIRZAPUR         | 2/26/2023                                                   | 3/5/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 322  | Smt. Mithilesh Dubey W/o. Shri Ramji Dubey, R/o. Vill. Kalana Dubey, Gaipura, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 3Kh & 3Gh, Vill. Manikpur (Niji), Teh. Lalganj, Area 2.00 Acre, Distt. Mirzapur.                                                                               | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 323  | Shri Pankaj Kumar Pandey S/o. Shri Yag Narayan Pandey, R/o. Vill. Devari Kalan, Teh. Marihan, Distt. Mirzapur, Mining Project at Gata No. 146, Vill. Devari Kalan, Teh. Marihan, Area 5.00 Acre, Distt. Mirzapur.                                                                                    | MIRZAPUR         | 2/27/2023                                                   | 3/5/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 324  | Shri Shambhu Nath Yadav W/o. Shri Binnar Yadav, R/o. Vill. Devari Kalan, Teh. Marihan, Distt. Mirzapur, Mining Project at Gata No. 478, Vill. Devari Kalan, Teh. Marihan, Area 6.25 Acre, Distt. Mirzapur.                                                                       | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 325  | M/s. Jay Hanuman Industries, Prop. Shri Jagdish Tiwari S/o. Shri Santosh Tiwari, R/o. Mo. Rajrshi Nagar Colony, Parmapur, Tarkapur, Sadar, Distt. Mirzapur, Mining Project at Gata No. 488/2 & 488/3, Vill. Devari Kalan (Niji), Teh. Marihan, Area 12.00 Acre, Distt. Mirzapur. | MIRZAPUR         | 7/8/2022                                                    | 8/3/2022                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 326  | J.B.S. Stone, Prop. Jaypal Gupta S/o. Late Keshav Prasad Gupta, R/o. Vill. Barkachha Kalan, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 501 Ka & Ga, Vill. Devari Kalan (Niji), Teh. Marihan, Area 5.00, Distt. Mirzapur.                                            | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 327  | Shri Jagdish Chandra Diwedi S/o. Late Ramrekha Diwedi, R/o. Visundarpur, Civil Lines, Sadar, Distt. Mirzapur, Mining Project at Gata No. 484, Vill. Devari Kalan (Niji), Teh. Marihan, Area 5.00 Acre, Distt. Mirzapur.                                                          | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                             | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 328  | Shri Girija Shankar S/o. Shri Mulraj, R/o. Vill. Mudaila, Thana Saray Khvaja, Teh. Shahganj, Distt. Mirzapur, Mining Project at Gata No. 1537/Kha/1, Vill. Bahuti (Niji), Teh. Marihan, Area 6.00 Acre, Distt. Mirzapur.                                                   | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 329  | Shri Dhanpal Singh S/o. Shri Khajan Singh, R/o. Moh. Shankarpur, Ghaziabad and Shri Bramhdatta S/o. Shri Shivdatta R/o. Moh. C-729, Sector-C, Maha Nagar, Lucknow, Mining Project at Gata No. 17Gha, Vill. Pathraur (Niji), Teh. Marihan, Area 4.00 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 330  | Shri Amod Kumar Singh S/o. Shri Devendra Chaudhari, R/o. Vill. Bathuva, Pathrahiya, Distt. Mirzapur, Mining Project at Gata No. 1K, 1J, 1An, 1Tha and 1Tha, Vill. Dhanawal (Niji), Marihan, Distt. Mirzapur.                                                               | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 331  | Shri Suraj S/o. Late Shitala Prasad, R/o. Moh. Pakki Saray, Thana Kotawali Shahar, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 1537R, Vill. Bahuti (Niji), Marihan, Area 6.47 Acre, Distt. Mirzapur.                                                           | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                               | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 332  | Shri Keshav Nath Tiwari S/o. Late Ramnagina, R/o. Vill. Pahari Barkchha, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 1537R, Vill. Bahuti (Niji), Teh. Marihan, Area 4.94, Distt. Mirzapur.       | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 333  | Shri Akhilesh Kumar Singh S/o. Shri Raj Bahadur Singh, R/o. Vill. Bhaidpur, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 508/1, Vill. Dadhiram, Teh. Sadar, Area 1.55 Acre, Distt. Mirzapur.      | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 334  | Shri Moh. Shah S/o. Shri Jamat Ali Shah, R/o. Vill. Harharpur Dunda Shubhali, Thana Bahedi, Distt. Barelli, Mining Project at Gata No. 997 Mi, Vill. Sindhaura, Teh. Sadar, Area 2.50 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 335  | Shri Jamidar Singh S/o. Shri Vikrmajit Singh, R/o. Vill. Semara, Khulua, Distt. Mirzapur, Mining Project at Gata No. 997Mi, Vill. Sindhaura, Teh. Sadar, Area 12.00 Acre, Distt. Mirzapur.                   | MIRZAPUR         | 1/31/2023                                                   | -                               | -                                   | Yes                                                     | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 336  | M/s. Satya Prakash Construction Company, Prop. Shri Satya Prakash Singh S/o. Shri Devraj Singh, R/o. Chakgaura Bisen, P.O. Nakati, Mishrauli, Distt. Mirzapur, Mining Project at Gata No. 2Mi, 3, 5 & 6 Mi. Vill. Chakgaura Bisen, Teh. Sadar, Area 1.30 Acre, Distt. Mirzapur.               | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 337  | Shri Shyam Bahadur Singh S/o. Shri Jawahir Singh, R/o. Danghar, Hydil Colony, Distt. Mirzapur, Mining Project at Gata No. 562, Vill. Dadhiram, Teh. Sadar, Area 1.50 Acre, Distt. Mirzapur.                                                                                                   | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 338  | Smt. Shiv Kumari Devi W/o. Shri Sushil Kumar Mishra, R/o. Vindhyapuri Colony, Bharuhana, Distt. Mirzapur, Mining Project at Gata No. 562, Vill. Dadhiram, Teh. Sadar, Area 1.50 Acre, Distt. Mirzapur.                                                                                        | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 339  | Shri Premji Tripathi S/o. Late Shivmurti Tripathi, R/o. Vill. & Post Bharpura, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 1312 Mi, Vill. Dadhiram, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 1312 Mi, Vill. Dadhiram, Teh. Sadar, Area 3.00 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 340  | M/s. Bol Bam Eint-Bhatta, Prop. Shri Rajesh Kumar Tripathi S/o. Late Jatashankar Tripathi, R/o. Vill. Marpha, Po. Hinauti, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 997 Mi, Vill. Sindhora, Teh. Sadar, Area 2.00 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 341  | M/s. Khaki Baba Construction Company, Prop. Shri Ramesh Singh S/o. Shri Ghurahu Singh, R/o. Imariti Colony, Robertsganj, Distt. Sonbhadra, Mining Project at Gata No. 997 Mi, Vill. Sindhora, Teh. Sadar, Area 11.01 Acre, Distt. Mirzapur.              | MIRZAPUR         | 17/10/2022                                                  | NA                              | 8/12/2022                           | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 342  | M/s. Vindhya Stone Products, Prop. Shri Sanjay Kumar Dubey S/o. Shri Vidda Prasad Dubey, R/o. Dharsara, Ghorawal, Distt. Sonbhadra, Mining Project at Gata No. 997 Mi, Vill. Sindhaura, Sadar, Area 7.48 Acre, Distt. Mirzapur.                          | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 343  | M/s. Rudra Bali Traders, Prop. Shri Rajesh Kumar Singh S/o. Shri Ramji Singh, R/o. Basaratpur, Adalpura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 997 Mi, Vill. Sindhora, Teh. Sadar, Area 3.00 Acre. Distt. Mirzapur.                   | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 344  | M/s. Unnati Construction, Prop. Shri Vivek Kumar Singh S/o. Shri Arvind Kumar Singh, R/o. Vill. Chhitauni, Thana-Chaubeypur, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 997Mi, Vill. Sindhaura, Teh. Sadar, Area 2.00 Acre, Distt. Mirzapur.                                                            | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 345  | M/s. Master Jeni Services Pvt. Ltd., Floor-3, Busa Industrial Estate, S.H. Tandel Marg, Mumbai, Director Shri Vijay Kumar Sen S/o. Shri Ram Gopal Sen, R/o. House No. 31, Ward No. 19, Braepura, Vidisha, Madhya Pradesh, Mining Project at Gata No. 997Mi, Vill. Sindhaura, Teh. Sadar, Area 8.11, Distt. Mirzapur. | MIRZAPUR         | 1/14/2023                                                   | 2/7/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 346  | M/s. Sadguru Suppliers, Prop. Shri Alokdhara Dubey S/o. Shri Jay Prakash Dubey, R/o. Chhapka, Thana-Robertganj, Distt. Sonbhadra, Mining Project at Gata No. 997Mi, Village Sindhora, Teh. Sadar, Area 4.50. Distt. Sonbhadra.                                                                                       | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                              | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 347  | M/s. Euphoria Mines and Minerals, Partner Shri Chandrashekhar Chaurasiya S/o. Shri Deendayal Chaurasiya, R/o. Ward No. 1, Naugaon Road Bus Stand, Near in Sailter In Hotel, Bagauta, Chhatarpur & Shri Bheem Singh Meena S/o. Shri Sukhdev Singh Meena R/o. Ward No. 1, Vill. Needar, Jaipur, Mining Project at Gata No.997 Mi Vill. Sindhora, Teh. Sadar, Area 2.0 Acres, Distt. Mirzapur. | MIRZAPUR         | 1/16/2023                                                   | 2/7/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 348  | M/s. Vindhya Stone Products, Prop. Shri Sanjay Kumar Dubey S/o. Shri Vidda Prasad Dubey, R/o. Dharsara, Ghorawal, Distt. Sonbhadra, Mining Project at Gata No. 547 Mi, Vill. Bhojpur Pahari, Teh. Sadar, Area 2.50 Acre, Distt. Mirzapur.                                                                                                                                                   | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 349  | M/s. Ivitech India Pvt. Ltd. Director Shri Prashant Singh S/o. Shri Surendra Singh, R/o. Sarswati Nagar, TCI Ke Peechhe, Distt. Varanasi, Mining Project at Gatat No. 547, Vill. Bhojpur Pahari, Teh. Sadar, Area 4.96 Acre, Distt. Mirzapur.                                                                                                                                               | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 350  | Smt. Vimlesh Devi W/o. Shri Ashok Kumar Tiwari, R/o. Chandleva, Thana-Padri, Teh. Sadar, Distt. Mirzapur, Mining Project at Gatat No. 703 <sup>Anh</sup> , Vill. Chandleva Kalan, Teh. Sadar, Area 2.00, Distt. Mirzapur.                                                                                                                                                                   | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                               | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 351  | Shri Devendra Pratap Singh S/o. Late Musafir Singh, R/o. Chuppepur, Ramashankar Nagar Colony, Teh. Sadar, Distt. Varanasi, Mining Project at Gata No. 708Ja Mi, Vill. Chandlewa Kalan, Teh. Sadar, Area 4.00, Distt. Mirzapur.                               | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 352  | Shri Santosh Kumar Pandey S/o. Shri Lakshmi Narayan Pandey, R/o. Vill. Mahuari Kalan, Thana-Vindhyachal, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 2442 to 2444, 2456, 2458, Vill. Mahuari Kalan, Teh. Sadar, Area 2.50 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 353  | Shri Ram Sevak Rajbhar S/o. Shri Sahati Rajbhar, R/o. Moh. Kesharipur, Lohata, Distt. Varanasi, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 2.70, Distt. Mirzapur.                                                                    | MIRZAPUR         | 8/1/2021                                                    | 5/29/2021                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 354  | Smt. Suneeta Devi W/o. Shri Ramu Gupta, R/o. Vill. Purainiya, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.                                                                  | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 355  | Shri Moh. Shah S/o. Shri Jamat Ali Shah, R/o. Vill. Harharpur Dunda Shubhali, Thana Bahedi, Distt. Bareilly, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.                                                 | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 356  | Smt. Lakshmi Devi W/o. Shri Ashok Kumar Yadav, R/o. Moh. Ghurahupatti, Civilin Line, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 02.50, Distt. Mirzapur.                                                                                                                   | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 357  | M/s. Soma Enterprises, Banjara Hills, Hyderabad, Prop. Shri P.R. Koteswar Roy S/o. Shri Venkateswar Roy, R/o. Banjara Hills, Hyderabad, Hall Pata - Vibhuti Glass Factory, Ramnagar, Distt. Varanasi, Mining Project at Gata No. 139, 140/1, 141/1, 141/2, 143/1, Vill. Dhauhan, Teh. Chunar, Area 5.79 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 358  | Shri Jagdish Singh S/o. Shri Ram Briksh Singh, R/o. Vill. Barawan, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 360, Vill. Adhavar, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.                                                                                                                                  | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 359  | Shri Alok Kumar S/o. Shri Jokhan Singh, R/o. Vill. Manjhawa, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 2.00 Acre, Distt. Mirzapur.                                                                                                                                         | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 360  | Shri Sripati Singh S/o. Late Sitaram Singh, R/o. Katwamafi, Chakiya, Distt. Chandauli and Shri Jitendra Kumar Singh S/o. Shri Sabhajit Singh, R/o. Agarsand, Paragana-Haveli, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 428 Acre, Vill. Dhuriya, Teh. Chunar, Area 4.00 Acre, Distt. Mirzapur.                                                                  | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 361  | Smt. Madhurima Singh W/o. Shri Akshya Pratap Singh, R/o. Vill. & Post Jamo Gauriganj, Distt. Amethi, Mining Project at Gata No. 01, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.                                                                                                                                                                               | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 362  | Shri Ashok Kumar Sharma S/o. Shri Vansh Narayan Sharma, R/o. Vill. Puradurvasa (Ahraura) Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 428 Acre, Vill. Dhuriya, Teh. Chunar, Area 5.00, Distt. Mirzapur.                                                                                                                                                            | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 363  | Shri Pankaj Singh S/o. Shri Jagtamba Singh, R/o. Vill. Awaleshpur, Thana Rohaniya, Teh. Sadar, Distt. Varanasi. After dead of Mining Lease Holder to transfer Name of Shri Jagtamba Singh S/o. Shri Aditya Narayan Singh, R/o. Vill. Ramgarh Kalan, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                    | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 364  | M/s. Dynamik Riyalcon Pvt. Ltd. B-41-G-3F Dilshad Gordane Sahdara, New Delhi, Prop. Shri Dinesh Khandelwal S/o. Shri K.C. Khandelwal, R/o. 211C, RatanDham Apartment, Maikrobertganj, Kanpur Nagar, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 03.50 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 365  | M/s. Dynamik Riyalcon Pvt. Ltd. B-41-G-3F Dilshad Gordane Sahdara, New Delhi, Prop. Shri Dinesh Khandelwal S/o. Shri K.C. Khandelwal, R/o. 211C, RatanDham Apartment, Maikrobertganj, Kanpur Nagar, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 366  | Shri Dinesh Khandelwal S/o. Shri K.C. Khandelwal, R/o. 211C, Ratandham Apartment, Makrobertganj, Kanpur Nagar, Mining Project at Gata No.428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.                                                                                       | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 367  | Shri Hari Lal Prajapati S/o. Shri Moti Ram Prajapati, Shri Moti Ram Prajapati S/o. Shri Shivrath Prajapati, R/o. Vill. Korari, Girdhar Shahpur, Teh. & Distt. Amethi, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.                               | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 368  | Shri Hari Lal Prajapati S/o. Shri Moti Ram Prajapati, Shri Moti Ram Prajapati S/o. Shri Shivrath Prajapati, R/o. Vill. Korari, Girdhar Shahpur, Teh. & Distt. Amethi, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.                                                                              | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 369  | M/s. Ajayashish Construction & Infra Pvt. Ltd., Vill. Sarvanpur, Durgapur Road, Distt. Amethi, Director Shri Ajay Kumar Pandey S/o. Shri Ashok Kumar Pandey, R/o. Vill. Pure Agavan Majare Korari Girdharshah, Thana, Teh. Amethi, Distt. Amethi, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.  | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 370  | M/s. Ajayashish Construction & Infra Pvt. Ltd., Vill. Sarvanpur, Durgapur Road, Distt. Amethi, Director Shri Ajay Kumar Pandey S/o. Shri Ashok Kumar Pandey, R/o. Vill. Pure Agavan Majare Korari Girdharshah, Thana & Teh. Amethi, Distt. Amethi, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                             | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 371  | Shri Sunil Kumar Pandey S/o. Shri Devi Prasad Pandey, R/o. Bankelal Tandon ji Ki Gali, Wellesellyganj, Distt. Mirzapur, Mining Project at Gata No. 730, Vill. Bhagautideye, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 372  | Shri Rajesh Bhai Patel S/o. Late Jagdish Singh, R/o. Vill. Ramrasahi, Post Patihata, Chunar, Mirzapur, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 05.00 Acre, Distt. Mirzapur.                | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 373  | Shri Neeraj Upadhyay S/o. Shri Harishankar Upadhyay, R/o. Vill. & Post Patihata, Teh. Chunar, Mirzapur, Mining Project at Gata No. 703, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.                 | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 374  | Smt. Vijeta Singh W/o. Shri Hemant Kumar Singh, R/o. Patel Nagar (Garaudi), Post Adalhat, Mirzapur, Mining Project at Gata No. 705, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.                     | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 375  | Shri Abhay Singh S/o. Shri Jagat Narayan Singh, R/o. Vill. Lalpur, Ahraura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 705, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.               | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                      | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 376  | Shri Amrita Singh W/o. Shri Vishal Singh, R/o. House No. J-12/15 H-3, Bauliyabag, Ramkatora, Chetganj, Sadar, Distt. Varanasi, Mining Project at Gata No. 728, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.   | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 377  | Shri Ganga Sagar Singh S/o. Shri Meghvaran Singh, R/o. Vill. Karampur, Tehsil Saidpur, Distt. Ghazipur, Mining Project at Gata No. 730, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.                          | MIRZAPUR         | 12/14/2022                                                  | NA                              | 12/16/2022                          | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 378  | M/s. J.A.M. Marbal & Minerals, Part. Shri Mata Prasad S/o. Shri Ram Prasad, R/o. Vill. Paharpur, Tehsil Naraini, Distt. Banda, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 379  | Shri Ashok Kumar Mishra S/o. Shri Ramakant Mishra, R/o. Vill. Bihara, Post Pila Kothi, Thana Kotwali Karvi, Distt. Chitrakoot, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 380  | Moh. Shah S/o. Shri Jamat Ali Shah R/o. Vill. Harharpur Dunda Shubhali, Thana Bahedi, Distt. Bareilly, Mining Project at Gata No. 732, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.                                                                                     | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 381  | M/s. S.R. Developers, Prop. Smt. Renu Singh W/o. Shri Sandip Kumar Singh, R/o. Sa. Koronation Kalindi Vile Flat No. 402, Vibhuti Khand, Gomati Nagar, Distt. Lucknow, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.                     | MIRZAPUR         | 12/25/2022                                                  | NA                              | 2/22/2023                           | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 382  | Shri Swatntra Singh S/o. Shri Sidhnath Singh, R/o. 592Gha/53C, Rajeev Nagar, Thana-P.G.I., Distt. Lucknow, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.                                                                               | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 383  | Mohd. Shamshad S/o. Shri Mohd. Iliyas, R/o. Moh. H.No. 578-A, Lala Mahavir Prasad Road Kasai bar, Sadar Kant, Ahmadpur Urf Kamlapur Dilkusha, Thana Kantt, Tehsil Sadar, Distt. Lucknow, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur. | MIRZAPUR         | 10/17/2022                                                  | NA                              | 12/8/2022                           | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 384  | M/s. Karuna Consaltents Pvt. Ltd., Director Smt. Bhawana Pandey D/o. Shri Lakshmi Datt Pandey, R/o. Moh. 153/1, Jasola, New Delhi, Permanent Address: Himmatpur, Mota Haldu, Thesil Lalkuan, Haldwani, Distt. Nainital, Mining Project at Gata No. 705 Khand-08, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.  | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 385  | M/s. Karuna Consaltents Pvt. Ltd., Director Smt. Bhawana Pandey D/o. Shri Lakshmi Datt Pandey, R/o. Moh. 153/1, Jasola, New Delhi, Permanent Address: Himmatpur, Mota Haldu, Thesil Lalkuan, Haldwani, Distt. Nainital, Mining Project at Gata No. 705, Khand-07, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 386  | M/s. Karuna Consaltents Pvt. Ltd., Director Smt. Bhawana Pandey D/o. Shri Lakshmi Datt Pandey, R/o. Moh. 153/1, Jasola, New Delhi, Permanent Address: Himmatpur, Mota Haldu, Thesil Lalkuan, Haldwani, Distt. Nainital, Mining Project at Gata No. 705 Khand-06, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.  | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 387  | Shri Kamala Shankar Yadav S/o. Shri Baba Prasad Yadav, R/o. Vill. Ahirauli, Post Shitalganj, Thana Kotawali Madiyahu, Distt. Jaunpur, Mining Project at Gata No. 728, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.                                                                                              | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 388  | Shri Akhilanand Mishra S/o. Shri Ram Sagar Mishra, R/o. Vill. Mishrapur, Tehsil Sagadi, Distt. Azamgarh, Shri Aashish Kumar Tiwari S/o. Shri Ashok Kumar Tiwari, R/o. Moh. 51Ga, Katara Raja Himmat Singh, Tehsil & Distt. Amethi, Mining Project at Gata No. 732, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 389  | Shri Akhilanand Mishra S/o. Shri Ram Sagar Mishra, R/o. Vill. Mishrapur, Tehsil Sagadi, Distt. Azamgarh, Shri Aashish Kumar Tiwari S/o. Shri Ashok Kumar Tiwari, R/o. Moh. 51Ga, Katara Raja Himmat Singh, Tehsil & Distt. Amethi, Mining Project at Gata No. 737, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 390  | Shri Arvind Kumar S/o. Shri Paras Nath, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.                                                                                                                                                    | MIRZAPUR         | 2/8/2023                                                    | 3/4/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 391  | Shri Kumud Kumar S/o. Shri Paras Nath, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.                                                                                                                                                                                                                                                     | MIRZAPUR         | 2/8/2023                                                    | 3/4/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 392  | Smt. Malti Devi W/o. Shri Gulab Das, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 4.25 Acre, Distt. Mirzapur.                                                                                                                                                                                                                                                        | MIRZAPUR         | 2/8/2023                                                    | 2/28/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 393  | Shri Shailendra Singh S/o. Shri Narayan Singh, R/o. Vill. Rajupur, Post Adalhat, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 4.00 Acre., Distt. Mirzapur                                                                                                                                                                                                                          | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 394  | M/s. Jay Maa Vindhyaasini Contractor, Vill. Saravanpur, Durgapur Road, Amethi, Distt. Amethi, Prop. Shri Ajay Kumar Pandey S/o. Shri Ashok Kumar Pandey, R/o. Vill. Korari Girdhar Shahpur, Tehsil & Distt. Amethi and Shri Abhishek Tiwari S/o. Shri Ashok Kumar Tiwari, R/o. Vill. Katara Raja Himmat Singh, Tehsil & Distt. Amethi, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 395  | Shri Ritesh Singh S/o. Shri Om Prakash Singh, R/o. Vill. Sevrai, Thana Gahmar, Tehsil Jamaniya, Distt. Ghazipur, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 396  | Smt. Kanchan Pandey W/o. Shri Amitabh Pandey, R/o. Moh. Bhatawa Ki Pokhari, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 2.75 Acre, Distt. Mirzapur.       | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 397  | Shri Ramesh Kumar Singh S/o. Late Devpujan Singh, R/o. Vill. Kanchanpur, Chunar, Distt. Mirzapur, Mining Project at Gata No. 309, Vill. Baradih. Chunar, Area 02.00 Acre, Distt. Mirzapur.                     | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 398  | Shri Ramashankar Dubey S/o. Shri Surendra Dubey, R/o. Kamhari, Bramh Nagar, Robertsganj, Distt. Sonbhadra, Mining Project at Gata No. 142, Vill. Sonpur, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.        | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 399  | Shri Nikshay Pandey S/o. Shri Rishikant Pandey, R/o. Moh. Bhatawa Ke Pokhari, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 142, Vill. Sonpur, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.      | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 400  | Shri Chandrabhan Singh S/o. Shri Hariraj Singh, R/o. Line par, Chau Ki Basti, Distt. Muradabad, Mining Project at Gata No. 1K (Khasara No. 39), Vill. Sonpur, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.                                                                                                                                    | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 401  | Shri Chandrabhan Singh S/o. Shri Hariraj Singh, R/o. Line par, Chau Ki Basti, Distt. Muradabad, Mining Project at Gata No. 1K (Khasara No. 40), Vill. Sonpur, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.                                                                                                                                    | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 402  | Shri SidhiNath Singh S/o. Shri Mahadev Singh & Shri Budhiram S/o. Shri Shyama Singh, R/o. Vill. Sonpur, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 1K, Vill. Sonpur, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.                                                                                                             | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 403  | Shri Babu Narayan Kushwaha S/o. Shri Ram Sahay Kushwaha, R/o. Mo. Ramedia Taraus Shahar-Meerpur and Shri Byas Varma S/o. Shri Triveni Prasad Verma, R/o. H.No. 568Kh/219, Geetapalli, Aalambag, Thana Krishna Nagar, Distt. Lucknow, Mining Project at Gata No. 497 & 198 Vill. Sonpur Chakjata, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                            | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 404  | Shri Raj Kumar Singh S/o. Vijay Pratap Singh, R/o. Gaughat, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 626, Vill. Bhulli, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.                                                                                                   | MIRZAPUR         | 10/17/2022                                                  | NA                              | 12/8/2022                           | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 405  | M/s. Shiv Shakti Enterprises, Budhipur (Dhadhiwadi), Prop. Shri Sabhajeet Yadav S/o. Shri Bhola Yadav, R/o. Vill. Budhipur (Dhadhiwadi), Post Rampur, Tehsil Saidpur, Distt. Ghazipur, Mining Project at Gata No. 1, Vill. Rampur Dhabahi, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur. | MIRZAPUR         | 2/24/2023                                                   | 3/23/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 406  | Mamrej Construction Pvt. Ltd., Director Shri Harishankar Dubey S/o. Shri Nathuni Dubey, R/o. Flat No. 84, Balaji Nagar Colony, Samane Ghat, Thana Lanka, Distt. Varanasi, Mining Project at Gata No. 118Mi, Vill. Lahaura, Teh. Chunar, Area 02.25 Acre, Distt. Mirzapur.                 | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 407  | Shri Mukesh Singh S/o. Shri Shitala Singh R/o. Vill. Akodhi, Thana Vindhyachal, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No.188Mi, Vill. Lahaura, Teh. Chunar, Area 07.00 Acre, Distt. Mirzapur                                                                              | MIRZAPUR         | 1/19/2023                                                   | 3/5/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 408  | M/s. Om Sai Construction, Prop. Shri Jitendra Kumar Singh S/o. Shri Om Prakash Singh, R/o. H.No. 3/40 B 5X, Vishwanathpuri Colony, Navalpur, Shivpur, Distt. Varanasi, Mining Project at Gata No. 188Mi, Vill. Lahaura, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur. | MIRZAPUR         | 1/12/2023                                                   | 2/24/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 409  | Shri Shyam Bahadur Singh S/o. Shri Jawahir Singh, R/o. Danghar, Hydil Colony, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 4.00 Acre, Distt. Mirzapur.                                                            | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 410  | Smt. Anju Singh W/o. Shri Yogendra Pratap Singh, R/o. Pahiti, Post Lahaura, Thana Marihan, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.                                              | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 411  | Shri Ganesh Kumar Gupta S/o. Shri Uma Shankar Gupta, R/o. Moh. D 59/148-149/1, Shivpurawa, Distt. Varanasi, Mining Project at Gata No. 187/1, Vill. Madafa, Teh. Chunar, Area 10.00 Acre, Distt. Mirzapur.                                                             | MIRZAPUR         | 1/12/2023                                                   | 2/7/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 412  | M/s. Pan Zurex LLP Partner Shri Vivek Maheshwari S/o Shri Govind Das Maheshwari R/o. Mauta Plot Pipariya, Distt. Hausangabad and Shri Arvind Singh Jayvar S/o. Shri Jitendra Singh Jayvar, R/o. Rajeev Ganthi Ward, Pipariya, Distt. Hausangabad, Mining Project at Gata No. 384 Mi, S.No.10, Vill. Kuba Kalan, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur. | MIRZAPUR         | 1/17/2023                                                   | 2/7/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 413  | M/s. Pan Zurex LLP Partner Shri Vivek Maheshwari S/o Shri Govind Das Maheshwari R/o. Mauta Plot Pipariya, Distt. Hausangabad and Shri Arvind Singh Jayvar S/o. Shri Jitendra Singh Jayvar, R/o. Rajeev Ganthi Ward, Pipariya, Distt. Hausangabad, Mining Project at Gata No. 384Mi, S.No.11, Vill. Kuba Kalan, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.  | MIRZAPUR         | 1/16/2023                                                   | 2/7/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 414  | M/s. Vindhyavasini Enterprises, Prop. Shri Rajendra Prasad Pathak S/o. Ramruchi Pathak, R/o. Sa. Mudiladih, Thana Ghorawal, Distt. Sonbhadra, Mining Project at Gata No. 02, Vill. Sariya, Teh. Chunar, Area 03.00 Acre, Distt. Mirzapur.                                                                                                                      | MIRZAPUR         | 12/27/2022                                                  | NA                              | 3/17/2023                           | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                    | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 415  | Shri Abhay Kumar Singh S/o. Shri Suresh Kumar Singh, R/o. Vill. Pachokhara, Thana & Tehsil Marihan, Distt. Mirzapur, Mining Project at Gata No. 02, Vill. Sariya, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.                                  | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 416  | M/s. Astha Traders, Prop. Shri Sandip Shekhar S/o. Shri Pramod Kumar Singh, R/o. Paramapur, Thana Kotawali Shahar, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 1006, Vill. Sariya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.   | MIRZAPUR         | 2/27/2023                                                   | -                               | -                                   | Yes                                                     | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 417  | Shri Pramod Kumar Singh S/o. Shri Rajbali Singh, R/o. Vill. Mongalpatti, Chilh, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 1006, Vill. Sariya, Teh. Chunar, Area 05.00 Acre, Distt. Mirzapur.                                      | MIRZAPUR         | 2/10/2023                                                   | 3/16/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 418  | Shri Birendra Kumar Singh S/o. Late Lal Bahadur Singh, R/o. Vill. Kanhaipur, Thana Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 38Mi, Vill. Kudaran, Teh. Chunar, Area 04.00 Acre, Distt. Mirzapur.                        | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 419  | M/s. Maa Mundeshwari Devi Enterprises, Prop. Shri Sohan S/o. Shri Raghunath, R/o. Vill. Paharpur, Thana Shahabganj, Tehsil Chakiya, Distt. Chandauli, Mining Project at Gata No. 207, Vill. Alhua, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                          | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 420  | M/s. Jay Maa Vaishno Stone Works, Part. Shri Gyanendra Pratap Singh S/o. Shri Akhilesh Kumar Singh, R/o. Vill. Mahmoodpur, Thana Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 421  | Shri Ras Bihari Singh S/o. Shri Jhagar Singh, R/o. Vill. Hinauti Mafi, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 04.60 Acre, Distt. Mirzapur.                                                                    | MIRZAPUR         | 1/19/2023                                                   | 2/1/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 422  | Shri Lal Bihari Yadav S/o. Shri Shiv Yadav, R/o. Vill. Patti Kalan, Thana Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 3.39 Acre, Distt. Mirzapur.                                                         | MIRZAPUR         | 2/8/2023                                                    | 3/4/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 423  | Shri Chhatrabali Singh S/o. Shri Vakil Singh, R/o. Ben Tiary Chakiya, Distt. Chandauli, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.25 Acre, Distt. Mirzapur.                                                                                   | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 424  | M/s. Surya Construction & Suppliers, Prop. Smt. Sushila Devi W/o. Shri Pradip Kumar Vishwakarma, R/o. Vill. Patti Kalan, Thana Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 03.50 Acre, Distt. Mirzapur. | MIRZAPUR         | 2/8/2023                                                    | 3/4/2023                        | NA                                  | No                                                      | no                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 425  | Shri Piyush Kumar Shrivastava S/o. Shri Rajesh Lal Shrivastava, R/o. Vill. Dhuriya, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 05.00 Acre, Distt. Mirzapur.                                                     | MIRZAPUR         | 10/21/2022                                                  | 12/13/2022                      | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 426  | Shri Piyush Kumar Shrivastava S/o. Shri Rajesh Lal Shrivastava, R/o. Vill. Dhuriya, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 01, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.                                                       | MIRZAPUR         | 10/21/2022                                                  | 12/13/2022                      | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 427  | Smt. Sushma Srivastava W/o. Shri Vinod Kumar Srivastava, R/o. Vill. Dhuriya, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 01, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.                                                              | MIRZAPUR         | 10/21/2022                                                  | 12/13/2022                      | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 428  | Shri Pradeep Kumar S/o. Ram Naresh Yadav, R/o. Dohari, Ahraura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 177, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.                                                                            | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 429  | Smt. Sunita Singh W/o. Shri Surendra Kumar Singh, R/o. Dakahi, Ahraura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.                     | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 430  | Sri Sanjay Singh S/o. Shri Jhagadu Singh, R/o. Hinauti Mafi, Rastogi Talab, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 38 & 01, Vill. Kudaran & Basdih, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur. | MIRZAPUR         | 10/7/2022                                                   | NA                              | 12/9/2022                           | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 431  | Smt. Malti Devi W/o. Shri Gulab Das, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 137, Vill. Kanchanpur, Teh. Chunar, Area 2.00 Acre, Distt. Mirzapur.                                    | MIRZAPUR         | 2/8/2023                                                    | 2/27/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 432  | Smt. Jayprabha Devi W/o. Shri Kumud Kumar, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 754, Vill. Jigana, Teh. Chunar, Area 2.99 Acre, Distt. Mirzapur.                                  | MIRZAPUR         | 2/8/2023                                                    | 3/4/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 433  | Shri Jayprakash Singh S/o. Late Lal Bahadur Singh, R/o. Vill. Kanhaipur, Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.         | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                    | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 434  | Shri Ravindra Kumar Srivastava S/o. Shri Radhey Krishna, R/o. Khushipur, Bachhavan, Distt. Varanasi, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.                                                                                                  | MIRZAPUR         | 10/21/2022                                                  | 12/13/2022                      | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 435  | Smt. Malti Devi W/o. Shri Gulab Das, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 105, Vill. Hinauta, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.                                                                                                                   | MIRZAPUR         | 2/8/2023                                                    | 2/8/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 436  | M/s. P.B.R. Infratech Pvt. Ltd., Director Shri Arun Kumar Tripathi, S/o. Kapilmuni Tripathi, R/o. Sarswati Nagar Colony, Behind of TCI Transport, Chandpur, Thana Manduadih, Sadar, Distt. Varanasi, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 848 Acre, Distt. Mirzapur. | MIRZAPUR         | 2/23/2021                                                   | 5/7/2021                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 437  | M/s. Abhiyan Infrastructure, Shri Abhishek Singh S/o. Bharat Singh, R/o. Moh. Satyanganj, Post & Thana Ahraura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.                                                       | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                          | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 438  | M/s. Khaki Baba Construction Company, Prop. Shri Ramesh Singh S/o. Shri Ghurahu Singh, R/o. Imariti Colony, Robertsganj, Distt. Sonbhadra, Mining Project at Gata No. 732, Vill. Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.                           | MIRZAPUR         | 17/10/2022                                                  | NA                              | 8/12/2022                           | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 439  | M/s. Satya Narayan Singh Construction Pvt. Ltd., Prop. Shri Satyanarayan Singh S/o. Late Devraj Singh, R/o. Vill. Narayanpur, Post Chenari, Rohtas, Bihar, Mining Project at Gata No. 732, S.No. 18, Vill. Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur. | MIRZAPUR         | 1/31/2023                                                   | -                               | -                                   | Yes                                                     | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 440  | M/s. Satya Narayan Singh Construction Pvt. Ltd., Prop. Shri Satyanarayan Singh S/o. Late Devraj Singh, R/o. Vill. Narayanpur, Post Chenari, Rohtas, Bihar, Mining Project at Gata No. 732, S.No. 21, Vill. Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur. | MIRZAPUR         | 1/31/2023                                                   | -                               | -                                   | Yes                                                     | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 441  | Shri Javed Ahmad S/o. Shri Ali Jamir Khan, R/o. Rasulpur, Thana Adalhat, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 730, Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.                                                                   | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                            | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 442  | M/s. Satya Narayan Singh Construction Pvt. Ltd., Prop. Shri Satyanarayan Singh S/o. Late Devraj Singh, R/o. Vill. Narayanpur, Post Chenari, Rohtas, Bihar, Mining Project at Gata No. 180/2, S.No. 20, Vill. Bhagautideyee, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur. | MIRZAPUR         | 1/31/2023                                                   | -                               | -                                   | Yes                                                     | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 443  | Shri Sanjay Bhai Patel S/o. Shri Jagdish, R/o. Ramrasahi, Post Patihatta, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 180/2, Sl. No. 28, Vill. Bhagautideyee, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.                                                | MIRZAPUR         | 10/21/2022                                                  | 12/13/2022                      | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 444  | Shri Sanjay Bhai Patel S/o. Shri Jagdish, R/o. Ramrasahi, Post Patihatta, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 180/2, Vill. Bhagautideyee, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.                                                            | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 445  | Shri Chandrabali Yadav, S/o. Shri Birju, R/o. Devnathpur, Adhwar, Distt. Mirzapur, Mining Project at Gata No. 703, Vill. Bhagautideyee, Teh. Chunar, Area 2.00 Acre, Distt. Mirzapur.                                                                                     | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 446  | M/s. Divyansh Construction Company, Prop. Smt. Kiran Singh W/o. Shri Vinod Kumar Singh, R/o. Moh. Gayatri Nagar, Pandeypur, Distt. Mirzapur, Mining Project at Gata No. 703, Vill. Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.                                       | MIRZAPUR         | 12/28/2022                                                  | 1/10/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 447  | M/s. Maa Vindhyavasini Constrction, Prop. Shri Madhusudan Singh, S/o. Rambadan Singh R/o. Prabhapuram Colony, Urmaura Road, Robertsganj, Distt. Sonbhadra, Mining Project at Gata No. 705, Vill. Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.                         | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 448  | M/s. Vindhyavasini Enterprises, Prop. Shri Rajendra Prasad Pathak S/o. Late Ramruchi Pathak, R/o. Mudiladeeh, Ghorawal, Distt. Sonbhadra, Mining Project at Gata No. 157, Vill. Sonpur, Teh. Chunar, Area 4.00 Acre, Distt. Mirzapur.                                                 | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 449  | M/s. Dilip Buildcon Ltd., Director Shri Dileep Suryavanshi S/o. Late Shiv Narayan Suryavanshi R/o. Plot No. 05, Inside Govind Narayan Singh Gate, Chuna Bhatti, Colar Road, Bhopal (M.P.), Mining Project at Gata No. 1k, Vill. Sonpur, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                            | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 450  | M/s. Maa Sheetala Stone, Prop. Shri Mithilesh Singh S/o. Shri Ramcharittar Singh, R/o. Vill. Adalpura, Thana & Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 1k, Vill. Sonpur, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 451  | M/s. R.K. Construction Company, Prop. Shri Rajkumar Singh S/o. Shri Vijay Pratap Singh, R/o. Gau Ghat, Thana Kotawali Shahar Distt. Mirzapur, Mining Project at Gata No. 1k, Vill. Sonpur, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.  | MIRZAPUR         | 10/17/2022                                                  | -                               | 12/8/2022                           | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 452  | M/s. Shailputri, Prop. Shri Lakshmi Shankar Mishra S/o. Shri Vishwanath Mishra, R/o. Vill. Birmauwa, Nakhara, Distt. Mirzapur, Mining Project at Gata No. 142, Vill. Sonpur, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.                | MIRZAPUR         | 3/6/2023                                                    | -                               | -                                   | Yes                                                     | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 453  | Shri Gulbadan S/o. Shri Setu, R/o. Vill. Sonpur, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 170, Vill. Sonpur, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.                                                              | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 454  | M/s. Lifemap Builders Pvt. Ltd. Shri Ajay Kumar Singh S/o. Shri Baijnath, R/o. 51415A, Ambrosiya Apartment, Lanka, Distt. Varanasi, Mining Project at Gata No. 142, Vill. Sonpur, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.           | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 455  | Smt. Usha Devi W/o. Shri Arvind Kumar, R/o. Koiran Bazar, Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 137, Vill. Kanchanpur, Teh. Chunar, Area 2.80 Acre, Distt. Mirzapur.                                                       | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 456  | M/s. Jay Maa Bhandari Stone Works, Prop. Shri Gulab Das S/o. Paras Nath, R/o. Koiran Bazar, Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 484, Vill. Patti Kalan, Teh. Chunar, Area 2.34 Acre, Distt. Mirzapur.                    | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 457  | Smt. Neelam Singh W/o. Shri Ghanshyam Singh, R/o. Ghasipur, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 485 & 486, Vill. Patti Kalan, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.                                                       | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 458  | Shri Abhay Singh, S/o. Shri Jagat Narayan Singh, R/o. Vill. Lalpur, Adhavar, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 484, Vill. Patti Kalan, Teh. Chunar, Area 2.31 Acre, Distt. Mirzapur.                                            | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 459  | M/s. Asha Ram Contractors, Prop. Shri Asha Ram S/o. Late Satyanarayan, R/o. Vill. Bahuti (Parmapur), Thana Lalganj, Tehsil Marihan, Distt. Mirzapur, Sand Mining Project at Gata No. 494Ga/3, Vill. Baisukhiya, Sadar, Area 12.35 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 460  | M/s. Krishna Enterprises, Prop. Shri Dayashankar Upadhyay S/o. Late, Dalsringar Upadhyay, R/o. Kolhar, Kotawali Dehat, Tehsil Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 494Ga/4, Vill. Baisukhiya, Sadar, Area 12.35 Acre, Distt. Mirzapur.                                              | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 461  | M/s. Bol Bam Eint Bhatta, Prop. Shri Rajesh Kumar Tripathi S/o. Late Jata Shankar Tripathi, R/o. Vill. Bhualpur & Post Sikhar, Tehsil Chunar, Distt. Mirzapur, Sand Mining Project at Gata No. 494Ga/5, Vill. Baisukhiya, Sadar, Area 12.35 Acre, Distt. Mirzapur.                                     | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 462  | M/s. Shubham Udyog, Shri Shubham Raj Singh S/o. Shri Tilakraj Singh, R/o. Vill. Bhaurupur, Ajagana, Thana Jigana, Tehsil Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 9Gh/2, Vill. Khaira, Sadar, Area 12.35 Acre, Distt. Mirzapur.                                                         | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 463  | M/s. Vindhya Green, Infra Promotors Pvt. Ltd., Director Shri Gajendra Prasad Singh S/o. Shri Jagdish Singh, R/o. Vill. Jamuai, Tehsil Marihan, Distt. Mirzapur, Hall Pata Sangmohal Cloth Shop Mirzapur, Sand Mining Project at Gata No. 592/1, Vill. Gahiya, Sadar, Area 12.35 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                              | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 464  | M/s. H.P. Traders, Prop. Shri Haushila Prasad Dubey S/o. Shri Aditya Narayan Dubey, R/o. Vill. Rampur, Post Kolhua, Thana Chilh, Tehsil Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 494Ga/2, Vill. Baisukhiya, Sadar, Area 12.35 Acre, Distt. Mirzapur.         | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 465  | M/s. Rakesh Kumar Pandey, Prop. Shri Rakesh Kumar Pandey S/o. Srhi Lalmani Pandey, R/o. Moh. D.J. Colony, Tarakapur, Tehsil Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 03Mi/1, Vill. Gogaon, Sadar, Area 12.35 Acre, Distt. Mirzapur.                          | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 466  | M/s. Shri Ramayan Construction, Smt. Dayawati Singh W/o. Rajendra Prasad Singh, R/o. Krishnapuri Colony, Bharuhana, Post Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 03Mi/2, Vill. Gogaon, Sadar, Area 12.35 Acre, Distt. Mirzapur.                             | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 467  | M/s. Bol Bam Eint Bhatta, Prop. Shri Rajesh Kumar Tripathi S/o. Late Jata Shankar Tripathi, R/o. Vill. Bhualpur & Post Sikhar, Tehsil Chunar, Distt. Mirzapur, Sand Mining Project at Gata No. 105/2, Vill. Manjhar Kalan, Tehsil Chunar, Area 12.35 Acre, Distt. Mirzapur. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 468  | M/s. Vidhata Associates, Prop. Smt. Madhuri Singh, W/o. Shri Ravindra Kumar Singh, R/o. Champa Kunj, Nagawan, Lanka, Sadar, Distt. Varanasi, Sand Mining Project at Gata No. 140/1, Vill. Basaratpur, Tehsil Chunar, Area 9.88 Acre, Distt. Mirzapur.                                                  | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 469  | Shri Rahul Singh, R/o-H.No.- D-31, Bhuneshwar Colony Orderly Bazar Sadar, Varanasi, U.P., Proposed for Building Stone (Sand Stone) Mining Project for Area: 9.00 Acre/ 4.00 Ha , Sand Stone (Building Stone) mining at Araj No.- 6438 Ga, Village- Naugawan, Tehsil- Lalganj, District- Mirzapur, U.P. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 470  | Shri Dev Jhoti Das, Moh.- Vidhyanchal, Tehsil- Sadar, District- Mirzapur, U.P., Proposed Project of Building Stone, (Sand Stone) Mining Project at Gata No.- 307/4, Area- 0.80 ha, Moh.- Village Kamapur Kalan, Tehsil- Lalganj, District- Mirzapur, U.P., (Leased Area-0.80 ha)                       | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 471  | Smt. Meela Devi W/o Shri Umashankar Vill: & Post Sikhad, Tesil Chunar, Distt: Mirzapur, UP, Sand Stone Mine' project at Gata no. 187Mi, Village Madfa Teshil Chunar, Distt: Mirzapur, UP Leased area 1.5175 ha.                                                                                        | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 472  | Shri Arun Kumar Tripathi, Director, S/o Shri Kapil Muni Tripathi, R/o- Saraswati Nagar Colony, Opp. Of TCI, Chandanpur, Than- Maduwadih, Tehsil- Sadar, District- Varansi, U.P., Proposed of " Building Stone(Sand stone) Mine" Project at Gata No./Araji No.-141, at Village- Chiraiyai, Tehsil-Chunar, District Mirzapur, U.P. M/s P.B. Infratech Pvt. Ltd., Lease area- 0.890 ha. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 473  | Shri Rajendra Singh, Owner, R/o- Village- 7/364, Shivpuram, Gora Bazar, Thana- Kotwali Nagar, District- Raebareli, U.P., M/s Jagriti Infratech Pvt. Ltd., Proposed Project of Building Stone, (Sand Stone) Mine Project at Gata No.- 547, Village- Bhojpur Pahadi, Tehsil- Sadar, District- Mirzapur, U.P., (Leased Area-2.01 ha)                                                    | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 474  | Shri Chandra Shehkar Chaurasia S/o Shri Deen Dayal Chaurasia, R/o- Ward No.-01, Nougaoon Bus Stand , Near Shelter Inn Hotel, District- Chhatarpur Bagauta, (M.P.), Proposed of Building Stone, Gitti & Boulder at Araji No.-626, Sr. No.-17,at Village- Bhuili-II, Tehsil- Chaunar, District- Mirzapur, U.P., M/s Euphoria Mines and Minerals, Leased Area -0.909 ha                 | MIRZAPUR         | 1/14/2023                                                   | 2/7/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 475  | Shri Vivek Maheshwari S/o Shri Govind Das Maheshwari, R/o- H.No.- 51, Ward No.-21, Tilak Ward Mohta Plot, Tehsil- Pipariya, District- Hoshangabad, M.P., M/s Pan Zurex LLP, Extraction of Building Stone, Khanda, Gitti & Boulder at Araj No.-626, Sr. No.-16, at Village- Bhuli-I, Tehsil- Chaunar, District- Mirzapur, U.P., M/s Pan Zurex LLP, Leased Area -1.01 ha | MIRZAPUR         | 1/16/2023                                                   | 2/7/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 476  | Shri Dileep Suryavanshi, Director, R/o- Plot No.- 05, Inside Govind Narayan Singh Gate Chunabhatti Kolar Road Bhopal, M.P., Proposed of Building Stone, (Sand Stone) Mining Project at Araj No.- 1, Village- Sonpur, Tehsil- Chunar, District- Mirzapur, U.P., (Leased Area-1.01 ha)                                                                                   | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 477  | Smt. Kusum Kali, R/o-Village - Baluwa Bajahur, Tehsil- Chunar, District-Mirzapur, U.P, Proposed Project of Building Stone, (Sand Stone mining) Mine Project at Gata No./Khasra No.- 258, Village - Baluwa Bajahur, Tehsil- Chunar, District-Mirzapur, U.P., (Leased Area-0.7 ha)                                                                                       | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                  | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 478  | Shri Praveen Kumar S/o Shri Anil Kumar, R/o- Mahalla-S.R.23, Golghar, Tehsil & District- District- Varanasi, U.P., Proposed for Sand Stone (Khanda, Gitti, Boulder ) Mine, at Gata No./Araji No.- 997 mi, Village- Sindhora, Tehsil- Sadar, District- Mirzapur, U.P., (Area: 0.80 Ha)           | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 479  | Shri Virendra Kumar Singh, R/o- Village- Kudaran, Tehsil- Chunar, District- Mirzapur, U.P., Proposed of "Building Stone (Sand Stone) Mine" Project at Gata No./Araji No.-399, at Village-Kudaran, Tehsil- Chunar, District- Mirzapur, U.P., Leased Area - 1.616 ha                              | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 480  | Smt. Mihtilesh Kumari W/o Shri Chiraunji Lal, R/o- Chandradeepa, Jangi Road, Tehsil- Sadar, District- Mirzapur, U.P., Proposed of Building Stone (Sand Stone) Mine Project at Gata No./Araji No.- 36/6/5, at Village-Sonbarsa, Tehsil- Lalganj, District- Mirzapur, U.P., Leased Area -0.809 ha | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                               | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 481  | Shri Surendra Kumar Singh, R/o- Village- Dakahi, Thana- Ahraura, District- Mirzapur, U.P./s Shiv Stone works. , Proposed of "Building Stone (Sand stone) Mining Project at Araj No.-37, Village- Dakahi, Tehsil- Chunar, District- Mirzapur, U.P., M/s Shiv Stone works. , Leased Area -1.21 ha                              | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 482  | Shri Govind Singh, R/o- Village- Basaratpur, Adalpura, Thiresapur, Tehsil- Chunar, District- Mirzapur, U.P./s Dipali Traders, Proposed of Building Stone (Sand Stone) Mine Project at Araj No.-01, at Village- Ahirupur, Tehsil- Chunar, District- Mirzapur, U.P./s Dipali Traders, Leased Area -1.01 ha                     | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 483  | Shri Bhagwati Shivhare, R/o- 421/4, C.P. Mission Compound, Thana- Sipri Bazar, District- Jhansi, U.P., M/s Ankur Enterprises, , Extraction of Building Stone, Khanda, Gitti & Boulder at Gata No.- 587, Khand No.-04, Village- Nahari, Tehsil- Naraini, District- Mirzapur, U.P., M/s Ankur Enterprises, Leased Area -2.0 ha | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                  | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 484  | Shri Harishankar Dubey, Owner, R/o- Flat No.- 84, Balaji Nagar Colony, Samneghat, Tehsil-Sadar, District- Mirzapur, U.P., M/s Mamraj Construction Pvt. Ltd., Proposed for Building Stone (Sand Stone Mining) Mine at Khasra/ Gata No.-188 mi, Khand No.- V/1, Village- Lahaura, Tehsil- Chunar, District- Mirzapur, U.P., (Leased Area-2.02 Ha) | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 485  | Shri Harishankar Dubey, Owner, R/o- Flat No.- 84, Balaji Nagar Colony, Samneghat, Tehsil-Sadar, District- Mirzapur, U.P., M/s Mamraj Construction Pvt. Ltd., Proposed for Building Stone (Sand Stone Mining) Mine at Khasra/ Gata No.-188 mi, Village- Lahaura, Tehsil- Chunar, District- Mirzapur, U.P., (Leased Area- 0.909 Ha)               | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 486  | Shri Harishankar Dubey, Owner, R/o- Flat No.- 84, Balaji Nagar Colony, Samneghat, Tehsil-Sadar, District- Mirzapur, U.P., M/s Mamraj Construction Pvt. Ltd., Proposed for Building Stone (Sand Stone Mining) Mine at Khasra/ Gata No.- 37, Village- Dakahi, Tehsil- Chunar, District- Mirzapur, U.P., (Leased Area- 1.21Ha)                     | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 487  | Shri Indulata Pandey,R/o-Sahaspur, Tehsil- Chunar, District- Mirzapur,U.P., Proposed for Building Stone (Sand Stone Mining) Mine at Khasra/ Gata No.- 1141, Village- Darhiram,Tehsil- Sadar, District- Mirzapur, U.P.,(Leased Area-0.607 Ha)                                                                                             | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 488  | Shri Kumud Kumar, R/o-65,Koiran Bazar, Ahraura, Tehsil- Chunar, District- Mirzapur, U.P., M/s Maa Vindhyavasini Traders , Proposed of Building Stone (Sand Stone) Mining Project at Gata No.-37, at Village- Dakhi, Tehsil- Chunar, District- Mirzapur, U.P.,M/s Maa Vindhyavasini Traders , Leased Area -1.21 ha                        | MIRZAPUR         | 2/8/2023                                                    | 3/4/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 489  | Shri Alok Dhar Dubey S/o Shri Prakash Dhar Dubey, R/o- Chhapka, Tehsil- Robertsganj, Dsitric- Sonebhadra, U.P., Proposed of Building Stone (Sand Stone) with the average production capacity of 18,200 Cubic meter/ Year at Gata No./Araji No.-997mi, at Village- Sindhora, Tehsil- Sadar, District- Mirzapur, U.P.,Leased Area -1.82 ha | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                      | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 490  | Shri Abhay Singh , Owner, R/o- Village- Adhwar, Tehsil- Chunar, District- Mirzapur,, Proposed of Building Stone (Sand Stone) Mine Project at Khasra No.-360, at Village- Adhwar, Tehsil- Chunar, District- Mirzapur, U.P.,Leased Area -1.01 ha                      | MIRZAPUR         | 2/8/2023                                                    | 3/4/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 491  | Smt. Neelam Singh, Owner, Village-Ghasipur, Tehsil- Chunar, District- Mirzapur, U.P. , Proposed of Building Stone (Sand Stone ) Mine" Project at Khasra No.-360, at Village- Adhwar, Tehsil- Chunar, District- Mirzapur, U.P. . Lease area-1.01 ha                  | MIRZAPUR         | 1/26/2023                                                   | 2/28/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 492  | Smt. Ruchi Singh W/o Shri Santosh Singh, Village-Sariya, Thana-Ahaura, Tehsil- Chunar, District-Mirzapur, U.P., Proposed of Building Stone "Sand Stone" Project at Araj No.-01, at Village- Ahirupur, Tehsil- Chunar, District- Mirzapur, U.P.,Leased Area -1.01 ha | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 493  | Smt. Ruchi Singh W/o Shri Santosh Singh, Village-Sariya, Thana-Ahaura, Tehsil- Chunar, District-Mirzapur, U.P., Proposed of Building Stone "SandStone" Project at Araj No.-01, at Village- Ahaura, Tehsil- Chunar, District- Mirzapur, U.P.,Leased Area -1.01 ha    | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                               | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 494  | Shri Rahul Singh S/o Shri Gautam Singh, R/o- 36/10-7, Kaivalya Dham Colony, Durga Kund, District- Varansi, U.P., Proposed of Building Stone (Sand Stone) Mine Project at Gata No./Araji No.-78, at Village- Khamhawa Jamati, Tehsil- Chunar, District- Mirzapur, U.P.,Leased Area - 0.607 ha | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 495  | Smt. Sushila Devi, Owner, Village- Dhuriya, Tehsil- Chunar, District- Mirzapur, U.P. , Proposed of Building Stone (Sand Stone ) Mine" Project at Araji No.-428, at Village-Dhuriya, Tehsil- Chunar, District- Mirzapur, U.P. Lease area-1.414 ha.                                            | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 496  | Smt. Neelam Singh, Owner, Village-Ghasipur, Tehsil- Chunar, District- Mirzapur, U.P. , Proposed of Building Stone (Sand Stone ) Mine" Project at Khasra No./Gata No.-519, at Village- Ghasipur , Tehsil- Chunar, District- Mirzapur, U.P.. Lease area-1.21 ha.                               | MIRZAPUR         | 1/26/2023                                                   | 2/28/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 497  | Shri Jai Prakash Singh, R/o- Village- Jigna, Tehsil- Chunar, District- Mirzapur, U.P., Proposed of "Building Stone (Sand Stone) Mine" Project at Gata No./Araji No.-399, at Village-Jigna, Tehsil- Chunar, District- Mirzapur, U.P., Leased Area -1.01 ha                                    | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                          | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 498  | Smt. Lalli, Owner, R/o- Village- Dhuria, Tehsil- Chunar, District- Mirzapur, U.P., Proposed for Building Stone (Sand Stone ) Mine, at Gata No.- 177, Village- Dhuria, Tehsil- Chunar, District- Mirzapur, U.P.(Area: 1.01 Ha)                                                                                                                                                           | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 499  | Shri Ajay Kumar Singh S/o Shri Basant Ram Singh, R/o- Rampur Sakteshgarh, Tehsil- Chunar, District- Mirzapur, U.P., Proposed of Building Stone "Sand Stone Project" at Araj No.-639, at Village- Rampur Sakteshgarh, Tehsil- Chunar, District- Mirzapur, U.P., Leased Area -3.64 ha                                                                                                     | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 500  | Shri Arun Kumar Tripathi (Partner) S/o Shri Kapil Muni Tripathi, R/o- Saraswati Nagar Colony, Opp. of TCI, Chandanpur, Thana- Maduwadih, Sadar, District- Varanasi (U.P.), Proposed Building Stone (Sandstone) mine, at Gata No./Araj No. /Plot no. – 141 ) at Village- Chiraiya, Tehsil- Chunar, District- Mirzapur, Uttar Pradesh of M/s Sriram Infrastructure., Lease Area: 2.02 ha. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 501  | Shri Ajay Kumar Singh, R/o-514151 A, Ambrosia, Lanka, Varanasi, Mirzapur, Uttar Pradesh, Proposed "Building Stone (Sand Stone)" Project at Gata No.-142, Village Sonpur, Tehsil- Chunar, District- Mirzapur, U.P. (Applied Area : 1.01 ha.)                                                                    | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 502  | Shri Prashant Kumar Singh S/o Shri Ramdhani Singh, R/o Patelnagar Garaudi, Thana- Adalhat, Tehsil- Chaunar, District- Mirzapur, U.P., Proposed of "Building Stone (Sand Stone) Mine" Project at located Araj No.-01 Ka, at Village- Sonpur, Tehsil- Chaunar, District- Mirzapur, U.P., Leased Area - 0.999 ha. | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 503  | Smt. Ruchi Singh W/o Shri Santosh Singh, Village-Sariya, Thana-Ahraura, Tehsil- Chunar, District-Mirzapur, U.P., Proposed of Building Stone "Sand Stone" Project at Araj No.-01, at Village-Ahirupur, Tehsil- Chunar, District-Mirzapur, U.P., Leased Area -0.809                                              | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 504  | Smt. Dayawati Singh W/o Shri Rajendra Prasad Singh Address- Krishnapuri, Bharuhana, Sadar, Mahuana, Mirzapur, Proposed Sand Mining Project at Gata No. 03 Mi, (Khand No. - 02), (Area 5.0 Ha.) in Village: Gogaon, Tehsil: Sadar & District: Mirzapur, Uttar Pradesh                                           | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 505  | Shri Bihari Yadav, R/o- Village-Khamhwajamati , Tehsil-Chunar, District – Mirzapur, Uttar Pradesh By M/s Adarsh Construction & Suppliers (Shri Lal Bihari Yadav), Proposed of "Building stone (Sandstone) Mine "Project at Arazi No.-597Jha & 597 Tra, Village- Khamhwajamati , Tehsil-Chunar, District – Mirzapur, Uttar Pradesh By M/s Adarsh Construction & Suppliers (Shri Lal Bihari Yadav) Area 2.545 ha | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 506  | Shri Mahusoodan Singh, R/o- Prabhapuram Colony, Umraura Road Robertsganj, Sonbhadra, U.P., M/s Maa Vindhyavasini Construction, Proposed of "Building Stone (Sand Stone) Mining" Project at Gata No.- 180/2, at Village- Bhagautidei, Tehsil- Chunar, District- Mirzapur, U.P., M/s Maa Vindhyavasini Construction, Leased Area -1.21 ha                                                                        | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 507  | Shri Abdul Hamid Ansari R/o- Ward no. 15, Lala ka Gola, Ahraura, Chunar, Mirzapur, U.P., Proposed of Building Stone (Sandstone) Mine At Gata No.- 485 & 486 Village- Pattikalan, Tehsil- Chunar & District- Mirzapur, Uttar Pradesh, Lease area-1.818 ha                                                                                                                                                       | MIRZAPUR         | 12/28/2022                                                  | 1/9/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                    | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 508  | Shri Rajendra Prasad Tiwari, R/o-Village— Devri kalan, TehsilMadihan, District—Mirzapur, Uttar Pradesh, Proposed of “Building stone (Sandstone)” mine at Araj/Gata No.-432, Village— Devri kalan, TehsilMadihan, District—Mirzapur, Uttar Pradesh By Rajendra Prasad Tiwari, Area 1.212 ha        | MIRZAPUR         | 3/4/2023                                                    | 3/15/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 509  | Shri Manish Kumar, R/o Ward no. 23, Near Main market, Ahraura, Tehsil- Chunar, Mirzapur, U.P., Proposed of Building stone(Sandstone)” Project at Gata No.-519, Village—Ghasipur, TehsilChunar, District—Mirzapur, Uttar Pradesh, (Area : 2.02 ha.)                                                | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 510  | Shri Rajendra Kumar Singh S/o Shri Ram Dawan Singh R/o-153 Ward No.- 6, Chopan Road, Parshoi, Obra, Sonbhadra, (U.P.), Proposed “Building Stone (Sand stone) Mining” located at Arazi No.- 615MI, 692/615MI, Village Sahira, Tehsil- Lalganj, District- Mirzapur, Uttar Pradesh, (Area- 2.02 Ha.) | MIRZAPUR         | 2/15/2023                                                   | 3/5/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                               | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 511  | Shri Prashant Maurya S/o Shri Vinod Kumar Maurya Address- Sundar Ghat, Mahuarua, Mirzapur, (U.P.), Proposed "Sand Mining Project" located at Gata No.- 03mi Khand No.-03 , Village- Gogaon, Tehsil- Sadar & District- Mirzapur, Uttar Pradesh, (Area-5.0 Ha.)                                | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 512  | Shri Shishir Pandey S/o Shri Ramesh Chandra Pandey R/o- Ahraura Khasdih, Thana:Ahraura, Tehsil: Chunar District: Mirzapur, U.P., Proposed of Building stone (Sand stone) mining project at Gata No. 588, at VillageJigana, Tehsil- Chunar, District- Mirzapur, Uttar Pradesh, Area- 2.02 ha. | MIRZAPUR         | 12/17/2022                                                  | 1/16/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 513  | Shri Dildar, R/o- Village- Hinauti, Tehsil-Sadar, District-Mirzapur, Uttar Pradesh, Area: 1.416 ha.,, Proposed of "Building stone (Sandstone)" mine at Araji/Gata No.-778, Village- Hinauti, Tehsil- Sadar, District-Mirzapur, Uttar Pradesh,By Shri Dildar, Area: 1.416 ha.,                | MIRZAPUR         | 12/28/2022                                                  | 1/10/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 514  | Shri Sarjeet Singh, R/o- 410, Kesar Bhawan, Ganeshganj, Aghauli, Mirzapur, U.P , Proposed of Building Stone (Sandstone) mining project at Araji No.- 36/6/5 Village- Sonbarsa, Tehsil- Lalganj, District- Mirzapur, U.P., Area :0.809 Ha                                                     | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                      | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 515  | Shri Shivdatt Singh, R/o- Village- Raipuri, Biroura, Pandeypur, District- Mirzapur, U.P., Proposed Project of Building Stone (Sand Stone) Mine at Gata No.- 88, Sl. No.- 53 , Village- Kukuhipur, Tehsil- Chunar, District- Mirzapur, Uttar Pradesh. Area- 2.428 ha                                 | MIRZAPUR         | 12/18/2022                                                  | 12/28/2022                      | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 516  | Shri Ramakant Chaubey S/o Shri Ram Dular Chaubey, R/o- Village- Karaundi, Post- Moin Kumar Bhabhua, Kaimur (Bhabhua), Bihar, Proposed Project of "Building Stone (Sand stone) Mining" located at Araj No - 37 , Village: Dakahi, Tehsil-Chunar, District Mirzapur, Uttar Pradesh, (Area- 1.818 Ha.) | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 517  | Shri Arjun Singh, R/o- Village- Hinauti Mafi, Tehsil- Gothaura , District-Mirzapur, U.P. , Proposed for "Building stone (Sandstone)" Project at Arazi No.-360, Village- Adhwar, Tehsil-Chunar, District-Mirzapur, Uttar Pradesh By Shri Arjun Singh, Area – 1.01 ha.                                | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 518  | Smt. Sunita Singh, R/o- Village- Tiwara, District Chandauli, Uttar Pradesh, Proposed of Building Stone (Sandstone) mine at Araj/Gata No.- 88, village Kukuhipur, Tehsil- Chunar, District- Mirzapur, U.P., Area- 2.424 ha                                                                           | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 519  | Shri Upendra Singh R/o- M. No. 22, Village- Adalhat, Pachegada, District- Mirzapur, (U.P.), Proposd of Bhuli Building stone Sand Stone Mining project at Arazi No.- 626 (Sl. No. 01) Village- Bhuli, Tehsil- Chunar, District: Mirzapur, Uttar Pradesh. Area: 1.01 ha,                           | MIRZAPUR         | 3/3/2023                                                    | 3/20/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 520  | Shri Ashok Kumar Rai, R/o- S 20 53, Plot No.- 57 58, Buddha Vihar Mall Road Cantt., District- Varanasi, U.P., Proposed of Building Stone (Sand stone) Mining Project at Araj No. - 703, Village: Bhagauti Dei, Tehsil- Chunar, District – Mirzapur (U.P.), M/s Shriram Enterprises, Area:1.01 ha | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 521  | Shri Subhash Singh, R/o- Village And Post- Akorhi, District- Mirzapur, Uttar Pradesh, Proposed for “Building stone (Sandstone)” Project at Arazi No.- 307/4, Village– Kamapur Kalan, Tehsil- Lalganj, District–Mirzapur, Uttar Pradesh By Shri Subhash Singh, Area-0.809                         | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |
| 522  | Shri Vikas Gupta, R/o- Mohalla Bundelkhandi, Tehsil- Sadar, District- Mirzapur, U.P., Proposed Building Stone (Sand stone) Mining Project” at Arazi No. – 494 Ga,Village- Devarikalan, Tehsil- Madihan, District – Mirzapur (U.P.) Applied Area – 1.518 Ha                                       | MIRZAPUR         | NOT APPLIED                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 523  | Shri Arvind Kumar, R/o village-Koiran Bazar, Ahraura, Chunar, Mirzapur, U.P., M/s Maurya Stone Works, Proposed of "Building stone (Sandstone)" Project at Arazi No.-428, Village-Dhuria, Tehsil-Chunar, District-Mirzapur, Uttar Pradesh By M/s Maurya Stone Works (Shri Arvind Kumar), Area- 2.02 ha | MIRZAPUR         | 3/23/2023                                                   | 3/28/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | NO                                    |
| 524  | Shri Krishna Singh S/o Shri Ravikar Singh, R/o Shivpur, Paschim Kantit, Thana & The.- Sadar, Mirzapur, proposed mining M/s Shri Krishana Singh, Gata no. 166 (Khand No.01), Vill.- Nagwa, Teh.- Duddhi, District-Sonbhadra, Area-8.097 Acres                                                          | SONBHADRA        | 2/1/2023                                                    | 3/25/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 525  | Sri. Rajeev Agrawal, CGM (T) cum Regional Officer, U.P. M/s National Highways Authority Of India (NHAI), Sand/Moram Mining, Project at Gata No, 246, 472, Village-Khebandha, Tehsil-Robertsganj, District-Sonbhadra, UP.                                                                              | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 526  | Mr. Shriran Panday, Owner, S/o Shri Hanuman Prasad Panday, R/o Village- Vardiya , Tehsil- Rabertsganj, Distt.- Sonebhadra, U.P., M/s Kaimuranchal Stone Crushing Company, EC for Gitti/Boulder (Dolo Stone) at Arajai No. 921 K at Village- Vardiya , Tehsil- Rabertsganj, Sonebhadra, U.P, M/s Kaimuranchal Stone Crushing Company. | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |
| 527  | Shri Praveen Kumar, Lessee, R/o- Kothi Lala Babu, H.No.- 169, Purab Tola & District- Balrampur, U.P., Barahmauri Morrum Mining Project at Aarji No.- 385, Khand No.- A, at Village -Barahmauri, Tehsil- Robertsganj, District- Sonbhadra, U.P., (Leased Area- 12.146 Ha)                                                             | SONBHADRA        | 5/5/2022                                                    | 5/24/2022                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 528  | Shri Virendra Singh Jadon, M/s R.S.I. Stone World Pvt. Ltd, E-7, M 708, Arera Colony, Bhopal, M.P. Proposed of Sand/Morrum Mine of Gata No.-871 and 581 Ga near Village Pipardih and Koragi, Tehsil Dudhi, District Sonbhadra, U.P., (Leased Area: 32.338 Ha)                                                                        | SONBHADRA        | 5/5/2022                                                    | 5/24/2022                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                               | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 529  | Shri Anand Kumar Shukla S/o Shri Bhanu Prakash Shukla, R/o- Meetapur, Tehsil- Robertsganj, District- Sonbhadra, U.P., Proposed of Gitti/Boulder (Dolostone) Mine" Project at Gata No.- 410, at Village- Meetapur, Tehsil- Robertsganj, District-Sonbhadra, U.P., Leased Area -1.45 ha        | SONBHADRA        | 2/16/2021                                                   | 2/6/2021                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 530  | Shri Satish Kumar Upadhyay S/o Ravindra Kumar Upadhyay, Add.- Bandhawa, Kanchwa, District- Mirzapur, U.P., Proposed "Sand/Morrum Mining" Project at Arajai No.- 166 (Khand No.-01), Village- Nagawan, Tehsil- duddhi, District- Sonebhadra, U.P.,M/s Aman Associates (Leased Area- 8.097 ha) | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |
| 531  | Ajay Kumar Singh S/o Shri Baijnath Singh, M/a A.K.S. Industries 514/15, Ambrosiya Apartment, Lanka, Distt: Varanasi., Proposed 'Granite (Gitti & Boulder) Mine Project at Gata no. 2Ga, Village Jata Juwa, Tehsil Dudhi, Distt: Sonbhadra,U.P. Lease area 1.670 ha.                          | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 532  | Shri Chandra Bhushan Gupta, Add.- 2091, Near Ayappa Mandir, Sector-8, Obra, Tehsil- Robertsganj, District- Sonbhadra, U.P, M/s Sai Ram Enterprises, Proposed Project of "Dolo Stone"( Gitti, Boulder) Mine Project located at Arajai No.- 7536 Ga Mi, Khand No.- 04, Villlage-Billimarkundi, Tehsil- Robertsganj, District- Sonbhadra, U.P, M/s Sai Ram Enterprises, Leased Area -4.0 ha | SONBHADRA        | 3/12/2021                                                   | 2/2/2022                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 533  | Shri Gyanendra Tripathi, Add.- Ward No.- 21, Ashok Nagar, Tehsil- Robertsganj, District- Sonbhadra, U.P, Proposed Project of "Dolo Stone", ( Gitti, Boulder ) Mine Project located at Arajai No.- 7536 Ga Mi, Khand No.- 02, Villlage-Billimarkundi, Tehsil- Robertsganj, District- Sonbhadra, U.P, Leased Area -4.0 ha                                                                  | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |
| 534  | Shri Amit Mittal, Add.- 61, Bari Dala, Dala, Tehsil- Robertsganj, District- Sonbhadra, U.P, Proposed "Dolo Stone"(Gitti, Boulder) Mine Project located at Arajai No.- 5593 ka, Khand No.- 08, Villlage-Billimarkundi, Tehsil- Robertsganj, District- Sonbhadra, U.P, M/s Amit Enterprises, Leased Area -4.230 ha                                                                         | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                            | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 535  | Smt. Binduwati Devi /o hri Ram Chandra Ratna, R/o- Village- Bijri Harhua, Churk, District- Sonebhadra, U.P Proposed of "Sand Stone (Khanda, Gitti & Red Morrum) Mine" Project at Gata No.-52, at Village- Sirsiya Thakurai, Tehsil- Robertsganj, District- Sonebhadra, U.P., Leased Area -5.0 ha.         | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |
| 536  | Smt. Binduwati Devi /o hri Ram Chandra Ratna, R/o- Village- Bijri Harhua, Churk, District- Sonebhadra, U.P. Proposed of "Sand Stone (Khanda, Gitti & Red Morrum) Mine" Project at Gata No.-52, at Village- Sirsiya Thakurai, Tehsil- Robertsganj, District- Sonebhadra, U.P., Leased Area -5.0 ha         | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |
| 537  | Shri Rameshwar Pratap S/o Shri Shyama Prasad, R/o- S-3/36 B, Ardali Bazar, Varansi, U.P. Proposed river bed Sand/Morrum Mining Project along Sone River in Gata No./Arazi No.-21 mi, Khand No.- 01, Village-Bhagwa, Tehsil-Obra, District-Sonbhadra, U.P., M/s Veera Construction, (Leased Area-14.98 Ha) | SONBHADRA        | 3/17/2023                                                   | -                               | -                                   | Yes                                                     | Yes                                                      | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                          | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 538  | Shri Surendra Tiwari S/o Shri Atmaram Tiwari, R/o- 190, Govindpur Ganeshpur, Akbarpur, District- Ambedkarnagar, U.P. Proposed river bed Sand/Morrum Mining Project along Sone River of M/s New India Minerals located at Gata No./Arazi No.-824 Kha, Khand No.- 03, Village-Agori Khas, Tehsil- Obra, District-Sonbhadra, U.P., (Leased Area-16.194 Ha) | SONBHADRA        | 1/13/2023                                                   | 2/12/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 539  | Shri Vijendra Kumar S/o Shri Laldhari Kushwaha, R/o Village- Sarai, Post- Ramgarh, Tehsil- Robertsganj, District - Sonbhadra (U.P.). , Proposed Project of riverbed Sand / Morrum Mining" from private land (Niji Bhoomi) at Arazi No. 166 Kh, in Village- Nagwa, Tehsil- Dudhi, District- Sonbhadra, Uttar Pradesh., Area 2.0 ha                       | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |
| 540  | Shri Sudhakar Pandey S/o Shri Dudh Nath Pandey At Arazi No.- 824 Kh (Khand 04), Village- Agori Khas, Tehsil- Obra, District- Sonbhadra, U.P., Proposed "Morrum Mining" Project at Arazi No.- 824 Kh (Khand 04), Village-Agori Khas, Tehsil- Obra, District- Sonbhadra, U.P. (Applied Area : 12.368 ha.)                                                 | SONBHADRA        | 1/13/2022                                                   | 1/25/2022                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 541  | Shri Abhishek Kumar Singh S/o Arvind Kumar Singh, R/o- Village & Post- Chhitauni, District- Varanasi, U.P., M/s Unnti Engineering, Proposed River Bed Sand/ Morrum Mining Project from Son River located at Gata No.- 221 Cha, Village- Sasnai, Tehsil-Obra, District-Sonbhadra, U.P., M/s Unnti Engineering , Lease Area: 18.215 ha                   | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |
| 542  | Shri Rajiv Gupta S/O Shri Sundarlal Ji Gupta, R/O- Shanti Enclave, Kalpi, Brajroad, Morar ,Gwalior, M.P., Proposed riverbed Morrum Mining Project from Sone River of M/s Vardhman Investment And Company located at Arazi No. 385 (Khand Dha), VillageBarhmori, Tehsil- Obra, District- Sonbhadra, Uttar Pradesh, Lease Area - 12.146 ha (30.01 acre). | SONBHADRA        | 4/29/2022                                                   | 5/7/2022                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 543  | Shri Harivansh Singh S/o- Bagholan, R/o Village- Ghaghara, Post- Ghaghara Tehsil - Dudhi District -Sonbhadra (U.P.). , Proposed Project of riverbed "Sand/ Morrum Mining" from private land (Niji Bhoomi) at Arazi No. 6400k, 6400kh, area- 1.876 ha in Village- Ghaghara, Tehsil- Dudhi, District- Sonbhadra, Uttar Pradesh                           | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                             | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 544  | Shri Chander Shekhar Chaurasia, R/o- 9A- Paramount Villa Ansal Near, Regional College, Shyamla Hill, Bhopal, M.P., Proposed riverbed morrum mining project from Son River of Shri Chander Shekhar Chaurasia located at Arajai No.- 824 Kha (Khand No. 01) of Villages Ahori Khas, Tehsil-Obra, District- Sonbhadra, Uttar Pradesh. Lease Area – 16.194 ha. | SONBHADRA        | 4/29/2022                                                   | 5/7/2022                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 545  | Smt. Malti Devi, R/o-Samrat Bhawan, Vikash Nagar, Tehsil-Robertsganj, District -Sonbhadra (U.P.), Proposed Project of riverbed “Morrum Mining” from private land (Niji Bhoomi) at Arazai No.- 166 Kh , in Village-Nagwa, Tehsil-Dudhi, District-Sonbhadra, Uttar Pradesh,Area 1.30 ha                                                                      | SONBHADRA        | 2/8/2023                                                    | 2/28/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 546  | Shri Sachin Agarwal, R/o- HIG-07, Sector-02, Shankar Nagar, Raipur, Proposed of Sand/Morrum Mining Project on the Rihand River at Arajai No.-246, Khand No.- Sa , Village-Khebandha, Tehsil-Obra, District-Sonbhadra, U.P., M/s Omaxe Minerals Pvt. Ltd., (Leased Area- 7.00 Ha)                                                                           | SONBHADRA        | 1/27/2023                                                   | 3/25/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 547  | Shri Sushil Kumar Singhal, R/o- H.I.G.-07, Sector-02, Shankar Nagar, Beside Madan Complex, Raipur, M/s R.K. Trans port and Construction Ltd., Proposed of river bed Sand/Morrum Mine in Rihand river bed located at ,Gata No.-246, Khand No.-da, Village-Khebandha, Tehsil-Obrai, District-Sonbhadra, U.P., (Leased Area-6.00 Ha)                              | SONBHADRA        | 3/12/2023                                                   | -                               | -                                   | Yes                                                     | Yes                                                      | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 548  | Shri Shri Sachin Agarwal Shankar Nagar Raipur, Chhattisgarh, M/s Omax Minerals Pvt Ltd, Proposed of Gitti - Boulder (Dolostone) Mining Project At Araj No. 4478 Chha Village- Billi Markundi, Tehsil- Obra , District- Sonbhadra, Uttar Pradesh, M/s Omax Minerals Pvt Ltd, Area 2.20 Ha                                                                       | SONBHADRA        | 09/09/20220                                                 | 9/27/2022                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 549  | Shri Manish Khushlani S/o Shri Rajkumar Khushlani R/o Jabarpatra, Gali no. 2, New Sarkanda, Bilaspur, Chhatisgarh,M/s K.D. Resources Pvt. Ltd, , Proposed of Gitti - Boulder (Dolostone) Mining project At Araj No. 5593 Ka Khand No.-08 Village- Billi Markundi, Tehsil- Obra , District- Sonbhadra, Uttar Pradesh,M/s K.D. Resources Pvt. Ltd, Area:4.230 Ha | SONBHADRA        | 8/9/2022                                                    | 27/09/2022                      | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 550  | Shri Rajeev Kumar Sharma,R/o-59- Chakarpuri Paper Mil Colony Near Metro City Nishatganj Mahanagar Lucknow,,Uttar Pradesh, Proposed for Mining of Gitti Boulder (Dolo Stone) Mining Lease Area at Arajai No:-4478 Chha, Village-Billimarkundi, Tehsil –Obra District-Sonbhadra , Uttar Pradesh, Area 1.80 ha.                                                                             | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |
| 551  | Shri Alok Singh S/o Shri Prabhu Narayan Singh, R/o-house No. 62/77, Kashipura, Thana-Chauk, Tehsil-Sadar, Distt-Vanarasi (U.P), Proposed of “Billi Markundi Building Stone Gitty/Boulders Dolostone Mining Project (Khand-2)” at Gata no./ Arazi No. 7536 Ga. Mi, near Village - Billi Markundi, Taluka: Obra, District: Sonbhadra, Uttar Pradesh,M/s Ganeshay Enterprises, Area- 4.0 ha | SONBHADRA        | 10/12/2022                                                  | 11/24/2022                      | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 552  | Shri Ajay Kumar Singh S/o Late Shri Onkar Nath Singh, R/o-18/188, Ayappa Temple, Sector-8. Obra, Tehsil-Obra, Distt-Sonbhadra (U.P), Proposed for “Billi Markundi Building Stone Gitty/Boulders Dolostone Mining Project (Khand-4)” at Gata no./ Arazi No. 7536 Ga. Mi, near Village - Billi Markundi, Taluka: Obra, District: Sonbhadra, Uttar Pradesh, Area - 4.0 ha                   | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                             | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 553  | Shri Satyendra Singh Pawar R/o- 4 750, Vijyant Khand, Gomti Nagar, Lucknow, (U.P.), M/s N.D. Pharma Private Limited, Proposed Sand/Morrum Mining Project at Gata No. 385, Khand-Ba, Village Barhmori, Tehsil Obra, District Sonbhadra, Uttar Pradesh, M/s N.D. Pharma Private Limited (Total Lease Area -12.146 ha.)                                       | SONBHADRA        | 12/19/2022                                                  | 12/21/2022                      | NA                                  | No                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 554  | Shri Arun Singh Yadav, R/o- G.F.- 1, Signature Square, Shivanagar Colony, Tehsil-Obra, District- Sonbhadra, U.P., M/s Shri Mahadev Enterprises, Proposed "Building Stone (Gitti/ Boulder (Dolo Stone))" Project at Gata No.- 7536 Ga Mi , Village- Billimarkundi, Tehsil- Obra, District- Sonbhadra, U.P. (Area : 4.900 ha.), M/s Shri Mahadev Enterprises | SONBHADRA        | 10/18/2022                                                  | 11/24/2022                      | NA                                  | No                                                      | NO                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 555  | Shri Arun Singh Yadav, R/o- Village-Billimarkundi, Tehsil- Obra, District- Sonbhadra, U.P., M/s Shri Mahadev Enterprises, Proposed Project of Building Stone (Gitti/ Boulder (Dolo Stone)), in Gata No.- 4949 Kha, Village-Billimarkundi, Tehsil- Obra, District- Sonbhadra, U.P., (Area : 5.880 ha.)                                                      | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 556  | Shri Ram Ashre Singh, R/o- Village-Ghadwa Uttari Thana Baburi Post Rampur Chakia Chandauli, Uttar Pradesh, Proposed of Building Stone Gitti/ Boulder(Sandstone) Mining Project At Araj No. 21/20/1, Village- Sukrit, Tehsil- Robertsganj , District- Sonbhadra, Uttar Pradesh, Area 1.0117 Ha                                                                                                                                        | SONBHADRA        | 2/15/2023                                                   | 3/5/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 557  | Shri Jonnavalasa Venkata Ramana Rao S/o Shri Suranna Jonnavalasa R/o – B – 12, Industrial Development Area, Maula Ali, District- Hyderabad (Telangana),M/s S.K. Bio Extract And Applications Pvt. Ltd., Proposed Project of “Sand/Morrum Mining Project” located at Araj No. 246, Khand – Ba, Village - Khebandha, Tehsil - Obra , District- Sonbhadra, Uttar Pradesh,M/s S.K. Bio Extract And Applications Pvt. Ltd., Area- 6.0 ha. | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |
| 558  | Shri Ravindra Mishra, R/o- Village- Khargupur, Tehsil- Raja Talab, District- Varanasi, U.P, Proposed Project Building Stone Gitti/ Boulder (Sand Stone), Mine Araj No.-30/73, Village –Sukrit, Tehsil –Robertsganj, District-Sonbhadra, Uttar Pradesh, Area- 1.2545 ha,                                                                                                                                                              | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 559  | Smt. Shri Ram Asrey Agrahari<br>M/s Radhe Radhe Enterprises<br>R/o: 79, Chudi Gali, Ward-3,<br>Parshoi, Tehsil- Obra, District-<br>Sonbhadra, U.P., Proposed for<br>Building Stone Gitti/Boulder<br>(Dolostone) Mining Project At<br>Araji No.- 5006ka, Vill – Billi<br>Markundi, Tehsil – Obra, Dist –<br>Sonbhadra (U.P.) (Lease Area –<br>3.40 Ha.)                                                                                                                                        | SONBHADRA        | 12/19/2022                                                  | 12/22/2022                      | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 560  | Shri Ajay Kumar Singh, R/o-<br>51415 A, Ambrosia Apartment,<br>Lanka, Varanasi, U.P.,M/s<br>Lifemap Builders Pvt. Ltd.,<br>Proposed of “Building Stone<br>Gitti/ Boulder (Granite)” Project<br>at Gata No.- 2Ga, Village- Jata<br>Juwa, Tehsil- Dudhi, District-<br>Sonbhadra, U.P., M/s Lifemap<br>Builders Pvt. Ltd. (Applied Area :<br>1.670 ha.)                                                                                                                                          | SONBHADRA        | 1/11/2023                                                   | 2/1/2023                        | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | No                                    |
| 561  | Smt. Geetanjali Chaube W/o Shri<br>Sanjeet Kumar Chaube R/o Near<br>Degree College, Obra,<br>Sonebhadra (U.P), M/s<br>Harikeshwar Enterprises,<br>Proposed Project of Billi<br>Markundi Khanda, Boulder,(Dolo<br>Stone) Deposit Mining Project<br>(Area 1.504) at Arazi<br>No./Khasra/Gata No 5430ka,<br>5430kha, 5470, 5469kha,<br>5431kha, 5468kha, near village-<br>Billi Markundi, Tehsil –Obra,<br>District – Sonbhadra, Uttar<br>Pradesh, M/s Harikeshwar<br>Enterprises (Area 1.504 Ha | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                      | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending                                                                                                            |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------|
| 562  | Shri Sukh Sagar Prasad Upadhyay, R/o- Kota Dala Sonbhadra U.P., Proposed of Sand/Morrum Mining Project Son River at Arajai No: 531 3, Khand No: 6, Village- Sasnai, Tehsil- Obra, District- Sonbhadra U.P., Area-18.214 Ha                                                                          | SONBHADRA        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                                                                                                                               |
| 563  | Shri Rajesh Kumar S/o Late Kaliram, R/o. Chopan, Tehsil- Obra and Smt. Farida Begam W/o Imtiyaz Ahmad, R/o. Chopan, Sonbhadra mining of Dolo Stone Boulders at Arazi no. 7586, 7584 and 7590, Area-1.84 Acre, Village-Billi-Markundi, Tehsil-Obra, District-Sonbhadra , M/s Rajesh Kumar and Farida | Sonbhadra        | 1/21/2021                                                   | 2/23/2021                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NA                                                     | Rs. 65295310.00 imposition Showcause Notice issued by the Board vide letter no. H85024/C-2/NGT Samanya-59/22 dated 02.12.2022 for illegal mining |
| 564  | M/s M/s B.C.S. Enterprises, Pro.- Shri Chandra Bhushan Gupta S/o Shri Ramlakhan Gupta, R/o- Obra, District-Sonbhadra mining of Dolo Stone Boulders at Arazi no. 4419Kh, 4419G, 4422K Mi, 4416K, 7577 Kh, 4420Mi, Area-4.86 Acre, Village-Billi-Markundi, Tehsil-Obra, District-Sonbhadra            | Sonbhadra        | NOT APPLIED                                                 | NA                              | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | Rs. 3574395.00 imposition Showcause Notice issued by the Board vide letter no. H85023/C-2/NGT Samanya-59/22 dated 02.12.2022 for illegal mining  |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                          | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy)    | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending                                                                                         |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|------------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------|
| 565  | M/s Eshana Construction, Pro.- Shrimati AAfrina Khan W/o Shri Istiyak Khan, R/o- Village Billi-Markundui, Obra, Sonbhadra mining of Dolo Stone Boulders at Arazi no.5355K, 5359Kh, 5361, 5363K, 5351K, 5352, 5353, 5354, 5362, 5355Kh, 5356, 5357Kh and 5351Kh, Area-5.80 Acre, Village-Billi-Markundi, Tehsil-Obra, District-Sonbhadra | Sonbhadra        | NOT APPLIED                                                 | NA                                 | NA                                  | NA                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | Rs. 25195852.00 imposition Showcause Notice issued by the Board vide letter no. H85022/C-2/NGT Samanya-59/22 dated 02.12.2022 |
| 566  | MAA VAISHNO AGRO INDUSTRIES Sand Mining from Yamuna River bed at Gata No. 138 at Village – Bichhawali Kachhar, Tehsil-Sikandara, District- Kanpur Dehat                                                                                                                                                                                 | Kanpur Dehat     | 3/15/2023                                                   | 3/15/2023                          | N.A.                                | No                                                      | No                                                       | Yes                              | No                                                      | 0                                           | N.A.                                                   | N.A.                                                                                                                          |
| 567  | LAXMI KHAD BHANDAR River Bed Sand Mining having lease area 25.0 ha (61.77 acre) along River Yamuna in Gata No. 826mi/2 at Village Behmai, Tehsil Sikandara, District- Kanpur Dehat, U.P. Production Capacity- 3,00,000 m3 per annum)                                                                                                    | Kanpur Dehat     | 3/20/2023                                                   | 3/20/2023                          | N.A.                                | No                                                      | No                                                       | Yes                              | No                                                      | 0                                           | N.A.                                                   | N.A.                                                                                                                          |
| 568  | Shree Inder Singh S/o Shree Dariyailal, Address-19, Tilak Nagar Ramleela Maidan, Pukhravan,                                                                                                                                                                                                                                             | Kanpur Dehat     | 12/25/2022                                                  | Report Sent To HO dated 05.04.2023 | N.A.                                | Yes                                                     | No                                                       | Yes                              | No                                                      | 0                                           | N.A.                                                   | N.A.                                                                                                                          |

| S.N. | Name & Address of Mining lease                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 569  | ANANDESHWAR AGRO FOODS PVT LTD Gata 58, Yamuna River, Bilaspur Kachhar, Sikandra                                                                                     | Kanpur Dehat     | 3/27/2023                                                   | 3/27/2023                       | N.A.                                | No                                                      | No                                                       | Yes                              | No                                                      | 0                                           | N.A.                                                   | N.A.                                  |
| 570  | Anthracite Infra Private Limited, khand no.-02, Village-Daulatpur, Kachhar, Tehsil-Bhognipur, Kanpur Dehat                                                           | Kanpur Dehat     | 10/21/2021                                                  | 2/12/2021                       | N.A.                                | No                                                      | Yes                                                      | Yes                              | No                                                      | 1                                           | N.A.                                                   | N.A.                                  |
| 571  | Sand Mining Project, Gata no. 99mi,101mi, 102mi, 103, khand no.-02, Vill-bijhalpur, tehsil-ajitmal,auraiya                                                           | Auraiya          | 12/26/2022                                                  | 2/21/2023                       | N.A.                                | No                                                      | No                                                       | Yes                              | No                                                      | 0                                           | N.A.                                                   | N.A.                                  |
| 572  | Pandey & Pandey Brothers, Gata no. 99mi, Village- Bijhalpur, Tehsil-Ajitmal, Auraiya                                                                                 | Auraiya          | 3/20/2023                                                   | -                               | N.A.                                | Yes                                                     | No                                                       | Yes                              | No                                                      | 0                                           | N.A.                                                   | N.A.                                  |
| 573  | River Bed Ordinary Sand Mining Project, Gatano. 22kha, 42kha, 42ga, 43ka, Village-Katri Durjanapur, Kannauj Kuldeep Narayan Katiyar/143211, Nekpur Kalan, Fatehgadh, | Kannauj          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN on 18.04.23                             | NA                                                     | No                                    |
| 574  | Ajit Singh Malhotra khand no 7,17,18,21,23,25,27,28,29,30,35,37,38,40,177,176Mi, Area 62.48 acre, Vill. Amlaur Khadar, Teh. Pailani, BANDA,210126                    | Banda            | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 575  | AJIT SINGH MALHOTRA, GATA No. 41 and 42, KHAND No. 04, AREA 2.0 Hac., Vill. BARUWA SYODHA, Teh. NARAINI, BANDA, 210129                                               | Banda            | 05.11.2022                                                  | 11.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 576  | Alok Kumar Shukla Gata No.- 2494 (Block No.-34),Village - Chandaaur, Tehsil - Atarra, District -Banda, U.P.. Leased Area - 7.80 ha, M/s Sri Falgun Giri Mines        | Banda            | -                                                           | 08.01.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 577  | Alok Kumar Shukla S/o Shri Gopal Chandra Shukla, Zone No./Gata No.-38, 40, Part of 41, and Part of 42, Khand No.- 07, Village- Dadaukhadar, Tehsil- Baberu, Distt.- Banda, U.P.,Lease Area- 12.0 ha. M/s Sri Falgun Giri Mines | Banda            | -                                                           | 04.04.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 578  | AMRIT KOUR MALHOTRA, GATA No. 587, 588, KHAND No. 08 (AREA 2.0 Hac), Vill. NAHARI, NARAINI, BANDA, 210129                                                                                                                      | Banda            | 15.10.2022                                                  | 06.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 579  | AMRIT KOUR MALHOTRA, GATA No. 587, KHAND No. 05 (AREA 2.0 Hac.), Vill. NAHARI, NARAINI, BANDA, 210129                                                                                                                          | Banda            | 15.10.2022                                                  | 06.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 580  | Anand Kumar Tripathi, S/o Shri Devi Prasad Tripathi, Gata No.- Part of 1130 (Khand no. 01) Village Achraud, Tehsil-Banda District: Banda,U.P.,M/s Tripathi Contactor, Lease area 28.0 ha.                                      | Banda            | -                                                           | 07.02.2021                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 581  | ASHIND IT SOLUTION PRIVATE LIMITED, GATA No. 41, 42, KHAND No. 03, LEASE AREA 2.0 Hac., Vill. BARUWA SYODHA, NARAINI, BANDA, 210129                                                                                            | Banda            | 19.02.2023                                                  | 15.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 582  | BRAJESH TIWARI Kolawalraipur, Gata No-721, 722, 723, Naraini Banda                                                                                                                                                             | Banda            | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 583  | CHITRAKOOT TRADERS, VILLAGE-SANGRAMPUR, TEHSIL- ATARRA, DISTRICT- BANDA, U.P.                                                                                                                                                  | Banda            | 27.02.2023                                                  | 15.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 584  | Descon Buildtech Pvt. Ltd, Gata No. 333/7, Khand No. 05, Vill. Marauli Khadar, Tehsil and Dist. Banda                                                                                                          | Banda            | 01.03.2023                                                  | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 585  | DISHA ENTERPRISES, GATA No. 332, KHAND No. 02, LEASE AREA 1.61 Hac., Vill. Barokhar Khurd, Teh. Naraini, BANDA, 210129                                                                                         | Banda            | 07.01.2023                                                  | 26.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 586  | EUREKA MINES AND MINERALS LLP, GATA No. 2451, KHAND No. 01(AREA 2.5 Hac), Vill. JARAR, NARAINI, BANDA, 210129                                                                                                  | Banda            | 13.10.2022                                                  | 06.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 587  | GALLANT TRADING PVT LTD(Old Name Dijiyana Mining Corporation Pvt. Ltd.), Gata No. 4185ch, 4388, 4470, 4471, 4473, 2776, 2709, 4590, Area 17 hac. Village- Lohra, Tehsil Baberu, District Banda, Uttar Pradesh, | Banda            | 26.11.2022                                                  | 14.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 588  | J S ENTERPRISES, GATA No. PART OF 100, KHAND No. 03, LEASE AREA 16 Hac. ON KEN RIVER, VILLAGE KHAPTIHA KALAN, Teh. PAILANI, BANDA, 210126                                                                      | Banda            | 15.02.2023                                                  | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 589  | JAI MAA SHARDA TRADERS, GATA NO587(KHAND NO-01),VILLAGE-NAHARI TEHSIL-NARAINI DISTRICT BANDA                                                                                                                   | Banda            | 18.11.2022                                                  | 02.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 590  | Jasmit Kaur Malhotra, Gata no - 1876, Khand no- 5, Village- Girwan, Naraini, Banda                                                                                                                             | Banda            | 21.05.2022                                                  | 25.07.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                  | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 591  | JASMIT KAUR MALHOTRA, Gata No. 218, Khand No. 01 (Area 2.0 Hac), Vill. Nahari, Teh. Naraini, BANDA, 210129                                                                      | Banda            | 15.10.2022                                                  | 06.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 592  | JASMIT KAUR MALHOTRA, Gata No. 218, Khand No. 02 (Area 2.0 Hac), Vill. Nahari, Teh. Naraini, BANDA, 210129                                                                      | Banda            | 15.10.2022                                                  | 06.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 593  | Katyaina Sharma Gata No.- Part of 333/7, 418, 421 mi & 426/30 (Khand No.- 03), Village- Marauli Khandar, Tehsil- Banda, District- Banda, U.P., M/s K & S, Leased Area -23.00 ha | Banda            | -                                                           | 03.12.2020                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 594  | KATYAYNI NATURAL RESOURCES LTD Gata No. Part of 195/1 Village- Lahureta, Tehsil- Naraini, District Banda, BANDA                                                                 | Banda            | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 595  | KUNWAR VINOD RAJA, Gata No. 332, Khand No -01, (Area-1.61 Hac.) Vill. Badokhar Khurd, Tehsil Naraini, BANDA, 210129                                                             | Banda            | 07.02.2023                                                  | 28.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 596  | M/S BUNDELKHAND ROCKS, Gata No- 1876, (Khand No.09), (Leased Area 0.5 ha.), Village Girwan, Tehsil-Naraini, District- Banda, U.P.- 210001                                       | Banda            | 17.12.2022                                                  | 26.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 597  | MALHOTRA BROTHERS, GATA No. 1073, KHAND No. 03, AREA 2.0 Hac., Vill. JARAR, Teh. NARAINI, BANDA, 210129                                                                         | Banda            | 15.10.2022                                                  | 06.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                      | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 598  | MALHOTRA BROTHERS, GATA No. 1073, KHAND No. 04, LEASE AREA 2.0 Hac., Vill. JARAR, NARAINI, BANDA, 210129                                                                                                                            | Banda            | 20.02.2023                                                  | 15.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 599  | Manish Kumar Gupta S/o Chandra Kishor Gupta lease area 32.00 ha (79.07) along River Ken in Gata No.- 492/13, Village- Nihalur Syuda, Tehsil- Naraini, District- Banda, U.P., M/s Maa Jayanti Infrastructure, (Leased Area-32.00 Ha) | Banda            | -                                                           | 28.01.2021                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 600  | MANJEET CHAWLA, Gata No. 53 & Part of 337, Khand No. 02, Lease Area 14.65 Hac. Village kanwara. BANDA                                                                                                                               | Banda            | 23.12.2022                                                  | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 601  | MS HARSHIT ENTERPRISES, gata no 45, area 3.68ha, khalari, BANDA, 210129                                                                                                                                                             | Banda            | 29.11.2022                                                  | 10.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 602  | MS PEHALWAN TRADERS, Gata No. 2/4, 2/23, 2/24 2/28 (Khand No. 03), Village- Bendakhadar, Tehsil- Banda, District- Banda                                                                                                             | Banda            | 26.11.2022                                                  | -                               | NA                                  | Yes                                                     | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 603  | MS THINK HOME INFRABUILD PVT LTD, Gata 332/17, part of 333/7,431/333/1, Khand 6, Marauli Khadar,BANDA,210203                                                                                                                        | Banda            | 01.01.2023                                                  | 10.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 604  | MUJIBUDDIN SIDDIQUI, GATA No. 501(AREA 1.21), Vill. NAHARI, NARAINI, BANDA, 210129                                                                                                                                                  | Banda            | 21.10.2022                                                  | 06.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |



| S.N. | Name & Address of Mining lease                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 605  | NARENDRA KUMAR SINGH, Khand No.-5137, 5138, 5139, 5140 5141, Village- Bhawanipurwa, Tehsil- Banda, District- Banda, Uttar Pradesh. <b>BANDA 210001</b> | Banda            | 07.02.2023                                                  | 18.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 606  | Pehalwan Traders (Old Name R.S.I STONE WORLD PRIVATE LIMITED ) Gata No. 2/1, 2/2 and 2/4 (5.80 Hectares), Vill./Ghat- Khairai, Pailani, <b>BANDA</b>   | Banda            | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 607  | POORNIMA VERMA, Gata No./ Khand No. 168, (Block No. 05), Village- Sabadakhadar, Tehsil Pailani, District- Banda, Uttar Pradesh. <b>BANDA 210126</b>    | Banda            | 09.01.2023                                                  | 15.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 608  | ROHIT AGARWAL, GATA No. 634, KHAND No. 02, LEASE AREA 2.25 Hac., Vill. NAHARI, TEHSIL NARAINI, <b>BANDA, 210129</b>                                    | Banda            | 28.02.2023                                                  | 15.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 609  | S.R. Innovation LLP, Gata no- 100, Khand no- 1(block-24), Village- Khaptiaha Kalan, Tah- Pailani, Disstt- <b>Banda</b>                                 | Banda            | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 610  | S.R. Innovation LLP, GATA No. 587, KHAND No. 02 (AREA 0.8 Hac.), Vill. NAHARI, Teh. <b>NARAINI, BANDA, 210129</b>                                      | Banda            | 21.10.2022                                                  | 06.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 611  | S.R. Innovation LLP, GATA No. 587, KHAND No. 07 (AREA 2.0 Hac.), Vill. NAHARI, Teh. <b>NARAINI, BANDA, 210129</b>                                      | Banda            | 21.10.2022                                                  | 06.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 612  | S.S. Granite, Gata No. 309, Area 3.25 Hac. Vill. Nahari, Teh. <b>Naraini, Banda</b>                                                                    | Banda            | 18.09.2022                                                  | 27.09.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 613  | SAI ENT UDHYOG, Gata No. 2/4, 2/23, 2/24, 2/28 (Khand No. 02), Village- Benda Khadar, Tehsil District Banda, Uttar Pradesh, <b>BANDA, 210207</b>                                                                                                                      | Banda            | 17.02.2023                                                  | 28.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 614  | SANGRAM SINGH, GATA No. 1876, KHAND No. 01, AREA 2.02 Hac. Vill. GIRWA, Teh. NARAINI, <b>BANDA, 210129</b>                                                                                                                                                            | Banda            | 29.11.2022                                                  | 16.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 615  | SG PROJECTS LIMITED Area- 44.46 Acre (18.0Ha) On Ken River ForSand/Morrum Mining Project at Khand No/GataNo-60 Village- Sadikhadar Tehsil- Pailani , <b>District-Banda(U.P)</b>                                                                                       | Banda            | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 616  | Shiv Pratap Singh S/o Shri Kallu Singhlease area 17.0 ha (42.00 Acre) along River Ken in Gata No.- 62 and 63/1 (Block No.- 29(as per Lol), Village- Khapatiha Kalan, Tehsil- Pailani, District- Banda, U.P., M/s Jai Shakti Realcon Pvt. Ltd., (Leased Area- 17.0 Ha) | Banda            | -                                                           | 16.10.2020                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 617  | Sulabh Saxena Gata No.-1876 (Khand No.- 02), at Village- Girwan, Tehsil-Naraini, District- Banda, U.P.,M/s Sulabh Saxena Pahari Pattedar , Leased Area - <b>0.80 ha</b>                                                                                               | Banda            | -                                                           | 09.06.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 618  | V. P. CONSTRUCTION, Gata No.- Part of 333/7, 412, 413 414 (Khand No.- 04), VillageMarauli Khadar, Tehsil- Banda, District- Banda, U.P. 210203                                                                                                                         | Banda            | 02.03.2023                                                  | 15.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 619  | Vipul Tyagi S/o Shri Ravindrakant Tyagi lease area 25.29 ha (62.49 acre) along River Ken in Gata No.- 176mi, 172ga, 182 and 187 at Village- Amlorkhadar, Tehsil- Pailani, District- Banda, U.P., of Shri Vipul Tyagi , (Leased Area- 25.29 Ha) | Banda            | -                                                           | 24.10.2020                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 620  | ARCHANA SINGH, gata 1078 khand 39 gonda karwi, Chitrakoot                                                                                                                                                                                      | Chitrakoot       | 15.01.2023                                                  | 01.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 621  | ASHIND IT SOLUTIONS PRIVATE LIMITED, KHASRA/GATA No. 714, KHAND No. 04, LEASE AREA 2.0241 Hac., Vill. GONDA, Teh. KARWI CHITRAKOOT 210202                                                                                                      | Chitrakoot       | 13.12.2022                                                  | 08.12.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 622  | EIKONHEIGHTS INFRASTRUCTURE PRIVATE LIMITED , GATA No. 715, KHAND No 12A, LEASE AREA 0.910 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210205                                                                                                   | Chitrakoot       | 21.03.2023                                                  | -                               | -                                   | Yes                                                     | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 623  | EIKONHEIGHTS INFRASTRUCTURE PRIVATE LIMITED, GATA No. 715, KHAND No. 13, LEASE AREA 2.024 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210205                                                                                                    | Chitrakoot       | 21.03.2023                                                  | -                               | -                                   | Yes                                                     | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 624  | GIRDHARI LAL CHAWLA AND SONS, bargarh and guiya khurd, Mau, Chitrakoot,CHITRAKOOT,210209                                                                                                                                                       | Chitrakoot       | 06.03.2023                                                  | 20.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                          | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 625  | JAI MATA DI PACKAGING, Gata No- 2ka, 2kha, 3, 4/1, 4Ka ,4Kha, 5, 6, 7, 11, 21/3, 8, 9, 10, Lease Area- 108.499 Ha. Village- Dhaurahara Khadar, Tehsil- Rajapur, District- Chitrakoot, U.P.,210207       | Chitrakoot       | 16.03.2023                                                  | -                               | -                                   | Yes                                                     | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 626  | KAMLA CONSTRUCTION, GATA No. 715, KHAND No. 23, LEASED AREA 2.024 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210205                                                                                     | Chitrakoot       | 06.12.2022                                                  | 10.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 627  | KASHI CONSTRUCTION COMPANY, GATA No. 392/1, AREA 17.71 Hac., Vill. BARUWA AEHATMALI, RAJAPUR, CHITRAKOOT, 210207                                                                                        | Chitrakoot       | 09.11.2022                                                  | 15.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 628  | Kavach Kumar Nirmal S/o Subhash Chandra Nirmal Area 101.45 Acres (41.073 Ha) Project at Araj No.- 4,5 & 6 Ch, Village- Chandi Khadar, Tehsil- Rajapur, Distt.- Chitrakoot, U.P.,(Leased Area-41.073 Ha) | Chitrakoot       | -                                                           | 24.10.2020                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 629  | LAKHAN SINGH, GATA No. 1078, KHAND 27, LEASED AREA 3.036 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210204                                                                                              | Chitrakoot       | 29.11.2022                                                  | 09.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 630  | Mahesh Prasad Jaiswal Contractor, Gata No. 1078, Khand No. 38, Area 2.024 Hac. Vill Gonda, Karwi, Chitrakoot.                                                                                           | Chitrakoot       | 01.12.2022                                                  | 09.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 631  | MS SILICA KHANIJ UDYOG, Murka, Mau, Chitrakoot. Lease Area10.40ha, CHITRAKOOT, 210208                                                                                                                   | Chitrakoot       | 18.03.2023                                                  | 24.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 632  | NARAYAN STONE MILL, GATA NO 1078,KHAND NO-32,GONDA KARWI CHITRAKOOT,CHITRAKOOT,210202                                                          | Chitrakoot       | 30.11.2022                                                  | 16.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 633  | NARENDRA SINGH CONTRACTOR AND SUPPLIER, KHASRA/GATA No. 714, KHAND No. 02, LEASE AREA 1.2145 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210205 | Chitrakoot       | 17.03.2023                                                  | -                               | -                                   | Yes                                                     | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 634  | RAHUL YADAV, KHASRA/GATA No. 2131/08, LEASE AREA 4.0481 Hac., Vill. RAULIKALYANPUR, Teh. KARWI, CHITRAKOOT, 210202                             | Chitrakoot       | 13.12.2022                                                  | 09.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 635  | RAKESH KUMAR MISHRA CONTRACTOR AND SUPPLIER, GATA N.170 MI,VILLAGE SAIPUR, TEHSIL-KARWI DIST.-CHITRAKOOT                                       | Chitrakoot       | 24.12.2022                                                  | NA                              | 25.03.2023                          | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 636  | RAULI KALYANPUR GRANITE, GATA NO-2131/3 RAULI KALYANPUR KARWI CHITRAKOOT, CHITRAKOOT, 210202                                                   | Chitrakoot       | 03.12.2022                                                  | NA                              | 22.02.2023                          | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 637  | RICHA SINGH, BAGEN RIVER, GATA NO 218/1,VILLAGE MAMSI BUJURG,TEHSILRAJAPUR, DISTRICTCHITRAKOOT, CHITRAKOOT. 210207                             | Chitrakoot       | 05.02.2023                                                  | -                               | -                                   | Yes                                                     | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 638  | SATYENDR KUMAR, KHASRA/GATA No. 2131/05, LEASE AREA 1.0121 Hac., Vill. RAULI KALYANPUR, Teh. KARWI, CHITRAKOOT. 210202                         | Chitrakoot       | 13.12.2022                                                  | 08.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                             | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 639  | SUBHAS CHANDRA CHAWLA MINES, Gata No. 1660, 1661, 1668, 1882, 2000, 2001, 2002, 2003, 2004, 2005, 2006 village-Semra, Talu-Mau, Chitrakoot,(leased Area21.04ha)                                            | Chitrakoot       | 06.03.2023                                                  | 20.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 640  | SUSHIL STONE INDUSTRY, Granite-Imarati Patthar (Khanda, Gitty, Boulder, Red Morrum) Mining Project in Gata No-1078, Khand No-31, Lease area 3.645 ha Village Gonda, Tehsil-Karwi, District-Chitrakoot, U.P | Chitrakoot       | 06.03.2023                                                  | -                               | -                                   | Yes                                                     | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 641  | A N BUILDERS, Khand No. 31/5, Village - Patyaura, Tehsil - Hamirpur, District - Hamirpur, Uttar Pradesh.                                                                                                   | Hamirpur         | 19.12.2022                                                  | 22.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 642  | A. J. Construction, Area- 60.0 Acre/24.291 Ha. for River Sand/Morrum Mining Project at Khand No./ Gata No.- 23/14 ,Village- Bhedi Kharka, Tehsil- Sarila, District- Hamirpur, U.P.                         | Hamirpur         | -                                                           | 18.10.2020                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 643  | AGRAWAL JWELLERS, (Old name Raj kumar gupta) Khand No. 9/1, Village- Kandour, Tehsil- Hamirpur, District- Hamirpur, U.P.                                                                                   | Hamirpur         | 17.11.2022                                                  | 25.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 644  | Ajit Singh Malhotra, Proposed River Bed Sand Mining Project from Betwa River for located at Khand No.- 22/5, Village- Rirua Basaria, Tehsil- Sarila, District- Hamirpur, U.P., Lease Area: 23.0 ha)        | Hamirpur         | -                                                           | 07.05.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 645  | ALPINE RESOURCE LLP, KHAND No. 26/5, AREA 36.437 Hac., BETWA RIVER, Vill. CHANDWARI GHURAULI, SARILA, HAMIRPUR, 210432                                                                                                                   | Hamirpur         | 12.10.2022                                                  | 11.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 646  | ANAND KUMAR GUPTA, Sand/Morrum mining along Betwa Riverbed in Khand No. 24/17 (Old Khand No. 24/16) at Village Chikasi, Tehsil- Sarila, District- Hamirpur, Uttar Pradesh, ( Lease Area- 36.437 ha, Production Capacity-724640 m3/annum) | Hamirpur         | 26.12.2022                                                  | 23.09.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 3010000.00                                  | 0                                                      | 3010000.00                            |
| 647  | ANAND KUMAR GUPTA, Khand No. 10/29, Village - Beri, Tehsil - Hamirpur, District - Hamirpur, Uttar Pradesh, 210301                                                                                                                        | Hamirpur         | 02.02.2023                                                  | No                              | No                                  | Yes                                                     | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 648  | ANAND KUMAR GUPTA, Khand No. 20/1 at Village – Tikapur, Tehsil- Maudaha, District- Hamirpur, U. P                                                                                                                                        | Hamirpur         | 27.12.2022                                                  | 02.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 649  | ANNAPURNA UDYOG, Sand/Morrum mining along River Betwa, Khand No. 10/22 at Village Beri, Tehsil- Hamirpur, Dist. Hamirpur, U. P. ( Lease Area- 36.437 ha, Production Capacity- 5,82,912 m3/annum)                                         | Hamirpur         | 27.12.2022                                                  | 02.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 1760000.00                                  | 0                                                      | 1760000.00                            |
| 650  | ATIKURRAHMAN, Khand No. 22/14, Village Riua Basaria, Tehsil Sarila, District Hamirpur, Uttar Pradesh                                                                                                                                     | Hamirpur         | 24.11.2022                                                  | 22.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 651  | DEEPTI GUPTA, Khasra No. 31/7, village- Patyora, Tehsil- Hamirpur, District- Hamirpur, State- Uttar Pradesh                                                                                                                              | Hamirpur         | 02.03.2023                                                  | 15.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                              | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 652  | DIJIYANA INDUSTRIES PVT LTD, Khand 26/6, Village-Chandwari Ghurauli, Tehsil- Sarila, District Hamirpur                                                                                                                                                      | Hamirpur         | 07.11.2022                                                  | 26.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 653  | Environmenatal Clearance of Proposed Riverbed Sand/Morrum Mining Project from Betwa River of M/s Pratap Corporation located at Khand No. 9. Vmlage - Badera Khalsa, Tehsil - Sarila, District - Hamirpur, Uttar Pradesh. Sanctioned Lease Area - 24.291 ha. | Hamirpur         | -                                                           | 11.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 654  | GUPTA AND COMPANY PVT LTD, KHAND N.04,VILLAGETOLAKHANGARAN,T ESHIL-RATH,DIST.- HAMIRPUR210431,HAMIRPUR,21 0431                                                                                                                                              | Hamirpur         | 24.12.2022                                                  | 04.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 655  | Gyan Infrabuild Pvt. Ltd., Khand No. 30/3, Vill. Bhulasi, Teh.- Maudaha, District- Hamirpur 210507                                                                                                                                                          | Hamirpur         | 02.03.2023                                                  | 04.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 656  | Harihar Minerals LLP, Khand No. 23/19, Area 12.145 Hac., Vill. Bhedi kharka, Teh. Sarila, Dist. Hamirpur                                                                                                                                                    | Hamirpur         | 02.03.2023                                                  | 06.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 657  | KHAJURAH MINTCH LLP, Gata No 24/18 ,Village - Chikasi, Tahsil - Sarila District - Hamirpur(U.P.) 210430                                                                                                                                                     | Hamirpur         | 11.11.2022                                                  | 03.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 658  | Khare Lal Verma S/o Shri Mukund Lal Verma Gata No.-476, Village- Pahra, Tehsil- Sarila, District-District- Hamirpur, U.P., Leased Area -1.62 ha                                                                                                             | Hamirpur         | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                               | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 659  | M.R. GUPTA AND COMPANY PVT LTD, Khand No 4 Village Tolakhangan Teshil Rath Dutrit Hamirpur.HAMIRPUR.210431                                                                                   | Hamirpur         | 09.11.2022                                                  | 04.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 660  | MALHOTRA BROTHERS, KHAND NO. 22/4 VILLAGE-riruwa basaria, TEHSIL- sarila, DISTRICT- HAMIRPUR                                                                                                 | Hamirpur         | 25.11.2022                                                  | 26.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 661  | NEW EOAN ASSOCIATES, River Betwa in Khand No. 26/3 at Village- Chandwari Ghurouli, Tehsil- Sarila, District- Hamirpur, Uttar Pradesh                                                         | Hamirpur         | 17.10.2022                                                  | 06.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 662  | NEW PRAVEERA INFRAHIGHT PRIVATE LIMITED, Khand No. 10/33, Village - Beri, Tehsil - Hamirpur                                                                                                  | Hamirpur         | 23.12.2022                                                  | 27.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 663  | Pahalwan Treaders, Sand/Morrum mining along River Betwa, Khand no- 23/7, Village- Bedi Kharaka, Tah- Sarila, Disstt- Hameerpur ( Lease Area- 12.145 ha, Production Capacity-194304 m3/annum) | Hamirpur         | 05.02.2023                                                  | 21.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 8470000.00                                  | 0                                                      | 8470000.00                            |
| 664  | PARIHAR CONSTRUCTION, KHAND 10/2, VILLAGE BERI, HAMIRPUR, UTTAR PRADESH, HAMIRPUR. 210301                                                                                                    | Hamirpur         | 06.12.2022                                                  | 14.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 665  | PRATAP CORPORATION, KHAND No. 9, AREA 24.291 Hac., BETWA RIVER, Vill. BADERA KHALSA, SARILA, HAMIRPUR, 210432                                                                                | Hamirpur         | 12.10.2022                                                  | 11.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                      | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 666  | RUPESH KUMAR CHAUHAN, nd No./Gata No-18/3 Village- Sahurapur, Tehsil District- Hamirpur (U.P), (Leased Area 36.437 Ha.),HAMIRPUR,210301                                                                             | Hamirpur         | 31.10.2022                                                  | 04.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 667  | Sagar Parech, Khand 5 VillageTolakhangan Tehsil Rath,HAMIRPUR,210430                                                                                                                                                | Hamirpur         | -                                                           | 14.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 668  | SANJEEV GUPTA, Khand No. 23/30, Village - Beri, Tehsil Sadar, District Hamirpur, Uttar Pradesh.HAMIRPUR,176041                                                                                                      | Hamirpur         | 14.12.2022                                                  | 27.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 669  | Sapan Kumar Agrawal S/o Late Sudhakar Agrawal Gata No.- 526, Village- Khadakhar, Tehsil- Rath, District- Hamirpur, U.P.,Leased Area -0.80 ha                                                                        | Hamirpur         | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 670  | Satyam Construction, Khand No. 24/9, Vill. Chikasi, The. Sarila, Dist. Hamirpur                                                                                                                                     | Hamirpur         | 09.11.2022                                                  | 15.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 671  | SHACHIN AGARWAL, GATA No. 387, KHAND No. 02, LEASE AREA 2.63 Hac., Vill. TOOKA, RATH, HAMIRPUR, 210431                                                                                                              | Hamirpur         | 20.02.2023                                                  | 26.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 672  | Shalendra Yadav, Sand/Morrum mining along River Yamuna, Khand No. 31/4, village- Patyora, Tehsil- Hamirpur, District- Hamirpur, State- Uttar Pradesh( Lease Area- 36.437 ha, Production Capacity-5,82,912 m3/annum) | Hamirpur         | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | 3200000.00                                  | 0                                                      | 3200000.00                            |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 673  | SHRI KANHA CONSTRUCTION COMPANY, Sand/Morrum mining along Betwa, Khand No. 23/13, Village- Bhedi Kharka, Tehsil - Sarila, District Hamirpur, U.P.,HAMIRPUR,210430( Lease Area- 12.145 ha, Production Capacity-194304 m3/annum) | Hamirpur         | 02.09.2022                                                  | 25.09.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 7650000.00                                  | 0                                                      | 7650000.00                            |
| 674  | SHRIKANT GUPTA, Sand/Morrum mining along Betwa, Khand No. 24/13, Village - Chikasi, Tehsil - Sarila, District - Hamirpur, Uttar Pradesh,210430( Lease Area- 36.437 ha, Production Capacity- 728640 m3/annum)                   | Hamirpur         | 06.12.2022                                                  | 14.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 6700000.00                                  | 0                                                      | 6700000.00                            |
| 675  | SRINIVAAS BUDHAULIYA So shri ganeshlil BUDHAULIYA, GATA N.346,VILLAGE- UMANNIYA,TEHSIL- RATH,DISTRICT-HAMIRPUR 210431 HAMIRPUR 210431                                                                                          | Hamirpur         | 23.12.2022                                                  | 03.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 676  | SS INFRATECH, VILLAGE BAKCHA KHANDAR TEHSIL MAUDAHA DISTRICT HAMIRPUR UTTAR PRADESH,HAMIRPUR                                                                                                                                   | Hamirpur         | 16.11.2022                                                  | 24.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 677  | Surendra Singh Chauhan area 36.437 ha (90.03 acre) along River Yamuna in Khand No.- 31/8, at Village-Pateora, Tehsil & District- Hamirpur, U.P.,(Leased Area-36.437 Ha)                                                        | Hamirpur         | -                                                           | 23.10.2020                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 678  | UMA BUILDERS, Area -90.00 ACRE (36.437 HA) On Betwa River for Sand/Morrum Mining Project at Khand NO. 10/1Village- Beri, Tehsil- Hamirpur                                                                                      | Hamirpur         | 30.11.2022                                                  | 05.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                              | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 679  | Vivek Kumar Singh S/o Shri Harbhajan Singh lease area 36.437 ha (90.03 acre) along River Betwa in Khand No.- 10/5, Village- Beri, Tehsil-Hamirpur, District- Hamirpur, U.P., , (Leased Area-36.437 Ha)      | Hamirpur         | -                                                           | 26.10.2020                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 680  | A K AGARWAL MINES CONTRACTOR, Gata no 712 (Khand 08), Chikahra, MAHOBHA, 210424                                                                                                                             | Mahoba           | 01.11.2022                                                  | 15.11.2022                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 681  | A K AGARWAL MINES CONTRACTOR, araji no 422/3, village Sijhari, mahoba, MAHOBHA, 210424                                                                                                                      | Mahoba           | 01.11.2022                                                  | 15.11.2022                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 682  | Adarsh Stone Mill (Mohammad Arshad Khan S/o Mohammad Rafique Khan) Gata No.-426, at Village- Palka, Tehsil-Mahoba, District -Mahoba, U.P. Lease area- 1.214 ha.                                             | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 683  | Adya Enterprises, Gata No.1119, Vill. Kabrai, Dist. Mahoba                                                                                                                                                  | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 684  | AJAY RAJ SINGH PAHAD! PATTEDHARAK, Gata no-323 (khand no-07 new), Village Mochipura, Tehsil and District Mahoba                                                                                             | Mahoba           | 27.12.2022                                                  | 01.02.2023                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 685  | Ajay Singh Stone Mill (Ajay Singh S/o Shri Ram Kishore Singh), Gata No.-199 Khanda No.- 07, of Area- 0.8090 ha (1.99 Acres), at Village- Kumhraura, Tehsil & District- Mahoba, U.P., Leased Area -0.8090 ha | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                    | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 686  | Alok kumar Shukla S/o Gopal Chandra Shukla Gata No.-1027, , Area-2.024 ha, Village- Kharka Tehsil and District- Mahoba, U.P.,     | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 687  | Amar Chandra Rajpoot, Gata No 822, Vill. Bamhauri Beldaran, Teh. Charkhari, Dist. Mahoba                                          | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 688  | Amar Singh and Man Singh Pahari Pattedharak, Gata No. 142, Village, Naigawan, Teh. and Dist. Mahoba                               | Mahoba           | 22.12.2022                                                  | 02.03.2023                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 689  | Anand Mohan Yadav, Gata No. 735, Khand No. 5 Naya, Vill. Daharra, Teh. & Dist. Mahoba                                             | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 690  | Anil Kumar Agrawal , A K AGRAWAL MINES CONTRACTOR, Araji no. 339 (Khand no. 39 Naya, 21 Purana) Daharra, MAHOBA, 210424           | Mahoba           | 21.10.2022                                                  | 08.11.2022                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 691  | ANUBHAV SINGH, ARAZI No. 1525, LEASE AREA 3.650 Hac., Vill. PAHRA, Teh. SADAR, MAHOBA, 210427                                     | Mahoba           | 15.01.2023                                                  | 26.03.2023                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 692  | APCO INFRATECH PRIVATE LIMITED, GATA/ARAZI No. 841 Mi, KHAND No. 03, LEASE AREA 4.0 Hac., Vill. PASWARA, Teh. SADAR MAHOBA 210427 | Mahoba           | 20.01.2023                                                  | 05.03.2023                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 693  | Arjun Singh, Gata No. 19, Khand No. 03, Vill. Ganj, Tah. & Dist. Mahoba                                                           | Mahoba           | 13.12.2022                                                  | 02.03.2023                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                      | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 694  | ARTI SAHU, Gata No.-2/4 Khand No.-07,(Leased Area- 1.619 ha) Village- Jujhar, Tehsil- Mahoba, District- Mahoba                                      | Mahoba           | 06.12.2022                                                  | 20.12.2022                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 695  | Arun Kumar Pahari Pattedar (Arun Kumar Dubey S/O Late Vidya Sagar Dubey) Araj No. 122, Khand No. 03, Vill.-Chitaiya Teh. Sadar. Mahoba              | Mahoba           | 02.03.2023                                                  | -                               | -                                   | Yes                                                     | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 696  | Arun Kumar Pahari Pattedar, Araj No. 122, Khand No. 04, Chitaiya Sadar, Mahoba                                                                      | Mahoba           | 01.02.2023                                                  | 26.02.2023                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 697  | Ashirwad Murti Singh S/o Late Rammurti Singh Gata No.-512, Khanda No.- 02 new, Area-1.214 ha, Village- Gauharir, Tehsil and District- Mahoba, U.P., | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 698  | ASHOK KUMAR CONSTRUCTION, Gata No.- 664, Lease Area-1.417 ha, Village- Jailwara, Tehsil- Kulpahar, District- Mahoba U.P.-210423                     | Mahoba           | 22.12.2022                                                  | 20.01.2023                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 699  | BEEPENDRA SINGH, ARAZI No. 1093 Kha, LEASE AREA 2.630 Hac., Vill. MAKARBAI, Teh. SADAR. MAHOB. 210427                                               | Mahoba           | 13.01.2023                                                  | 23.01.2023                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 700  | Brij Mohan Singh, Gata No 1032, Vill. Makarbai, Teh. & Dist. Mahoba                                                                                 | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 701  | Brij Mohan Singh, Gata No 199, Khand No. 3 Naya, Vill. Kumhraura, Teh. & Dist. Mahoba                                                               | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 702  | Brijendra Pratap Singh s/o Late Chandra Bali Singh Gata No.- 512, Khanda No.-04 New, Area- 1.214, Village- Gauhari, Tehsil- and District- Mahoba, U.P.                                   | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 703  | BRIJRAJ SINGH CONTRACTOR( BRIJRAJ SINGH S/O Kuber Singh), ARAZI No. 1129, LEASE AREA 0.785 Hac., Vill. UTIYAN, Teh. SADAR, MAHOB. 210424                                                 | Mahoba           | 13.01.2023                                                  | 23.01.2023                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 704  | Brijraj Singh Contractor(Brijraj Singh S/o Shri Kuber Singh) Gata No.-979, Khanda No.- 04, at Village- Gahra, Tehsil & District- Mahoba, U.P., Leased Area - 1.113 ha                    | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 705  | C.B.S. MINERALS L.L.P., ARAJI No. 989, KHAND No. 10, LEASE AREA 1.619 Hac., Vill. MAKARBAI, Teh. SADAR, MAHOB. 210424                                                                    | Mahoba           | 01.01.2023                                                  | 23.01.2023                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 706  | C.P.S.K. Ventures Pvt. Ltd.(Sanjay Kumar Sahu S/o Shri Chhanga Prasad Sahu) GataNo.- 967 (Khand No.- 05), Village- Kabrai, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 3.036) | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 707  | CHANDRAPRAKASH MAHESHWARI, VILLAGE- JAMALA, GATA N.60, KHAND N.- 05, TEHSIL-KULPHAD, DISTT.- MAHOB. 210426 MAHOB. 210426                                                                 | Mahoba           | 08.02.2023                                                  | 22.03.2023                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 708  | Chunubad S/o Binda, Gata No. 1509, Lease Area 1.133 Hac., Vill Pahra, Teh. Sadar, Dist. Mahoba                                                                                           | Mahoba           | 29.01.2023                                                  | -                               | -                                   | Yes                                                     | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                  | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 709  | DEVENDRA KUMAR GUPTA, GATA N. 3136, KHAND N. 02 Naya, VILLAGE-Jaitpur, TEHSIL Kulpahar, DIST.-MHOBA                                             | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 710  | DEVENDRA KUMAR GUPTA, GATA N.1097, KHAND N.09, VILLAGE UTIYAN, TEHSIL-DIST.-MHOBA 210424, MAHOBA, 210424                                        | Mahoba           | 21.01.2023                                                  | 02.03.2023                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 711  | DEVENDRA KUMAR GUPTA, GATA N.1097, KHAND N.10, VILLAGE-UTIYA, TEHSIL DIST.-MHOBA 210427                                                         | Mahoba           | 21.01.2023                                                  | 02.03.2023                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 712  | Devendra Shivhare S/O Shri Ram Manohar Shivhare Gata no 1370 Khand no 08 vill- Kulpahar Teh Kulpahar Dist-Mahoba                                | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 713  | Devendra Singh S/o Shri Mulayam Singh Arazi No. 712 (Khand 04) Village- Chhikhara, Tehsil- Sadar, District- Mahoba (U.P.), Area: 2.024 ha.      | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 714  | DHANRAJ SINGH S/o Shri Shivrāj Singh, GATA No.1939, KHAND No. 01, LEASE AREA 2.024 Hac., Vill. PAHRA, Teh. MAHOBA, MAHOBA, 210424               | Mahoba           | 26.01.2023                                                  | -                               | -                                   | Yes                                                     | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 715  | DHEEVANT SINGH, Gata No- 593, Khand No.- 01, Leased Area- 1.012 Ha, Village Mahobkanth, Tehsil- Kulpahar, District Mahoba, Uttar Pradesh-210429 | Mahoba           | 27.12.2022                                                  | 28.01.2023                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 716  | DINESH CHANDRA AGRAWAL, gata 288 khand 01 New village majhol, MAHOBA, 210421                                                                    | Mahoba           | 29.11.2022                                                  | 19.12.2022                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |



| S.N. | Name & Address of Mining lease                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.)                                     | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------------------------------------------|---------------------------------------|
| 717  | DINESH CHANDRA AGRAWAL, gata no 339, khand 13, daharra, mahoba, MAHOBA, 210424                                                                         | Mahoba           | 21.10.2022                                                  | 15.11.2022                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                                                         | NA                                    |
| 718  | DINESH CHANDRA GUPTA, Gata no 478/2 khand 02 new, Bilbai, Mahoba, MAHOBA, 210427                                                                       | Mahoba           | 29.08.2022                                                  | 10.09.2022                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 4,896,000                                   | Stay by S.C in civil apeal No 613/2023 Dinesh Chandra and Othres v/s State of U.P & Others | -                                     |
| 719  | DINESH KUMAR MISHRA, ARAJI/GATA No. 989, KHAND No. 06, LEASE AREA 1.619 Hac., Vill. MAKARBAL, Teh. and Dist. MAHOBA. 210424                            | Mahoba           | 06.12.2022                                                  | 15.12.2022                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                                                         | NA                                    |
| 720  | Dinesha Chandra Sahu, Gata No. 512, Khand No. 1 Naya, Vill. Gauhari, Teh. & Dist. Mahoba.                                                              | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                                                         | NA                                    |
| 721  | Dinesha Chandra Sahu, Gata No. 512, Khand No. 6 Naya, Vill. Gauhari, Teh. & Dist. Mahoba.                                                              | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                                                         | NA                                    |
| 722  | DIPENDRA KUMAR BUDHOLIYA, ARAJI No. 188, KHAND No. 02, LEASE AREA 1.012 Hac., Vill. MAHUA ITAURA, Teh. KULPAHAR, MAHOBA. 210426                        | Mahoba           | 07.01.2023                                                  | 05.02.2023                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                                                         | NA                                    |
| 723  | Divyanshu singh S/o Dilip Kumar singh Gata No. 1021 , Area- 1.214Ha. in Village Makarbai , Tehsil: Sadar & District Mahoba, Uttar Pradesh.             | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                                                         | NA                                    |
| 724  | Divyanshu singh S/o Dilip Kumar singh Gata No.979 Khand No 02 New , Area- 2.429Ha. in Village Gahara , Tehsil: Sadar & District Mahoba, Uttar Pradesh. | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                                                         | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                              | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 725  | Divyanshu singh S/o Dilip Kumar singh Gata No.979 Khand No 03 New , Area- 2.429Ha. in Village Gahara , Tehsil: Sadar & District Mahoba, Uttar Pradesh.                                      | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 726  | EKTA CONSTRUCTION (SANTOSH KUMARI), Arazi No.-288, Khand 03New, Majhol, Charkhari, Mahoba                                                                                                   | Mahoba           | 13.01.2023                                                  | 17.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 727  | FAZALUDDIN RAHMANI, Gata no. 989 (khand 18), Makarbai, MAHOBA, 210424                                                                                                                       | Mahoba           | 21.10.2022                                                  | 08.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 728  | Ganga Charan S/o Shri Ram Swaroop,( Siyarani Rajpoot Filling Station) Arajai No.-288, Khand No.-4, Village: Majhol, Tehsil: Charkhari District: Mahoba State: Uttar Pradesh, Area: 0.809 Ha | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 729  | Gaurav Bajpai S/o Shri Bhuvan Prakash Bajpai, Gata No.- 93, Khand No.-01, Area- , at Village- Bari, Tehsil & District- Mahoba, U.P. ,Leased Area -1.012 ha                                  | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 730  | GIRDHARI LAL KUSHWAHA, ARAJI/GATA No. 2/4, KHAND No. 02, LEASE AREA 4.048 Hac., Vill. JUJHAR, Teh. SADAR, MAHOBA, 210424                                                                    | Mahoba           | 07.02.2023                                                  | 03.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 731  | GOPAL DUTT PANDEY, GATA No. 323, KHAND No. 02, LEASE AREA 0.607 Hac., Vill. MOCHIPURA, Teh. & Dist. MAHOBA. 210424                                                                          | Mahoba           | 07.02.2023                                                  | 03.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 732  | GURUDAYAL BADHORIA, GATA No. 735, KHAND No. 04 New , LEASE AREA 1.012 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424              | Mahoba           | 21.12.2022                                                  | 09.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 733  | GURUDAYAL BADHORIA, GATA No. 735, KHAND No. 03 New 06 Old , LEASE AREA 1.012 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424       | Mahoba           | 21.12.2022                                                  | 09.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 734  | H S M HOLDING, GATA No. 735, KHAND No. 01 New , LEASE AREA 0.959 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424                   | Mahoba           | 21.12.2022                                                  | 09.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 735  | H S M HOLDING, GATA No. 735, KHAND No. 02 New, LEASE AREA 2.024 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424                    | Mahoba           | 21.12.2022                                                  | 09.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 736  | H S M HOLDINGS (SAURABH PUROHIT) GATA No. 339, KHAND No. 07 NEW , LEASE AREA 1.619 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424 | Mahoba           | 21.12.2022                                                  | 09.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 737  | HARI SHANKAR RAJPUT CONTRACTOR, ARAJI/GATA No. 50, LEASE AREA 0.635 Hac., Vill. KUMHAROURA, Teh. SADAR, MAHOBA, 210427                | Mahoba           | 11.01.2023                                                  | 15.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 738  | HARISHANKAR RAJPUT CONTRACTOR, ARAJI/GATA No. 640, LEASE AREA 1.773 Hac., Vill. RATAULI, Teh. SADAR, MAHOBBA 210427                                   | Mahoba           | 11.01.2023                                                  | 15.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 739  | HARPAL SINGH CHANDEL, Gata No.- 339 (Khand No.- 12 Old 28 New),(Leased Area- 0.809 ha.) Village- Daharra, Tehsil- Sadar, DistrictMahoba, U.P.- 210424 | Mahoba           | 17.12.2022                                                  | 28.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 740  | Himwant Singh S/o Shri Balwant Singh Gata No.- 2702, Khand No.- 01 New, Village- Pahara, Tehsil and District- Mohaba,U.P., (Leased Area-2.022 Ha)     | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 741  | Husnara Bano, Arajai No. 712, Khand No. 02, Lease Area 2.024 Hac., Chhikhara, Dist. Mahoba                                                            | Mahoba           | 26.01.2023                                                  | 03.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 742  | IDEAL BUILDTECH PRIVATE LIMITED, ARAJI/GATA No. 2456 Kh, KHAND No. 01, AREA 4.0 Hac., Vill. PAHRA, MAHOBBA, 210424                                    | Mahoba           | 09.12.2022                                                  | 05.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 743  | Ideal Buildtech Private Limited, Gata No.-2456 Kha, Khand No.- 02,Village- Pahra, Tehsil-Mahoba, District- Mahoba, U.P.,(Leased Area :4.0 ha.)        | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 744  | IDEAL BUILDTECH PRIVATE LIMITED,( Anirudhha Jain ) ARAJI/GATA No. 2/4, KHAND No. 4, AREA 1.619 Hac., Vill. JUJHAR, Teh. MAHOBBA                       | Mahoba           | 09.11.2022                                                  | 19.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                              | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 745  | ISHWAR DAYAL, ARAJI/GATA No. 711, LEASE AREA 2.109 Hac., Vill. CHHIKAHRA, MAHOBAB, 210427                                                                   | Mahoba           | 13.01.2023                                                  | 15.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 746  | Ishwar Saran Gupta S/O Shri Nand Kishore Gupta GataNo.- 149 (Khand No.-35), Village- Bari, Tehsil- Sadar, District- Mahoba, U.P. (Applied Area : 1.012 ha.) | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 747  | J S Enterprises (Jyoti Sachan D/o Shri Ashok Sachan), Gata No.- 192, Village- Mochipura, Tehsil- Sadar, District- Mahoba, U.P., Lease Area – 4.048 ha ,     | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 748  | JAGDISH AND COMPANY(MAYANK GUPTA), arazi 2456 kha khand 03 pahra mahoba ,MAHOBAB,210427                                                                     | Mahoba           | 06.12.2022                                                  | 09.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 749  | JAI PRAKASH RAWAT, GATA No. 60, KHAND No. 03, Lease Area 1.012 Hac., Vill. Jamala, Teh. Kulpahar, MAHOBAB, 210426                                           | Mahoba           | 23.12.2022                                                  | 19.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 750  | JAINENDRA SINGH CONTRACTER, Gata No.- 449/1,(Lease Area-0.684) Village- Thana, Tehsil Mahoba District- Mahoba                                               | Mahoba           | 22.12.2022                                                  | 28.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 751  | JAIWANT SINGH, GATA NO - 2702, KHAND NO 04, PAHARA, TEHSIL AND DISTRICT-MAHOBAB                                                                             | Mahoba           | 28.12.2022                                                  | 19.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                              | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 752  | Janmejaya Singh S/o Shri Mangal Singh located Gata No.-1939, Area- 1.214 ha, at Village- Pahra, Tehsil & District- Mahoba, U.P., Leased Area -1.214 ha                      | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 753  | Kalyan Singh S/O Shri Badri Singh Gata no 1939 vill- Pahara Teh and Dist-Mahoba                                                                                             | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 754  | KANAK DHWAJ SINGH, Arajai No. /Plot No. – 989, Khand No.–17, Area 4.048 ha. (10.00 Acres) Village – Makarbai, Tehsil- Sadar, District- Mahoba                               | Mahoba           | 10.01.2023                                                  | 07.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 755  | Kanhaiya Enterprises, Gata No. 967, Khand No. – 03 Naya, Village Kabrai, Tehsil & District Mahoba, Uttar Pradesh, (Area 2.024 Ha.)                                          | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 756  | Kanhaiya Enterprises (Sunaina W/o- Shri Mahesh Tiwari) Arazi No. 989, Khand No. – 07, Village Makarbai, Tehsil Mahoba & District Mahoba, Uttar Pradesh, (Area 0.809 Ha.) in | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 757  | Kiran Kumari D/o Shri Manohar Lal Arazi No. 989, Khand No. – 19, Village- Makarbai, Tehsil- Sadar & District- Mahoba, Uttar Pradesh, (Area- 1.619 Ha.)                      | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 758  | M/S C.P.S.K VENTURES PVT. LTD., Gata No.- 967, (Khand No.- 02), Leased Area- 3.036 ha. Village- Kabrai, Tehsil- Mahoba, District- Mahoba, U.P.-210424                       | Mahoba           | 21.01.2023                                                  | 26.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                      | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 759  | M/S SAHU STONE CRUSHING INDUSTRIES, Gata No.- 128/1, Leased Area- 1.619 ha. Village Marhathi, Tehsil- Mahoba, District- Mahoba, U.P.,- 210427       | Mahoba           | 21.01.2023                                                  | 26.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 760  | MALTI MISHRA, GATA No. 339, KHAND No. 10 OLD 29 NEW, LEASE AREA 0.809 Hac., Vill. DAHARRA, Teh SADAR, MAHOBA, 210427                                | Mahoba           | 06.12.2022                                                  | 15.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 761  | MALTI MISHRA, GATA No. 989, KHAND No. 08, LEASE AREA 1.619 Hac., Vill. MAKARBAI, Teh. and Dist. MAHOBA, 210424                                      | Mahoba           | 06.12.2022                                                  | 15.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 762  | MALTI MISHRA, GATA No. 339, KHAND No. 04 New, LEASE AREA 1.609 Hac., Vill. DAHARRA, Teh. SADAR, MAHOBA, 210427                                      | Mahoba           | 06.12.2022                                                  | 15.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 763  | Mamta Trivedi W/o Shri Manoj Kumar Singh Gata No.-2/4, Khand No.-06, at Village- Jujhar, Tehsil- Sadar, District -Mahoba, U.P. Lease area-1.619 ha. | Mahoba           | 19.09.2022                                                  | 27.09.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 764  | MANISH SAXENA, ARAJI/GATA No. 1097, Khand No. 05, Lease Area 0.809 Hac., Vill. Utiyan Teh. and Dist. MAHOBA, 210424                                 | Mahoba           | 24.12.2022                                                  | 15.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 765  | Mateen Pahadi (Mohammad Mateen Khan) , Gata No. 989, Khand No. 20, Vill. Makarbai, Tah. and Dist. Mahoba                                            | Mahoba           | 10.12.2022                                                  | 20.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                            | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 766  | MOHAD WASEEM S/O SH. MOHD ISRAIL, Gata No.- 2101/2, (Khand No.- 03),Leased Area- 1.149 ha. Village- Sijahri, Tehsil- Sadar, District- Mahoba, U.P.-210427                 | Mahoba           | 02.01.2023                                                  | 05.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 767  | MOHAMMAD ARIF KHAN, Gata No.- 142, (Khand No.- 02),Leased Area 0.809 ha. Village Pachehara, Tehsil- Mahoba, District- Mahoba, U.P.- 210423                                | Mahoba           | 20.01.2023                                                  | 16.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 768  | Mohit Singh S/o Shri Brajnandan Singh Araji No.-188, (Khand -03 New, 02 old), Village- Mahua Itaura, Tehsil-Kulpahad, District- Mahoba, U.P., Lease area- 1.214 ha.       | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 769  | Mujiburrahman S/o Shri Abdul Majeed Arazi No. 339 (Khand No. – 30 Naya, 19 Purana),Village: Daharra,Tehsil -Mahoba & District -Mahoba, Uttar Pradesh, (Area 1.214 Ha.)    | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 770  | N H CONSTRUCTION, ARAZI No. 989, KHAND No. 05, LEASE AREA 0.809, Vill. MAKARBAI, Teh. MAHOBA, MAHOBA, 210424                                                              | Mahoba           | 14.12.2022                                                  | NA                              | 24.03.2023                          | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 771  | Nagendra Infrastructure (Kiran Tripathi W/o sajay Tripathi) Araji No.-01, Khand No.- 02, at Village- Baghwa, Tehsil-Mahoba, District- Mahoba, U.P., Lease area-0.4040 ha. | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 772  | NAIMUR RAHMAN KHAN, Gata 1370 khand 05, area 2.02ha, Kulpahar, Mahoba                                                                                                     | Mahoba           | 09.12.2022                                                  | 31.12.2026                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 773  | Narayan Singh S/o Shri Badri Singh Gata No 989 Khand No. 01, Village- Makarbai, Tehsil- Sadar, District- Mahoba, Uttar Pradesh. (Area- 1.619 Ha.)                                                                                                      | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 774  | Narayan Singh, Gata No. 339, Khand 10 Naya, Vill. Daharra, Mahoba                                                                                                                                                                                      | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 775  | NARENDRA GRANITE, Gata 1465, Pahara, Mahoba                                                                                                                                                                                                            | Mahoba           | 23.12.2022                                                  | 31.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 776  | Naresh Kumar Khatri S/O Shri Tulsi Das Khatri, Gata No. 791 kh, Khand No. 03, Paswara, Teh. and Dist. Banda                                                                                                                                            | Mahoba           | 09.12.2022                                                  | 26.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 777  | NATIONAL GRANITE, GATA No. 339, KHAND No. 19, LEASE AREA 1.214 Hac., Vill. DAHARRA, MAHOBA, 210427                                                                                                                                                     | Mahoba           | 26.01.2023                                                  | 03.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 778  | Neeraj Yadav, Gata No 721, Vill. Daharra, Mahoba                                                                                                                                                                                                       | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 779  | NEHA SHIVHARE, gata 979 khand 01 Gahra Mahoba, MAHOBA, 210425                                                                                                                                                                                          | Mahoba           | 30.11.2022                                                  | 10.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 780  | new Annpurna Granite (Amita Singh W/O Shri Anil Singh), Gata No.- 339, Khand No.-21 New 32 Old, Village- Daharra, Tehsil - Sadar, District- Mahoba, U.P., Leased Area -1.619 ha                                                                        | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 781  | OM Construction and Supplier (Satyendra Kumar Agnihotri S/o Shri Jageshwar Prasad Agnihotri) Gata No. 323, Khand No. - 06 Naya, Village- Mochipura, Tehsil- Sadar, District- Mahoba, Uttar Pradesh, M/s OM Construction and Supplier, Area- 0.607 Ha., | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 782  | OM PRAKASH KHATRI, araji 972, area 2.429, paswara, Mahoba                                                                                                                     | Mahoba           | 10.12.2022                                                  | 14.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 783  | OM PRAKASH KHATRI, gata no 2702, khand 02 New, area 2.024, Pahra, Mahoba                                                                                                      | Mahoba           | 10.12.2022                                                  | 14.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 784  | OM PRAKASH KHATRI, Gata No.- 339 Khand No.- 14 New, 39 Old, (Leased Area 1.619 ha.), Village- Daharra, Tehsil- Mahoba, District- Mahoba, U.P.-210424                          | Mahoba           | 09.12.2022                                                  | 26.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 785  | Pathak Granite, Gata No. 1164, Vill. Kahra, Teh. Dist. Mahoba.                                                                                                                | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 786  | PNC INFRATECH LIMITED (ASHWANI RAWAT), ARAJI/GATA No. 93, KHAND No. 11, AREA 1.012 Hac., Vill. BARI, Teh. MAHOBA, MAHOBA, 210424                                              | Mahoba           | 15.11.2022                                                  | 19.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 787  | PNC INFRATECH LIMITED (ASHWANI RAWAT), ARAJI/GATA No. 755/2, AREA 1.081 Hac., UTIYAN, Teh. SADAR, MAHOBA                                                                      | Mahoba           | 15.11.2022                                                  | 19.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 788  | PNC Infratech Ltd (Ashwani Rawat S/o Shri Devi Prasad Rawat) Gata No.-199, Khand No.- 01, Village- Naigawan, Tehsil- Sadar, District- Mahoba, U.P., (Applied Area : 4.00 ha.) | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 789  | POONAM BHARADWAJ, ARAJI/GATA No. 935, KHAND No. 01, AREA 3.643 Hac., Vill. MAKARBAI, MAHOBA, 210424                                                                           | Mahoba           | 08.12.2022                                                  | 17.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 790  | Poonam Yadav, Gata No. 959, Area 2.024 Hac., Tikamau, Tah. Sadar, Dist. Mahoba                                                                                                | Mahoba           | 09.12.2022                                                  | 11.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                      | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 791  | PRADEEP KUMAR AGRAWAL MINES CONTRACTOR (Pradeep Kumar Agrawal), gata no 946, Village Makarbai, Mahoba , 210424                                                      | Mahoba           | 21.10.2022                                                  | 08.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 792  | Pranjal Agrwal, Gata No. 93, Khand No. 34, area 1.012 Hec. Vill. Bari, Mahoba                                                                                       | Mahoba           | 19.11.2022                                                  | 08.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 793  | PRASHANT AHIRWAR, ARAJI/GATA No. 1370, KHAND No. 09, LEASE AREA 2.02 Hac., Vill. KULPAHAD, MAHOB, 210426                                                            | Mahoba           | 26.01.2023                                                  | 07.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 794  | Praveen kumar Tripathi S/o Shri Narendra Kumar Tripathi Gata No.- 339, Khand No.-06 New, Village- Daharra, Tehsil and District- Mohaba,U.P., (Leased Area-1.214 Ha) | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 795  | PREM ENTERPRISES (SAURAV SHARMA S/O Premnath Sharma) GATA No. 791 Kha, KHAND No. 5, Vill. PASWARA, Teh. SADAR, MAHOB, 210427                                        | Mahoba           | 06.12.2022                                                  | 15.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 796  | PREM ENTERPRISES, GATA No. 19, KHAND No. 01 NEW, Vill. GANJ, Teh. MAHOB, MAHOB, 210424                                                                              | Mahoba           | 06.12.2022                                                  | 15.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 797  | PREM ENTERPRISES, Gata/ Arajai No. 978 Kha, Area 2.429 Hac. Vill. Paswara, Teh. Mahoba, MAHOB, 210427                                                               | Mahoba           | 06.12.2022                                                  | 15.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 798  | Priyanshi Singh Pahihar, Gata No. 93, Khand 03, Vill. Bari. Teh. & Dist. Mahoba                                                                                     | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 799  | Shri Vijay Bahadur Singh, Khasra No.-1370, Khand no 04 New 03 Old ,Village -Kulpahad, Tehsil- Kulpahad, District- Mahoba, U.P., Lease area- 2.024 ha.               | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                    | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 800  | Shri Vaibhav Singh S/o- Kalyan Singh, Gata No. -2611,Village- Pahra, Tehsil- Sadar, District- Mahoba, Uttar Pradesh, Area- 1.882 Ha..                             | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 801  | Pushpendra Singh Yadav S/o Shri Shivpal Singh Yadav Arazi No.- 20 kha, Village: Naigawan, Tehsil- Mahoba, District- Mahoba, State- Uttar Pradesh. Area -1.729 Ha. | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 802  | Rafique Khan, Gata No. 339, Khand No. 22 Naya, Daharra, Dist. Mahoba                                                                                              | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 803  | Rahul Singh S/o Shri Rajendra Kr. Singh Arazi No. 989, Khand No. – 16, Village- Makarbai, Tehsil- Sadar , District- Mahoba, Uttar Pradesh,(Area 4.048 Ha.)        | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 804  | Rahul Singh S/o Shri Rajendra Kr. Singh, Arazi No. 935, Khand No. – 02 ,n Village -Makarbai, Tehsil- Sadar & District- Mahoba, Uttar Pradesh,(Area 3.643 Ha.)     | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 805  | RAJENDRA KUMAR PALIWAL, gata 323, khand 05new, area 2.024ha, Mochipura, Mahoba.MAHOBA.210427                                                                      | Mahoba           | 30.12.2022                                                  | 05.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 806  | RAJENDRA KUMAR PANDEY, arazi 989, khand 12, makarbai, mahoba.MAHOBA.210425                                                                                        | Mahoba           | 10.01.2023                                                  | 01.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 807  | RAJENDRA KUMAR SHIVHARE S/O Shri Ram Manohar Shivhare, araji 712 khand 6 chikahara mahoba, MAHOBA, 210427                                                         | Mahoba           | 30.11.2022                                                  | 13.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                    | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 808  | RAJENDRA KUMAR SHIVHARE, GATA 541, Bilbai, Mahoba                                                                                                                 | Mahoba           | 30.11.2022                                                  | 13.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 809  | RAJENDRA KUMAR SHIVHARE, Gata no. 478/2 Khand 03 new , Bilbai, Mahoba, MAHOBA, 210427                                                                             | Mahoba           | 29.08.2022                                                  | 10.09.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 810  | RAKESH KUMAR GOSWAMI, ARAZI/GATA No. 291, KHAND No. 02 NEW, LEASE AREA 0.809 Hac., Vill. MAJHOL, Teh. CHARKHARI, MAHOBA, 210421                                   | Mahoba           | 14.03.2023                                                  | 17.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 811  | RAKESH KUMAR GOSWAMI, ARAZI/GATA No. 791 KHA, KHAND No. 02, LEASE AREA 4.0 Hac. Vill. PASWARA, Teh. SADAR, MAHOBA, 210427                                         | Mahoba           | 14.03.2023                                                  | 17.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 812  | RAKESH KUMAR GOSWAMI, ARAZI/GATA No. 953, KHAND No. 04, LEASE AREA 0.809, Vill. DAHARRA, Teh. SADAR, MAHOBA, 210427                                               | Mahoba           | 14.03.2023                                                  | 17.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 813  | RAKESH KUMAR MISHRA S/o SHRI VANSI GOPAL MISHRA, GATA No. 188, KHAND No. 04 NEW, 01 OLD, LEASE AREA 1.012 Hac., Vill. MAHUA ITAURA, Teh. KULPAHAR, MAHOBA, 210426 | Mahoba           | 20.02.2023                                                  | 26.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 814  | RAKESH KUMAR MISHRA, GATA N.188, Khand No. 1 Naya VILLAGE Mahua Itaura, TEHSIL-Kulpahar, DIST.-Mahoba                                                             | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 815  | Ram Karan Misra Contractor, Gata No. 199, Khand No. 04 Naya, Kumhraura Maff, Teh. & Dist. Mahoba                                                                  | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.)                                     | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------------------------------------------|---------------------------------------|
| 816  | Ram Khilavan Shukla S/o Shri Devi Prasad Gata No.-2561, Khand No.- 02, at Village- Pahara, Tehsil-Sadar, District- Mahoba, U.P., Lease area-1.21 ha. | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                                                         | NA                                    |
| 817  | RAM KISHOR SINGH, Ajaji 142,Khand 1, Pachehra, Sadar, 210425 1.214 ha                                                                                | Mahoba           | 01.01.2023                                                  | 05.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                                                         | NA                                    |
| 818  | RAM KISHOR SINGH, Araji 2561, Khand 3, Pahra, Sadar, Mahoba 1.821 ha                                                                                 | Mahoba           | 01.01.2023                                                  | 05.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                                                         | NA                                    |
| 819  | RAM MANOHAR SHIVHARE, GATA NO 478/2 KHAND 1 NEW, Area 2.024 Hac., BILBAI, MAHOBA,MAHOBA,210427                                                       | Mahoba           | 29.08.2022                                                  | 10.09.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 11,808,000                                  | Stay by S.C in civil apeal No 613/2023 Dinesh Chandra and Othres v/s State of U.P & Others | -                                     |
| 820  | Ram Singh S/o Shri Sitaram Singh Gata No.-339Khand 08 Naya , Village- Daharra, Tehsil- Mahoba, District-Mahoba, U.P. (Applied Area : 1.129.)         | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                                                         | NA                                    |
| 821  | RAMESH KUMAR MISHRA, GATA No. 339, KHAND No. 11, LEASE AREA 0.809 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424                                 | Mahoba           | 06.12.2022                                                  | 15.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                                                         | NA                                    |
| 822  | Randhir Singh, Gata No. 339, Khand No. 16 Naya, Village Daharra, Teh. & Dist. Mahoba                                                                 | Mahoba           | 12.12.2022                                                  | 11.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                                                         | NA                                    |
| 823  | RATNA JADON, gata 967 khand 01 area 1.315 kabrai,MAHOBA,210427                                                                                       | Mahoba           | 19.11.2022                                                  | 04.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                                                         | NA                                    |
| 824  | RATNA JADON, gata no 1097 khand 1, Utiyan, Mahoba,MAHOBA,210427                                                                                      | Mahoba           | 19.11.2022                                                  | 04.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                                                         | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                            | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 825  | RATNA JADON, gata no 93 khand 27 area 1.012ha, Bari,MAHOB,210425                                                                                                          | Mahoba           | 19.11.2022                                                  | 04.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 826  | Ratnesh sahu S/o Shri Laxmi Narayan Sahu Gata No.-128 Khand 03 New , Village- Marhathi, Tehsil- Mahoba, District-Mahoba, U.P. (Applied Area : 0.809Ha.)                   | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 827  | Ratnesh sahu S/o Shri Laxmi Narayan Sahu Gata No.- 512Khand 03 New , Village- Gauhari, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 0.809Ha.)                   | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 828  | RATNESH SAHU, Gata No.- 707 Mi, (Leased Area- 2.428ha) Village-Nathupura,Tehsil- Sadar, District-Mahoba, U.P.,210427                                                      | Mahoba           | 08.12.2022                                                  | 22.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 829  | Reeta Purwar, Araj No. 1033, Lease Area 0.708 Hac., Vill. Daharra, Mahoba                                                                                                 | Mahoba           | 22.01.2023                                                  | 04.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 830  | REVA SUGAR INDUSTRIES PRIVATE(RAVINDRA SINGH) JAIWAR LIMITED, ARAJI/GATA No. 735, KHAND No. 07 NEW, 04 OLD, LEASE AREA 1.619 Hac. Vill. DAHARRA Tah. SADAR, MAHOB, 210424 | Mahoba           | 20.12.2022                                                  | 09.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 831  | Rituraj Singh S/o Shri Yuvaraj Singh Gata No.- 918 , Village- Kharka, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 1.129.)                                      | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                          | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 832  | RIYAZUDDIN S/o Saiuddin A.B. ASSOCIATES, Arazi No. 1517, Leased Area-1.542 Ha, Village-Pahra, TehsilSadar, Mahoba, U.P.-210427                                                                                          | Mahoba           | 07.01.2023                                                  | NA                              | 24.03.2023                          | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 833  | ROYAL NATURAL STONES PVT LTD, gata no 1076, khand 03, Makarbai,MAHOBA,210425                                                                                                                                            | Mahoba           | 28.11.2022                                                  | 04.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 834  | S S Infratech Raj Kumar Sharma S/o Shri Nand Lal Sharma Araji No. /Plot No. – 712, Khand No.–05, Area 2.024 ha (5.00 Acres) at Village – Chhikahra, TehsilSadar, District- Mahoba, Uttar Pradesh of M/s S.S. Infratech. | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 835  | Sadhusharan Vishwakarma Araji No.-1097, Khand No.- 08, at Village-Utiya, TehSil- Sadar, District- Mahoba, U.P.,Lease area-0.809 ha.                                                                                     | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 836  | Sahu Stone Crushing Industries (Kirti Rani Sahu W/o Shri Sanjay Kumar Sahu), Gata No.- 2/4 (Khand No.-09), Village- Jujhar, Tehsil- Sadar, District- Mahoba, U.P. (Applied Area : 3.441 ha.)                            | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 837  | Sandeep Construction & Suppliers (Thakur Deen Yadav S/o Shri Vishwanath ) Arazi No-339 (Khand No: 12) Area 0.809 ha. in Village- Daharra Tehsil-Sadar & District- Mahoba, Uttar Pradesh, M/s,Area 0.809 ha.             | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 838  | Sandeep Kumar Sahu, Gata No. 216, Khand 2 Naya, Vill. Gauhari, Teh & Dist. Mahoba                                                                                                                                       | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 839  | SAPAN KUMAR AGARWAL, GATA No. 60, KHAND No. 01, LEASE AREA 1.214 Hac., Vill. JAMALA, Teh. KULPAHAR, MAHOBA, 210426                                                    | Mahoba           | 07.01.2023                                                  | 05.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 840  | Satyam Shivam Contractor (Savitri Devi W/o Shri Santosh Singh) , Gata No.- 93, Khand No.- 06, Villlage- Bari, Tehsil- Mahoba, District- Mahoba, U.P., Area - 1.012 ha | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 841  | SEERAJ DHAWAJ SINGH, Arazi No. 2/4 (Khand No. 01), Village- Jujhar, Tehsil- Sadar, District- Mahoba, U.P., (Leased Area- 4.048 ha.), MAHOBA, 210001                   | Mahoba           | 10.01.2023                                                  | 07.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 842  | SH SIDDH GOPAL SAHU, Gata No.- 216, (Khand No.- 01),(Leased Area- 1.619 ha) Village- Gauhari, Tehsil- Sadar, District- Mahoba,                                        | Mahoba           | 06.12.2022                                                  | 20.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 843  | Shabir khan S/o Shri Masoor Ali Gata No.- 128, Khanda No.-02, Area-0.809, Village- Marhathi, Tehsil- and District- Mahoba, U.P.                                       | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 844  | Shabra Khatoon, Gata no -323/1, Village- Mochipurawa, Mahoba 210424                                                                                                   | Mahoba           | 27.06.2022                                                  | 15.07.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 845  | Shabra Khatoon, Gata no -482, Village- Singhanpur Baghari, Mahoba 210424                                                                                              | Mahoba           | 27.06.2022                                                  | 03.08.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 846  | SHAFIQ AHMAD, GATA No. 356, KHAND No. 02, LEASE AREA 1.214 Hac., Vill. DUDHAIYA, Teh. MAHOBA, MAHOBA, 210433                                                          | Mahoba           | 08.02.2023                                                  | 03.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 847  | SHASHIBHUSHAN RICHARIYA, Gata No.- 3136, (Khand No.- 04 New, 02 Old), (Leased Area 0.809ha.) Village- Jaitpur, Tehsil- Kulpahar, District- Mahoba, U.P-210505 | Mahoba           | 27.12.2022                                                  | 28.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 848  | SHEEL SINGH CHANDEL W/O SHRI HARPAL, Aaraji No- 989 (Khand No. 13),(Leased Area1.214 ha.) Village- Makarbai, Tehsil-Sadar, District- Mahoba U.P.-210424       | Mahoba           | 19.02.2023                                                  | -                               | -                                   | Yes                                                     | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 849  | Sheesh Chandra Verma, ACS, UPEIDA (AGENT APCO INFRATECH PRIVATE LIMITED), GATA No. 983, (Area 19.626 Hac.) Vill. MAKARBAI, Teh. & Dist. MAHOBA, 210424        | Mahoba           | 23.09.2022                                                  | 14.10.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 850  | Shiv Baran Singh S/o Shri Shyam Arazi No. - Gata No. 989, Khand No. 14, Village Makarbai, Tehsil- Sadar, District- Mahoba, Uttar Pradesh, (Area 1.214 a.)     | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 851  | Shiv Baran Singh S/o Shri Shyam Arazi No.- 989, Khand No. – 11 , Village- Makarbai, Tehsil- Sadar & District -Mahoba, Uttar Pradesh,(Area 0.809 Ha.)          | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                              | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 852  | SHIV SHANKAR CONSTRUCTION SUPPLIOR( SHIV SHANKAR TRIPATHI S/O Janki Prasad Tripathi),<br>ARAJI/GATA No. 339, KHAND No. 02, LEASE AREA 1.214 Hac., Vill. DAHARRA, Teh. SADAR, MAHOBA, 210424 | Mahoba           | 24.12.2022                                                  | 15.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 853  | Shiv Vijay Singh, Gata No. 1498, Vill. Pahra, Teh. & Dist. Mahoba                                                                                                                           | Mahoba           | 03.03.2023                                                  | 27.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 854  | Shivam Granite (Ramkishor Singh S/o Shri Guru Prasad Singh) Arazhi No. 339, Khand No. – 26 New 29 Old,Village- Daharra, Tehsil- Mahoba , District -Mahoba, Uttar Pradesh,(Area 1.619 Ha.)   | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 855  | SHIVPAL SINGH CONTRACTOR, ARAJI No. 2101/2, KHAND No. 01, LEASE AREA 0.809 Hac., Vill. SIJAHRI, Teh. SADAR, MAHOBA, 210427                                                                  | Mahoba           | 14.12.2022                                                  | 15.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 856  | SHIVPAL SINGH CONTRACTOR, GATA No. 199, KHAND No. 06 Naya, LEASE AREA 1.619 Hac. Vill. KUMAHRAURA, MAHOBA, 210427                                                                           | Mahoba           | 14.12.2022                                                  | 15.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 857  | SHRADDHA INFRASTRUCTURE(MAHENDRA KUMAR PANDEY S/O Shri Shiv Gopal) , ARAJI No. 989, KHAND No. 15, AREA 1.214 Hac., Vill. MAKARBAI, Teh. SADAR, MAHOBA 210424                                | Mahoba           | 11.12.2022                                                  | 01.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 858  | SHRI A K TRIPATHI, Gata no 1370, Area 2.428ha, Kulpahad, mahoba, MAHOBA, 210426                                                                                      | Mahoba           | 18.12.2022                                                  | 20.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 859  | SHRI ABHISHEK MISHRA, ARAJI/GATA No. 339, KHAND No. 40 NEW 09 OLD, LEASE AREA 1.012 Hac., Vill. DAHARRA, Teh. SADAR, MAHOBA, 210424                                  | Mahoba           | 06.12.2022                                                  | 15.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 860  | Shri Anshul Rajpoot, Gata No. 93, Khand No-02, Area-(1.012), Vill. Bari, Teh. Mahoba                                                                                 | Mahoba           | 01.12.2022                                                  | 16.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 861  | Shri Balaji Suntech power Energy Pvt Ltd. (Prop.- Smt Arati saxena W/o Ashok Kumar) Gata No.- 534/3, New , Area-0.809, Village-Urwara, Tehsil & District- Mahoba U.P | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 862  | SHRI DEVENDRA SHIVHARE, lease area 4.0ha, araji no 199 khand 3 City:MAHOBA Block:Mahoba District:MAHOBA                                                              | Mahoba           | 19.11.2022                                                  | 07.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 863  | SHRI JAI SINGH, GATA NO-638 KHAND NO-01, VILLAGE-RATAULI, TEHSIL-MAHOBA, DISTRICT-MAHOBA 210427                                                                      | Mahoba           | 06.12.2022                                                  | 09.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 864  | SHRI JAI SINGH, GATA NO-638 KHAND NO-02, VILLAGE-RATAULI, TEHSIL-MAHOBA, DISTRICT-MAHOBA 210427                                                                      | Mahoba           | 06.12.2022                                                  | 09.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 865  | SHRI JAINENDRA SINGH CONTRACTER, Gata No.- 339, Khand No-15, (Leased Area-1.012), Village-Daharra, Tehsil- Mahoba, District- Mahoba, Uttar Pradesh -210424           | Mahoba           | 22.12.2022                                                  | 16.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 866  | SHRI KANDHILAL YADAV, ARAZI/GATA No.335, KHAND No. 06, LEASE AREA 2.024, Vill. GAUHARI, Teh. SADAR, MAHOBAB, 210424                                                      | Mahoba           | 12.02.2023                                                  | 21.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 867  | SHRI MAA SARASWATI ASSOCIATES (NAGENDRA SINGH) , Gata No.-68, 69, 70, (Lease Area- 2.631 ha.), Village- Damaura, Tehsil- Sadar, District- Mahoba, U.P- 210427            | Mahoba           | 10.12.2022                                                  | 26.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 868  | SHRI MOHAMMAD NOMAN S/O SHRI MOHAMMAD WASEEM, Gata No.- 2101/2, (Khand No.- 02), Leased Area- 1.214 ha. VillageSijahari, Tehsil- Mahoba, District- Mahoba, U.P.- 210427  | Mahoba           | 07.01.2023                                                  | 05.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 869  | SHRI MOHAMMAD WASEEM S/O LATE MOHAMMAD ISRAIL, Gata No.- 339 (Khand No.- 20 Naya),Leased Area- 1.214 ha. Village- Daharra, Tehsil- Mahoba, District- Mahoba, U.P.-210424 | Mahoba           | 03.01.2023                                                  | 05.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 870  | Shri Rajni Paliwal, Gata 1939 Khand 03Naya, Pahara, Mahoba,MAHOBAB,210427                                                                                                | Mahoba           | 30.12.2022                                                  | 05.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 871  | SHRI RAM GOPAL SINGH, Araji 1498 Khand 04 Pahra Mahoba,MAHOBAB,210427                                                                                                    | Mahoba           | 18.01.2023                                                  | 14.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 872  | Shri Randhir Singh, Gata No. 2101/2, Khand No. 04 Naya, Village Sijhari, Teh. & Dist. Mahoba                                                                             | Mahoba           | 13.12.2022                                                  | 11.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 873  | SHRI SURAJ PRASAD GUPTA, Arazi no 220, Khand No. 36, lease area 4.048 Hac., Bari, MAHOBA, 210425                                                                                       | Mahoba           | 18.11.2022                                                  | 07.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 874  | SHRI SURAJ PRASAD GUPTA, gata no 745/2, lease area 1.182ha, MAHOBA, 210425                                                                                                             | Mahoba           | 18.11.2022                                                  | 07.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 875  | SILVAR MIST RETAIL PRIVATE LIMITED (PRASHANT MALWIYA S/O Niraj Dubey) , ARAJI/GATA No. 339, KHAND No. 27 NEW, 40 OLD, LEASE AREA 2.995 Hac., Vill. DAHARRA, Tah. SADAR, MAHOBA, 210424 | Mahoba           | 21.12.2022                                                  | 09.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 876  | SILVAR MIST RETAIL PRIVATE LIMITED, ( PRASHANT MALWIYA) ARAJI/ GATA No. 199, KHAND No. 02, LEASE AREA 4.0 Hac., Vill. NAIGAWAN, Tah. SADAR, MAHOBA, 210424                             | Mahoba           | 21.12.2022                                                  | 09.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 877  | SMT SUDHA SINGH, GATA NO - 2658 VILLAGE-PAHRA, TEHSIL AND DISTRICT-MAHOBA                                                                                                              | Mahoba           | 18.12.2022                                                  | 19.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 878  | Smt. Farhat, W/O Shri Shakeel ARAJI No. 339, Khand No. 01 New 14 Old, Lease Area 0.809 Hac., Vill. Daharra, Teh. Sadar, Dist. Mahoba                                                   | Mahoba           | 26.01.2023                                                  | 28.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 879  | SOMESH BHARADWAJ, ARAJI/GATA No. 2660, AREA 2.935 Hac. Vill. PAHRA, MAHOBA, 210424                                                                                                     | Mahoba           | 08.12.2022                                                  | 17.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 880  | POONAM BHARADWAJ, ARAJI/GATA No. 1082, AREA 4.655, Vill. UTIYAN, MAHOBA, 210424                                                                                                        | Mahoba           | 08.12.2022                                                  | 17.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                      | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 881  | SUBHASH CHANDRA, Gata No.- 791 Kha, (Khand No.- 1), Leased Area- 4.00 ha., Village- Paswara, Tehsil- Mahoba, District- Mahoba, U.P-210427           | Mahoba           | 07.01.2023                                                  | 05.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 882  | SUDHA SINGH W/O Shri Jaiwant Singh, GATA NO -1939 KHAND NO.-04 NEW, VILLAGE-PAHRA TEHSIL-SADAR, DISTRICT- MAHOBA,MAHOBA,210424                      | Mahoba           | 18.12.2022                                                  | 19.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 883  | SUDHIR SINGH, GATA No. 356, KHAND No. 03, Vill. DHUDAIYA, Teh. & Dist. MAHOBA                                                                       | Mahoba           | 22.12.2022                                                  | 03.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 884  | Sukirti Singh W/o Sh. Ramkishore Singh Gata No.-93, Khand No.- 07, Village- Bari, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 1.012 ha ) | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 885  | Sunita devi W/o Devendra Singh Gata No.-2101/2Khand 05 , Village- Sijahari, Tehsil- Mahoba, District-Mahoba, U.P. (Applied Area : 1.214.)           | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 886  | SUNITA SINGH, ARAJI/GATA No. 1819 Kha, LEASE AREA 1.420 Hac., Vill. MAKARBAI, Teh. SADAR, MAHOBA, 210424                                            | Mahoba           | 01.01.2023                                                  | 09.01.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 887  | SURAJ PRASAD GUPTA, araji no. 692, area 2.821 ha, village utiyan,MAHOBA,210424                                                                      | Mahoba           | 02.11.2022                                                  | 15.11.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 888  | Tiwari Construction ( ARUN Kumar BHASKAR S/o Murlidhar), arazi No-356, (Khand-01), Village- Dudhaiya, MAHOBA,210427                                      | Mahoba           | 21.01.2023                                                  | -                               | -                                   | Yes                                                     | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 889  | Uma Shankar Mishra Gata No.- 3136, Khand No.- 03 new, Area- 0.809 ha, Village- Jaitpur, Tehsil- Kulpahar, District- Mahoba, U.P.,(Leased Area-0.809 ha)  | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 890  | Sunita Devi S/o Shri Devendra Singh Gata No.-356, Khand No.- 04, at Village- Dudhaiya, Tehsil & District- Mahoba, U.P., Leased Area -1.619 ha            | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 891  | Upendra Kumar Shukla S/o Shri Ramkhilawan Shukla Arazi No.- 2509, 2516 Village- Pahra, Tehsil- Sadar & District -Mahoba, Uttar Pradesh, (Area 1.303 Ha.) | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 892  | Usha Bajpai W/o Shri Bhuvan Prakash Bajpai Gata No.-989, KhandNo.-09, at Village- Makarbai , Tehsil-Sadar, District- Mahoba, U.P., Lease area-0.809 ha   | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 893  | Vinay Kumar Rai S/o Raj Nath Rai Gata No.- 953, Khand No.- 01 New , Area-1.214, Village- Daharra, Tehsil & District- Mahoba, U.P.,(Leased Area-1.214 ha) | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 894  | VINAY KUMAR RAI, Arazi No-989, Khand No-03, Area-0.809ha, Makarbai, Sadar, MAHOBA, 210425                                                                | Mahoba           | 28.02.2023                                                  | 02.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 895  | VINEETA SAHU W/O Shri Siddh Gopal Sahu, Gata No. 2277, Leased Area- 1.518 ha. Village- Pahra, Tehsil- Mahoba, District- Mahoba, U.P.-210427                                      | Mahoba           | 14.12.2022                                                  | 16.02.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 896  | Vineeta Verma w/o Late Shri Virendra Kumar Gata No. 735, Khand No. - 06 New (Old-07), Area- 1.012 ha. in Village- Daharra, Tehsil Sadar & District- Mahoba, Uttar Pradesh.       | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 897  | VIPUL KUMAR AGRAWAL, gata 1097 khand 07 Utiyan, MAHOBA, 210425                                                                                                                   | Mahoba           | 29.11.2022                                                  | 10.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 898  | VIPUL KUMAR AGRAWAL, gata 2101/2 khand 06 Sijhari, Dist. MAHOBA, 210425                                                                                                          | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 899  | VISHAL SINGH, Gata no-93, Khand- 31, Village- Bari, tehsil- Sadar, District- Mahoba, MAHOBA, 210427                                                                              | Mahoba           | 14.12.2022                                                  | 06.01.2023                      | -                                   | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 900  | Wakar Fatima Usmani W/o Md Shoyeb Gata No.- 2702, Khanda No.-03 New, Area-2.024, Village- Pahara, Tehsil- and District- Mahoba, U.P.                                             | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 901  | Wazid Stone Crusher Udyog (Wazid Ali S/o Shri Yakub Ali) at Gata No.- 291, Khand No.- 01 New, Village- Majhol, Tehsil- Charkhari, District- Mohaba, U.P., (Leased Area-0.809 Ha) | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 902  | YASHODA DEVI SAHU, Gata No.- 1580, (Leased Area- 1.4160 ha) Village- Makarbai, Tehsil- Mahoba, District- Mahoba, U.P.- 210424                                                    | Mahoba           | 06.12.2022                                                  | 22.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 903  | YASHODA DEVI, Gata No.-2/4, Khand No.-08,(Lease Area-1.619 Ha) Village- Jujhar, Tehsil- Mahoba, District- Mahoba                                                              | Mahoba           | 06.12.2022                                                  | 22.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | 0                                           | NA                                                     | NA                                    |
| 904  | Ramkishore Singh S/o Shri Guruprasad Singh, Gata No.- 339, Khand No.- 09, at Village- Daharra, Tehsil & District- Mahoba, U.P., M/s Shivam Granite, Leased Area -0.809 ha     | Mahoba           | Not Applied                                                 | NA                              | NA                                  | No                                                      | YES                                                      | Yes                              | NO                                                      | SCN on 18.04.23                             | NA                                                     | NA                                    |
| 905  | M/s MHG Landstockist Pvt. Ltd.- Sand Mining located at Gata No-212 ,216-224, 232-246, 379, 381-385, 391,392, Khand No.-03, Village- Subhanpur, Tehsil-Khekra, Distt.- Baghpat | Bagpat           | Not applied                                                 | No                              | No                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 906  | M/s Manish Chauhan- Sand Mining located at Gata No.-1/2/1, Village- Badarkha Salarpur, Tehsil- Badaut, Disst.- Baghpat, U.P.,                                                 | Bagpat           | Not applied                                                 | No                              | No                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 907  | M/s HSM HOLDINGS Village- Sankroud, Tehsil- Khekra, DistrictBaghpat                                                                                                           | Bagpat           | 27/05/2021                                                  | 5/7/2021                        | No                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 908  | M/s MANGAL INFRA REALTY PVT LTD KHASRA NO 1/2, VILLAGE GAURIPUR KHADAR, DISTRICT AND TEHSIL BAGHPAT                                                                           | Bagpat           | 17/12/2022                                                  | 28/12/2022                      | No                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 909  | M/s Apollo Retailers Pvt. Ltd., Gata No.-1/2, Village- Chaprauli Khadar, Tehsil- Badaut, District-Baghpat, U.P.,                                                              | Bagpat           | Not applied                                                 | No                              | No                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 910  | EC of the Proposed Sand Minor Mineral Mines at Gata No.-228 over an area of 20.469 ha, Village- Bidauli, , Distt.- Shamli, M/s Deep Builders                                  | Shamli           | No                                                          | No                              | No                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                                                               | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 911  | Mamaur Ahatmal Sabik Ordinary Sand Mine On Yamuna River located at Gata No.- 2/9, 2/10, 2/11, 3, 4 mi, 5/2, 2/4, 19/3, 19/8, 19/2, 22, 9/4, 19/7, 21/1, 21/2, 21/3, 21/5, 23/2, at Village-Mamaur Ahatmal Sabik, Tehsil- Kairana, District- Shamli, U.P. , M/s M.M. Traders (Lessed Area- 15.818)                                                                                                                            | Shamli           | 10.12.2020                                                  | 30.12.2020                      | No                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | 720000<br>480000<br>4002840                 | 720000<br>480000                                       | 4002840                               |
| 912  | Proposed River Bed Sand/Morrum Mining Project (Area- 20.34 ha) in River Yamuna at Gata No.- 621 ma, 622 ma, at Village-Mandawar-4, Tehsil- Kairana, District- Shamli, U.P., M/s P.C. Gupta & Company (Leased Area- 20.34 ha)                                                                                                                                                                                                 | Shamli           | 15.12.2021                                                  | 15.12.2021                      | No                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 913  | Mandawar - 3 Sand Mining Project at Gata No. 621 ma, 622 ma Village - Mandawar - 3, Tehsil - Kairana, District -Shamli - Uttar Pradesh ,M/s Shiva Buildtech Pvt Ltd.,Lease area - 20.34 ha                                                                                                                                                                                                                                   | Shamli           | 16.10.2020                                                  | 19.10.2020                      | No                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 914  | Proposed River Bed Sand/Morrum Mining having lease area 24.92 ha (64.07 acre) along River Yamuna in Gata No.- 20, 57, 58, 59, 61m, 62, 67m, 68, 69, 70, 71, 72, 73kh, 82m, 83, 84, 314m, 86, 88, 306, 310, 311, 312m, 313m, 317m, 321m, 322/39(Gata No.- 85, 273, 320 area 0.30 ha for haulage road), at Village- Naglarai Atatmal, Tehsil- Kairana, District- Shamli, U.P., M/s Devansh Infra/109104 (Leased Area-24.92 Ha) | Shamli           | 16.10.2020                                                  | 19.10.2020                      | No                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 915  | Proposed River Bed Sand/Morrum Mining having lease area 4.213 ha (10.41 acre) along River Yamuna in Gata No.- 1671 & 674, at Village- Issopur Khurgan, Tehsil- Kairana, District- Shamli, U.P., (Leased Area- 4.213 Ha)<br>Shri Manju Singh W/o Shri Jay Kumar Singh, R/o- 502, Awas Vikas, District- Fatepur | Shamli           | No                                                          | No                              | No                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 916  | Proposed Sand/ Morrum Mining Project of Yamuna River located at Gata No.-228, Village- Bidauli, Tehsil- Unn, District- Shamli, U.P., M/s Shakumbari Mines, Leased Area-20.469 Ha,                                                                                                                             | Shamli           | 26.11.2022                                                  | 20.12.2022                      | No                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | 23563976                                    | 1120000                                                | 22443976                              |
| 917  | M/s Star Mines, Gata No 01, Yamuna River Village- Bartha Korsi, Tehsil- Behat, District- Saharanpur, U.P. (Lease Area 36.00 Ha)                                                                                                                                                                               | Saharanpur       | 12/18/2021                                                  | 12/30/2021                      | No                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | 22,10,01,716.00                             | No                                                     | 22,10,01,716.00                       |
| 918  | M/s Balaji Trading Company, Gata No.- 839, 841 to 856, 858, 859, 860, 861, 863, 864, 865, 866, 867, 871, 872, 888, 889, 406, 407, in Village- Dhikka Kalan, Tehsil- Nakur, District- Sahanranpur, U.P.                                                                                                        | Saharanpur       | 1/20/2022                                                   | 1/20/2022                       | No                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | 50,10,000.00                                | 35,80,000.00                                           | 14,30,000.00                          |
| 919  | M/s Shakumbari Mines Gata No.- 8/1, 19, & 22, Village- Haiderpur Hinduwala, Tehsil- Behat, District- Saharanpur, U.P., (Leased Area: 4.20 Ha)                                                                                                                                                                 | Saharanpur       | 2/1/2022                                                    | 3/11/2022                       | No                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | 12,90,000                                   | 12,90,000                                              | -                                     |
| 920  | M/s Shanti Enterprises (Leased Area- 24.29 Ha) Gata No.-1/1/1, Laat No.- 38, Village-Nuniyari Achatmal, Tehsil-Behat                                                                                                                                                                                          | Saharanpur       | 12/13/2021                                                  | 12/15/2021                      | No                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 921  | M/s Adesh Pandey , Gata No.-378/2 & 379/2, Village- Sherpur Pelo, Tehsil- Behat, District- Saharanpur, U.P. (Lease Area 7.00 Ha)                                                                                                                                                                              | Saharanpur       | 12/23/2021                                                  | No                              | 1/27/2022                           | No                                                      | Yes                                                      | Yes                              | No                                                      | 14,20,000.00                                | No                                                     | 14,20,000.00                          |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 922  | M/s Prime Vision Industries Ltd, Gata No 1/1, Yamuna River (Lease Area 52.63 Hectare) Village- Dariya Baramad,Tehsil and District Saharanpur                                                                                                                                                                          | Saharanpur       | 7/18/2021                                                   | No                              | 10/8/2021                           | No                                                      | Yes                                                      | Yes                              | No                                                      | 54,40,000.00                                | No                                                     | 54,40,000.00                          |
| 923  | Project of Building Stone (Sand, Bajri & Boulder ) Mining Project at khand No/ Gata no 03, Lot No 03 (Area 08.05 hectare) mining lease Village Rehna, Tehsil-Behat, District- Saharanpur, U.P operated by Shri Satendra Kumar S/o Shri Virendra Singh, Village & Post Khaira Najafgarh,Nai Dilli                      | Saharanpur       | Not Applied                                                 | No                              | No                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 924  | Project of Building Stone (Sand, Bajri & Boulder ) Mining Project at Gata No 14/1 (Area 3.10 Hectare) mining lease Village Badshahi Bagh Ra Tehsil - Behat , District Saharanpur, UP operated by Shri Rajesh Kumar S/o Shri Ranveer Singh, R/o- Garhi Birwal, Tehsil- Indri, District- Karnal, Haryana                | Saharanpur       | Not Applied                                                 | No                              | No                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | 28,90,000.00                                | No                                                     | 28,90,000.00                          |
| 925  | Project of Building Stone (Sand, Bajri & Boulder ) Mining Project at Gata No.- 179/2,Village-Rahna, Tehsil-Behat, District- Saharanpur, U.P, (Leased Area-3.75 ha) mining lease operated by Shri Sanjay Bhatiya S/o Late Shri Anand Prakash Bhatiya by R/o- 1/472, Ramchandrapuri, Maida Mill Phatak, Thana-Qutubsher | Saharanpur       | Not Applied                                                 | No                              | No                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | 29,80,000.00                                | No                                                     | 29,80,000.00                          |
| 926  | M/s Manjeet Chawla, Village-Ganeshpur, Gang, Aligarh                                                                                                                                                                                                                                                                  | Aligarh          | 11.02.2019                                                  | 28.02.2019                      | 0                                   | 0                                                       | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 927  | M/s Shree Nathji Filling Station, Khasra No-46/9, Leased area-8.384 ha. Village-Allipur, Barwara Khan, Tehsil & District-Kasganj                                                                                                                                                                                                                                                     | Kasganj          | 21.03.2023                                                  | 0                               | 0                                   | Yes                                                     | 0                                                        | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 928  | M/s Kamps Infra Developers, Khasra No.-234 mi, Village-Jahagirpur Khadar, Tehsil-Mant, Mathura                                                                                                                                                                                                                                                                                       | Mathura          | 29.12.2022                                                  | 31.12.2022                      | No                                  | No                                                      | No                                                       | Yes                              | No                                                      | -                                           | -                                                      | -                                     |
| 929  | M/s Satjug Food Pvt Ltd., Khasra No-87, Village-Bhidauni Khadar, Tehsil-Mant, Mathura                                                                                                                                                                                                                                                                                                | Mathura          | 29.12.2022                                                  | 31.12.2022                      | No                                  | No                                                      | No                                                       | Yes                              | No                                                      | -                                           | -                                                      | -                                     |
| 930  | Mr Mohammad Ali S/o Late Mr Fakir Mohammad                                                                                                                                                                                                                                                                                                                                           | Bulandshahr      | No                                                          | No                              | No                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 931  | Mr Jitendra S/o Mr Aan Singh                                                                                                                                                                                                                                                                                                                                                         | Bulandshahr      | No                                                          | No                              | No                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 932  | Shri Girish Chandra S/o Shri Maharaj Singh                                                                                                                                                                                                                                                                                                                                           | Bulandshahr      | No                                                          | No                              | No                                  | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 933  | Smt. Dolly Garg, W/o Shri Brajesh, R/o - H.No.- 12/40, Nagala Udaiya Road, Kheragarh, Distt.- Agra, U.P., M/s Mahakali Construction - Sand Mining (Sand Mining Project from Yamuna River of M/s Mahakali Construction - Sand Mining located at Gata No.-1,2, Village-Sawami Ahatmali, Tehsil- Sadar, Distt.-Agra, U.P., M/s Mahakali Construction - Sand Mining, Lease Area 6.07 Ha) | Agra             | Not Applied                                                 | &                               | No                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | &                                           | &                                                      | &                                     |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                                  | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 934  | Shri Arun Kumar S/o Late Shri Rambilash Singh, R/o- A1/123, D.L.F. Dilshad Vistar 2, Sahibabad Pasaunda, District- Ghazaibad, U.P., M/s Rishabh Herbal Pvt. Ltd.(Akbara-2 Ordinary Sand Mining at Yamuna River" Project at Gata No.-1175 Sh, Village- Akbara-2, Tehsil- Kirawali, District- Agar, U.P.,(Leased Area: 8.09 Ha))                  | Agra             | Not Applied                                                 | &                               | No                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | &                                           | &                                                      | &                                     |
| 935  | Shri Ram Gopal Chaudhary S/o Shri Kaloo Ram Chaudhary, H.No.-162/2 Vijay Nagar, Gali No.-2, District- Etawah (River Bed Ordinary Sand Mining Project from Yamuna River for M/s R G Construction located at Gata No.-63/2, Village- Karmana, Tehsil- Agra, District- Agra, U.P., Sanctioned Lease Area: 6.07 ha )                                | Agra             | Not Applied                                                 | &                               | No                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | &                                           | &                                                      | &                                     |
| 936  | Shri Harivansh Lal Verma S/o Bhagoti Prasad Verma, Owner, Village- Dhem, P.O.- Bhambuwa , Tehsil- Colonelganj, District- Gonda, U.P. (Proposed River Bed Sand Mining Project from Yamuna River for M/s Ankur Construction, located at Gata No.- 1064 Mi, Village- Madra, Tehsil- Agar, District- Agar, U.P., Lease Area: 6.07 ha (6.07 acre), ) | Agra             | Not Applied                                                 | &                               | No                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | &                                           | &                                                      | &                                     |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 937  | Smt. Doli Garg, Owner, R/o-Nagla Udaiya Road, Kheragarh, M/s Mahakali Construction (Proposed Baipur Ehatmali Sand/Morrum Mining Project on River Yamunaat Plot/Khasra No.- 32, Village- Baipur Ehatmali, Tehsil- Sadar, District- Agra, U.P., M/s Mahakali Construction,(Leased Area-6.07 Ha)) | Agra             | 27.03.2023                                                  | 03.04.2023                      | No                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | &                                           | &                                                      | &                                     |
| 938  | M/s Shyam Enter Prisess prop. Sri Gopal Panday S/o Late Sri Gaurishankar Pnaday, R/O - H. No.-622, A.B. Nagar, Lucknow Distt.- Lucknow, Pin Code - 226022                                                                                                                                      | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 939  | Shri Dharmveer Gupta, A-3, 1996, New Civil Lines, Indra Prasad, Hordoi                                                                                                                                                                                                                         | Hardoi           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 940  | Shri Sunita Singh W/o Shri Pawan Kumar Singh, R/o- B-708, Sector- C, Mahanagar, Lucknow, U.P.                                                                                                                                                                                                  | Hardoi           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 941  | Shri Rajveer singh S/o Shri Veerendra Singh, 122/1 Kailashpuri, Sandi Road, Distt.- Hardoi, U.P., M/s Awadh Construction                                                                                                                                                                       | Hardoi           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 942  | Shri Abimanyu Choudhury S/o Shri Naresh Choudhury, Director, W 21 1st Floor Rajori Garden, New Delhi, M/s Ambey Suppliers Pvt. Ltd.                                                                                                                                                            | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 943  | Shri Brij Kishore Dawivedi S/o Shri Maharaj Narayan Dwivedi, R/o- 972, Indra Nagar, District- Unnao, U.P.                                                                                                                                                                                      | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |



| S.N. | Name & Address of Mining lease                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 944  | Shri Pradeep Kumar Dixit S/o Shri Mahesh Kumar Dixit, Address- 167, Kevta Talab, Civil Line, Tehsil & District- Unnao, U.P.                              | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 945  | Shri Gopal Pandey S/o Shri Gauri Shankar Pandey, R/o- H.No.- Old 622, New 1000, D.S.N. College Road, Tehsil & District- Unnao, U.P.                      | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 946  | Shri Anand Kumar S/o Shri Jai Prakash Yadav, R/o- Village- Michkura Mahulara, Tehsil- Milkipur, District- Faizabad, U.P., M/s Maa Vindyawashini Builders | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 947  | Shri Nadu S/o Shri Babu Lal, Add.- Jawahar Nagar, Khurd- Kotwali, Tehsil & District- Unnao, U.P.                                                         | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 948  | Shri Sanjay Singh Chauhan S/o Shri Brijbhan Singh Chauhan, R/o- Banthara Sikandarpur, District- Lucknow, U.P.                                            | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 949  | Shri Ankit Singh, Village- Magarwara, Tehsil & District- Unnao, U.P.                                                                                     | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 950  | Shri Kamlesh Chaurasiya S/o Shri Ram Narayan, R/o- 248/2, Lok Nagar, District- Unnao, U.P.                                                               | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 951  | Shri Mohd.Armaan S/o Shri Mohd Usmaan, R/o- Village- Saharawa, Tehsil- Purwa, District- Unnao, U.P.                                                      | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 952  | Shri Vishvash Opratap Singh, Owner, Manikapur, Unnao, U.P.                                                                                               | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 953  | Shri Shailendra Singh, Owner, Gurudhari Unnao, Safipur, U.P.                                                                                             | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 954  | M/s Gawar Construction Ltd., Owner, Gurgaon, Haryana                                                                                                     | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |

| S.N. | Name & Address of Mining lease                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 955  | Shri Charu Chandra Srivastava S/o Late Shri S.B. Srivastava, R/o- Mohalla- Rakabganj, Tehsil- Sadar, District- Lucknow, U.P.             | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 956  | Shri Anuj Jaiswal S/o Late Shri Satya Narayan Jaiswal, R/o- Village & Post- Ajgain, Tehsil- Hasanganj, District- Unnao, U.P.             | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 957  | Shri Jai Chand Singh, S/o Shri Shiv Narayan Singh Vill: Hanuman Colony, Sufipura, Distt: Bahraich, U.P.                                  | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 958  | Shri Sunil Kuymar, Owner, R/o- Banthar, District- Unnao, U.P.                                                                            | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 959  | Shri Sunil Kuamr Yadav S/o Shri Surajbhan Yadav, R/o- Village & Post- Sarosi, Tehsil & District- Unnao, U.P.                             | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 960  | Shri Brij Kishor Dewedi S/o Shri Mahraj Narain Dewedi, R/o- H. No.-972, Indira Nagar, Thana- Sadar, Tehsil- Sadar, District- Unnao, U.P. | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 961  | Shri Ankit S/o Shri Jay Shankar, R/o- Village- & Post- Banther, District- Unnao, U.P.                                                    | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 962  | Shri Ashish Kumar Pandey S/o Shri Anil Kumar Pandey, R/o- Anang Behta, Tehsil- Sadar, District- Hardoi, U.P.                             | Hardoi           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 963  | Shri Akshat Singh, R/o- A BEE City 99, Type- 2 Colony, A B Nagar, District- Unnao, U.P.                                                  | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 964  | Shri Jitendra Kumar S/o Shri Ramesh Chandra Sahu, R/o- Lohcha, Haraha, Achalganj, District- Unnao, U.P.                                  | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |

| S.N. | Name & Address of Mining lease                                                                                                                                               | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 965  | Shri Brij Kishor Dwivedi, R/o- H No 972 Indra Nagar Thana Sadar Tehsil- sadar, District - Unnao U.P.                                                                         | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 966  | Shri Sudheer urf Anuj Sharma S/o Shri Rajkumar Sharma R/o: Village- Sheshpur Nari, Tehsil & District- Unnao, U.P.                                                            | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 967  | Smt. Kamlesh Kumari, R/o- 7/60, Katra, Tehsil- Bangarmau, District- Unnao, U.P.                                                                                              | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 968  | Shri Jitendra Kumar S/o Ramesh Chandra Sahu, R/o- Lohcha, Haraha, Achalganj                                                                                                  | Unnao            | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 969  | M/S Raalpur Ordinary Sand Mining Project Gata No. 1436/22, 1437, Khand no. 1/A, Vill. Raalpur, Tehsil Lalganj, Raebareli                                                     | Raebareli        | Not Applied                                                 | NA                              | NA                                  | NO                                                      | Yes                                                      | Yes                              | NO                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 970  | Proposed "Soil Excavation" Project at Gata No.-65 & Area- 1.727 ha in Village- Borumau, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P.                                     | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 971  | Proposed "Soil Excavation" Project at Gata No.- 266, 91, 92, 90, Village- Pashchim Gaon, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P., (Leased Area- 1.4875 Ha)          | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 972  | Proposed of " Soil/ Clay Excavative for Brick Kiln Site" at Gata No.-527, 665, 680, at Village-Kurauni, Tehsil-Sarojini Nagar, District-Lucknow, U.P., Leased Area -1.489 ha | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 973  | Proposed of Ordinary Earth Earth Excavation from Khasra/ Gata No.- 163,165, at Village- Barakhempur, Tehsil-Bakshi Ka Talab, District- Lucknow, U.P., (Leased Area: 2.751Ha) | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                             | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 974  | Proposed Brick Earth Mining Project located at Gata No.-1482, 138, 873, 875, 884, 922, 967 Sa, 854, 915, 972, 977 and 818, at Village- Kurauni, Kishunpur, Kuudiya and Banthara Sikandarpur, Tehsil- Sarojini Nagar, District- Lucknow, U.P., M/s Anil Ent Udyog, (Leased Area: 4.6161 Ha) | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 975  | Proposed Brick Earth Mining Project located at Gata No.-728, 749, 725, 315, 317, 682, 722, 703, 706, 244, 247, at Village- Khandedev, Dadupur, Tehsil- Sarojini Nagar, District- Lucknow, U.P., M/s S.K. Brick Field, (Leased Area: 3.825 Ha)                                              | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 976  | Proposed "Soil Excavation" Project at Gata No.-194, Village- Sairpur, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P., M/s Usha Construction Area: 0.8810 Ha)                                                                                                                             | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 977  | Proposed "Soil Excavation" Project at Gata No.-624, Village- Rasoolpur, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P., M/s Usha Construction Area: 0.6570 Ha)                                                                                                                           | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 978  | Proposed "Soil Excavation" Project at Gata No.-441, Village- Rajauli, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P. (Area: 0.8953 Ha)                                                                                                                                                   | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 979  | Proposed "Soil Excavation" Project at Gata No.-320, 222, Village- Salidapur, Tehsil- B.K.T., District- Lucknow, U.P., (Area: 1.2160 Ha)                                                                                                                                                    | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 980  | Proposed "Ordinary Earth Excavation Project" at Gata No.-2467 Kha, 2490 Ga, 1212, 1213, Village- Thari, Tehsil- Malihabad, District- Lucknow, U.P., Area: 0.975 Ha)                                                                                                                        | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 981  | Proposed "Soil Excavation Project" at Gata No.- 134, Village- Naguvamau Khurd, Tehsil-B.K.T, District- Lucknow, U.P., (Leased Area-0.355 Ha)                                                                                                                                               | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |

| S.N. | Name & Address of Mining lease                                                                                                                                                           | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 982  | Proposed "Soil Excavation Project" at Gata No.- 735, 923, Village- Bhaurumau, Tehsil- B.K.T., District- Lucknow, U.P., M/s Sadbhav Engineers Ltd. (Leased Area-0.410 Ha)                 | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 983  | Proposed "Soil Excavation Project" at Gata No.-1378, Village- Malaha, Tehsil- Malihabad, District- Lucknow, U.P., M/s Sadbhav Engineers Ltd. (Leased Area- 1.520 Ha)                     | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 984  | Proposed "Soil Excavation Project" at Gata No.-1377 Sa, Village- Malaha, Tehsil- Malihabad, District- Lucknow, U.P., M/s Sadbhav Engineers Ltd. (Leased Area-0.7850 Ha)                  | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 985  | Proposed "Soil Excavation Project" at Gata No.- 191, Village- Papnamu, Tehsil- Sadar, District-Lucknow, U.P., M/s PNC Infratech Ltd.(Leased Area-1.35 Ha)                                | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 986  | Proposed "Soil Excavation Project" at Gata No.- 163, 561 & 669, Village- Dhatingra, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-4.099 Ha)             | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 987  | Proposed "Soil Excavation Project" at Gata No.-394, Village- Sonava, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area- 4.360 Ha)                           | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 988  | Proposed "Soil Excavation Project" at Gata No.-288, Village- Sonava, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area- 4.101 Ha)                           | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 989  | Proposed "Soil Excavation Project" at Gata No.-364, 365 & 367 Village- Parsau, Pargana- Mahona, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-1.261 Ha) | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 990  | Proposed "Soil Excavation Project" at Gata No.-1730/20 & 1730/23, Village- Shipuri, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-0.530 Ha)             | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |

| S.N. | Name & Address of Mining lease                                                                                                                                                                             | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 991  | Proposed "Soil Excavation Project" at Gata No.-1117 & 1141 Ka, Village- Paharpur, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-1.377 Ha)                                 | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 992  | Proposed "Soil Excavation Project" at Gata No.-12, 16 Aa, 20 Sa Mi & 21 Sa, Village- Hardaurpur, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-3.648 Ha)                  | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 993  | Proposed "Soil Excavation Project" at Gata No.-873, 1029, 1197, Village- Dharurahara, Teshil- Mohanlalganj, District- Lucknow, U.P.(Leased Area-0.7160 Ha)                                                 | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 994  | Proposed "Soil Excavation Project" at Gata No.-369, Village- Saraura, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P.(Leased Area-0.623 Ha)                                                               | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 995  | Proposed "Soil Excavation Project" at Gata No.-336, Village- Saraura, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P.(Leased Area-0.5780 Ha)                                                              | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 996  | Proposed "Soil Excavation Project" at Gata No.-826 Sa, Village- Barauna, Tehsil- Sarojini Nagar, District- Lucknow, U.P.(Leased Area-3.228 Ha)                                                             | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 997  | Proposed "Ordinary Soil Excavation Project" at Gata No.-350, 351, 1183 Ka, 1307, 1572, 1537, 633, 659, 630, 631, 520 Kha, Village- Malaha, Tehsil- Maliabad, District- Lucknow, U.P.(Leased Area-2.559 Ha) | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 998  | Proposed "Soil Excavation Project" at Gata No.-53, Village- Nizampur, Tehsil- Mohanlalganj, District- Lucknow, U.P.(Leased Area-1.066 Ha)                                                                  | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 999  | Proposed "Soil Excavation Project" at Gata No.-1819, 1820, 1822, Village- Gauriya Kala, Tehsil- Mohanlalganj, District- Lucknow, U.P. (Leased Area-2.238 Ha)                                               | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |

| S.N. | Name & Address of Mining lease                                                                                                                                                                            | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1000 | Proposed "Soil Excavation Project" at Gata No.-1205Kh, located in Village-Jehta, Tehsil- Lucknow, District- Lucknow, U.P. (Leased Area-0.7590 Ha)                                                         | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1001 | Proposed "Soil Excavation Project" at Gata No.-963, Village-Dhanua Saad, Tehsil- Mohanlalganj, District- Lucknow, U.P. (Leased Area-1.631 Ha)                                                             | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1002 | Proposed "Soil Excavation Project" at Gata No.-678, located in Village-Sadrauna, Tehsil- Sarojani Nagar, District- Lucknow, U.P. (Leased Area-3.428 Ha)                                                   | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1003 | Proposed "Soil Excavation Project" at Gata No.-518, 529 Sa, 540, located in Village- Palenhada, Tehsil -Sarojini Nagar, District- Lucknow, U.P. , M/s Ambay Build Infra Pvt. Ltd., (Leased Area-1.423 Ha) | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1004 | Proposed "Soil Excavation Project" at Gata No.-548 Jha, located in Village-Kaliya Khara, Tehsil -Sarojini Nagar, District- Lucknow, U.P. , M/s Rajeev Associates, (Leased Area-4.87 Ha)                   | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1005 | Proposed "Soil Excavation Project" at Khasra No.-114, located in Village-Malaha, Tehsil-Malihabad, District- Lucknow, U.P. (Leased Area-0.511 Ha)                                                         | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1006 | Proposed "Soil Excavation Project" at Gata No.-1421, 1428, 1429, Village-Malaha, Tehsil- Malihabad, District- Lucknow, U.P., (Leased Area-1.6503 Ha)                                                      | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1007 | Proposed of Ordinary Soil Excavation Project at Gata No.- 855, located in Village-Raipur Raja, Tehsil-B.K.T, District- Lucknow, U.P., M/s SVGS Enterprises Leased Area -0.4480 ha                         | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1008 | Proposed of Ordinary Soil Excavation Project at Gata No.- 312, located in Village-Sultanpur, Tehsil-B.K.T, District- Lucknow, U.P., M/s SVGS Enterprises Leased Area -0.7344 ha                           | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                          | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1009 | Proposed "Ordinary Soil Excavation Project" at Gata No.-757, Village-Kuroni, Tehsil- Sarojani Nagar, District-Lucknow, U.P., Lease area-0.7160 ha.                                                                      | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1010 | Proposed of Ordinary Soil Mining project at Gata No- 95, 79Ka, 79Kha Village-Chaurahiya, Tehsil-Mohanlalganj, District- Lucknow, U.P.,M/s Ujiwal India Enterprises, Lease area-0.56 ha                                  | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1011 | Proposed of Ordinary Earth Excavation Mining Project at Gata No.-602, 62/1, Villag-Shivpuri, Tehsil-Bakshi ka Talab,District- Lucknow,U.P.,M/s Shree Balaji Infratech and Developer,(Lease Area: 1.804 ha),             | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1012 | Proposed of Ordinary Earth Mine, at Khasra No.-1531ja & 1609ka ,Village-Gauriya kala, Tehsil-Mohanlalganj, District- Lucknow,U.P., developed by Shri Kamal Kishor, 1.53 ha                                              | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1013 | Proposed "Ordinary Earth Excavation Project" at Gata No.-225, in Vill.: Dada Sikandarpur, Tehsil: Mohanlalganj, District- Lucknow, Uttar Pradesh. (Lease Area: 0.914 Ha.)                                               | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1014 | Proposed of "Ordinary Earth Excavation Project" at Gata No.-701/2, 701/3, 835 in Village: Kolwa Bhanora, Tehsil: Malihabad, District- Lucknow, Uttar Pradesh. Area-0.879 Ha.                                            | Luknow           | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1015 | Proposed River Bed Sand Mining Project from Gomti River located at Gata No.-182 Mi, 184, 186, 199 Kh, 200, 201,203 Mi, Village- Jheeljha Mau, Tehsil-Nawabganj, District- Barabanki, U.P., (Total Lease Area: 5.238 ha) | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1016 | Proposed Riverbed Sand/Morrum Mining Project from Ghaghra River located at Khand No.-03 ( Gata No.-498 Jha) Village - Udhiya, Tehsil -Ramnagar, District - Barabanki, U.P., Sanctioned Lease Area - 11.00 Ha.           | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1017 | Proposed River Bed Sand/Morrum Mining Project from Ghaghra River for M/s Laxmi Dev, located at Khand No.-02, (Gata No.-498 Jha), Village- Udhaiya, Tehsil- Ramnagar, District- Barabanki, U.P., Sanctioned Lease Area: 12 ha, | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1018 | Proposed Brick Earth Mining Project located at Khasra No./Gata No.-985, 1054, 1170 Ga, 909, 913, 916, 978 Jh & 1179 in Village- Medua, Tehsil- Ram Sanehighat, District- Barabanki, U.P.,(Leased Area: 4.202 Ha)              | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1019 | Proposed "Soil Mine Project" at Khasra No./Gata No.-325, Village- Jata, Tehsil- Nawabganj , District- Barabanki, U.P., (Leased Area-0.506 Ha)                                                                                 | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1020 | Proposed for Soil Mining Project at Khasra No./Gata No.- 221, Village- Daudpur, Tehsil- Nawabganj, District- Barabanki, U.P., Leased Area -0.696 ha                                                                           | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1021 | Proposed of Earth Mining to be in used in "Earth Filling by Ordinary Soil Excavation, at Khasra No.- 196, Village- Mohammadpur Kirat, Tehsil- Ramsanehighat, District- Barabanki, U.P., Leased Area -0.5086 ha                | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1022 | Proposed "Soil Excavation Project" at Gata No.-311 Ka,Village- Jata, Barauli, District- Barabanki, U.P., (Leased Area-0.421 Ha)                                                                                               | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1023 | Proposed of Ordinary Earth Mine at Khasra No./Gata No.- 42, Village- Sohilpur, Tehsil-Ramsanehighat, District- Barabanki, U.P, Leased Area -0.122 ha                                                                          | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1024 | Proposed Project of Ordinary Sand Mine at Gata No.- 1 Gh, Village- Kothri Gauriya, Tehsil- Sirauligaupur, District- Barabanki,U.P., Lease area-2.1833 ha.                                                                     | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1025 | Proposed of Ordinary Earth Mine at Khasra/Gata No.- 316, Village- Jata, Tehsil- Nawabganj , District- Barabanki,U.P., Lease Area: 0.567 ha                                                                                    | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                               | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1026 | Proposed Ordinary Earth Mine At Gata No.- 594, Village- Ruhera, Tehsil- Ramnagar, Barabanki, U.P., M/s Chauhan Enterprises, Area: 0.379 ha,                                                                                  | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1027 | Proposed of Ordinary Earth Mine at Gata No. 100 & 101,,Village- Manjhar, Tehsil- Haidergarh, Barabanki,U.P. Area- 1.65 Ha.,                                                                                                  | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1028 | Proposed of Riverbed Ordinary Sand mine, Village Kothri Gauriya (Gata No.- 685/2/1, 685/2/2, 758/3, 674, 675/1, 758/1 & 758/1) Tehsil- Sirauli Gauspur & District -Barabanki, Developed By Shrimati Bhanmati, Area 1.6035 Ha | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1029 | Proposed for our Soil Mine, over an area 1.396 ha. in Khasra/Gata No.- 444, 461 & 473Mi in Village- Sarai Akbarabad, Tehsil -Nawabganj, District:- Barabanki, Uttar Pradesh, Lease area- 1.619 ha                            | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1030 | Proposed of Ordinary Earth Mine At Gata No. 732, 734 & 736Mi, Village- Pachhim Belawn, Tehsil- Haidergarh, District- Barabanki, Uttar Pradesh, Area- 1.3286 Ha                                                               | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1031 | Proposed simple soil excavation form Gata Nos. 520, 506 at Village- palhari , Tehsil – Navabganj, District - Barabanki, Uttar Pradesh, Area – 0.444 ha                                                                       | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1032 | Proposed for our Soil Mine, at Khasra/Gata No.- 231, 482, 502 & 530 in village Mohammadpur, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh,Area: 0.995 ha.                                                            | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1033 | Proposed for our Soil Mine, at Khasra/Gata No.- 2711 , village Barel (Bahar Seema), Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area: 0.177 ha                                                                    | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1034 | Proposed for our Soil Mine, at Khasra/Gata No.- 353, 354 & 355, Village- Jata, Tehsil -Nawabganj, District:- Barabanki, Uttar Pradesh, Area: 0.722 ha.                                                                       | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |

| S.N. | Name & Address of Mining lease                                                                                                                                               | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1035 | Proposed for Soil Mine at Khasra/Gata No.- 1067Ga in village- Bahlolpur, Tehsil- Nawabganj, District:- Barabanki, Uttar Pradesh, Area- 0.410 ha.                             | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1036 | Proposed for our Soil Mine Project at Khasra/Gata No.- 31kh, 34kh, 35, 36kh & 39 in village Shahpur, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area- 1.487 ha.  | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1037 | Proposed for our Soil Mine Project at Khasra/Gata No.- 966, 967 & 968 in village Rahramau, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area- 0.775 ha             | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1038 | Proposed of Project Soil Mine, Village- Amoli Hissampur, Tehsil-Ramnagar, District- Barabanki, U.P., developed by Shri Hitendra Verma, (Applied Area : 1.128)                | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1039 | Proposed of Project Soil Mine, Village- Meerpur, Tehsil-Nawabganj, District- Barabanki, developed by M/s K. M. Construction (Jitendra Singh) (Applied Area - 0.809)          | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1040 | Proposed of Soil Mine, Project at Khasra/Gata No.-260Ja,260Jha,260La,260Ra & 260Gya in village Salarpur, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area 1.15 ha | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1041 | Proposed of Soil Mine, Khasra/Gata No.- 311Ka , Village- Jata, Tehsil - Nawabganj, District:- Barabanki, Uttar Pradesh, Area- 0.843 ha                                       | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1042 | Proposed of Soil Mine, Khasra/Gata No.- 505 , Village- Jata, Tehsil - Nawabganj, District:- Barabanki, Uttar Pradesh, Area- 0.843 ha                                         | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1043 | Proposed for our Ordinary earth Mine, Khasra/Gata No.- 183 G, 183 K & 186 in village Saheliya, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area 0.290 ha          | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1044 | Proposed for our ordinary earth Mine, Khasra/Gata No.- 487, 525mi, 475 & 710 in village Rampur joga, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area 0.8529 ha   | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                 | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1045 | Proposed for our Ordinary earth Mine, at Khasra/Gata No.- 462Ka & 480 , Village- Umrapur Raisaheb, Tehsil- Ramsanehighat, District:- Barabanki, Uttar Pradesh, Area- 0.390 ha.                                 | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1046 | Proposed for Ordinary Earth Mine, Khasra/Gata No.- 294, 445, 446, 447 & 462, Village- Sarai Akbarabad, Tehsil- Nawabganj, District:- Barabanki, Uttar Pradesh, Area 1.71 ha.                                   | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1047 | Proposed for our Ordinary earth Mine, Khasra/GataNo.- 37 & 42, village - Sultanpur, Tehsil- Nawabganj, District:- Barabanki, Uttar Pradesh, Area 0.774 ha.                                                     | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1048 | Proposed for our Soil Mine at Khasra/GataNo.- 272 Da & 289 Mi, Village-Chandamau, Tehsil-Ramnagar, District:- Barabanki, Uttar Pradesh., Area 0.865 ha.                                                        | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1049 | Proposed for Ordinary earthmine, at Khasra/GataNo.-709 atVillage- Chhedanagar, Tehsil-Nawabganj, District- Barabanki, Uttar Pradesh by Vivek verma, Area- 0.402 ha.                                            | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1050 | Proposed for Ordinary earth mine at Gata No.- 179, Village- Gehndwer, Tehsil- Nawabganj, District Barabanki, developed by Pratap Singh, ( Area- 0.78 ha.)                                                      | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1051 | Proposed of Ordinary earth mine at Gata no.- 1179, 1185, 1186, 1187, 1188, 1189 & 1194 Village- Mirzapur, Tehsil- Nawabganj, District- Barabanki, (Area- 1.435ha.) developed by Sri Ajay Kumar.                | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1052 | Proposed of Ordinary earth mine at Khasra/Gata No.- 1001, 1015, 1014 & 1010 mi at Village- Mohammadpur, Tehsil- Nawabganj, District- Barabanki, Uttar Pradesh developed by Ankit Kumar shukla, Area- 2.061 ha. | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |

| S.N. | Name & Address of Mining lease                                                                                                                                                                | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1053 | Proposed of Ordinary earth Mine,Khasra/GataNo.- 182, 183, 195 & 198, Village- Sultanpur,Tehsil- Nawabganj, District:-Barabanki, Uttar Pradesh, Area 0.738 ha.                                 | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1054 | Proposed of Ordinary earth Mine at Khasra/GataNo.- 292 & 293in village Parsa, Tehsil- Sirauligaupur & District- Barabanki, Uttar Pradesh, Area 0.418 ha. in                                   | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1055 | Proposes of Ordinary earth Mine, Khasra/GataNo.- 466& 471in village- Parsa, Tehsil-Sirauli Gauspur, District:- Barabanki, Uttar Pradesh, Area- 0.607 ha.                                      | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1056 | Proposed of "Ordinary earth mine"at Khasra/Gata no.- 347 & 365, Village- Jata, Tehsil-Nawabganj, District- Barabanki in Area- 0.897 ha. developed by Shri Ramu                                | Barabanki        | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1057 | Sand Mining Project at Khasra No.-257 Ka, Village- Dhanwan, Tehsil- Biswan, DISTT:- Sitapur, U.P., M/s Saini Traders                                                                          | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1058 | Sand Mining Project at Gata No.- 609Ka, 610Ka, Village- Kyotana Hardopatti, Tehsil- Laharpur, Distt:- Sitapur, U.P., M/s Radhey Construction,                                                 | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1059 | Sand/ Mining Project at Gata No.- 1105 Mi, 1328 ka, 1104 Mi, 1325, Village- Raghunathpur, Tehsil-Misrikh, District- Sitapur, U.P., M/s Kamal Enterprises, Lease Area 10.132 Ha                | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1060 | River Bed Sand Mining in River Kadhina at Gata No.- 325, 348, 356, 357, 360, 391, Area- 7.315 ha, Village- Bhithaura Bahadur Nagar, Tehsil- Moholi, District- Sitapur, (Leased Area-7.315 Ha) | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1061 | Proposed "Ordinary Sand Mining" Project In Sharda River at Gata No.-8 Ka/ 195, Village- Ratauli, Tehsil- Lahaur, District-Sitapur, U.P.,(Leased Area: 8.0 Ha)                                 | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1062 | Proposed "Ordinary Sand Mining" Project at Gomti River at Gata No.-337 Mi & 330, Village- Ajizpur, Tehsil- Mishrikh, District-Sitapur, U.P., M/s Bharat Construction (Leased Area:5.12 Ha)                                                                            | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1063 | Proposed "Ordinary Sand Mining" Project at Sharda River at (Khand- Aa) Gata No.-8 Ka/195,, Village- Ratauli, Tehsil- Laharpur, District-Sitapur, U.P., M/s Abhaya Pratap Singh (Leased Area:8.782 Ha)                                                                 | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1064 | Proposed "Ordinary Sand Mining" Project at Gata No.-1347, Village - Ismailganj, Tehsil-Sidholi, District- Sitapur, U.P.                                                                                                                                               | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1065 | Proposed " Ordinary Soil Excavation" Project at Gata No.- 180, 166/2, 165, 167, 168, 169, 171/2, 171/2, 172, 235/2, 176, 390,318, 207, 195, 196, 159, 163, 10/2, 273, 274 Ka, Village- Murtajanagar, Tehsil- Mahoodabad, District-Sitapur,U.P.,(Leased Area-2.502 Ha) | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1066 | Proposed "Ordinary Soil Excavation Project" at Gata No.- 313 Ka, 314, 316 Ka, 317, 334 Ka, 189, 432 Ka, 40, Village- Angrasi,Tehsil & District- Sitapur, U.P., (Leased Area-0.9805 Ha)                                                                                | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1067 | Proposed "Ordinary Soil Excavation Project" at Gata No.-90, 353, 478 Ka, 549, 572 Ga, 585, 587, 612, 613, 691, 705, 777, 778 Ga, Village- Khapura, Tehsil & District- Sitapur, U.P., (Leased Area-2.183 Ha)                                                           | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1068 | Proposed "Ordinary Soil Excavation Project" at Gata No.- 03, 97, Village- Singhariya,Tehsil & District- Sitapur, U.P., (Leased Area-1.219 Ha)                                                                                                                         | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1069 | Proposed "Ordinary Soil Excavation Project" at Gata No.- 809, 811, 813, Village- Ramnagar,Tehsil & District- Sitapur, U.P., (Leased Area-0.518 Ha)                                                                                                                    | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                              | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1070 | Proposed "Ordinary Soil Excavation Project" at Gata No.-1238, 1241, 1243, 1254, 1252, Village- Katesar, Tehsil- Laharpur, District- Sitapur, U.P.(Leased Area-0.593 Ha)                                                                                                                                     | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1071 | Proposed "Ordinary Earth" Mining Project located at Gata No.-735, 732 Kha, 734 Kha, 732 Ka, 734 Ka, 699, Village- Neri, Tehsil & District- Sitapur, U.P., (Lease Area: 0.801ha)                                                                                                                             | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1072 | Proposed "Ordinary Earth" Mining Project located at Gata No.-7, 373, 374, 585, 587, 588, 589, 620, 692, 693, 706, 808, 809, 812, 463, 464, 467, 468, 469, 501, 683, 60, 481, 204, 338 ka, 279, 281 ka, 341, Village-Khapura, Tehsil & District- Sitapur, U.P.,M/s Ramraj Construction (Lease Area: 4.085ha) | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1073 | Proposed "Ordinary Earth" Mining Project located at Gata No.-125 mi, 1238 mi, , Village-Dhanai Khera, Tehsil & District- Sitapur, U.P., M/s Ramraj Construction, (Lease Area: 1.295 ha)                                                                                                                     | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1074 | Proposed of Soil Mine Project from Khasra/Gata No.-486 Kha & 486 Gha, at Village-Chilvara(Khairabad), Tehsil & District- Sitapur, U.P.,(Leased Area: 4.028 Ha)                                                                                                                                              | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1075 | Proposed of Ajay Soil Mining Project (Category B2) from Khasra No.-447, Village- Tahpur, Tehsil- Laharpur, District- Sitapur, U.P., (Lease Area: 0.591 ha)                                                                                                                                                  | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1076 | Proposed of Ordinary Soil Eccavation Project at Gata No.-176, 166/2, 167, 168, 169, 171/2, 135/2, 318, 172, 207, 195, 196, 180, 390,, Village- Murtajanagar, Tehsil- Mahmoodabad, District- Sitapur, U.P., (Lease Area:2.176 ha)                                                                            | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1077 | Proposed Ordinary Sand Mining Project at Gata No.-21 Ka/20,at Village- Manjha Setuhee, Tehsil-Laharpur, District- Sitapur, U.P.,Leased Area -1.0720 ha,                                                                                                                                                     | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |

| S.N. | Name & Address of Mining lease                                                                                                                                                                            | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1078 | Proposed of Ordinary Earth Mining Project at Gata No.-1288, 1289, Village- Katesar, Tehsil- Laharpur, District- Sitapur, U.P., (Lease Area: 0.562 ha)                                                     | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1079 | Proposed for Umesh Soil Mining Project (for category B2) at Gata No.- 122/1, Village- Dhanaikheda, Tehsil & District- Sitapur, U.P., Leased Area -1.00 ha                                                 | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1080 | Proposed for our Soil Mine, over an area 1.037 ha. in Khasra/Gata No.- 307, 764, 766, 668, 671, 682Ga, 749Kha, 750Ga, 779kha & 780Kha in village- Narhi, Tehsil & District:- Sitapur, Uttar Pradesh       | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1081 | Proposed of Ramraj Coal Soil Mining Project Village- Dhanaikheda, Tehsil Sitapur, District Sitapur, State-Uttar Pradesh Area – 3.035 ha                                                                   | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1082 | Proposed for Soil Excavation from Gata No.- 03, 97 Village-Singhariya, Tehsil & District- Sitapur, U.P. (Area – 1.219 ha).                                                                                | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1083 | Proposed Soil Excavation Project at Gata No.- 195, Village- Badi, Tehsil- Sidhauri, District- Sitapur, U. P., Area: 0.392 ha.                                                                             | Sitapur          | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1084 | Sand Mining at River Sharda, Village- Mudi, Gata No. 443, Tehsil, Dhaurahra, District Lakhimpur Khiri, U.P.                                                                                               | Lakhimpur Kheri  | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1085 | River Bed Ordinary Sand mining at River Jauraha at Gata No. 947, Village- Manjha, Tehsil-Nighasan, District-Kheri, U.P. (Leased Area-11.809 ha)                                                           | Lakhimpur Kheri  | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1086 | Proposed Sand Mining Project at Sharda River Bed, Gata No.- 183 ba, over an area of 13.06 Ha situated in Village- Sarvashivpuri, Tehsil- Lakhimpur, District- Kheri, U.P, Sanctioned Lease Area: 13.06 ha | Lakhimpur Kheri  | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1087 | Proposed Sand Mining Project at Sharda River Bed, Gata No.- 183 A, over an area of 13.06 Ha situated in Village- Sarvashivpuri, Tehsil- Lakhimpur, District- Kheri, U.P, Sanctioned Lease Area: 13.06 ha  | Lakhimpur Kheri  | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |



| S.N. | Name & Address of Mining lease                                                                                                                                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1088 | Proposed Brick Earth Mining Project located at Gata No.-322, 750, 808, 810, 1478, 411, 1417, 268, 1420, 86, Area-4.334 ha, at Village- Kiriya, Tehsil-Mohammdi, District- Kheri, U.P., M/s Khan Bricks Field, (Leased Area: 4.334 Ha) | Lakhimpur Kheri  | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1089 | Proposed Brick Earth Mining Project located at Khasra No.- 777, 785, 68, 69, 70, 71, 72, 75, 371 & 379, at Village- Jamunia Rana & Rehjanja, Tehsil-Mitauli, District- Kheri, U.P., M/s Qadri Bricks Feild, (Leased Area: 3.766 Ha)   | Lakhimpur Kheri  | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1090 | Proposed Riverbed Ordinary Sand Mining Project located at Gata no. 443, Vill: Mudi, Tehsil Dhaurhara, Distt: Kheri, U.P. I area 6.87 ha.                                                                                              | Lakhimpur Kheri  | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1091 | Proposed Project of riverbed Sand/Morrum Mining on the Sharda River Bed, Gata No.- 504, Village- Atariya, Tehsil-Paliya, District-Kheri, U.P., M/s Raj Contractor and Supplier, Sanctioned Lease Area: 0.603 ha                       | Lakhimpur Kheri  | Not Applied                                                 | NA                              | NA                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | 0                                                      | 0                                     |
| 1092 | Shri Santosh kumar jaisawal, Mining area-Rudauli, Gata no-2Gha, 613, 1,2, (Area in Hec-2.50), vill-Sarai nasir and barai, Tahsil-Rudauli, Ayodhya                                                                                     | Ayodhya          | Not applied                                                 | N/A                             | N/A                                 | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | N/A                                                    | No                                    |
| 1093 | M/s Maa Aadi Shakti Construction, Prop. Smt Shimpi Singh W/o Tej Pratap Singh, Mining area-vill-Majha Raipur, Gata no-01Mi, 02Mi, (Area in Hec-7.0), Tahsil-Tanda, Ambedkarnagar.                                                     | Ambedkar Nagar   | 24/01/2023                                                  | 8/2/2023                        | N/A                                 | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | N/A                                                    | No                                    |
| 1094 | Shri Ravindra Kumar S/o Raj Kishor Yadav, Mining area-vill-Majha Salarpur, Gata no-56DA Mi, (Area in Hec-5.262), Tahsil-Tanda, Ambedkarnagar.                                                                                         | Ambedkar Nagar   | 14/01/2023                                                  | 8/2/2023                        | N/A                                 | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | N/A                                                    | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1095 | M/s Aradhya Enterprises, Prop. Shri Ajay Kumar Singh, Mining area-vill-Sonauli Mohammadpur, Gata no-6186JA, (Area in Hec-6.00), Tahsil-Tarabganj, Gonda.                                                         | Gonda            | Not applied                                                 | N/A                             | N/A                                 | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | N/A                                                    | No                                    |
| 1096 | Shri Kartikey mishra, Mining area-vill-Devidas pur, Gata.no-328Ga(Area in Hec-0.750) Tahsil-Kaiserganj, Bahraich.                                                                                                | Bahraich         | 25/03/2023                                                  | Under process                   | N/A                                 | Yes                                                     | No                                                       | Yes                              | No                                                      | No                                          | N/A                                                    | No                                    |
| 1097 | Shri Omkar nath singh, Mining area-vill-Laxmanpur Lahsorwa, Gata.no-640 (Area in Hec-0.858),Tahsil-Nanpara, Bahraich.                                                                                            | Bahraich         | 12/12/2022                                                  | 23/12/2022                      | N/A                                 | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | N/A                                                    | No                                    |
| 1098 | Shri Durgesh kumar sahu, Mining area-vill-Bhauri, Gata.no-2296Kha(Area in Hec-4.536) ,Tahsil-Mahsi, Bahraich.                                                                                                    | Bahraich         | 25/03/2023                                                  | Under process                   | N/A                                 | Yes                                                     | No                                                       | Yes                              | No                                                      | No                                          | N/A                                                    | No                                    |
| 1099 | Shri Subedar Yadav S/o Late-Pitamber Yadav ,Vill-Dadwa,Post-Rajgadh, Dist-Gorakhpur Mining Project-Address- Total Area25.0hect. of Gata No.-1150 of Vill-Narayanpur, tehsil-Dhanghata, District-Sant Kabir Nagar | Sant Kabir Nagar | Not Applied                                                 | N/A                             | N/A                                 | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | N/A                                                    | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1100 | Shri Ahmad S/o Mustfa Shekh, Vill-Shekhpurwa, tehsil-Mankapur, Dist-Gonda, Proposed for Ordinary Sand Mining to be used in Riverbed of Ghaghara M/s A.R. Vito Minerals from Gata No.- 3225, Village-Chhapar Magaarbi, Teshil-Dhanghata, District- Sant Kabir Nagar, U.P.,Leased Area -3.364 ha                                         | Sant Kabir Nagar | Not Applied                                                 | N/A                             | N/A                                 | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | N/A                                                    | No                                    |
| 1101 | Shri Sunil Kumar Jaiswal, Date: 29/09/2021 S/o- Shri Chhotelal Jaiswal R/o-Vill.- Tandiya Bazar, Thana-Jogiya Udaipur District- Siddharthnagar, Proposed for "Ordinary Sand Mining Project", at Gata No. 259 प, 258 प & 258 ख, Village/Ghat-Chivarahiya, Tehsil-Naugarh, District- Siddharth Nagar , U.P. , (Lease Area: Area-2.32 Ha) | Siddharth Nagar  | Not Applied                                                 | N/A                             | N/A                                 | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | N/A                                                    | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                  | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1102 | Shri Ajit Kumar Mishra S/o Shri kailash nath Mishra, Civil Line, Balrampur, Mining Project Address-Total Area 2.387 hect. of Gata No.-5, 7क, 30क मि, 28 of Vill-Ahmad Nagar, District-Balrampur | Balrampur        | Not Applied                                                 | N/A                             | N/A                                 | No                                                      | No                                                       | Yes                              | No                                                      | No                                          | N/A                                                    | No                                    |
| 1103 | M/s Shiva Enterprises, Maharajganj, Gata No 593, Village Khairi Khas, Tehsil Belthara Road, District Ballia                                                                                     | Ballia           | 1/4/2023                                                    | —                               | 3/3/2023                            | —                                                       | —                                                        | Yes                              | —                                                       | —                                           | —                                                      | —                                     |
| 1104 | M/s Anil Sing, Gata No 767, Village-Sahbadiya Sultanpur, Tehsil-Sagari, District-Azamgarh                                                                                                       | Azamgarh         | 1/31/2023                                                   | —                               | 3/3/2023                            | —                                                       | —                                                        | Yes                              | —                                                       | —                                           | —                                                      | —                                     |
| 1105 | Proposed "Soil Excavation Project" at Gata No.-293, 300, Village-Paranapur, Tehsil- Sadar, District-Varanasi, U.P.M/s Gammon Engineers & Contractors Pvt. Ltd.(Leased Area-3.123Ha)             | Varanasi         | Not Applied                                                 | NO                              | NO                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1106 | SAND MINE, Gata No-103 Village-Ibrahimpur Teh-Gyanpur Dist-Bhadohi                                                                                                                              | Bhadohi          | 27.01.2023                                                  | 15.02.2023                      | NO                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1107 | Proposed Project of River Bed "Sand/Morrum Mining" on the river bed of Ganga River, at Gata No.-1255 Ka (Area 15 ha) in Village-Bara, Tehsil- Sewrai, Distt.- Ghazipur                          | Ghazipur         | Not Applied                                                 | NO                              | NO                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1108 | EC of Proposed River Bed Sand Mining Project from Ganga River of M/s Tejaswa Gas Service Sand Mining at Gata No-2, Village- Gangbarar Tari, Tehsil- Zamania Distt.-Ghazipur                                                      | Ghazipur         | Not Applied                                                 | NO                              | NO                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1109 | SHIVA ENTERPRISES, VILLAGE - LEELAPUR, TEHSIL-SADAR, DISTRICT- GHAZIPUR                                                                                                                                                          | Ghazipur         | 21.03.2023                                                  | NO                              | NO                                  | YES                                                     | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1110 | EC of Proposed River Bed Sand Mining Project from Ganga River of M/s Rajesh Prasad Yadav and Son located at Arazi No.-2, Khand No.- 01, Village- Hasanpur, Tehsil- Sakaldiha, Distt.-Chandauli, U.P.                             | Chandauli        | Not Applied                                                 | No                              | No                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1111 | EC of Proposed River Bed Sand Mining Project from Ganga River of Shri Ajay Kumar Singh located at Arazi No-2 Ga, Khand No.-03, Village- Puravijai, Tehsil-Sakaldiha, Distt.-Chandauli, U.P.                                      | Chandauli        | Not Applied                                                 | NO                              | NO                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1112 | Shri Dev Narayan, Proposed River Bed Sand/ Morrum Mining Project from Rapti River bed, for located at Block No.-02, Gata No.- 04, Village- Tal Mahulani, Tehsil- Campierganj, District- Gorakhpur, U.P., Lease Area: 5.0 ha      | Gorakhpur        | No                                                          | No                              | No                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | No                                                     | No                                    |
| 1113 | Shri Manoj Singh, Owner, Proposed of Ordinary Sand Mining Project on River Rapti at Gata No./Khand No./Zone No.- Ra-06, Village-Terhavir Karthari Urf Sisai, Tehsil- Campierganj, District- Gorakhpur, U.P.,Leased Area -5.00 ha | Gorakhpur        | 06.04.2023                                                  | Under Process                   | —                                   | Yes                                                     | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                      | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1114 | Shri Rakesh Chauhan, Owner, Proposed Project of riverbed Ordinary Sand Mining on the riverbed of Rapti River located at Gata No.-10/2, Block No.-02, Village- Nadua Lalpur Ehatmali, Tehsil- Sadar, District- Gorakhpur, U.P., (Lease Area: 5.0 ha) | Gorakhpur        | No                                                          | No                              | No                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | No                                                     | No                                    |
| 1115 | Shri Sanjay Kumar Maddeshiya S/o Shri Shivnath Prasad, Proposed Ordinary Sand Mining Project from Ganghra river for at Gata No.- 648, Village- Malauli, Tehsil- Gola, District- Gorakhpur, U.P., Leased Area -5.0 ha,                               | Gorakhpur        | No                                                          | No                              | No                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | No                                                     | No                                    |
| 1116 | Shri Manoj Singh S/o Late Shri Shamsher Bahadur Singh, Proposed Ordinary Sand Mining Project from River Bed of Rapti river at Gata No./Khand No.-03, at Village- Indravar, Tehsil- Campierganj, District- Gorakhpur, U.P., Leased Area - 5.0 ha,    | Gorakhpur        | 06.04.2023                                                  | Under Process                   | —                                   | Yes                                                     | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 1117 | Shri Jitendra Nishad, Owner, Proposed of "Ordinary Sand Mining" Project located at , Gata No.- GHA, Village- Hariharpur , Tehsil- Gola, District- Gorakhpur, U.P., (Leased Area-1.1300 Ha)                                                          | Gorakhpur        | 06.04.2023                                                  | Under Process                   | —                                   | Yes                                                     | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1118 | Shri Shrimati Rajni Shahi, Proposed Project of Ordinary Sand Mining Project on the riverbed Ghaghra River at Gata No.-Gha, Block No.-04, Village- Ratanpura, Tehsil-Gola, District- Gorakhpur, U.P., M/s Aarchis Enterprises, Lease Area: 5.0 Ha | Gorakhpur        | No                                                          | No                              | No                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | No                                                     | No                                    |
| 1119 | Shri Sharda Devi, Proposed of Riverbed Ordinary Sand Mine from the Riverbed Of Rapti River At Village- Rudain Urf Majhgawa, Tehsil- Bansgaon, Gorakhpur,Uttar Pradesh, AREA- 5.0                                                                 | Gorakhpur        | 08.04.2023                                                  | Under Process                   | No                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 1120 | Shri Sandhya Pandey W/o Shri Dinesh Pandey, Proposed of Sand Mining Project from River Bed of Rohin river at Gata No.- 247 Ga,at Village- Baikunthpur, Tehsil- Nautanwa, District- Maharajgaj, U.P.,Leased Area - 5.475 ha,                      | Maharajganj      | 18.04.2023                                                  | Under Process                   | No                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | No                                          | No                                                     | No                                    |
| 1121 | Shri Raj Pratap Yadav S/o Shri Bhagwat Prasad Yadav, Proposed "Sand Mining" at Ghaghra River Bed at Gata No. - 396/1 , Village: Takia Dharahara Khadar, Tehsil: Salempur, District: Deoria, State: Uttar Pradesh,Area: 11.70 Ha                  | Deora            | No                                                          | No                              | No                                  | No                                                      | Yes                                                      | Yes                              | No                                                      | SCN Issued                                  | No                                                     | No                                    |
| 1122 | Shri Moor Singh S/o Shri Karan Singh, Mahmoodpur, Than- Sunagadi, Tehsil- Patiyali, District- Kasaganj,U.P., M/s Green India Consultina Pvt. Ltd.                                                                                                | Badaun           | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                    | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1123 | Shri Jitendra Kumar, Owner, S/o Shri Gyanchand, Ward No.- 4, Dineshpur, Tehsil- Gadarpur, District- Udham Singh Nagar(U.K.), M/s Green India Consultina Pvt. Ltd. | Badaun           | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1124 | Shri Sanjeev Kumar Gupta, Owner, R/o- 35, Krishan Bihar, Krishan Mandir Jwala Nagar, Rampur,U.P.                                                                  | Badaun           | 2/14/2023                                                   | 14/02/2023                      | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NA                                                     | NA                                    |
| 1125 | Shri Mohammad Arif,Owner, Gohar Neariya, District- Pilibhit, U.P.                                                                                                 | Pilibhit         | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1126 | Shri Shivendra Singh, Ambedkarnagar, District- Shahjahanpur,U.P.                                                                                                  | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1127 | Shri Gurudev Mishra, District- Shahjahanpur,U.P.                                                                                                                  | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1128 | Shri Mahendra Kumar Agarwal S/o Babulal Agarwal, R/o- Ward No.- 04, Tilak Nagar Khatima,Udham Singh Nagar                                                         | Pilibhit         | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1129 | Smt. Nisha Dulvani S/o Harvansh Dunwani, R/o- H.No.- 19, Madhuban Colony, Mohalla Nai Basti, District- Pilibhit, U.P., M/s Shri Om Brick Field                    | Pilibhit         | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1130 | Shri Rais Ahmad S/o Munne Ansari, R/o- Saraini Tirkunia, Amaria,District- Pilibhit, U.P., M/s Singh Brick Field                                                   | Pilibhit         | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1131 | Shri Rajesh Kumar erma S/o Shri Chote Lal Verma R/o-Village- Gadhiya Saraili,Tehsil- Puwayan, District-Shahahanpur, U.P.                                          | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1132 | Shri Deepu Gupta, R/o- Madan Nagar, Jalalabad, District- Shahjahanpur, U.P.                                                                                       | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |



| S.N. | Name & Address of Mining lease                                                                                        | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1133 | Shri Deepu Gupta, R/o- Madan Nagar, Jalalabad, District- Shahjahanpur, U.P.                                           | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1134 | Shri Gurudev Mishra, District- Shahjahanpur, U.P., M/s Satya Om Enterprises                                           | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1135 | Shri Arivind Verma, District- Shahjahanpur, U.P., M/s Balaji Construction and Supplier                                | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1136 | Smt. Ashi Parveen, R/o- Khudaganj, Nayaganj, District- Shahjahanpur, U.P.,                                            | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1137 | Shri Mohd Jahid, R/o- 94, Bhangshan Miranpur Katar, Tehsil- Tilhar, District- Shahjahanpur, U.P./M/s Hira Brick Field | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1138 | Shri Mumtaz, R/o- 130 Umarpur, Tehsil- Tilhar, District- Shahjahanpur, U.P, M/s Sabri Brick Field                     | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1139 | Shri Taj Mohammad, R/o- Dhakiya Hamidnagar, District- Shahjahanpur, U.P, M/s Chand Brick Field                        | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1140 | Smt. Mamata Agarwal, R/o- 90 Ka cha Katra, District- Shahjahanpur, U.P, M/s Singhal Ent Udyog                         | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1141 | Shri Prem Prakash Narang, R/o- Krishna Nagar, District- Shahjahanpur, U.P.                                            | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1142 | Shri Kuldeep Singh, R/o- Kasbhara, Tehsil- Puwanya, District- Shahjahanpur, U.P.                                      | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1143 | Shri Rajesh Kumar Verma. Owner, R/o- Gadhiya, Sareli Ialpur, District- Shahjahanpur, U.P.,                            | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                          | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1144 | Shri Jagjeet Singh, R/o-Birasini, Tehsil- Tilhar, District- Shahjahanpur, U.P.                                                                          | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1145 | Smt. Mubshara Bi, W/o Sajid Khan Bragad, R/o- Village- Shahbaznagar, Tehsil- Sadar, District -Shahjahanpur, U.P.                                        | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1146 | Shri Rajesh Kumar Verma, S/o Shri Chotte Lal verma, Village: gadhiya sareli, Ialpur, Shahjahanpur, U.P.                                                 | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1147 | Shri Radha Krishan Gupta, S/o Shri Ramnarayan Gupta, R/o Village-Hundal Khel, Tehsil- Sadar, District- Shahjahanpur, Uttar Pradesh                      | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1148 | Shri Ashish Kumar Verma, S/o Shri Sushil Chandra Verma, R/o Village – Hundala Khel, Singh Bhawani Wali Gali, Tehsil- Sadar, District- Shahjahanpur, U.P | Shahjahanpur     | 12/27/2022                                                  | 27/12/2022                      | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NA                                                     | NA                                    |
| 1149 | Shri Harsh Raj Tiwari, R/o- Village: siktiha, Lakhimpur kehri, U.P                                                                                      | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1150 | Shri Sachin Kumar, R/o- Village: Badagaon, Puwanya, Shahjahanpur, U.P                                                                                   | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1151 | Shri Rajesh Chotelal, R/o-Village – Daulatpur Mu. , District- Shahjahanpur, U.P.                                                                        | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1152 | Shree Kant Verma, R/o- Nizampur Gautiya, Shahbaznagar, M/S Shree Shvamiji Enterprises                                                                   | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1153 | Shri Rajesh Chotelal, R/o-Village – Daulatpur Mu. , District- Shahjahanpur, U.P.                                                                        | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                                       | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1154 | Shree Kant Verma, R/o- Nizampur Gautiya, Shahbaznagar, M/S Shree Shyamii Enterprises                                                                                                 | Shahjahanpur     | NO                                                          | NO                              | NA                                  | NO                                                      | NO                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1155 | Shri Anuj Bansal, HN-30, Qazi Zadgan, Moh- Katarmal, Tehsil- Chandpur, District- Bijnor, U.P., M/s Bansal Bricks                                                                     | Bijnor           | Not applied                                                 | No                              | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1156 | Shri Pankaj Vesh S/o Shri Ashok, 191, Katarmal, Tehsil- Chandpur, District- Bijnor, U.P., M/s Sagar Bricks Works                                                                     | Bijnor           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1157 | Shri Gaurav Agarwal S/o Shri J.D. Agarwal, R/o- B.N. Marg, Kalabarh, Kotdwar                                                                                                         | Bijnor           | 16.01.2021                                                  | 01.06.2021                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1158 | Smt. Asharani W/o Shri Yogesh Kumar Chaudhary, R/o- Mohalla- Lal Sarai Nikat Hindu Inter College, Nagina, District- Bijnor, U.P.                                                     | Bijnor           | 14.12.2022                                                  | 22.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1159 | Shri Yash Pal Singh S/o Ramswaroop Singh, R/o-Village- Mathera Chauhan, Tehsil- Nagina, District- Bijnor, U.P.                                                                       | Bijnor           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1160 | Shri Satyendra Singh S/o Shri Brijendra Singh, R/o- A-7, Mangal Vihar Colony, Nikat Nangla Maulvi Aligarh Shehar Col, District- Aligarh, U.P., M/s Brijwala Infra Solution Pvt. Ltd. | Bijnor           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1161 | Pawan Chauhan S/o Shri Ram Pal Singh, R/o-Village- Pal, Salempur Gosain, Gajraula, Amroha, U.P.                                                                                      | Amroha           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                          | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1162 | Shri Dilip Kumar Ojha S/O Shri Hanuman Prasad Ojha R/O-184, N Block, Kidwai Nagar, Kanpur Nagar, U.P./M/S JAYANTI ENTREPRENEUR PVT. LTD.                                | Bijnor           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1163 | Shri Dipanshu Dhaka S/o Shri Jaydev Singh Dhaka, R/o- H.No.- 60, Gali No.- 11, Verma Park, Gandhi Colony, Thana Nai Mandi, Tehsil- Sadar, District- Muzaffarnagar, U.P. | Bijnor           | 19.02.2023                                                  | 06.03.2023                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1164 | MS NAITHANI CONTRACTOR Shri Sanjay Naithani S/o Shri Sunil Dutt Naithani, Udayarampur, Post-Kalaldhari, Kotdwar, Distt.-Pauri Garhwal (Uttarakhand)                     | Bijnor           | 24.11.2022                                                  | 19.12.2022                      | NA                                  | No                                                      | No                                                       | Yes                              | NO                                                      | NO                                          | NO                                                     | NO                                    |
| 1165 | Mr. Neelam Mathur, Owner, M/s Krishna Construction, H.No.-31, Anand Bhawan, Sant Pual College, Civil Lines, Distt.- Moradabad, U.P.                                     | Moradabad        | Not applied                                                 | No                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1166 | Smt. Neelam Mathur, Owner, H.No.- 31, Anand Bhawan, Sant Paul College, Civil Lines, Distt.- Moradabad, U.P., M/s Krishna Construction                                   | Moradabad        | Not applied                                                 | No                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1167 | Shri Yogesh Kumar Saxena, M/s Sainik Foods Pvt. Ltd., Block-A, Flat No.- 504, Coral Woods, Hosangabad Road, Bhopal                                                      | Sambhal          | 9/25/2021                                                   | 12/6/2021                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1168 | Shri Yogesh Kumar Saxena, M/s Sainik Foods Pvt. Ltd., Block-A, Flat No.- 504, Coral Woods, Hosangabad Road, Bhopal                                                      | Sambhal          | 9/25/2021                                                   | 12/6/2021                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                              | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1169 | Shri Pradeep Chaudhary S/o Shri Rajendra Singh, Village- Pachokra Khanpur, Tehsil- Kanth, District- Moradabad, U.P.                                         | Moradabad        | Not applied                                                 | No                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1170 | Shri Sher Alam S/o Islam Ali, Village- Rustumapur, Tehsil- Bilari, District- Moradabad, U.P.                                                                | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1171 | Shri Amit Kumar S/o Shri Giriraj Singh, R/o- Suraj Nagar Pital Nagar, Tehsil- Moradabad, District- Moradabad, U.P.                                          | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1172 | Shri Lakhvinder Singh, Shri Mahendra Singh & Shri Jugendra Singh, S/o Shri Sarjeet Singh, R/o- Jamna Jamni Chauhadda, Tehsil- Sadar, District- Rampur, U.P. | Rampur           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1173 | Shri Gurmeet Singh, R/o- Asadullahpur, Tehsil- Milak, District- Rampur, U.P., M/s A.A. Cable Layers                                                         | Rampur           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1174 | Shri Sunny Garg, Owner, R/o- Ramraj Road, Bazpur, District- Udham Singh Nagar, Uttarakhand                                                                  | Rampur           | 3/2/2023                                                    | Applied                         | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1175 | Shri Arun Kumar Goyal S/o Shri Deewan Chand, R/o- Subhash Nagar, Uttarakhand                                                                                | Rampur           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1176 | Shri Saurabh Kumar Tomar, R/o- Shop No.- 02, Before Meenar, Harthala, Moradabad, U.P., M/s Shiv Shakti Enterprises                                          | Rampur           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1177 | Shri Anjali Kapoor W/o Shri Sharad Kapoor R/o- H.No.- C-13, Gandhi Nagar, Teshil & District- Moradabad, U.P.                                                | Rampur           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                  | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|---------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1178 | Shri Kailash Singh S/o Shri Rajveer Singh, R/o- Village- Milak Ghansurpur Bamniya, District- Amroha, U.P.                       | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1179 | Shri Vijendra Singh S/o Late Shri Ram Singh, Resident of Vidya Nagar Mau, Thana-Civil Lines, Tehsil & District- Moradabad, U.P. | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1180 | Shri Mudassir Khan, Owner, R/o- Rampur Bheela, PO- Sarkara Khas, Tehsil & District- Moradabad, U.P.                             | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1181 | Shri Arshad Ali S/o Shri Munan Ahamad, R/o- Pipli Chak, District- Moradabad, U.P.                                               | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1182 | Shri Mohd Saleem, Owner, R/o- Village- Milak Sihora, Posr- Munda Pandey, Tehsil & District- Moradabad, U.P.                     | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1183 | Shri Pappi Chaudhari S/o Shri Ahmad Jan, R/o- Chamraua, Post- Akka Dilari, District- Moradabad, U.P.                            | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1184 | Shri Nazim Ali, Owner, Village- Rampur Bheela Sakara Khas, Tehsil & District- Moradabad, U.P.                                   | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1185 | Shri Danish, Owner, R/o- Village- Salempur Nawada, Chaudharpur, Tehsil- Amroha, District- Amroha, U.P.                          | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1186 | Shri Imran Ali, Owner, R/o- Barwara Manjhra, P.O.- Bhaisiya, District- Moradabad, U.P.                                          | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1187 | Shri Kuldeep Singh, Owner, R/o- D-39, Deen Dayal Nagar, Phase-2, District- Moradabad, U.P.                                      | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1188 | Shri Yogesh Kumar S/o Shri Param Singh, R/o- House No.- E-10, New Moradabad Oop. Power House-2, Sector- 01, District- Moradabad, U.P., | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1189 | Shri Radhey Shyam S/o Shri Ramswaroop, R/o- Chakarpur, Tehsil- Bajpur, District- Udham Singh Nagar, Uttarakhand                        | Rampur           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1190 | Shri Satpal Singh, R/o- Village- Bhoovra Ehatmali, Tehsil- Swar, District- Rampur, U.P.                                                | Rampur           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1191 | Shri Rishipal Singh S/o Shri Tularam Singh, R/o- Village- Bhatawali, P.O.- Kazipura, Tehsil & District- Moradabad, U.P.                | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1192 | Shri Sameer Khan, Owner, R/o- Plot No.- 14-15, First Floor, Shri Sai Hospital, Mansarovar Colony, Tehsil & District- Moradabad, U.P.   | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1193 | Shri Sagar Gupta, Owner, R/o- Mohalla-Mahajan, P.O.- Chandausi, District- Sambhal, U.P.                                                | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1194 | Shri Mohammad Rafi , Owner, R/o- Village- Milak Bujpur Asha, P.O.- Veerpur Than, Tehsil & District- Moradabad, U.P.                    | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1195 | Shri Pawan Kumar, Owner, R/o- Mohiuddipur, Kamelpur Dhanora, Tehsil & District- Amroha, U.P.                                           | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1196 | Shri Mohd. Akhlak S/o Shri Mohd. Ishak, R/o- Pandit Nagala, Tehsil & District- Moradabad, U.P.                                         | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                            | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1197 | Shri Monu Pal, Owner, Village-Hussainpur Hameer, Tehsil- Bilari District-Moradabad, U.P,                                                  | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1198 | Shri, Owner, R/o- Lalpur Hameer, Faridpur Hameer, Tehsil- Bilari ,District-Moradabad, U.P,                                                | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1199 | Shri Yogesh Chandra, Owner, R/o- ,K.G.K College, Surya Nagar , Tehsil & District-Moradabaad, U.P.                                         | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1200 | Shri Yogesh Kumar S/o Shri Param Singh, R/o- House No.- E-10, New Moradabad Opposite power house- 2 sector 1,District-Moradabad, UP,      | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1201 | Shri Brahmopal Singh, R/O- Ampur Dhamman, Tehsil – Tanda, District – Rampur, U.P.                                                         | Rampur           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1202 | Shri Rajesh Kumar Gupta, R/o- Mohalla- Nausar, Jalalabad District- Shahjahanpur,U.P.                                                      | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1203 | Shri Pushpendra Chaudhary , R/o- H.I.A. 265, Ashiyana Phase-1, Sharda Traders, District- Moradabad, U.P., M/s Pushpendra Chaudhary/127626 | Moradabad        | 3/2/2023                                                    | 1/30/2023                       | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1204 | Shri Amit Kumar S/o shri Giriraj Singh R/o- Suraj nagar Pilat Basti, District – Moradabad , Uttar Pradesh                                 | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1205 | Shri Bisharat Husain, R/o-Village- Chaudharpur, (DiDoli),Tehsil & District-Amroha, U.P,Amroha,Uttar Pradesh                               | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |



| S.N. | Name & Address of Mining lease                                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1206 | Shri Imran Ali, Owner, R/o-Viillage-Barwara, P.O-Bhaisiya Tehsil & District- Moradabad (U.P).                                                                                          | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1207 | Shri Rajendra Singh R/o Munda Pande, District- Moradabad, Uttar Pradesh                                                                                                                | Rampur           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1208 | Shri Pradeep Kumar S/o Shri Rajendra R/Oo – Village Pachokara khanapur – Post – Kuchawli, Chhajlet, Tehsil - Moradabad, District - Moradabad, Uttar Pradesh                            | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1209 | Shri Rajesh Kumar S/o Shri Rajpal Singh, R/o Kanharpur Nagla Barah, Tehsil- Bisauli, District - Badaun, U.P.                                                                           | Sambhal          | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1210 | Shri Subhan, R/o- Village- Karanpur, P.O.- Yusufpur Nagaliya, Tehsil & District- Moradabad, U.P.                                                                                       | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1211 | M/s Umar Goods Transport & Ent. , Add.- Bhojpur Dharampur, Near B.S.N.L. Kashipur Road, District-Moradabad, U.P.                                                                       | Rampur           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1212 | Shri Sameer Khan, R/o- Plot No 14-15, 1st Floor Beside Sri Sai Hospital Mansarovar Colony Tehsil District Moradabad,,Moradabad,Moradabad,Uttar Pradesh,M/s Verner Enviro India Pvt Ltd | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1213 | Shri Malkit Singh, R/o- Math Khera, Tehsil- Swar, District- Rampur, U.P., M/s Baba Deep Singh Enterprises                                                                              | Rampur           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                                                         | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1214 | Shri Nusrat Naim Siddiqui, Date: 30/12/2021 S/o- Late Shri Rashidullah Siddiqui R/o- Ekta Vihar, Shaukat Ali Road, Civil Lines, Tehsil- Sadar, District- Rampur (U.P.) | Rampur           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1215 | Shri Name Ali S/o Shri Maseeta R/o-Narpat Nagar Dudawala, Tehsil- Swar, District-Rampur, U.P., M/s Imran Traders                                                       | Rampur           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1216 | Shri Naame Ali S/o Shri Maseeta R/o—Narpat Nagar Doondawala, Tehsil- Swar, District-Rampur, U.P.                                                                       | Rampur           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1217 | Shri Ayush Bhedda S/o Shri Mahesh Pal, R/o – Near Primary School, Katha Bagpat, Uttar Pradesh                                                                          | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1218 | Shri Vijendra Singh S/o Late Shri Ram Singh R/o – Bank Colony, Harthala Tehsil & District- Moradabad (U.P.)                                                            | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1219 | Shri Gaurav Agarwal S/o Shri Jaideep Agarwal R/o Badrinath Marg, Kalagarh Sukhri, Kotdwar, Pauri Garhwal                                                               | Rampur           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1220 | Shri Pawan Kumar S/o Shri Mahendra Singh Residential Address – Village- Muhiuddinpur, Post- kamelpur dhanaura, Amroha, Uttar Pradesh                                   | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1221 | Shri Gurmeet Singh, Partner R/o- Asadullahpur, Tehsil- Milak, District- Rampur, U.P., M/s A. A.Cable Layers                                                            | Rampur           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                    | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|-----------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1222 | Shri Sumit Chaudhary, R/o- Mahendari Sikandarpur, Chhajlet, District- Moradabad, U.P.                                             | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1223 | Shri Rajesh Kumar S/o Shri Rajpal Singh, R/o Kanharpur Nagla Barah, Tehsil- Bisauli, District- Badaun, U. P.                      | Sambhal          | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1224 | Shri Nazim Ali S/o Shri Muslim Residential Address – Village Rampur bheela, Post Sarkara khas, District- Moradabad, Uttar Pradesh | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1225 | Shri Mou Raza, R/o- ill-Lakhanpur ladapur, Post-Udhamawala, Roshanpura, Moradabad, Uttar Pradesh                                  | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1226 | Shri Pappi Choudhry, R/o- Ahmad Jan Chamraua Post Office Akka Dilari Moradabad, U.P.                                              | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1227 | Shri Abdul Vahab S/O Abdul Gaffar R/o- Mohalla -Lal Masjid, Tehsil- Sadar ,District-Rampur, U.P                                   | Rampur           | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1228 | Shri Pawan Kumar, R/o- Village- Muhiuddinpur, Post Kamelpur Dhanaura, Tehsil- Amroha, District- Amroha (U.P.)                     | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1229 | Shri Kuldeep Singh, R/o- D-39, Deendayal Nagar, Phase- 2, Near Wave Mall, Tehsil & District- Moradabad, U.P.                      | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1230 | Shri Sunny Garg S/o- Shri Meghraj Garg R/o- Ramraj Road, Bazpur, District- Udham Singh Nagar (U.K.)                               | Rampur           | 3/2/2023                                                    | Applied                         | NA                                  | Yes                                                     | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |

| S.N. | Name & Address of Mining lease                                                                                                   | Name of District | Date of Receipt of Application for Grant of CTO. (dd/mm/yy) | Date of Grant of CTO (dd/mm/yy) | Date of Rejection of CTO (dd/mm/yy) | Pending Applications for Grant/Renewal of CTO. (Yes/No) | Mining being done without Grant of CTO by UPPCB (Yes/No) | Status of E.C. by SEIAA (Yes/No) | Mining being done without Grant of EC by SEIAA (Yes/No) | Environmental Compensation (Imposed in Rs.) | Environmental Compensation (Recovered/Realized in Rs.) | Environmental Compensation is Pending |
|------|----------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------|---------------------------------|-------------------------------------|---------------------------------------------------------|----------------------------------------------------------|----------------------------------|---------------------------------------------------------|---------------------------------------------|--------------------------------------------------------|---------------------------------------|
| 1231 | Shri Ravindra Chaudhary S/o Shri Ram Ratan Singh, Village- Pachokra Khanpur, Post- Kuchawali, District- Moradabad, Uttar Pradesh | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |
| 1232 | Shri Atul Singh, R/o- Village- Bhatawali, District- Moradabad ,Uttar Pradesh                                                     | Moradabad        | Not applied                                                 | NO                              | NA                                  | No                                                      | No                                                       | Yes                              | No                                                      | NO                                          | NO                                                     | No                                    |